

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 7 OF 2020

IN THE MATTER OF:

ARYAVART FOUNDATION,

THROUGH ITS PRESIDENT

... APPLICANT

VERSUS

M/S. NARODA ENVIRO PROJECTS LIMITED

(CETP) AND OTHERS

... RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.1

PAPER BOOK

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Advocate for Respondent No.1: Ms. ANUSHREE KAPADIA.

NATIONAL GREEN TRIBUNAL
(WESTERN ZONE BENCH, PUNE)

ORIGINAL APPLICATION No. 7/2020

IN THE MATTER OF:

ARYAVART FOUNDATION

THROUGH ITS PRESIDENT

... APPLICANT

Vs.

M/S NARODA ENVIRO PROJECTS LTD.

(CETP) & ORS.

... RESPONDENTS

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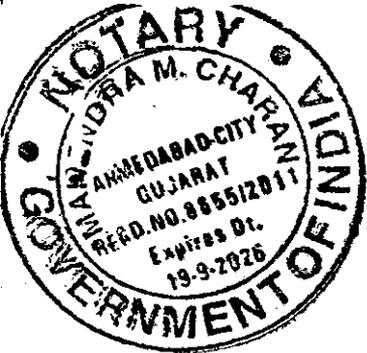
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FILED BY *A.Kapadia*

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Filed on: 01 .07.2023



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BEFORE THE NATIONAL GREEN TRIBUNAL

Western Zone Bench, Pune

Original Application No. 7 of 2020

IN THE MATTER OF:

Aryavart Foundation, through its President ... Applicant

Versus

M/s. Naroda Enviro Projects Limited (CETP)
and others ... Respondents

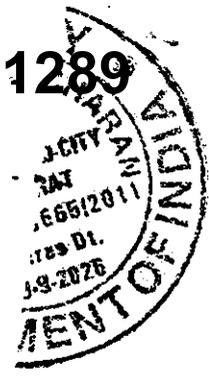
ADDITIONAL AFFIDAVIT

ON BEHALF OF RESPONDENT NO.1

I, Mayur Jani s/o Karunashankar, Age 63 years, Director of Respondent No.1 Company, having my office at 512-515, Phase-I, GIDC, Naroda, Ahmedabad 382330, do solemnly affirm and declare as under:

- I am a Director of Respondent No.1 Company in the present case and as such I am authorized to file this affidavit on behalf of Respondent No.1 Company (hereinafter referred to as “answering Respondent” or “NEPL”).

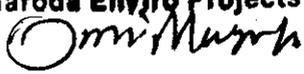
For Naroda Enviro Projects Ltd.
Mayur Jani
Director



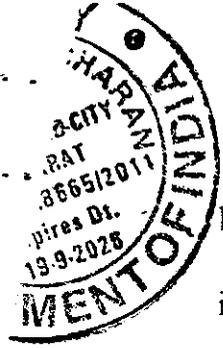
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I am well conversant with the facts and circumstances of the case on the basis of record available with my office and I am competent to swear upon the present additional affidavit. I say that the answering Respondent has filed its Affidavit in Reply as well Objection to the Report of the Committee and has also filed an Additional Affidavit dated 17.11.2021.

- I say that this application was last heard by the Tribunal on 08.12.2021. The matter has not been heard since then. In the meanwhile, there has been significant development having direct bearing on the issues involved in this application. In the circumstances, this Additional Affidavit is being filed.
- During pendency of this proceedings, the Hon'ble High Court of Gujarat initiated suo moto proceedings in Writ Petition (PIL) No.98 of 2021. Seven CETPs situated in Ahmedabad including the answering Respondent came to be impleaded as parties to the said proceedings vide order dated 03.12.2021 served on the answering respondent on 08.12.2021. Vide order dated 10.12.2021, the Hon'ble High Court directed National Environmental Engineering Research Institute (CSIR-NEERI), Nagpur (hereinafter referred to as "NEERI") to inspect stage wise performance of each of the CETPs by collecting stage wise samples and opine on the effectiveness of the treatment scheme adopted. The answering Respondent has appeared

For Naroda Enviro Projects Ltd.

Director

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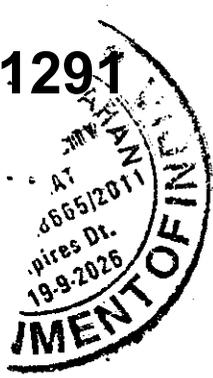


before the Hon'ble High Court and has filed an affidavit dated 24.12.2021, inter alia, pointing out the pendency of proceedings before this Hon'ble Tribunal inter alia contending that the answering Respondent cannot be subjected to same proceedings before two forums.

- NEERI visited the premises of the answering Respondent on 3rd and 4th January 2022. A draft report has been submitted by NEERI dealing with the CFTP of answering Respondent in March 2022. GPCB forwarded draft report of NEERI dated 24.03.2022 to NEPL for further reply with action taken report for upgradation with time frame. A copy of email dated 24.03.2022 addressed by GPCB is annexed hereto and marked **Annexure A-1**.
- In view of pendency of proceedings before the Hon'ble High Court, the visit of NEERI and the letters from GPCB, it was incumbent upon the answering Respondent to implement suggestions of NEERI. NEERI has undertaken treatability studies and has suggested that advanced oxidation process such as hydrodynamic cavitation be implemented and that such a process would be a better techno-economical option for chemical effluent stream. NEERI has also relied on a successful implementation of the said technology at Nandesari Industrial Estate. I say that NEPL has decided to

For Naroda Enviro Projects Ltd.

Director



adopt advanced oxidation process of hydrodynamic cavitation. Hydro Dynamic Cavitation involves bubble generation, bubble implosion and process of vaporisation, which occurs in a flowing liquid as a result of a decrease and subsequent increase in pressure. The process of bubble generation, and the subsequent growth and collapse of the cavitation bubbles, results in very high energy densities and in very high temperatures and pressures at the surface of the bubbles for a very short time. Cavitation bubble implosion is accompanied by a host of physicochemical phenomena leading to effective degradation of organic contaminants found in wastewater. The cavitation process requires injection of Chlorine to oxidize the organic matter in exploded bubbles. NEPL proposes to set up chlorine storage area. A layout plan and a site plan is also ready. The answering Respondent has identified Envirokraft Associates as an agency to install and implement the hydro-dynamic cavitation process. Necessary payment to the said agency has already been made. It would not be out of place to mention that Envirokraft Associates is the same agency that has successfully implemented the advanced oxidation process of hydro-dynamic cavitation at the Nandesari CETP, as recorded by NEERI. NEPL has installed pumps, connecting pipelines and electrical fittings as part of the advanced oxidation process to carry chemical effluent from the Automated Chemostat Reactor – II to the reaction pond where the oxidation process

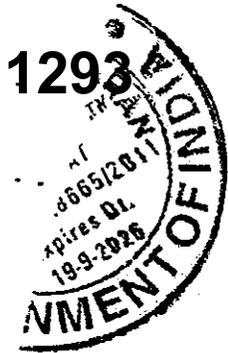


using chlorine would be carried out.

- Chlorine which is used in hydro-dynamic cavitation process is required to be stored in cylinders. The storage and usage of chlorine requires prior permission and approval of drawings under Gas Cylinder Rules, 2016 from Petroleum and Explosive Safety Organisation (“PESO”). NEPL has appointed Petro Explo Consultancy as a Consultant in this regard in February, 2022 and necessary payment has also been made to the said Consultant. Necessary application for storage of chlorine cylinders is made to PESO on 17.03.2022. A copy of the online application to PESO is annexed hereto and marked **Annexure A-2**. PESO has granted approval of the site layout and construction plan for storage of chlorine gas cylinder on 31.05.2022 subject to certain conditions. A copy of the approval by PESO dated 31.05.2022 is annexed hereto and marked as **Annexure A-3**.
- The preparatory work like identifying the site, availability of shed for chlorine cylinders, etc. is already done. Further, changes in CETP and linking/delinking of various stages/units of the CETP so as to activate Hydrodynamic Cavitation process is being done immediately on receipt of the license. It is expected that the new technology would be operational within 4 to 6 weeks of getting the license. In view of the aforesaid

For Naroda Enviro Projects Ltd.

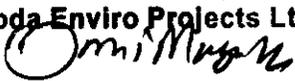
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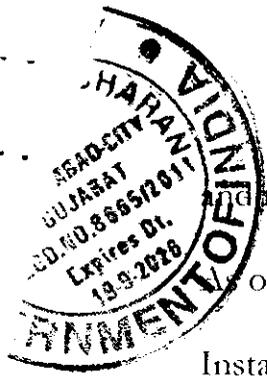


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development, the answering Respondent is in process of implementing the hydrodynamic cavitation process in place of the technology to be provided by BPC as was stated earlier. NEPL vide letter dated 06.04.2022 informed GPCB on the steps taken for implementation of the Hydrodynamic Cavitation Technology, stating that NEPL had already applied for approval of drawings under Gas Cylinder Rules, 2016 to the Petroleum & Safety Organization (PESO) on 22.03.2022, that NEPL had procured and paid for professional services from Petro Explo Consultancy for licensing requirements, that NEPL has also arranged for storage area for 48 chlorine gas cylinders, that orders for HDPE Pipe and material along with order for Venturi Scrubber had already been placed on Envirocraft Associates on 02.04.2022 and that 9 such pumps had been procured. GPCB has also been informed that NEPL expects to commence with operation of the Hydro Cavitation and Oxidation of effluents immediately on receipt of license from PESO and meet prescribed norms within a period of one month therefrom. A copy of the letter dated 06.04.2022 is annexed hereto and marked **Annexure A-4**.

A copy of the HDC Projects Purchase Materials List is annexed hereto and marked as **Annexure A-5**. A copy of the quote for consultancy for revamping of existing ETP of answering respondent along with proposed timeline issued by RAAS Envirocare, dated 01.04.2023 is annexed hereto

For Naroda Enviro Projects Ltd.

Director

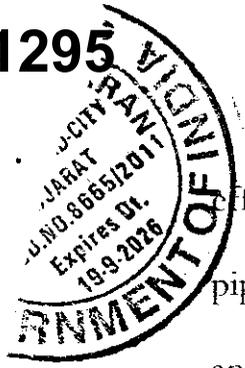


marked as **Annexure A-6**.

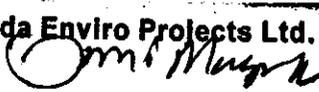
on 27.06.2023, the implementation of HDC Project is almost completed.

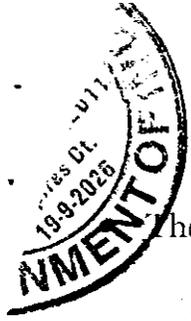
Installation of all equipment is completed and it is presently at the stage of Hydraulic run. Once this is achieved, the HDC project will be put to commissioning stage. A copy of the HDC Project Status report as on 27.06.2023 is annexed hereto and marked as **Annexure A-7**.

- I say that the answering Respondent has made a CTP-amendment application on 22.11.2022 for necessary NOC / consent from GPCB along with certificate from Chartered Accountant, the layout plan and site plan. A copy of the said application along with payment receipt is annexed hereto and marked **Annexure A-8**. GPCB has granted provisional consent order (CTE) pursuant to such an application of the answering respondent. A copy of the Provisional Consent Order (CTE) dated 25.02.2023 is annexed hereto and marked as **Annexure A-9**.
- In the meanwhile, the answering Respondent has continued to send solid waste to hazardous waste management sites. Sludge removal data from November 2021 to December 2022 is annexed hereto and marked **Annexure A-10**.
- This Application is filed alleging pollution caused to river Sabarmati. The



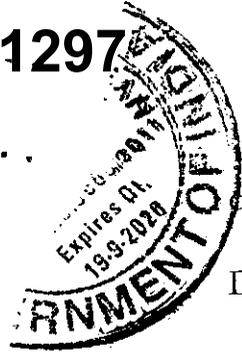
Effluent treated by NEPL is discharged into river Sabarmati through a mega pipeline which carries effluent of six industrial associations, namely the answering Respondent, Reliance Industries Limited, Naroda, Odhav Enviro Private Limited, Odhav Green Enviro Private Limited, Gujarat Vepari Maha Mandal, Odhav and the Green Environment Co-operative Services Society Ltd at Vatva. It was during the proceedings of Special Civil Application No.770 of 1995, that the idea of carrying treated effluent from all industrial estates' CETP outlets to downstream of river Sabarmati emerged. As a result, in the year 2001, AMC took responsibility and lay the mega line from Naroda to Pirana on PPP Model. The Mega pipeline was laid at the cost of approximately Rs. 33 crores through contribution of its participating members. It covers the length of 27 kms and the diameter of the pipe ranges from 1000 mm increasing to 1400 mm and finally to 1600 mm. In November 2016, a Special Purpose Vehicle – Ahmedabad Mega Clean Association was formed by the Government of Gujarat. Vice Chairman and Managing Director, GIDC is ex-officio Chairperson of the said company, in-charge CE of GIDC functions as CEO. CEO and Chairman of each CETP is appointed as a Director of the company. The mega pipeline is supposed to be an underground, closed and secure pipeline carrying effluent of its members.

For Naroda Enviro Projects Ltd.

Director



The Hon'ble High Court in the suo moto petition has raised issue regarding pollution to river Sabarmati. During the proceedings before the Hon'ble High Court, issues regarding mega pipeline have also come up for consideration. NEPI, and others have submitted that a major problem faced by the pipeline is that of silting. After taking over of operation and maintenance from AMC in November 2016, a CCTV surveillance was done for the entire 27 km length of mega pipeline which revealed that 15 kms out of 27 kms was heavily silted due to illegal connections of untreated sewage water and storm water, which was the main reason for overflowing of mega pipeline at various places. As a result, members were not able to discharge more than 70% of their flow. The desilting of mega pipeline was carried out in 12.395 kms at the cost of Rs.10.26 crore spent between 03.09.2016 to 09.11.2018. Copies of photographs of the Mega Pipeline before desilting and after desilting are annexed hereto and marked **Annexure A-11**.

- SCADA is installed at the outlet of each member of the mega pipeline and Pirana Pumping Station. Installation of SCADA revealed that 6-8 MLD of excess flow in form of sewage/ industrial effluent was being discharged into mega pipeline illegally. As a result, a Joint Task Force consisting of representatives of AMC, AMCA and GPCB was constituted which began searching for illegal connection of sewage lines. Till 30.10.2021, 161 illegal



connections have been found, out of which 33 have been sealed by AMC.

Details and pictures of such illegal connections are annexed hereto and marked **Annexure A-12 Collectively**. The illegal connection and discharge of sewage, however, continues. Notably even the Sewer Pumping at Naroda Smashan, Naroda GIDC is connected to mega pipeline. Many sewer lines continue to be connected to mega line. AMC also discharges its storm water into mega line during monsoon season. As a result, the mega line overflows at many places. Storm water lines at many places are connected into mega pipeline, resulting in discharge of 6-8 MLD of excess flow. A copy of inquiry report prepared by the Committee after joint monitoring of mega pipeline and storm water pumping station in 2016 is annexed hereto and marked **Annexure A-13**. The problem, however, continues. The work for detecting illegal domestic connection to the mega pipeline manhole was undertaken again in October 2021. Copies of letter dated 18.10.2021 addressed by AMCA to Chief Engineer, Ahmedabad Municipal Corporation and to Gujarat Pollution Control Board giving a list of about 22 illegal connections located during inspection done by representatives of GPCB, AMC and AMCA is annexed hereto and marked **Annexure A-14**. Illegal connections to MEGA Pipeline have been brought to the notice of the Hon'ble High Court.

For Naroda Enviro Projects Ltd.
Omit Mank
Director



the issue of meeting of parameters at the outlet of mega pipeline and the pollution to river Sabarmati allegedly caused by answering Respondent is required to be viewed in the background of the above-mentioned facts. It would not be out of place to mention that the effluent flowing from mega pipeline merges at Pirana with the Municipal sewage. The pie chart showing contribution of volume of discharge of various members of the mega pipeline and of AMC are already on record. It is produced again at **Annexure A-15** for convenience. It is clear from the said chart that the discharge of AMC to river Sabarmati is to the extent of 88.25% as compared to 0.26% of NEPL. The answering Respondent cannot be held responsible for pollution to river Sabarmati or for damages.

- The increase in capacity of CETP is a result of sustained efforts put in by the answering Respondent over last about six years to take necessary permissions from various authorities. GIDC, Naroda, where the CETP situated, has about 900 residential units. These residences were constructed along with the industrial units to provide housing to workers, staff of the industries as also to employees of GIDC considering that the Estate was at a distance of about 22 kms from the city. Till 2016, the sewage of the aforesaid residences was supposedly required to be carried by AMC but in reality the same was accumulating in the form of a pond near the residences

For Naroda Enviro Projects Ltd.

 Director

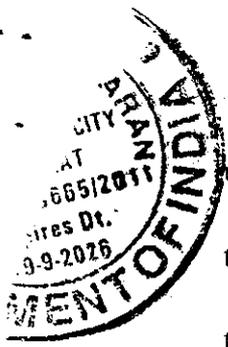


which was eventually getting discharged in the Kharicut irrigation canal (due to natural gradient). For the reasons which are apparent from the letter dated 12.09.2016, NEPL was assigned the task of treating the said sewage in its CETP. A copy of letter dated 12.09.2016 addressed by AMC to Naroda Industries Association is annexed hereto and marked **Annexure A-16**. CETP continues to collect and treat sewage of 0.5 MLD of the residences situated within the Estate. The COD level of this sewage before treatment by the CETP is approximately 1000 MGL and TSS is more than 500 MGL which is much higher than the prescribed norms. These levels are brought down by the CETP. Drainage Network Collection Centre which links various industrial and residential units with CETP by way of a 27 kilometer pipeline and answering respondent is receiving and treating sewage from such a network from approx. 2200 sewage outlets (domestic and industrial) in addition to the treatment of effluents of members of the answering respondent. No chemical industrial units are given connection to this sewage collection network and their effluents are collected separately.

- The network is set up at the cost of Rs.33 crores with grant from GIDC and Commissioner, Industries to the extent of Rs.23 crores. The remaining amount, which includes cost of land, has been contributed by answering Respondent and by Naroda Utility Services. The said network is now linked to CETP. Construction work of the pumping station for the said network is

For Naroda Enviro Projects Ltd.

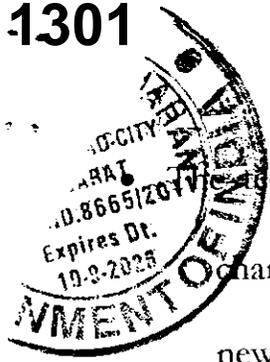
Director



underway. NEPL would be receiving and treating 10 MLD of sewage and trade effluent in place of current 5.5 MLD which would also improve treatability in biological treatment process.

- The answering respondent has now carried out Hydrodynamic Cavitation Studies through NIA- Analytical & Research Laboratory. The report shows that HDC process would achieve all norms including COD and color parameters. A copy of the treatability report for COD reduction by principle of hydrodynamic cavitation prepared by NIA – Analytical & Research Laboratory is annexed hereto and marked as **Annexure A-17**.
- The answering Respondent in the Additional Affidavit has inter alia placed on record the consent granted by GPCB increasing discharge capacity of CETP from 3 MLD to 14 MLD and also the documents with respect to allotment of additional land which was necessary for proposed expansion and upgradation of CETP. I say that since the filing of the said Additional Affidavit, the answering Respondent has paid a sum of Rs.4,89,07,676/- on 06.12.2021 towards cost of the land. I say that GPCB has granted Consolidated Consent and Authorization on 03.03.2022 valid up to 24.08.2026.





technology that is available for treating effluent continues to undergo changes and improvement. NEPL has consistently tried to take benefit of new technology and has kept pace with changing times by expansion and upgradation of CETP.

- In view of what is stated above and in earlier pleadings by the answering Respondent, I submit that there is no substance in the Original Application and that it be dismissed.

The contents of the present Additional Affidavit are true and correct and based on records available with the office of the Deponent and nothing material has been concealed therefrom.



Naroda Enviro Projects Ltd.
[Signature]
Deponent Director

VERIFICATION

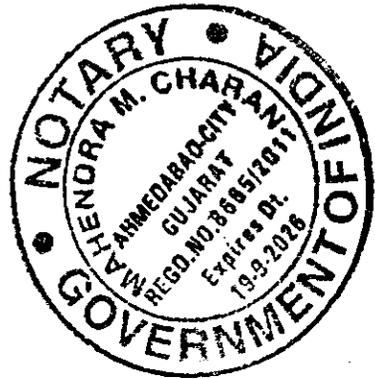
Verified that the facts stated in para 1 to 19 herein are true to my information and belief derived from the record of my office and no part of it is false and nothing material has been concealed therefrom.

Verified at Ahmedabad on the 30th day of June 2023.

Serial No. : 1/753 2023
[Signature]
MAHENDRA M. CHARAN
NOTARY
GOVT. OF INDIA
14

11 JUL 2023

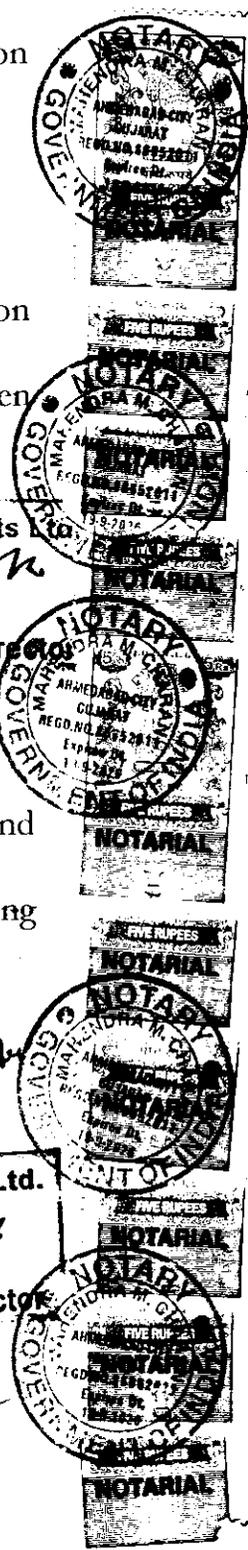
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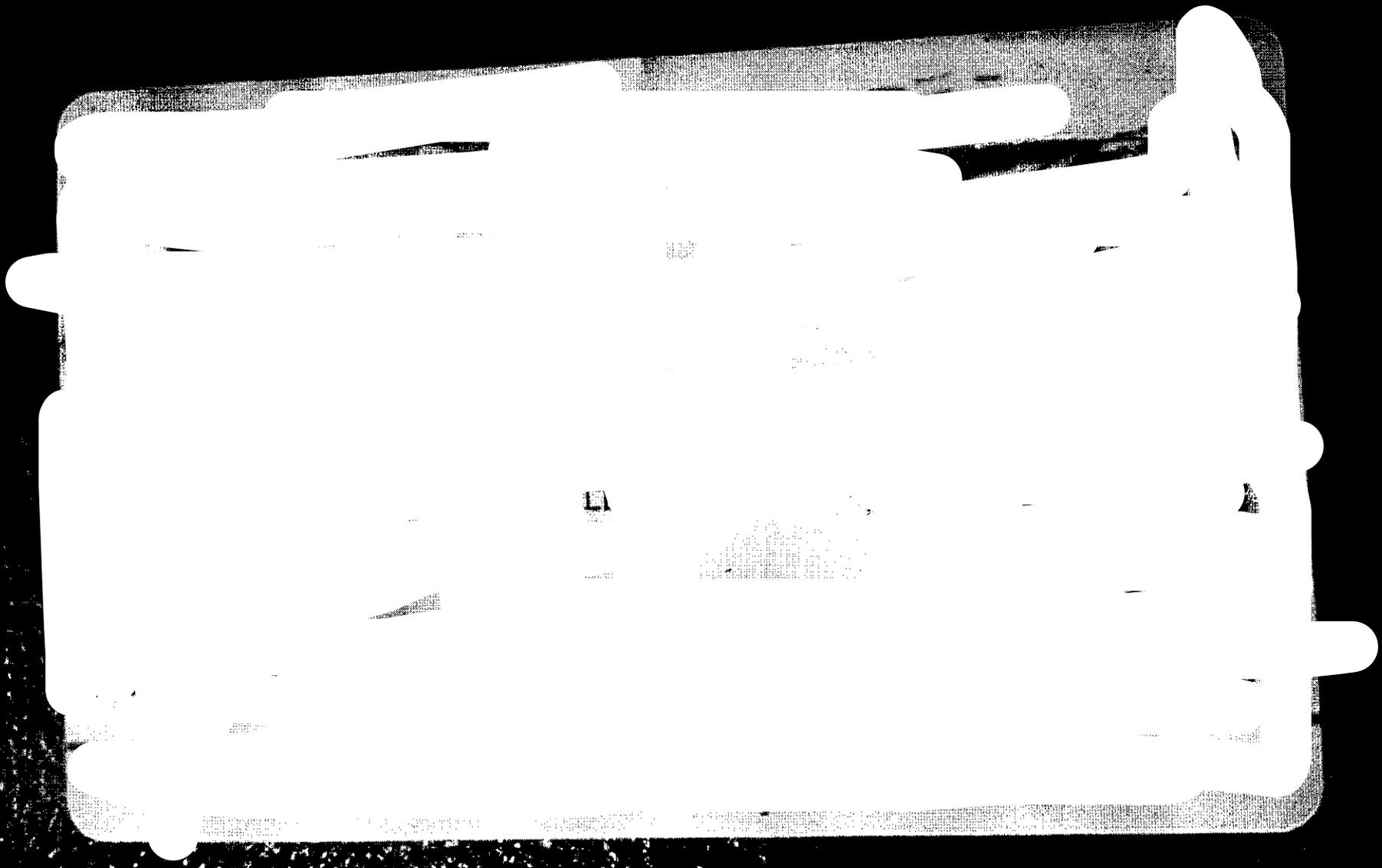
IDENTIFIED BY ME
[Signature]
ADVOCATE
Name : Mulresh Chavhan
Sadd No. & : 426

Naroda Enviro Projects Ltd.
[Signature]
Deponent Director

SOLEMNLY AFFIRMED
BEFORE ME
[Signature]
MAHENDRA M. CHARAN
NOTARY
GOVT. OF INDIA



11/11/11
11/11/11
11/11/11



ANNEXURE A-1



Megha Jani <adv.megha.jani@gmail.com>

Fwd: Implementation of suggestion given by CSIR-NEERI, Nagpur with respect to Hon'ble High, Gujarat (WPPIL 98 of 2021)- Draft NEERI Report

shailesh patwari <spatwari.18@gmail.com>
To: Megha Jani <advmegha.jani@gmail.com>

Thu, Mar 24, 2022 at 5:18 PM

----- Forwarded message -----

From: **Rajesh Kumar Parmar (GoG-GPCB Dept.)** <uh-gpcb-ahme@gujarat.gov.in>
Date: Thu, Mar 24, 2022, 4:19 PM
Subject: Implementation of suggestion given by CSIR-NEERI, Nagpur with respect to Hon'ble High, Gujarat (WPPIL 98 of 2021)- Draft NEERI Report
To: spatwari.18@gmail.com <spatwari.18@gmail.com>, sanjaypatel11283@gmail.com <sanjaypatel11283@gmail.com>, parekhbpgvmm@gmail.com <parekhbpgvmm@gmail.com>

Sir,

The Board has given work for "Adequacy assessment studies, upgradation and retrofitting of CETP" to national reputed institute named CSIR-NEERI, Nagpur for the seven CETPs and your CETP is one of them with respect to the Hon'ble High Court matter Suo Motu 98/2021.

In this regard, CSIR-NEERI, Nagpur has submitted a draft report along with conclusions and recommendations namely "Adequacy Assessment Studies, upgradation & Retrofitting of 7 CETPS in Ahmedabad" pertaining to your CETP.

Draft NEERI report is attached herewith for your CETP for ready reference and further reply with action taken report action for the upgradation with time frame .

With Regards,
Rajeshkumar Parmar,
Environment Engineer,
Gujarat Pollution Control Board

This message contains confidential information and is intended only for the individual named. If you are not the named addressee you should not disseminate, distribute or copy this e-mail. Please notify the sender immediately by e-mail if you have received this e-mail by mistake and delete this e-mail from your system. E-mail transmission cannot be guaranteed to be secure or error-free as information could be intercepted, corrupted, lost, destroyed, arrive late or incomplete, or contain viruses. The sender therefore does not accept liability for any error or omissions in the contents of this message, which arise as a result of e-mail transmission.

 Draft NEPL and GVMM NEERI report 24 march.pdf
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TRUE COPY

ANNEXURE A - 2



CIN : U29199GJ1995NPL0279

To,
THE PETROLEUM & EXPLOSIVES SAFETY ORGANIZATION,
Vadodara - 390 020, Gujarat.

Date :

Sub. : Proposed 48 Nos. of Chlorine cylinder in a shed within our premises at Plot No. 512 to 515, Phase - 1, G.I.D.C., Naroda, Dist. Ahmedabad - 382 330, Gujarat State.

Reg. : Prior approval of drawings under Gas cylinder Rules 2016.

Dear Sir,

We propose to construct a shed for storage of 48 Nos. of Chlorine cylinders within our above referred premises. Chlorine cylinders will be used in Hydro Cavitation & Oxidation for Effluent.

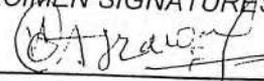
In this connection we submit herewith the following documents for your doing the needful.

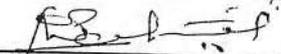
- (1) Online application in form C duly stamped & signed in.
- (2) Documentry evidence in support of legal physical possession of the premises proposed to be licenced alongwith Undertaking.
- (3) Letter of Intent from the supplier who will supply us Chlorine cylinders.
- (4) Registration detail of company (Memorandum) & PAN Card.
- (5) Copies of drawings showing layout plan, site plan with 100 Mts. radius Details, constructional details as per Gas cylinder Rules.
- (6) Names and specimen signature of authorised persons are produced below who will sign the correspondences intended for your Department.

NAMES

- 1) Shri Satish Agarwal (Director)
- 2) Shri Ajay Patel (Director)

SPECIMEN SIGNATURES

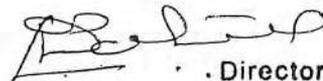




Sir, we now request you to kindly approve our proposal and please arrange to send us a copy of the drawing duly endorsed in token of your approval.

Thanking you,
Yours faithfully,

For NARODA ENVIRO PROJECTS LTD.


Director

Gourang Bhatia
22/08/2022
(Per)

Encl. : As stated above

NARODA ENVIRO PROJECTS LTD

Regd. Office : Plot No. 512-515, Phase-I, GIDC, Naroda, Ahmedabad-382330 Phone : 079-22816311, 22818391 E-mail : nep110@hotmail.com



Application Request

Applicant Type : Company
 Applicant Name : M/s. Naroda Enviro Project Ltd.
 Phone :
 Email : ceo[at]aastropure[dot]com

Online Inward Number :

Application for Prior Approval of Only Storage of Compressed Gas Cylinders

Online Inward Date : 17/03/2022

FORM C

(see rules 49,54 and 55)

Application for the grant/amendment/renewal of a licence to fill and/or store compressed gases in cylinders:

Documents listed overleaf must be enclosed with this application, if it is for the grant of a licence in Forms "E", "F" & "G" in Special Form

The replies to be given in this column

1	Name in which licence required Applicant's calling Applicant's full postal address	M/s. Naroda Enviro Project Ltd., Naroda Enviro Project Ltd. Plot No. 512 to 515, Phase-1, G.I.D.C., Naroda, Ahmedabad, District: AHMEDABAD, State: Gujarat PIN: 382330 Plot No: 512 to 515,, Phase-1, G.I.D.C., Naroda
2	Situation of the premises where Compressed gas is to be filled/stored: State District Taluka Town and Village PIN Police Station Nearest Railway Station	Gujarat AHMEDABAD 382330 Naroda Ahmedabad
3	Nature of each compressed gas proposed to be filled/stored namely:	
	(a) toxic	
	(b) non-toxic and non-flammable	CHLORINE
	(c) non-toxic and flammable	
	(d) dissolved acetylene gas	
	(e) non-toxic and flammable liquefiable gas other than LPG	
	(f) Liquefied petroleum gas	
4	Chemical name of each compressed gas proposed to be filled/stored	
	(a) toxic	
	(b) non-toxic and non-flammable	CHLORINE
	(c) non-toxic and flammable	
	(d) dissolved acetylene gas	
	(e) non-toxic and flammable liquefiable gas	
	(f) liquefied petroleum gas	
5	Quantity of each gas compressed gas proposed to be filled/stored in terms of numbers of gases mentioned under items 3(a),3(b),3(c) or 3(d), and in terms of Kgs. for gases mentioned under item 3(e) or 3(f)	
	(a) toxic	
	(b) non-toxic and non-flammable	CHLORINE - 48 Nos.
	(c) non-toxic and flammable	
	(d) dissolved acetylene gas	
	(e) non-toxic and flammable liquefiable gas other than LPG	
	(f) Liquefied petroleum gas	
6	Nature, chemical name and quantity of each compressed gas already filled/stored in the premises	
7<-%--	Number of licence held for the premises and the full name of the holder of the licence.	
5.-->		

Remark

For NARODA ENVIRO PROJECTS LTD.

Director

Signature and designation of the applicant
(SATISH AGRAWAL)

Details of DD/BC/IPO/Online Submitted :

Date of application 17/03/2022

Notes -

Where the application is made on behalf of a company, the name and address of the company and the name of the manager or agent should be given and the application should be signed by him. Every change in name of manager or agent shall be forthwith intimated to and his specimen signature filed with the licensing authority.

TRUE COPY



भारत सरकार / Government of India
वाणिज्य और उद्योग मंत्रालय/Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन /Petroleum & Explosives Safety Organisation (PESO)
आठवीं मंजिल, यश कमल बिल्डिंग, सयाजी गंज
वडोदरा- 390020
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

ईमेल/E-mail : dyccebaroda@explosives.gov.in

दूरभाष/Phone/Fax No : 0265 - 2225159

दि/Dated : 31/05/2022

पूर्वानुमोदन सं/Prior Approval No : A/G/WB/GJ/06/927 (G98062)

सेवा में/To,

M/s. Naroda Enviro Project Ltd.,
Plot No. 512 to 515, Phase-1, G.I.D.C.,,
Naroda
City: Ahmedabad,
District: AHMEDABAD
State: Gujarat
Pin : 382330

विषय/Sub Plot No: 512 to 515,, Phase-1, G.I.D.C., Naroda, City: Ahmedabad, Taluka: Ahmedabad, District: AHMEDABAD, State: Gujarat, Pin : 382330 - में
सिलेंडरों में CHLORINE गैस का भंडारण- गैस सिलेंडर नियम, 2016 के अंतर्गत अनुमोदन जारी करने के बारे में/Proposed storage of CHLORINE gas in cylinders at Plot
No: 512 to 515,, Phase-1, G.I.D.C., Naroda, City: Ahmedabad, Taluka: Ahmedabad, District: AHMEDABAD, State: Gujarat, Pin : 382330 - under
Gas Cylinders Rules 2016 Grant of approval regarding.

महोदय/Sir,

कृपया आपके दि. 14/05/2022 के आवेदन सं. OIN1070364 का संदर्भ ग्रहण करें/Please refer to your application No.OIN1070364 dated 14/05/2022 .

प्रस्तावित भंडारण सुविधाओं का साईट ले-आउट एवं निर्माण योजना अनुमोदित की जाती है और प्रत्येक की दो हस्ताक्षरित प्रतियां अनुमोदन के टोकन के रूप में इसके साथ लौटाई जा रही है । / The site layout and construction plan of the proposed Storage facilities is approved and two copies each of the same is returned herewith duly signed in token of approval

Conditions of the Approval:-

1. The site plan does not shows clearly the legends naming the nearby premises. This shall be shown in the drawing. 2.In addition to the FRP Hood connected to adequate length of flexible piping connected to the suction of the blower, a permanent ducting towards chlorine tonner valve side at the floor level of chlorine tonner platform to be provided and the same shall also be connected to the suction of the scrubber system.3.Make provision for auto actuation of scrubbing system that is drives of scrubbing system based on signals from chlorine leak sensors which shall be independent of human interface.4.Provide power back up to the drives of chlorine scrubbing system 5.Safe handling procedure not specified in the drawing. 6. A comprehensive Risk Assessment study considering the Chlorines storage, the nearby Plants process plant etc shall be conducted using Licensed Software such as DNV Phast etc and report to be submitted along with the compliance report if any to be complied shall be submitted 7. HAZOP study shall be conducted and report shall be submitted along with close out report on recommendations. 8. Caustic soda storage tank details along with capacity, Material of Construction, Pipelines to scrubber etc shall be clearly mentioned. 9. Chlorine gas transfer details with details of Regulating Valve, Pressure gauge in between the Chlorine Container valve and the regulating valve etc shall be shown in the P and I diagram 10.. NOC from Gujarat State Pollution Control Board shall be submitted. 11. Photographs showing the completion of all works shall be submitted.

आपसे अनुरोध है कि अनुमोदित आरेखण के अनुसार भंडारण शेड के निर्माण का कार्य सभी दृष्टि से पूर्ण होने पर निम्नलिखित दस्तावेज प्रस्तुत किए जाएं, जैसा कि गैस सिलेंडर नियम, 2016 के अंतर्गत फार्म एफ में अनुज्ञप्ति जारी करने हेतु तथा भंडारण शेड के निरीक्षण हेतु इस कार्यालय का अनुमोदन आवश्यक है । / After completion of the construction of the storage shed in every respect as per the approved drawing(s), you are requested to forward the following documents as required under the Gas Cylinders Rules, 2016 for Grant of Licence in Form-F and approval this office for inspection of the storage shed.

- नियम 48 की आवश्यकता के अनुसार बिक्री/ व्यापार हेतु ज्वलनशील या विषाक्त या संक्षारक गैसों के भंडारण के लिए अनापत्ति प्रमाण जारी करने वाले प्राधिकारी द्वारा अनुमोदित प्लान के साथ जिला प्राधिकारी/ स्थानीय निकाय जैसे, ग्राम पंचायत या शहरी स्थानीय निकाय द्वारा जारी किया गया अनापत्ति प्रमाण पत्र । / No objection certificate issued by District Authority/Local Body such as Gram Panchayat or the Urban local body along with Plan approved by NOC issuing authority as per requirement of Rule 48 for storage of flammable or toxic or corrosive gases for sale/trading.
 - प्रत्येक गैस के कुल सिलेंडर को दर्शाता प्ररूप 'सी' में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन/ An application in form 'C' duly filled and signed;showing total numbers of Cylinders of each Gases.
 - किसी भी इंक करेक्शन/ कलर कोड के बिना, अनुमोदित आरेखण की ब्लू प्रिंट या कैड (CAD) प्रिंट में चार प्रतियाँ । / 4 copies each of the approved drawings in blue print or CAD print without any ink correction/Color code.
 - गैस सिलेण्डर नियम, 2016 के तहत ऑनलाइन आवेदन पोर्टल पर उपलब्ध ई-भुगतान सुविधा के माध्यम से प्रति वर्ष रू 2000/- का लाइसेंस शुल्क ऑनलाइन जमा किया जाना है । अपेक्षित शुल्क के भुगतान पर 10 वर्ष तक अनुज्ञप्ति प्रदान की जाएगी । / A license fee of Rs 2000/- per year to be submitted online through e-payment facility available on online application portal under Gas Cylinders Rules, 2016. Licence will be granted upto 10 years on payment of requisite fee.
 - इस संगठन से किए जाने वाले पत्राचार पर हस्ताक्षर करने हेतु प्राधिकृत व्यक्ति/यों के नमूना हस्ताक्षर । / Specimen signature of the person/s authorised to sign the correspondence intended for this department.
 - अनुमोदित आरेखण के अनुसार गोदाम का निर्माण कार्य पूर्ण हो चुका है, यह इंगित करता प्रमाण पत्र । / A certificate to the effect that the construction of the godown has been completed as per the approved drawing.
 - विभिन्न कोणों से लिए गए भंडारण शेड के रंगीन फोटोग्राफ । / Color photographs of storage shed taken from different angles.
- h A copy of the No Objection Certificate issued by the District Authority as per requirement of Rule 48 of Gas Cylinders Rules, 2016 for storage of Flammable/Corrosive/Toxic gases for the purpose of Sale or Trading and not for Own use.

Please note that you shall have to provide the following facilities and inform this office accordingly while applying for grant of licence.

- Emergency Kits for stopping accidental leakage of CHLORINE through the valve and the body of the cylinder.
- Facilities for neutralisation of CHLORINE in case of leakage.
- Two self contained breathing apparatus.
- Proper cylinder loading/unloading and handling arrangements.

फिर भी, यह अनुमोदन/अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूट नहीं देती है । /This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable

संलग्नक/Encl :आरेखण/Drawing(s)

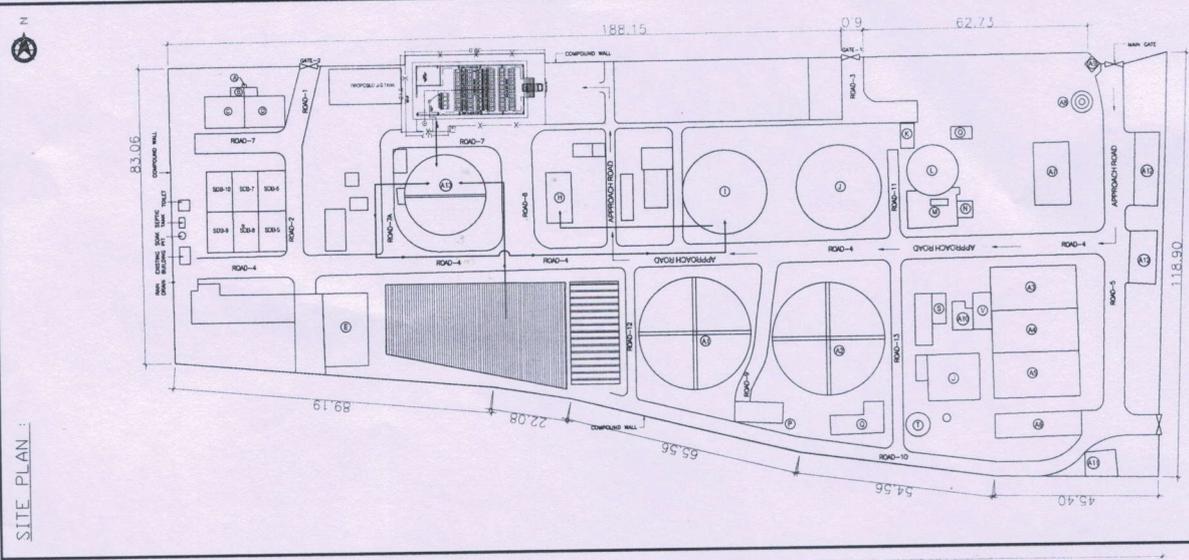
भवदीय/Yours faithfully,

(गणेश आर.)
(GANESH R.)
उप विस्फोटक नियंत्रक
Dy. Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
वडोदरा/Vadodara

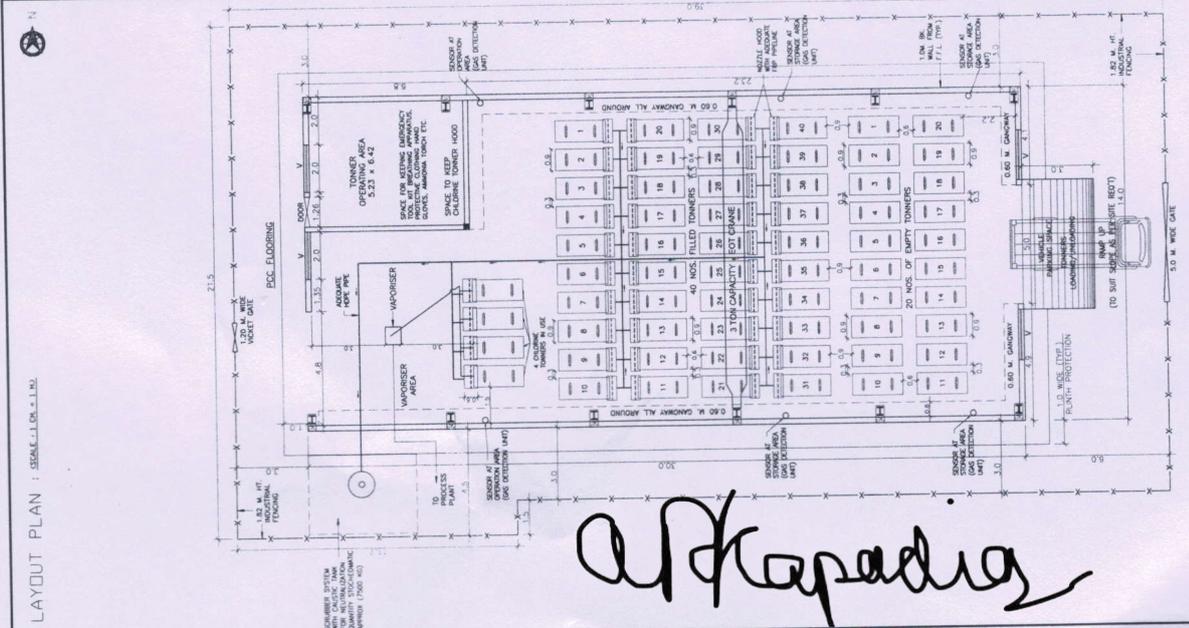
[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्को तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट <http://peso.gov.in> देखें]
(For more information regarding status, fees and other details please visit our website <http://peso.gov.in>)

Note:-This is system generated document does not require physical signature.

SITE PLAN :

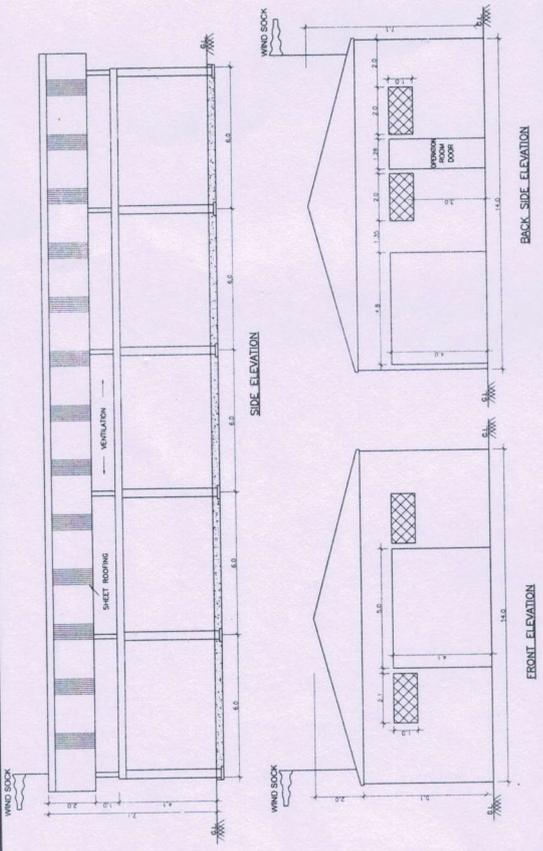


LAYOUT PLAN : SCALE = 1:100 = 1 M.



A. K. Kapadia

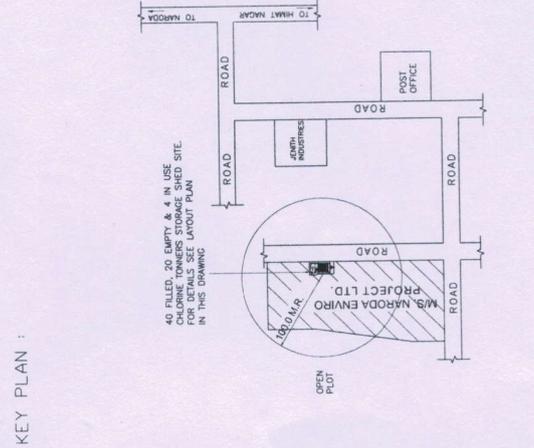
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NOTES :

- CHLORINE TONNERS STORAGE SITE
- CHLORINE TONNERS STORAGE SHED 40 FILLED & 20 EMPTY TOTAL 60 NOS
- CHLORINE TONNERS STORAGE SHED 40 FILLED & 20 EMPTY TOTAL 60 NOS
- EMPTY TONNERS SHOULD BE KEPT IN THE APPROVED STORAGE SHED
- OF PETROLEUM & EXPLOSIVES SAFETY ORGANISATION
- DIMENSION OF EACH TONNER 2.10 X 1.53 X 0.54
- WEIGHT OF EACH TONNER 539 NOS
- CAPACITY OF EACH TONNER 500 NOS
- ALL TONNERS WILL BE KEPT IN HORIZONTAL POSITION
- THE STORAGE PLACE & THE AREA SURROUNDING IT SHALL
- BE KEPT CLEAR OF ALL OBSTACLES, TREES, ALL
- FLAMMABLE WASTE, VEGETATION & RUBBER
- SUPPLIER SHOULD BE INFORMED IMMEDIATELY IN CASE OF
- LEAKAGE OF GAS FROM ANY TONNER
- STRENGTH OF FOUNDATIONS & STRUCTURAL DETAILS WITH ROOFING MAY BE ADJUSTED
- DEPENDS UPON THE SOIL CONDITION AS PER ADVICE OF THE STRUCTURAL ENGINEER
- THE FOLLOWING FACILITIES ARE PROVIDED AT SITE AS A SAFETY MEASURE
- (1) TWO SELF CONTAINED BREATHING APPARATUS
- (2) TWO SELF CONTAINED RESCUE HOODS
- (3) THROUGH THE VALVE & THE BODY OF THE TONNER WILL BE KEPT IN CHLORINE
- THROUGH THE VALVE & THE BODY OF THE TONNER WILL BE KEPT IN CHLORINE
- CONNECTED WITH PIPE LINE & CHASTIC SOLA CONDUCATION MARK MARKING
- VACUUM SYSTEM AT SITE IMMEDIATELY AVAILABLE TO TAKE QUANTITY
- (4) THE STORAGE SHED SHALL BE IN THE CHARGE OF A COMPETENT PERSON
- (5) THE FLOORING OF STORAGE SHED SHALL BE PROVIDED WITH RIBBED RAIS TO
- PREVENT SLIPPERY
- WIND SOCK AT SUITABLE LOCATION SHALL BE PROVIDED.
- ALL DIMENSIONS ARE IN METERS UNLESS A DIFFERENT UNIT IS SPECIFIED
- ALL WORK SHOULD BE DONE BEFORE EXECUTION OF THE WORK
- AN APPROPRIATE SIGNAGE SHOULD BE PROVIDED
- FLOW RATE OF SCRUBBER SHALL BE MINIMUM 1 TONNER @ 1440 RPM WHICH WILL
- BE KEPT ON AT ALL TIMES WHICH IS CONNECTED TO THE CHLORINE TONNER
- WITH A MINIMUM OF 100 CM WHICH IS CONNECTED TO THE CHLORINE TONNER
- CHLORINE TONNER IS OF DESIGNER PAVATION 7000 & BOSMAN BH-40 IS ALSO INSTALLED
- IN CHLORINE TONNER ROOM AS HOOPER IN CASE OF LEAKAGE OF CHLORINE GAS
- INTERLOCKING LOCKS WITH SCRUBBER SYSTEM NO. 1440

KEY PLAN :



INDUSTRIAL ESTATE	INDUSTRIAL ESTATE	INDUSTRIAL ESTATE	INDUSTRIAL ESTATE
POLICE STATION	POLICE STATION	POLICE STATION	POLICE STATION
RAILWAY STATION	RAILWAY STATION	RAILWAY STATION	RAILWAY STATION
STATE	STATE	STATE	STATE
PINCODE	PINCODE	PINCODE	PINCODE

INDUSTRIAL ESTATE	INDUSTRIAL ESTATE	INDUSTRIAL ESTATE	INDUSTRIAL ESTATE
POLICE STATION	POLICE STATION	POLICE STATION	POLICE STATION
RAILWAY STATION	RAILWAY STATION	RAILWAY STATION	RAILWAY STATION
STATE	STATE	STATE	STATE
PINCODE	PINCODE	PINCODE	PINCODE

INDUSTRIAL ESTATE	INDUSTRIAL ESTATE	INDUSTRIAL ESTATE	INDUSTRIAL ESTATE
POLICE STATION	POLICE STATION	POLICE STATION	POLICE STATION
RAILWAY STATION	RAILWAY STATION	RAILWAY STATION	RAILWAY STATION
STATE	STATE	STATE	STATE
PINCODE	PINCODE	PINCODE	PINCODE

M/S. NARODA ENVIRO PROJECT LTD.
 PLOT NO. 512 TO 515, PHASE-1, G.I.D.C.-
 NARODA DIST : AHMEDABAD 382 330
 GUJARAT STATE
 DETAIL PLAN SHOWING CHLORINE TONNERS
 STORAGE SHED : 40 FILLED, 20 EMPTY & 4 IN USE
 DRAWING NO. : NEPL/01 DATE : 10-05-2022

ANNEXURE A-4



CIN : U29199GJ1995NPL027917

6th April, 2022

To
Shri Rajesh Parmar
EE
GPCB, Gandhinagar.

**Upgradation of CETP as per NEERI's suggestion :
Hydro Chlorination Project**

PX
06/04/22
Gujarat Pollution Control Board
Head Office
Sector No.-10-A,
Gandhinagar-Surat

Sir,

Further through implementation of massive Retrofitting undertaken through patented technology of Israel through BPC, we are very much close to prescribed Norms.

However, as suggested by NEERI in its Report too, on 'Adequacy assessment studies, upgradation and retrofitting of CETP', we are under process of implementation of Hydro Cavitation & Oxidation of Effluent through Chlorine.

Towards this, we have already applied for approval of Drawings under Gas Cylinder Rules, 2016 to The Petroleum & Explosives Safety Organization (PESO), Government of India Vadodara on 22nd March, 2022 alongwith necessary documents and fees inter alia Flow Chart, a copy of which is annexed hereto for your perusal and, marked as **Annexure : A.**

For licensing requirements, we have procured a professional services from Petro Explo Consultancy and, 2nd instalment fees of Consultant on having applied to Gol, has also been paid towards their bill dtfd. 22.03.2022, which being also annexed herewith as **Annexure : B.**

We have also made an Storage Area for 48 Chlorine Gas Cylinders having an area of 30 mtrs X 14 mtrs. A photograph of said earmarked area for storage is being annexed and marked as **Annexure : C.**

Further, the one compartment of SFT-1 will be used for hydro cavitation and, textile effluent will be taken at Equalization Tank 3. The necessary order for HDPE pipe and materials has also been placed.

An Order for Venturi Scrubber has also been placed, and as an advance, payment of Rs. 1,06,200 has been made to Envirocraft Associates, Ankleshwar on 2.4.2022.

NARODA ENVIRO PROJECTS LTD.

Regd. Office : Plot No. 512-515, Phase-I, GIDC, Naroda, Ahmedabad-382330 Phone : 079-22816311, 22818391 E-mail : nepi10@hotmail.com



CIN : U29199GJ1995NPL0275

Necessary pumps : 9 Nos. have also been procured at a cost of Rs. 4,73,062. The civil work for foundation of pumps has also been assigned to Contractor.

Now on receipt of License from PESO (for which we are following up with Organization), we expect to commence the Hydro Cavitation and Oxidation of effluent immediately and within a one month therefrom, we will meet prescribed Norms.

Sincerely,

Shailesh Patwari
Chairman

NARODA ENVIRO PROJECTS LTD.

Regd. Office : Plot No. 512-515, Phase-I, GIDC, Naroda, Ahmedabad-382330 Phone : 079-22816311, 22818391 E-mail : nep110@hotmail.com

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HDC PROJECTS PURCHASE MATERIALS

INDEX

NO.	PARTY NAME	INVOICE DATE	AMT	REMARK
1	NAV KAR INTERNATION	10/06/2023	177005	FILTER PRESS PIPE & FITTINGS
2	ASCENT ENTERPRISE	07/06/2023	4593	MS STRUCTURE
3	NAV KAR INTERNATION	07/06/2023	101163	BOILER STEAM PIPE & FITTINGS
4	PRAGYA ENTERPRISE	07/06/2023	21240	CLORINE GAS LINE VALVE
5	KBG BOILERS PVT LTD	07/06/2023	1900980	1 TON CAPACITY BOILER
6	KANTILAL CHIMANLAL	06/06/2023	5664	CLORINE GAS LINE FITTINGS
7	FLOWTECH MEASURING INSTRUMENT PVT LTD	01/06/2023	155370	CLORINE GAS ROTA METER
8	RAAS ENVIROCARE	01/06/2023	146320	CONSULTING CHARGE
9	NAV KAR INTERNATION	31/05/2023	84033	CLORINE MAIN HEDER VALVE
10	KOHINOOR SALES CORPORATION	29/05/2023	114237	ELECTRIC CABLE
11	PERFECT ENGINEERING SERVICES	27/05/2023	413000	JET VACUUM PP VANTURY
12	NAV KAR INTERNATION	26/05/2023	53620	FITTINGS & ACCESSORIES
13	NAV KAR INTERNATION	26/05/2023	222277	MS PIPE
14	RAAS ENVIROCARE	01/05/2023	146320	CONSULTING CHARGE
15	RAAS ENVIROCARE	01/04/2023	295000	CONSULTING CHARGE
16	SHAH STEELS	22/03/2023	279402	MS PLATEFORM MATERIALS
17	ENVIROKRAFT ASSOCIATES	17/03/2023	118000	CONSULTING CHARGE
18	NAV KAR INTERNATION	22/02/2023	11853	FITTINGS & ACCESSORIES
19	NAV KAR INTERNATION	22/02/2023	80710	FITTINGS & ACCESSORIES
20	NISHI ENGINEERS	08/02/2023	161778	FITTINGS & ACCESSORIES
21	NISHI ENGINEERS	14/02/2023	13595	FITTINGS & ACCESSORIES
22	SHAH STEELS	24/01/2023	43269	MS ANGLE
23	KOHINOOR SALES CORPORATION	18/01/2023	34848	ELECTRIC CABLE
24	STAINLESS BOLT INDUSTRIES PVT LTD	02/01/2023	6942	NUT BOLT
25	SHAH STEELS	17/12/2022	127546	MS BEAM & CHANALS
26	SHAH STEELS	04/12/2022	7552	MS BEAM
27	KOHINOOR SALES CORPORATION	30/11/2022	14187	ELECTRIC CABLE
28	STAINLESS BOLT INDUSTRIES PVT LTD	19/11/2022	14217	NUT BOLT
29	KOHINOOR SALES CORPORATION	11/11/2022	64857	ELECTRIC CABLE
30	KOHINOOR SALES CORPORATION	09/11/2022	96459	ELECTRIC CABLE
31	SHAH STEELS	20/10/2022	353590	MS BEAM , ANGAL, SHEET
32	SHAH STEELS	03/10/2022	62688	MS CHANALS, ANGALES
33	SUN FIBER	21/09/2022	245119	PP FRP BLOWERS
34	KOHINOOR SALES CORPORATION	15/10/2022	272725	ELECTRIC CABLE
35	SUN FIBER	09/09/2022	606980	HDPE TANKS, PUMPS, SCRUBBER
36	SHAH STEELS	26/08/2022	23246	MS CHANALS
37	AMBETRONICS ENGINEERS PVT LTD	05/08/2022	171395	GAS SENSOR , HOOTERS WITH FITTINGS
38	JAS ENGINEERING	17/07/2022	295000	13 KL OPEN VESSAL FOR DOSING TANK
9	ENVIROKRAFT ASSOCIATES	19/04/2022	212400	JET VACUUM PP VANTURY
40	STAINLESS BOLT INDUSTRIES PVT LTD	27/04/2022	19258	NUT BOLT
41	Rushbh Marketing Services	07/04/2023	495,900	VEPORIZER
42	APEX PUMPS INDUSTRIES	30/05/2023	938690	FILTERPRESS PUMPS
43	MIRA ENTERPRISE	19/06/2023	99474	ELECTRIC CABLE
44	DAK ENGINEERING	13/06/2023	655136	HIGH PRESURE PUMPS
			9367638	



A. K. Kapadia

TRUE COPY



RAAS Envirocare

201, Bluechip Complex, Nr. Stock Exchange Bldg.

Sayajigunj, Vadodara - 390005

M: 09327299099

Email: snverma@gmail.com, sv@envirocare.in

Fees:

The Fees for the consultancy and visits will be Rs. 6,70,000/- (Rupees Six Lacs and Seventy thousand only). 18% GST will be charged extra as applicable. Weekly visits to the plant to discuss the design drawings, during construction phase and commission phase will be carried out. A Maximum of 16 visits will be carried out during the proposed project. The project from concept to design to commission to training of your personnel is expected to be completed in 4 months.

Terms of Payment :

- 40% - advance along with the work order
- 20% - 1st week of 2nd month.
- 20% - 1st week of 3rd month.
- 20% - 1st week of 4th month.

Conditions and exclusions:

- 1) The fees do not include any fresh Treatability studies. The design will be based on the batch size of 1100 KL with maximum COD of 2000 mg/L and 100 mg/L of ammoniacal nitrogen.
- 2) All the purchases of the equipment, piping and valves, pumps, chlorine vaporizer, rotameters will be carried out by the client.
- 3) Purchase of all the equipment will be based on the specifications provided by us.
- 4) We will supply the names of the suppliers of the equipment, however will not be involved in the final price negotiations. The client will be free to choose the suppliers and negotiate the prices quoted by the suppliers.
- 5) There is **no binding** on the client that the equipment for the project has to be bought from only list of suppliers provided by us.
- 6) Erection of the equipment will be carried out by the client as per our guidance.
- 7) Chemists, Operators and Labor during the commissioning of the effluent treatment plant will be supplied by Client.
- 8) Actual treatment time, consumption of electricity and chemicals will be decided based on the COD ammoniacal nitrogen of the effluent, at the time of actual treatment.
- 9) These fees do not include any CTE / CCA Amendment application to GPCB or any EC modification.
- 10) All out of pocket expenses to GPCB Gandhinagar (if required) will be borne by the client.



RAAS Envirocare

201, Bluechip Complex, Nr. Stock Exchange Bldg.
Sayajgunj, Vadodara - 390005
M: 09327299099
Email: snverma@gmail.com, sv@envirocare.in

RE/QUOTE/2023-24

April 1, 2023

To,
Shri Satishbhai Agarwal/ Shri Mayurbhai Soni
Directors
Naroda Enviro Project Ltd.
Plot No. 512-515, Phase-1, Opp GIDC Post Office
GIDC, Naroda

Subject : Quote for Consultancy for Revamping of Existing ETP (partly) to be based on hydrodynamic cavitation.

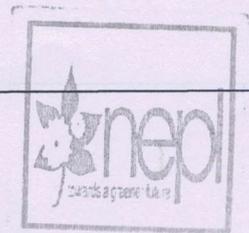
Dear Sir,

With reference to discussions on March 31, 2023, followed by visit to the plant, please find herewith the quote for consultancy for ETP based on hydrodynamic cavitation treatment.

Waste water to be treated	1100 KL/batch
Revamping Area	In half portion of the 21.5 m dia clarifier with 5.5 m depth
COD of the untreated wastewater	Maximum considered - 2000 mg/L
Ammoniacal Nitrogen of untreated wastewater	Maximum considered - 100 mg/L

Scope of work:

- 1) Designing of the treatment scheme
- 2) Layout of the venturi arrangement
- 3) GA drawings of the different
- 4) Providing specifications of the mechanical equipments viz.
 - a) Venturi for hydrodynamic cavitation
 - b) Effluent transfer pumps
 - c) Pumps for venturi
 - d) Pumps for filter press
 - e) Priming chamber
- 5) Providing specifications of the chlorine vaporizer
- 6) Providing specifications of the piping from tonner to vaporizer to the venturi
- 7) Providing specifications of the piping of venturi
- 8) Providing specification of the piping of escape gas to the scrubber.
- 9) One visit per week to the site for meetings, during construction and during the commissioning of the plant for projected 4 months.
- 10) Training to your personnel for daily operation of the plant.





RAAS Envirocare

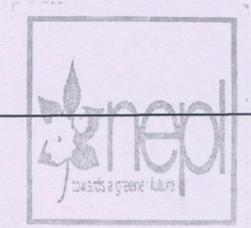
201, Bluechip Complex, Nr. Stock Exchange Bldg.
 Sayajigunj, Vadodara - 390005
 M: 09327299099
 Email: snverma@gmail.com, sv@envirocare.in

The Gantt chart depicting the progress of the proposed project is given below:

Tasks	April				May				June				July			
	W1	W2	W3	W4	W1	W2	W3	W4	W1	W2	W3	W4	W1	W2	W3	W4
Issue of Work Order	█															
Design & specs of the plant		█	█	█												
Submission of design and drawings					█											
Construction of walkway		█	█	█												
Order for Vaporiser	█															
Procurement of Vaporiser		█	█	█												
Installation of Vaporiser					█	█										
Order for Venturi pumps	█															
Procurement of Venturi pumps		█	█	█												
Installation of Venturi and recirculation pumps					█	█	█	█								
Order of transfer pumps	█															
Procurement of transfer pumps		█	█	█	█	█										
Installation of transfer pumps and piping							█	█	█	█						
Order for pipes and valves	█															
Procurement of pipes and valves		█	█	█												
Installation of header, rotameter and barometric head					█	█	█	█								
Installation of piping from tank to filter press									█	█						
Hydraulic run										█						
Commissioning of plant											█	█				
Running of the plant and training of personnel													█	█	█	█

Thanking You.
 Yours Faithfully,
 For RAAS Envirocare

S.N. Verma
 M.Tech. (IIT, Mumbai)



HDC PROJECT STATUS ON DATED ON 27-06-2023

**Revamping of CETP
By
Hydrodynamic Cavitation Based Treatment**



**Naroda Enviro Projects Ltd.
Plot No. 512-515, Phase - 1
GIDC, Naroda, Ahmedabad**



Design Basis:

Volume of wastewater to be treated per batch : 1100 KL

COD of the wastewater < 2000 mg/L

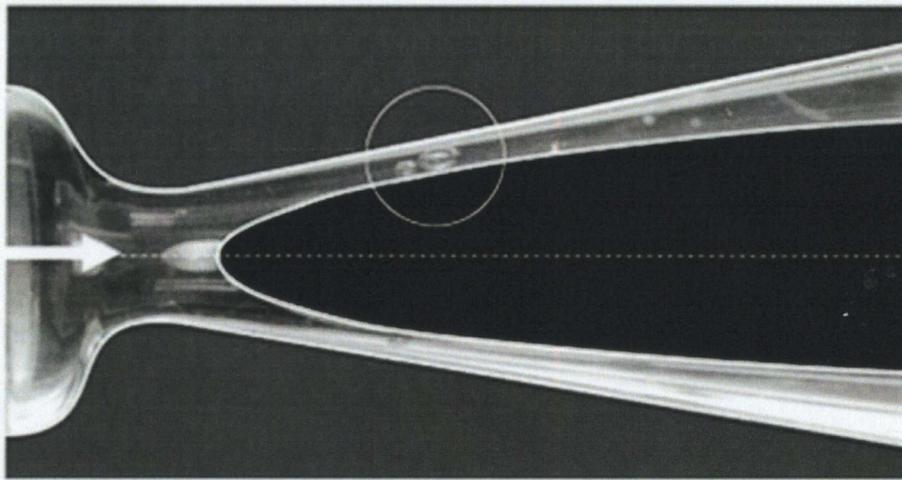
Ammoniacal nitrogen content < 100 mg/L

Treatment time considered : 8 hours

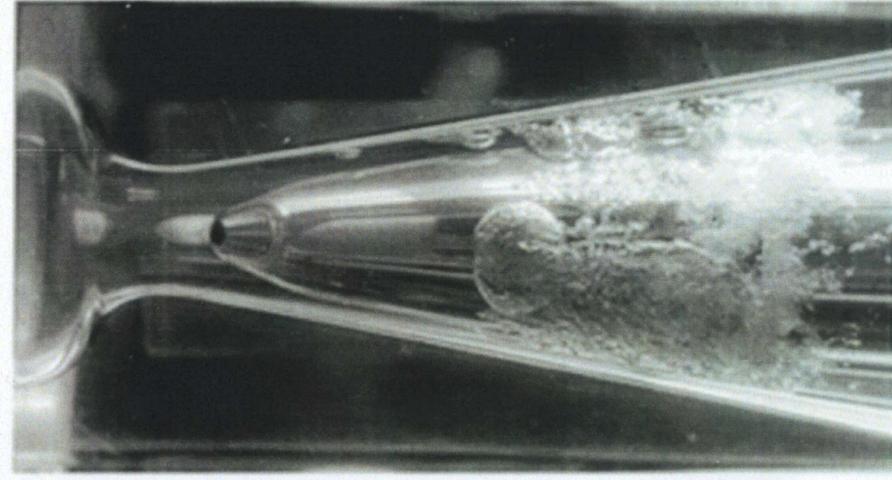
Advantages of adopting this technology

- ✓ There is no limitation on the levels of TDS concentration.
- ✓ Any concentration of Ammoniacal nitrogen and phenolic compounds can be treated. Ammoniacal Nitrogen and Phenolic Compounds after treatment is below detectable limits.
- ✓ The system has a very small foot print. The treatment is carried out at ambient temperature and slight pump pressure
- ✓ The treatment time required is about 6-8 hours (can be adjusted to suit the conditions)
- ✓ Existing units can be used with slight modifications to incorporate this system
- ✓ Cost of treatment is very low
- ✓ The Sludge generated from the hydrodynamic cavitation based treatment contains 75 ~ 85% CaO which is a raw material for manufacturing cement. So instead of sending the ETP Sludge to landfill, it can be sent to the Cement Industries for Co-processing.

The concept of Hydrodynamic Cavitation :



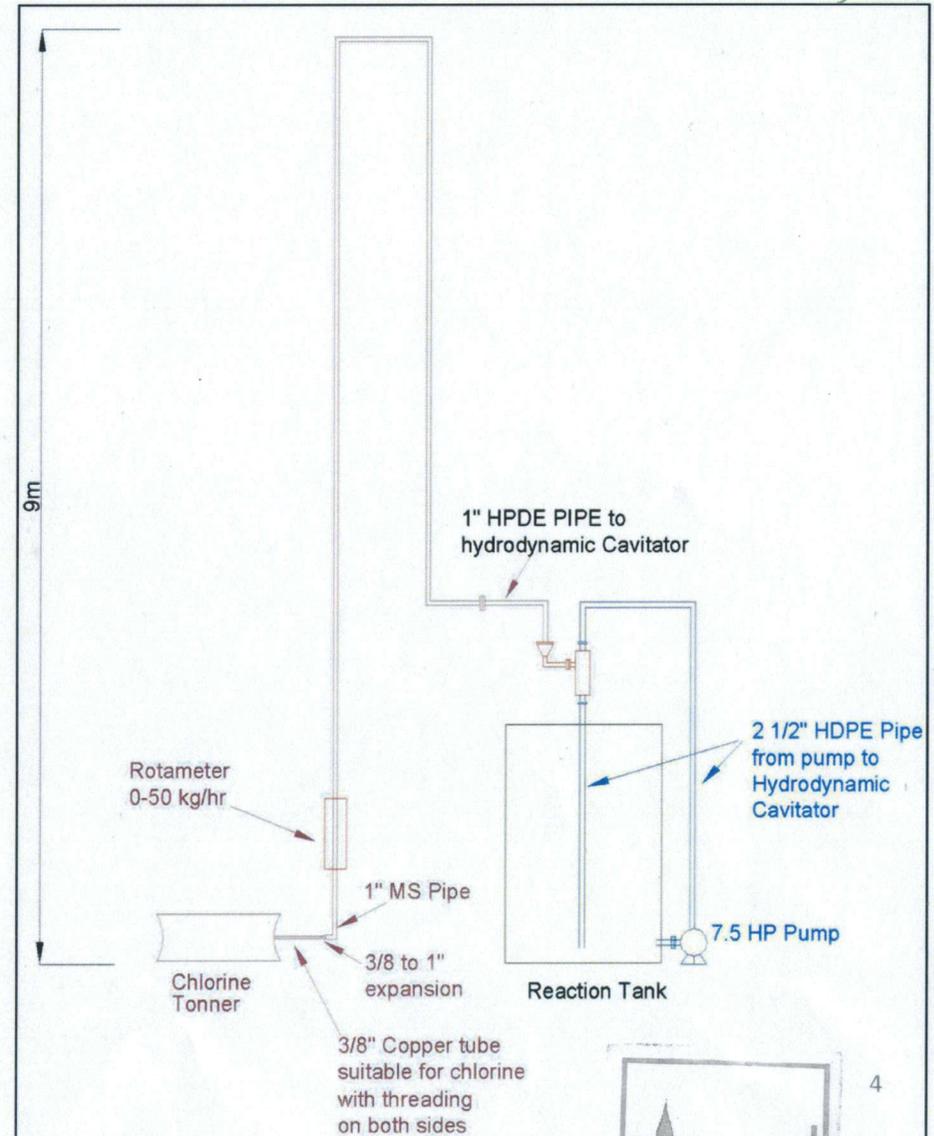
At low flowrate, water is everywhere free of cavitation. Velocity is maximum in the section of minimum area and pressure is then minimum. When the flow rate is progressively increased, the minimum pressure decreases and there will be a critical flowrate for which the vapour pressure is obtained at the throat. At this operating point, cavitation appears in the section of minimum area. In Figure, two bubbles are clearly visible in the upper part of the Venturi. This is the start of the cavitation state.



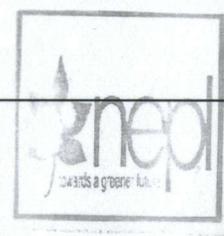
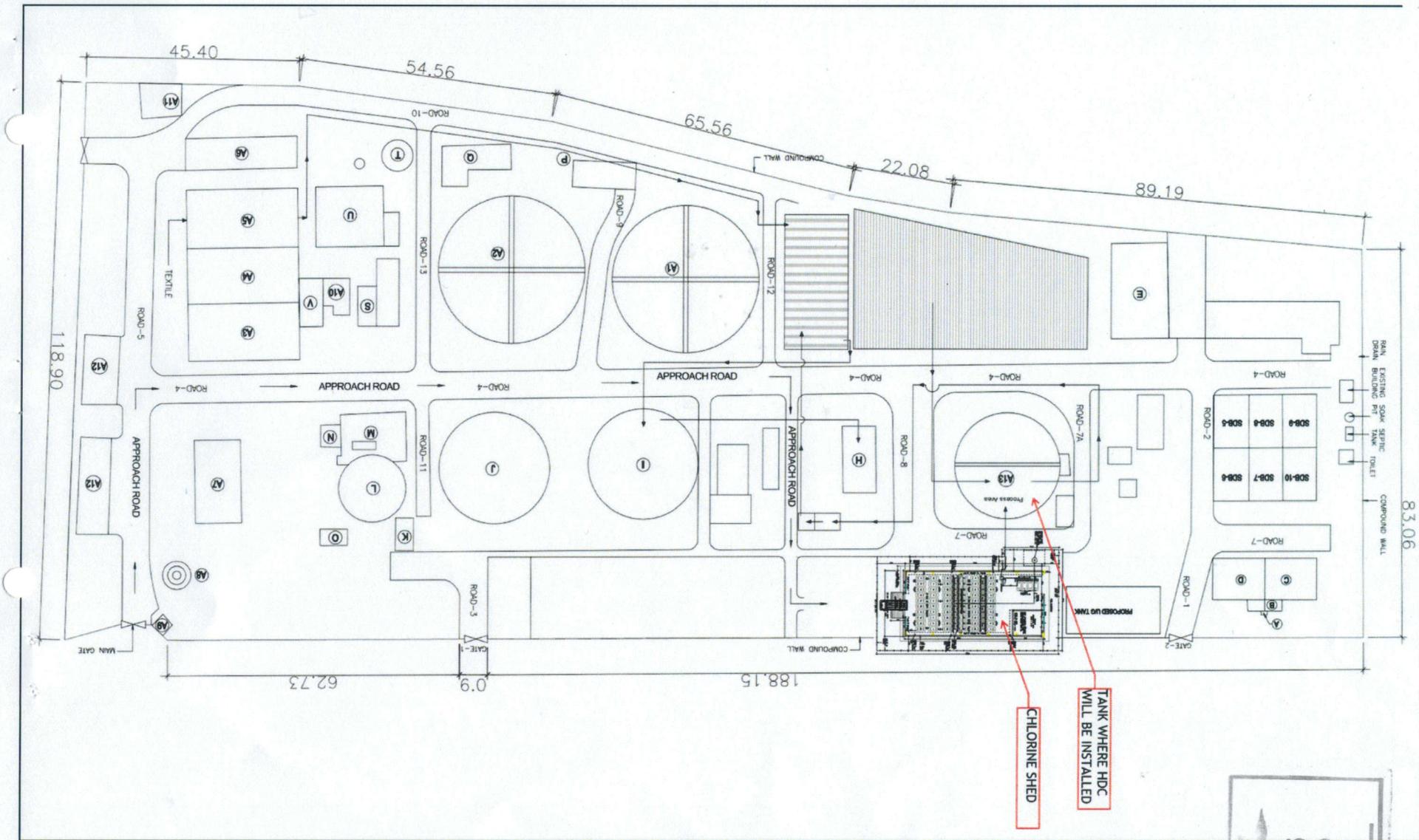
If the flow rate through the Venturi is further increased, the extent of cavitation increases. At this point the chlorine when injected will oxidise the organic matter in exploded bubble and due to the large surface area available, the oxidation by chlorine molecule is almost instantaneous.

Details of Treatment Scheme:

- The pH of the waste water is raised to 10.5 by hydrated lime/ caustic soda.
- The waste water is then pumped through a hydrodynamic cavitator. This is a batch process and the system is kept under recirculation till the COD is reached to desired limit.
- This is filtered in the filter press and the filtered waste water is sent for disposal.
- Entire treatment is based on chemical oxidation



NEPL CETP:



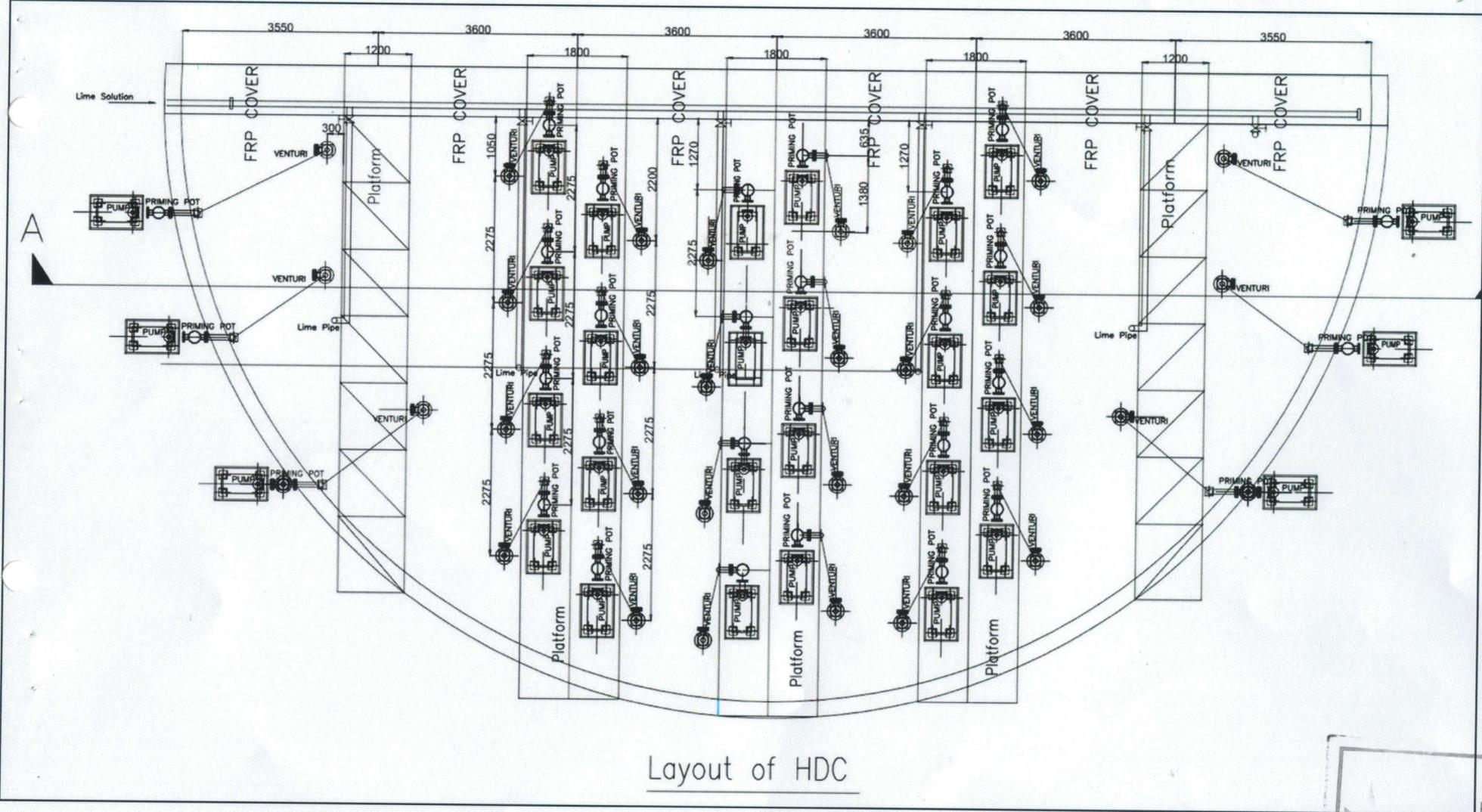


Gantt Chart: HDC PROJECT STATUS ON DATED ON 27-06-2023

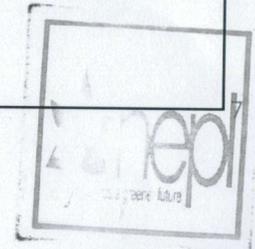
Tasks	April				May				June				July				Remarks
	W1	W2	W3	W4	W1	W2	W3	W4	W1	W2	W3	W4	W1	W2	W3	W4	
																	-
Issue of Work Order	█																Yes
Design & specs of the plant		█	█	█													Completed
Submission of design and drawings					█												Completed
Construction of walkway		█	█	█													Completed
Order for Vaporiser	█																Completed
Procurement of Vaporiser		█	█	█	█												Completed
Installation of Vaporiser						█	█										Completed
Order for Venturi pumps	█																Completed
Procurement of Venturi pumps		█	█	█	█												Completed
Installation of Venturi and recirculation pumps						█	█	█	█								Completed
Order of transfer pumps	█																Completed
Procurement of transfer pumps		█	█	█	█	█											Completed
Installation of transfer pumps and piping							█	█	█	█							Completed
Order for pipes and valves	█																Completed
Procurement of pipes and valves		█	█	█													Completed
Installation of header, rotameter and barometric head					█	█	█	█									Completed
Installation of piping from tank to filter press										█	█						Completed
Hydraulic run										█							Started
Commissioning of plant											█	█					Under Progress
Running of the plant and training of personnel													█	█	█	█	Under Process

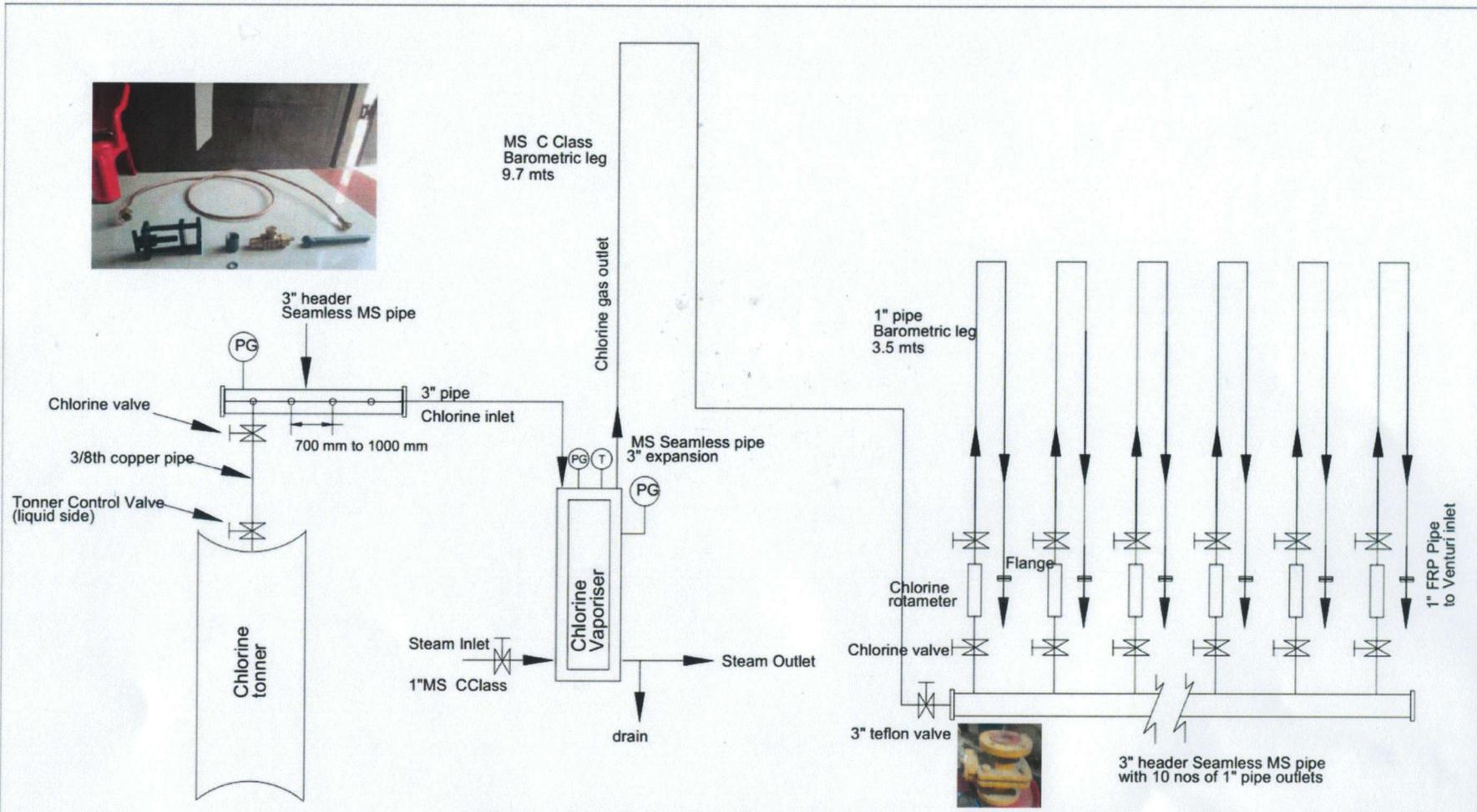


Layout :



Layout of HDC



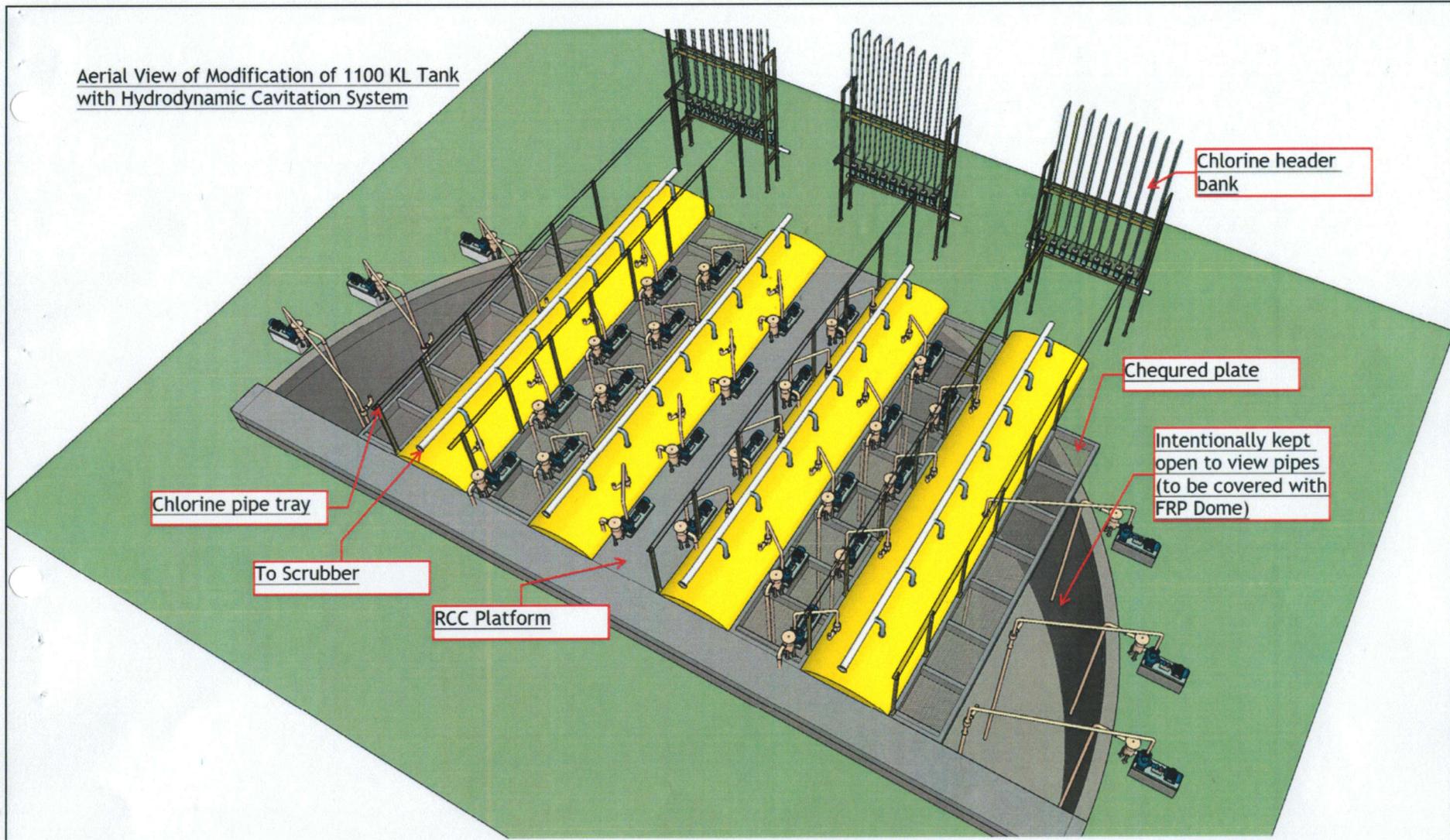


There will be 3 sets of chlorine header near the 3 platforms each covering 10 venturi

<p>Piping drawing from tonner to vaporiser to distributor (RE/NEPL/CETP rev 0)</p>	<p>NEPL CETP, Naroda</p>	<p>Sudhir Verma Mobile : 9327299099</p>
<p>All dimensions in mm and levels in mts. Only written dimensions to be followed. Do not scale the drawing</p>	<p>Plot No. 512-515, Phase 1, Opp GIDC Post Office GIDC, Naroda, Ahmedabad</p>	<p>RAAS Envirocare 201, Bluechip Complex, Sayajigunj Vadodara, Gujarat</p>

3D views :

Aerial View of Modification of 1100 KL Tank with Hydrodynamic Cavitation System







Thank You
A. Kapadia

TRUE COPY



Forwarding & Undertaking Letter from Industry

Application for consent for establishing / operation the industrial plant / plants under Section 21 of the Air (prevention & Control of Pollution) Act, 1981

Important This Document or its copy does "NOT" serve as a Supporting Document Proof of Industry's Submission of an
Note : Application for a NOC / Consent. This Letter does "NOT" ensure that the Application FEES has been paid.

Application Purpose : Dear Sir, we are applying CTE - Amendment application. All Relevant documents uploaded in Relevant tag.

From : **Naroda Enviro Project Ltd (Cetp), Category: RED / MEDIUM**
Plot No: 512 - 515 Phase No: I,

Print Date: 22/11/2022

-, -,

AHMEDABAD - 382330**Contact Person: Shri Shailesh Patwari, Mob:9898874588, Ph:079****DIST: Ahmedabad-Vatva, TAL: Ahmedabad-Vatva, SIDC: Naroda****PCB-ID : 12718****INWARD : 266768****Dt:22/11/2022**

To,
The Member Secretary,
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10/A,
Gandhinagar - 382010

Scrutinized By: H.I.MANIAR, SSO(330)

**I / We here by Submitting application for NOC ,Inward No : 266768 ,Date : 22/11/2022 for CEE(CTE-
Ammendment).**

Applying For : NOC Validity : 7 Years Grant By : MSC

Air Sector :0 Water Consumption : 0.000 klpd

Haz Sector : 0 No of Plants : 1 Incenerator : 0

<u>Investment</u>	<u>Air</u>	<u>Water</u>	<u>Hazardous</u>
1.25 Crs	0	0	0+0
15000 Rs	0 Years	0 Years	0 Years

Payable Fees : Air : 0, Water : 0, Haz : 0

Paid Amount : 15000, DD No : YICO1572478885, Dt: 11/21/2022, at ICO , ***

Query / Reply:

	I / We have Uploaded the following PDFs	Date	# Files	Size(kb)	#Page
1	SSI - SSI-IEM-C.A Certi / Investment Proofs	15/11/22	1	4253	8
2	000 - Any Specific Information Called for [in SCRUTINY]	03/11/22	1	21696	122
3	PLL - Plan LayOut + Site Plan	04/10/22	1	2856	3
4	APC - Air Pollution Control Measures-Details	04/10/22	1	1445	8

I, the applicant declare that I have submitted full and complete documents and information in conformity to the applicable acts / rules. I am aware that, any delay / rejection in the processing of application on account of incorrect / incomplete information shall be mine responsibility.



(Shailesh Patwari)

Note: I am hereby enclosing NOC-Form along with my application.

Please Attach Copy of NEFT/RTGS Challan with this Letter if you are paying through NEFT/RTGS.



41 NET Payment Receipt

1328

PCB ID: 12718-Naroda Enviro Project Ltd (Cetp)

Address : Plot No: 512 - 515 Phase No: I, -, -, AHMEDABAD, Ahmedabad (East) Pin : 382330

Application: 266768(CEE)-dd/MM/yyyy

Payment Id **411138**
Payment Date **21/11/2022**
Paid Amount **15000**
Bank Details **ICO-*****
Transaction No **YICO1572478885**
Status **Success**
Remarks **Transaction Successful**
Referance No **266768 (CTE-Ammendment)**
Type **CEE-CEE-CCA**
MIS Date -
Date : 22/11/2022

Format of Application for obtaining NO OBJECTION CERTIFICATE (N.O.C) of the Board

(To be submitted with all details and plans at REGIONAL OFFICE)

CTE-Amendment - 266768 (DRAFT COPY)

Date : 22/11/2022

1. Name of the firm with full address and Pincode

Naroda Enviro Project Ltd (Cetp)

Plot No: 512 - 515 Phase No: I,

- -,

AHMEDABAD - 382330

DIST : Ahmedabad-Vatva, TAL : Ahmedabad-Vatva, SIDC : Naroda

2.(a) Location of the Proposed factory (site plan showing area and revenue survey on of village or plot no of SIDC including distance of the proposed location from the residential area (s) and / road and / railway and / river or lake or pond showing the direction.)

: Distance from residential area : 0.5 Kms

Distance from State, District or National Highway : 1 Kms

2.(b) Layout proposed showing internal and usual direction of strom water , run off :

: As per the PDF attached

3. Correspondence address with PIN Code :

As per above.

4. Purpose for which NOC is required

: Dear Sir, we are applying CTE - Amendment application. All Relevant documents uploaded in Relevant tag.

5. Proposed date of starting Production

: 01/10/1995

6. List of Raw materials with quantity in Metric units (MT/month)

Sr	Raw Material Name	Capacity - Unit / Month
1	Raw effluent from around area (Sewage, Food industries,etc)	11000.000 - KLT
2	Raw effluent from Member Unit	3000.000 - KLT

7. List of Production with quantity proposed to be produced per month :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	common effluent treatment plant (cetp)	14000.000	14000.000 - KLT	14000.000	Unit in KLD
2	common multi effect evaporator (mee) and spray dryer	600.000	600.000 - KLT	600.000	600 KLD
3	treated effluent	0.000	0.000 - KLT	0.000	0.00

8. Description of the manufacturing process with schematic diagram and flow Chart :

As per the PDF attached

9. Water Consumption in liters/day :

Industry: 145.000

Domestic: 5.000

10. Waste Water generation/Discharge(Kilo Lts Per Day-klpd) :

Industry: 55.000

Domestic: 4.000

11. Before & After Treatment Values of Water Parameters :-

12. Final point of Disposal of Waste water (give name of river , nala , pond or survey No of land along with site plan) : **Ind: Mega PipeLine(ABD) , Dom: Common E.T.P**

13. Detailed description of proposed waste water treatment plant with schematic diagram / flowsheet ,/ or detailed enginnering drawing as the case may be :

: As per the PDF attached

14. Feasibility / treatability study report on the proposed effluent treatment scheme. :

: As per the PDF attached

15. Details of fuel Consumption :

Coal, H.S.D

16. Details of pollutans in gaseous emission in respect of the following :-

17. Details of pollutions control measures with schematic diagram / flowsheet ,/ or detailed enginnering drawing as the case may be (with stack/chimney specifications,scrubber,ESP,bag,filters etc) Please specify chimny height from ground level.

Bag Filter,Scrubber,Scrubber

(a) Boilers

Sr	Stack attached to	Mts	Remark	Details of APCM	Fuel	Consp-Unit	Pollutants
1	Boiler	30	3 TPH	FIL,SCR	Boiler	12.00 MT/Day	150,100,50



43

Gujarat Pollution Control Board

1330

Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

(b) Heaters

(c) Furnaces

(d) Process emissions

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Driers	33	15 kl/hr	SCR	PM-150,

18. Details of Hazardous wastes :

COLLECTION, DISPOSAL (LANDFILL), REUSE, STORAGE, TRANSPORTATION, UTILISATION
GENERATION, COLLECTION, STORAGE, TRANSPORTATION

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	5000.000-M.T	COL,DSS,DEC,STO,TRA
2	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	182.500-M.T	COL,DSS,REU,STO,TRA,DET
3	Used or Spent Oil	I -5.1	0.300-M.T	COL,CYC,STO,TRA
4	Chemical Waste (Solid)	Z -Z33	0.000-M.T	DST
5	Inorganic Acids (Spent Acids)	II -B15	6240.000-M.T	REC,REU,STO,DET
6	Any process or distillation residue	I -36.1	6000.000-M.T	CIW,COL,DSS,STO,TRA

20. List of Directors / Partners / Owners with address and pincode.

: As per the PDF attached

21. Following documents have been attached.

I / We have Uploaded the following PDFs	Date	# Files	Size(kb)	#Page
1 SSI - SSI-IEM-C.A Certi / Investment Proofs	15/11/22	1	4253	8
2 000 - Any Specific Information Called for [in SCRUTINY]	03/11/22	1	21696	122
3 PLL - Plan LayOut + Site Plan	04/10/22	1	2856	3
4 APC - Air Pollution Control Measures-Details	04/10/22	1	1445	8

22. (1) I hereby give an undertaking that the above information is correct.

(2) I undertake that I/my company will abide by the provision as well as rules and regulations made under the Water (Prevention and Control of Pollution) Act, 1974; the Air(Prevention and Control of Pollution) Act, 1981; the Environment (Protection) Act, 1986 and the Water (Prevention and Control of Pollution) Cess Act,1977.

(3) I undertake that I/my company will obtain the consent of the Board under the water, Air and Environment(Protection) Acts before commencing the production.

(4) I understand that any condition imposed by the Board while granting NOC will be binding to me/my company.

23. I/We enclose here with Bank Draft No. **YICO1572478885(***)**& date : **22/11/2022** for **Rs :15000 (In words : Fifteen Thousand Rupees Only)**

drawn in favor of the Gujarat Pollution Control Board payable at the Regional Office as NOC fees.

**Details of Previous CTE & CTO : ECC,28/02/2019 & AWH-117340 Valid Upto 24/08/2026 - GRT
NOC Amt = 15000, Investment Amt = Rs. 1.25 Crores, Validity For 7 Years, Catg: Red, Scale:**

Inward Purpose :

Dear Sir, we are applying CTE - Amendment application. All Relevant documents uploaded in Relevant tag.

Other Information :Date : **22/11/2022**

Designation : _____

(Shailesh Patwari)

Note :

(1) All correspondence with this Board should be addressed to the Member Secretary of the Board.

(2) If the application is not complete in all respect it is liable to be rejected straightway.

(3) The application shall pay NOC fee by Demand Draft drawn in favour of Gujarat Pollution Control Board and payable at the Regional Office in accordance with the following rate schedule.

RATE OF THE NOC FEES

Sr. No.	Investment (Rs. in Crores)	Rate of NOC Fees
1	0 To 0.25	Rs. 2000
2	0.25 To 0.5	Rs. 3000
3	0.5 To 1	Rs. 6000
4	1 To 5	Rs. 15000
5	5 To 10	Rs. 37500
6	10 To 15	Rs. 65000
7	15 To 25	Rs. 75000
8	25 To 50	Rs. 100000
9	50 To 100	Rs. 150000
10	100 To 500	Rs. 300000
11	500 To 1000	Rs. 500000
12	1000 To 5000	Rs. 700000
13	5000 To 9999999	Rs. 1000000

DRAFT

TO WHOMSOEVER IT MAY CONCERN

This is to certify that, M/s. **NARODA ENVIRO PROJECTS LIMITED** situated at Plot No. 512-515, Phase- I, GIDC, Naroda, Ahmedabad – 382330 is running a Common Effluent Treatment Plant (CETP).

That, the Fixed Assets as on **31.03.2022** for CETP inter alia gross blocks of assets for **Rs. 97,85,54,313** as per audited balance-sheet stands as under;

	Amt. Rs.
Land : CETP (including new land admeasuring 24130 sq. mt.)	10,43,42,490
Buildings and other civil structures	23,11,44,148
Upgradation & Retrofitting cost	7,24,46,599
Plant & Machinery	11,69,15,466
Multi Stage Evaporator	8,01,85,726
Spray Dryer	9,60,54,997
Electrical Fixtures	1,79,73,684
Contribution to GoG and AMCA for Deep Sea Pipe-line	2,29,54,742

Further certified that, towards constant Upgradation of CETP and, latest as a part of recommendations of NEERI, Nagpur in its Report given under directions of Honourable High Court of Gujarat in PIL 98/2021 for 'Adequacy Assessment Studies Upgradation and Retrofitting of CETP' recommended to use Hydro-dynamic Cavitation (HDC) for treatment.



In compliance of this recommendation and, Upgradation of CETP and, mainly for HDC Project, the total expenditure incurred towards Plant & Machinery and others after 1.4.2022 to till date stands as under:

<u>Description of Plant & machinery</u>	<u>Amt. Rs.</u>
1. Chlorine Vaporizer System	8,46,107
2. EOT Crane	12,03,010
3. Pumps (16 Nos.)	13,82,169
4. Venturi Scrubber	2,12,400
5. Lime Slurry Tank : capacity 13000 liters	2,95,000
6. Online Scrubbing and Emergency Scrubber	8,52,099
7. Chlorine Gas Detector	1,71,395
8. HDPE Pipe work with valves	4,54,683
9. MS structure for Platform for Lime Slurry Tank & Staircase	3,53,590
10. Electrical Panels	9,82,940
11. Cables	3,69,184
12. Civil work – godown, panel room, cable trench etc	10,17,484
13. Flow Meter	8,792
14. Monitoring System for members	79,31,000

That, this certificate is being issued for limited purpose of an application made by M/s Naroda Enviro Projects Ltd. to GPCB for its NOC for storage of Chlorine Gas Cylinder as a part of HDC Project as term of License of PESO, Government of India and, subsequent query of GPCB as a part of NOC.

FOR RAJ P SHAH & Co;
Chartered Accountants
FRN: 127284W



(RAJ P SHAH)
Proprietor
M.no. 044073



PLAC: AHMEDABAD
DATE: 14th November, 2022
UDIN: 22044073BDCGPG3700



CIN : U29199GJ1995NPL027917

TO WHOM SO EVER IT MAY CONCERN

This is to certify that, we at Common Effluent Treatment Plant (CETP) is implementing the Chlorination Project as per recommendation of NEERI, Nagrpur as a part of Upgradation of CETP at an estimated cost of Rs. 1.25 crores, excluding Land, as the same is already in our possession and, available for the same.

The said Project of Chlorination is likely to completed by 30th Sept., 2022.

Ahmedabad

28th July, 2022



Shailish Patwari
Shailish Patwari
Chairman

DynamicPDF

NARODA ENVIRO PROJECTS LTD.

A. SSI-IEM-C-A Certi / Investment Proofs (SSI) Uploaded in XGN on 04/10/2022 12:13:17 from IP No: 110.226.18.218.
B. 12718-Naroda Enviro Project Ltd (Cetp) accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

Reply for query on XGN from RO dated 11.10.2022 (App ID. NO. 266768)

PCB ID: 12718

Date: 3.11.2022

To,
The Regional Officer,
Vatva

SUB: Query Raised in connection with our application for CTE Amendment dated 11.10.2022

REF: 1. Query from RO Staff, dated 11.10.2022
2. Our application Inward No. 266768

Dear Sir,

This is in connection with query dated 11.10.2022 raised on XGN with reference to our CTE- Amendment application (Inward No. 266768). We are submitting herewith following details for your kind clarification.

Sr. No.	Query	Reply/Clarification
1	Please submit C.A. certificate without depreciation cost of existing and additional plant machinery, land and building cost and other miscellaneous items.	➤ The detailed C.A. certificate is under preparation and will be uploaded as early as possible.
2	You are also requested to submit modified treatment process and flow chart.	➤ Uploaded in PDF_0.000
3	Please clarify that Whether any plot is added or not.	➤ No additional plot or no any additional land use will be added for proposed CTE – Amendment application.
4	List of plant machinery (Existing and proposed)	➤ List of Plant and Machinery (Existing and proposed) is uploaded in PDF_0.000

Thanking You,

Yours Sincerely

Authorized Signatory

For, NEPL

Encl : As Above

Sr. No.	Tag Number	Name of the Equipment	Power rating(kW)	FLC (Amperes)
1	P-101A	Primary Flash mixer feed pump	14.92	30
2	P-101B	Primary Flash mixer feed pump	11.19	22.5
3	P-102A	ACT Feed Pump	14.92	30
4	P-102B	ACT Feed Pump	14.92	30
5	AG-101	Agitator for Flash Mixer (TK-102)	0.746	1.5
6	CLM-101	Rotaing Mechanism of Primary Clarifier	1.492	3
7	M-101A	Submersible Mixer ACT 1 (TK-104A)	13.3	24
8	M-101B	Submersible Mixer ACT 1 (TK-104B)	13.3	24
9	AG-102	Agitator for pH Adjustment Tank (TK-108)	3.7	7.5
10	P-103A	Anaerobic Feed Pump	3.7	7.5
11	P-103B	Anaerobic Feed Pump	3.7	7.5
12	P-103C	Anaerobic Feed Pump	3.7	7.5
13	P-104A	ACT 2 Feed & Anaerobic Recirculation Pump	5.5	11.25
14	P-104B	ACT 2 Feed & Anaerobic Recirculation Pump	5.5	11.25
15	P-104C	ACT 2 Feed & Anaerobic Recirculation Pump	5.5	11.25
16	P-105A	Anaerobic Sludge Pump	3.7	7.5
17	P-105B	Anaerobic Sludge Pump	3.7	7.5
18	P-106A/B	Auto Starter Pump	3.7	7.5
19	P-106B	Auto Starter Pump	3.7	7.5
20	P-107	ACT -1 Sample Feed Pump	0.746	1.5
21	P-108A	ACT-1 Sprinkler Pump	5.595	11.25
22	P-108B	ACT-1 Sprinkler Pump	5.595	11.25
23	P-108C	ACT-1 Sprinkler Pump	5.595	11.25
24	P-108D	ACT-1 Sprinkler Pump	5.595	11.25
25	P-109	ACT -1 Inlet Sample Pump	0.75	1.5
26	B-201A	ACT -2 & ASP Air Blower	75	123
27	B-201B	ACT -2 & ASP Air Blower	55	92.5
28	B-201C	ACT -2 & ASP Air Blower	55	92.5
29	B-201D	ACT -2 & ASP Air Blower	75	123
30	B-201E	ACT -2 & ASP Air Blower	75	123
31	B-202A	ACT -1 Air Blower	93	187.5
32	B-202B	ACT -1 Air Blower	93	187.5
33	B-202C	ACT -1 Air Blower	93	187.5
34	B-202D	ACT -1 Air Blower	93	187.5
35	B-203A	Air Blower for pH ADJ. & Flocculation Tank	3.7	7.3
36	B-203B	Air Blower for pH ADJ. & Flocculation Tank	3.47	7.3
37	B-204A	Sewage Tank Air Blower	14.92	30
38	B-204B	Sewage Tank Air Blower	14.92	30

- Query reply letter with annexure Uploaded in XGN on 03/11/2022 15:40:32 from IP No: 172.16.31.15.

- Note: IP of machine is captured by the browser of client machine.IP is depends upon the Internet Service Provider.

39	B-208A	Holding Tank Air Blower	48.49	97.5
40	B-208B	Holding Tank Air Blower	14.92	30
41	B-208C	Holding Tank Air Blower	49.49	97.5
42	AG-301A	Agitator for Urea Dosing Tank (T-301A)	0.746	1.5
43	AG-301B	Agitator for Urea Dosing Tank (T-301B)	0.746	1.5
44	AG-302A	Agitator for DAP Dosing Tank (T-302A)	0.746	1.5
45	AG-302B	Agitator for DAP Dosing Tank (T-302B)	0.746	1.5
46	AG-303	Agitator for Alum Dosing Tank	3.73	7.5
47	AG-304	Agitator for DOPE Dosing Tank	3.73	7.5
48	AG-305	Agitator for Alum Dosing Tank	5.595	11.25
49	AG-306A	Agitator for DWPE Dosing Tank	2.238	4.5
50	AG-306B	Agitator for DWPE Dosing Tank	2.238	4.5
51	AG-307A	Agitator for Micronutrient Dosing Tank (T-307A)	0.746	1.5
52	AG-307B	Agitator for Micronutrient Dosing Tank (T-307B)	0.746	1.5
53	AG-308	Agitator for Caustic Dosing Tank	3.73	7.5
54	DP-301A	Urea Dosing Pump	0.373	0.75
55	DP-301B	Urea Dosing Pump	0.373	0.75
56	DP-301C	Urea Dosing Pump	0.373	0.75
57	DP-302A	DAP Dosing Pump	0.373	0.75
58	DP-302B	DAP Dosing Pump	0.373	0.75
59	DP-302C	DAP Dosing Pump	0.373	0.75
60	DP-303A	Alum Dosing Pump	0.75	1.5
61	DP-303B	Alum Dosing Pump	0.75	1.5
62	DP-304A	DOPE Dosing Pump	1.492	3
63	DP-304B	DOPE Dosing Pump	2.238	4.5
64	DP-304C	DOPE Dosing Pump	0.373	0.75
65	DP-304D	DOPE Dosing Pump	0.373	0.75
66	DP-305A	Acid Dosing Pump	0.373	0.75
67	DP-305B	Acid Dosing Pump	0.373	0.75
68	DP-305C	Acid Dosing Pump	0.746	1.5
69	DP-306A	Micronutrient Dosing Pump	0.373	0.75
70	DP-306B	Micronutrient Dosing Pump	0.373	0.75
71	DP-307A	DWPE Dosing Pump	3.73	7.5
72	DP-307B	DWPE Dosing Pump	3.73	7.5
73	DP-307C	DWPE Dosing Pump	0.373	0.75
74	DP-308A	Caustic Dosing Pump	3.73	7.5
75	DP-308B	Caustic Dosing Pump	0.373	0.75
76	SC-401	Mechanical Screen	2.3	4.3
77	M-401A	Submersible Mixer for ACT 2 (TK-407)	13.3	24
78	M-401B	Submersible Mixer for ACT 2 (TK-407)	13.3	24
79	P-401A	Sewage Feed Pump	11	23
80	P-401B	Sewage Feed Pump	11.19	22.5
81	P-402A	S1 to Post Treatment Feed Pump	11	22.5

- Query reply letter with annexure Uploaded in XGN on 03/11/2022 15:40:32 from IP No: 172.16.31.15.

- Note: IP of machine is captured by the browser of client machine.IP is depends upon the Internet Service Provider.

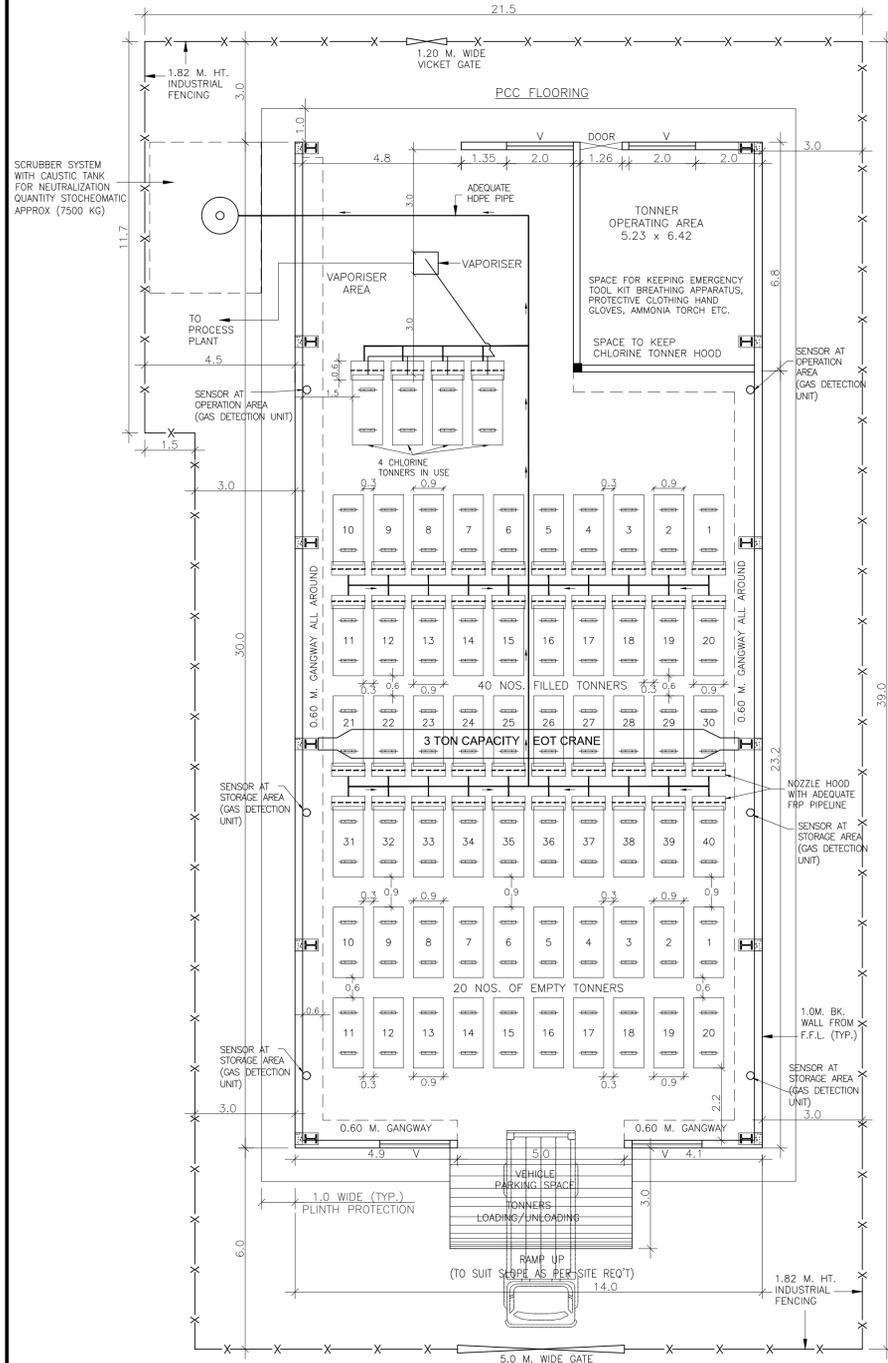
82	P-402B	S1 to Post Treatment Feed Pump	11	22.5
83	P-402C	S1 to Post Treatment Feed Pump	11	22.5
84	P-404A	Sludge Recirculation Pump	11.19	22.5
85	P-404B	Sludge Recirculation Pump	11.19	22.5
86	P-404C	Sludge Recirculation Pump	11.19	22.5
87	P-404D	Sludge Recirculation Pump	11.19	22.5
88	P-405A	Sludge Removal Pump from Secondary clarifier	3.7	7.5
89	P-405B	Sludge Removal Pump from Secondary clarifier	3.7	7.5
90	CLM-401	Rotaing Mechanism of Secondary Clarifier-1	0.746	1.5
91	CLM-402	Rotaing Mechanism of Secondary Clarifier-2	0.373	0.75
92	AG-401	Agitator for Post Treatment Flash Mixer (TK-409)	3.7	7.5
93	AG-402	Agitator for Post Treatment Flocculation Tank (TK-410)	1.5	3
94	P-408A	Submersible Pump at Sewage Holding Tank (TK-403A)	14.92	30
95	P-408B	Submersible Pump at Sewage Holding Tank (TK-403A)	11.19	22.5
96	P-406	ACT -2 Sample Feed Pump	0.37	0.75
97	P-407	ASP Sample Feed Pump	0.37	0.75
98	P-409A	ACT-2 Bypass pump (for sewage & textile stream)	5.595	11.25
99	P-409B	ACT-2 Bypass pump (for sewage & textile stream)	5.595	11.25
100	P-409C	ACT-2 Bypass pump (for sewage & textile stream)	11.19	22.5
101	P-410A	Textile Feed Pump	11.19	22.5
102	P-410B	Textile Feed Pump	11.19	22.5
103	P-411A	ACT-1 Sprinkler Pump	5.595	11.25
104	P-411B	ACT-1 Sprinkler Pump	5.595	11.25
105	P-411C	ACT-1 Sprinkler Pump	5.595	11.25
106	P-411D	ACT-1 Sprinkler Pump	5.595	11.25
107	P-420A	ACT-2 Outlet Pump	5.595	11.25
108	P-420B	ACT-2 Outlet Pump	5.595	11.25
109	P-420C	ACT-2 Outlet Pump	5.595	11.25
110	DC-501A	Decantor	22.38	45
111	DC-501B	Decantor	22.38	45
112	P-502A	Filter Press Feed Pump	12.5	26
113	P-502B	Filter Press Feed Pump	11	23
114	AG-501	Agitator for Filter Press Feed Tank (TK-503)	0.373	0.75
115	P-504A	Sludge Removal Pump from Tube Settler (TK-406A)	3.7	7.3
116	P-504B	Sludge Removal Pump from Tube Settler (TK-406A)	3.7	7.3
117	P-505A	Sludge Removal Pump from Tube Settler (TK-406B)	5.5	12
118	P-505B	Sludge Removal Pump from Tube Settler (TK-406B)	5.5	12
119	VFP	Volute filter press	3.7	7
120	P-...	DWPE Dosing Pump for VFP	0.37	1.2

- Query reply letter with annexure Uploaded in XGN on 03/11/2022 15:40:32 from IP No: 172.16.31.15.

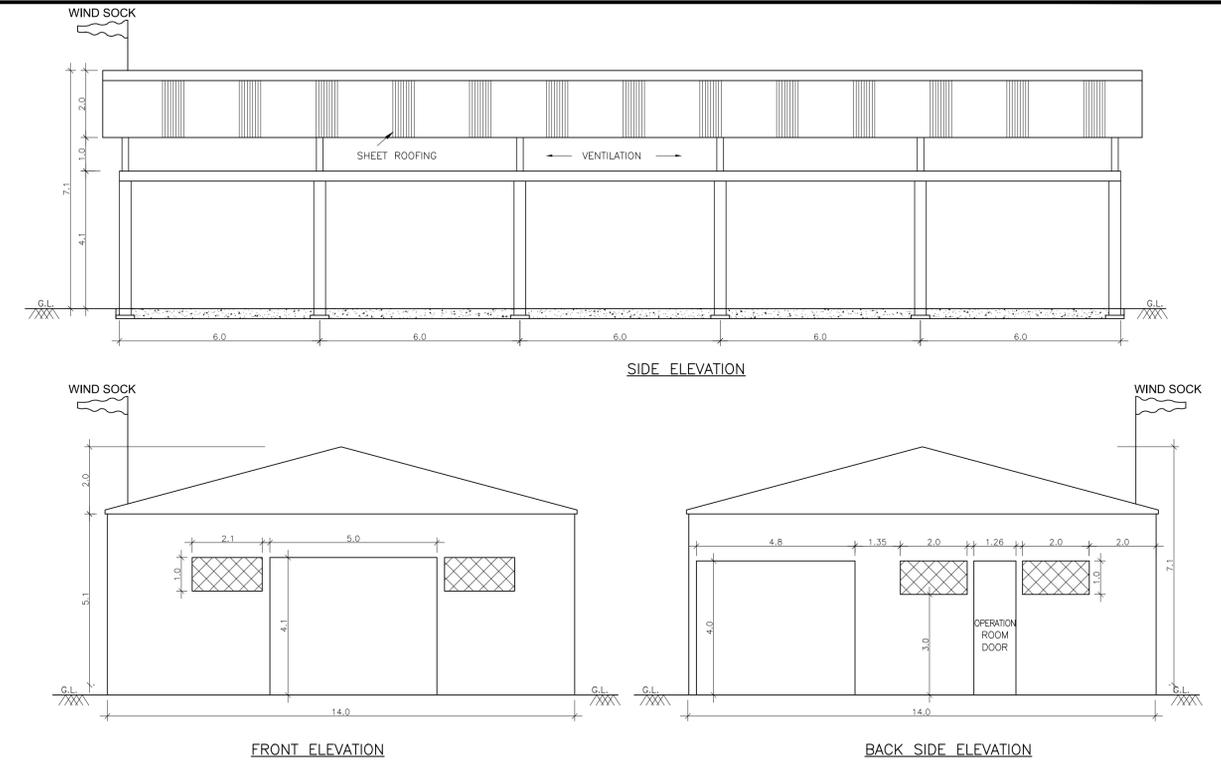
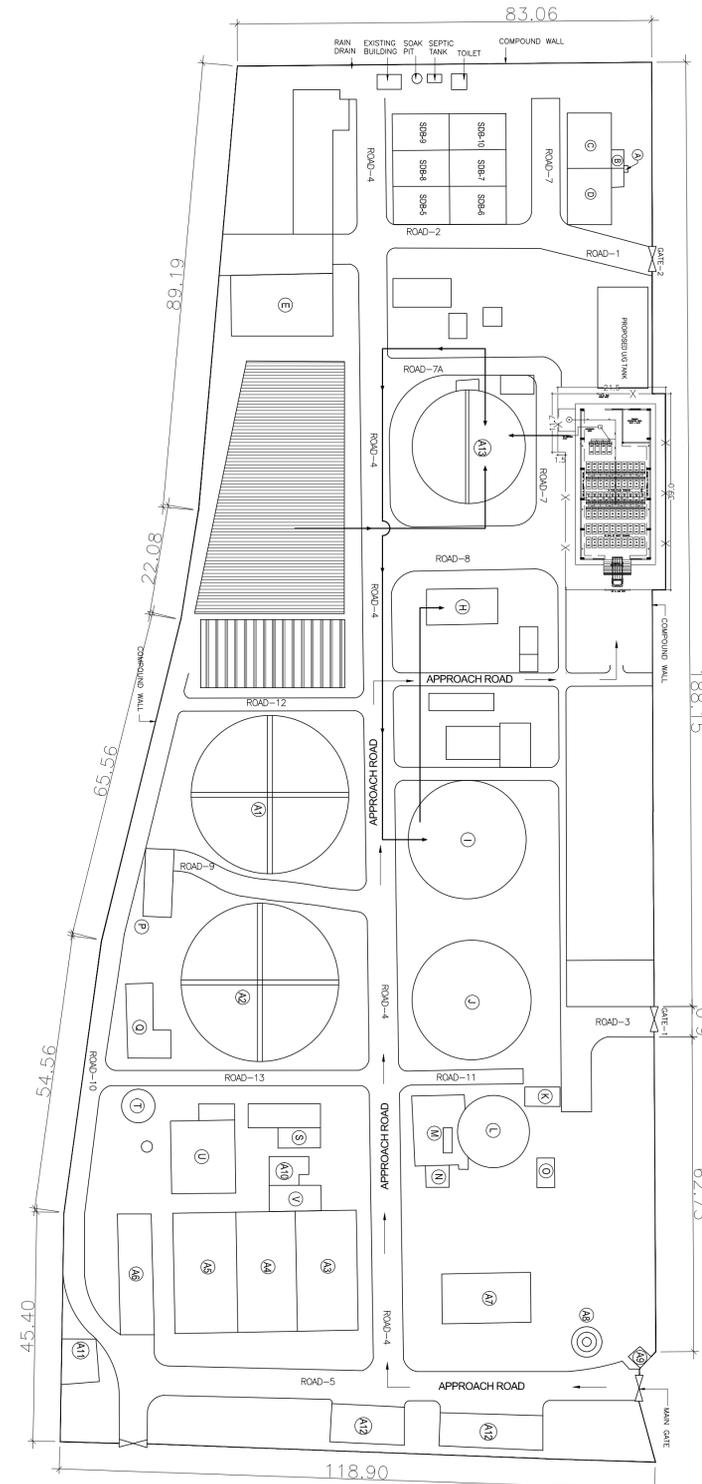
- Note: IP of machine is captured by the browser of client machine.IP is depends upon the Internet Service Provider.

121	AG-...	Agitator for DWPE tank	2.3	4.3
122	P-...	DWPE Dosing Pump for Decantor	3.7	7.3
123	AG-...	Agitator for DWPE tank for Decantor	3.7	7.3
124	B-601A	Compressor for Auto Valve sampling system	0.746	
125	B-601B	Compressor for TOC Analyzer	-	
126	P-601	Sample Return Pump	0.373	0.75
127		Volute filter press	2.2	4.3
128		Flocculation Agitator	1.5	2.7
129		20 HP Scada Final Pump	15	25
130		15 HP Scada Final Pump	11	22
131		Final Sampling Pump	0.75	1.5
132		PAC Dosing pump 1	0.746	1.5
133		PAC Dosing pump 2	0.746	1.5

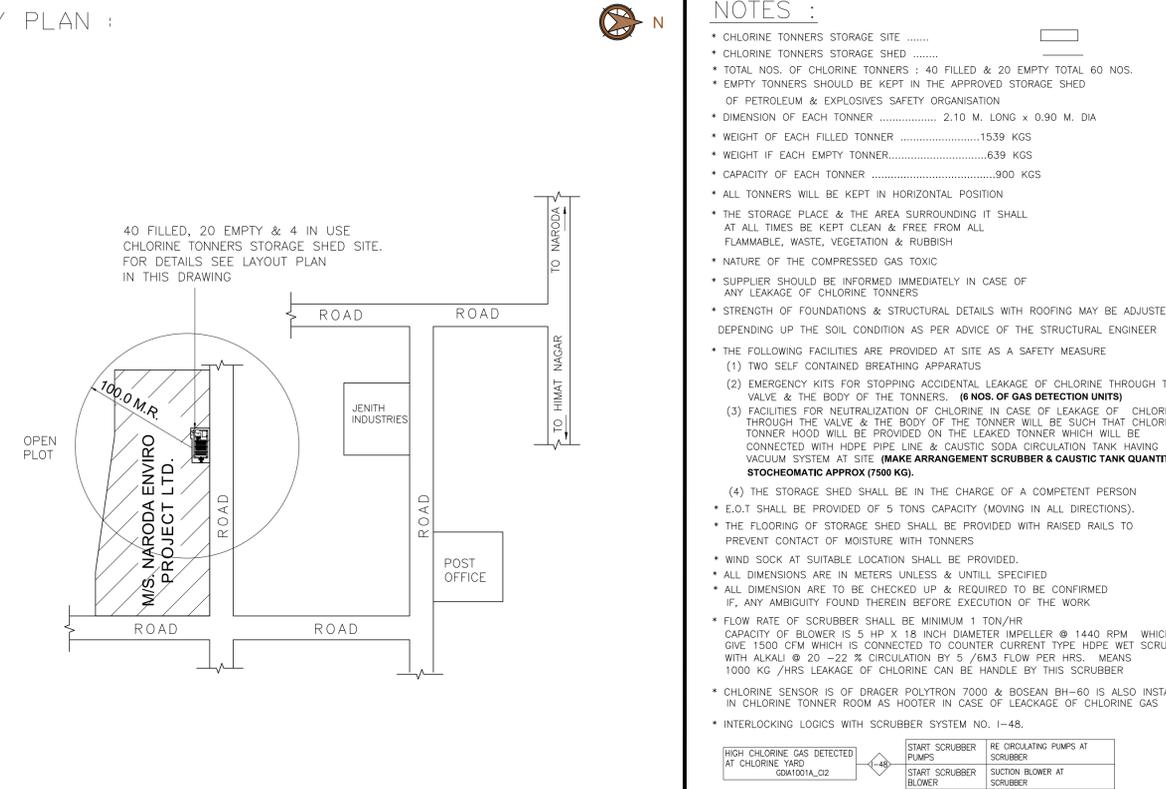
LAYOUT PLAN : (SCALE : 1 CM = 1 M)



SITE PLAN :



KEY PLAN :



NOTES :

- * CHLORINE TONNERS STORAGE SITE
- * CHLORINE TONNERS STORAGE SHED
- * TOTAL NOS. OF CHLORINE TONNERS : 40 FILLED & 20 EMPTY TOTAL 60 NOS.
- * EMPTY TONNERS SHOULD BE KEPT IN THE APPROVED STORAGE SHED OF PETROLEUM & EXPLOSIVES SAFETY ORGANISATION
- * DIMENSION OF EACH TONNER 2.10 M. LONG x 0.90 M. DIA
- * WEIGHT OF EACH FILLED TONNER1539 KGS
- * WEIGHT IF EACH EMPTY TONNER639 KGS
- * CAPACITY OF EACH TONNER900 KGS
- * ALL TONNERS WILL BE KEPT IN HORIZONTAL POSITION
- * THE STORAGE PLACE & THE AREA SURROUNDING IT SHALL AT ALL TIMES BE KEPT CLEAN & FREE FROM ALL FLAMMABLE, WASTE, VEGETATION & RUBBISH
- * NATURE OF THE COMPRESSED GAS TOXIC
- * SUPPLIER SHOULD BE INFORMED IMMEDIATELY IN CASE OF ANY LEAKAGE OF CHLORINE TONNERS
- * STRENGTH OF FOUNDATIONS & STRUCTURAL DETAILS WITH ROOFING MAY BE ADJUSTED DEPENDING UP THE SOIL CONDITION AS PER ADVICE OF THE STRUCTURAL ENGINEER
- * THE FOLLOWING FACILITIES ARE PROVIDED AT SITE AS A SAFETY MEASURE
 - (1) TWO SELF CONTAINED BREATHING APPARATUS
 - (2) EMERGENCY KITS FOR STOPPING ACCIDENTAL LEAKAGE OF CHLORINE THROUGH THE VALVE & THE BODY OF THE TONNERS. (6 NOS. OF GAS DETECTION UNITS)
 - (3) FACILITIES FOR NEUTRALIZATION OF CHLORINE IN CASE OF LEAKAGE OF CHLORINE THROUGH THE VALVE & THE BODY OF THE TONNER WILL BE SUCH THAT CHLORINE TONNER HOOD WILL BE PROVIDED ON THE LEAKED TONNER WHICH WILL BE CONNECTED WITH HDPE PIPE LINE & CAUSTIC SODA CIRCULATION TANK HAVING VACUUM SYSTEM AT SITE (MAKE ARRANGEMENT SCRUBBER & CAUSTIC TANK QUANTITY STOICHEMATIC APPROX (7500 KG).
 - (4) THE STORAGE SHED SHALL BE IN THE CHARGE OF A COMPETENT PERSON
- * E.O.T SHALL BE PROVIDED OF 5 TONS CAPACITY (MOVING IN ALL DIRECTIONS).
- * THE FLOORING OF STORAGE SHED SHALL BE PROVIDED WITH RAISED RAILS TO PREVENT CONTACT OF MOISTURE WITH TONNERS
- * WIND SOCK AT SUITABLE LOCATION SHALL BE PROVIDED.
- * ALL DIMENSIONS ARE IN METERS UNLESS & UNTILL SPECIFIED
- * ALL DIMENSION ARE TO BE CHECKED UP & REQUIRED TO BE CONFIRMED IF, ANY AMBIGUITY FOUND THEREIN BEFORE EXECUTION OF THE WORK
- * FLOW RATE OF SCRUBBER SHALL BE MINIMUM 1 TON/HR CAPACITY OF BLOWER IS 5 HP X 18 INCH DIAMETER IMPELLER @ 1440 RPM WHICH WILL GIVE 1500 CFM WHICH IS CONNECTED TO COUNTER CURRENT TYPE HDPE WET SCRUBBER WITH ALKALI @ 20 -22 % CIRCULATION BY 5 /GM3 FLOW PER HRS. MEANS 1000 KG /HRS LEAKAGE OF CHLORINE CAN BE HANDLE BY THIS SCRUBBER
- * CHLORINE SENSOR IS OF DRAGER POLYTRON 7000 & BOSEAN BH-60 IS ALSO INSTALLED IN CHLORINE TONNER ROOM AS HOOTER IN CASE OF LEAKAGE OF CHLORINE GAS
- * INTERLOCKING LOGICS WITH SCRUBBER SYSTEM NO. 1-48.



PLOT NO.	512 TO 515
PHASE NO.	1
INDUSTRIAL ESTATE	G.I.D.C. NARODA
POLICE STATION	NARODA
RAILWAY STATION	AHMEDABAD
DISTRICT	AHMEDABAD
STATE	GUJARAT
PINCODE	382 330

M/S. NARODA ENVIRO PROJECT LTD.
 PLOT NO. 512 TO 515, PHASE-1, G.I.D.C.-NARODA, DIST : AHMEDABAD 382 330 GUJARAT STATE
 DETAIL PLAN SHOWING CHLORINE TONNERS STORAGE SHED : 40 FILLED, 20 EMPTY & 4 IN USE
 DRAWING NO. : NEPL/01 DATE : 10-05-2022

List of Plant & Machinery for HDC Project :

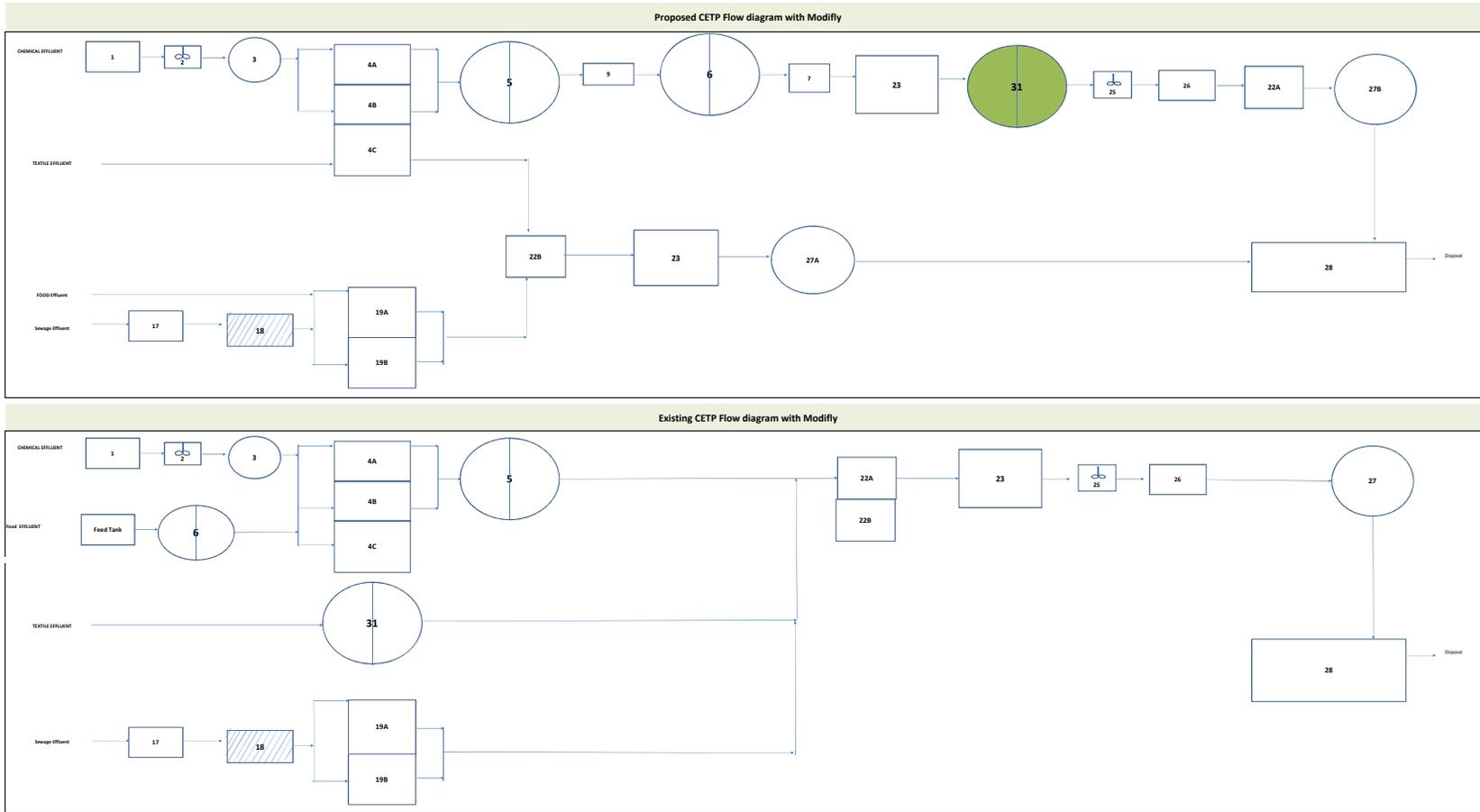
For submission to GPCB

- 1 Chlorine Vaporizer System
- 2 EOT Crane
- 3 Pumps
- 4 Lime Slurry Tank
- 5 Online Scrubbing and Emergency Scrubber
- 6 Chlorine Gas Detector
- 7 HDPE Pipeing with Valves
- 8 MS structure for stair case and Lime Slurry Tank Platform
- 9 Control Panel
- 10 Cables
- 11 Chlorine Tunner Crane
- 12 Civil Structure work like;
 - foundation for Pumps
 - scrubber support
 - operator room
 - ramps
 - Godown for Chlorine Gas Cyliners

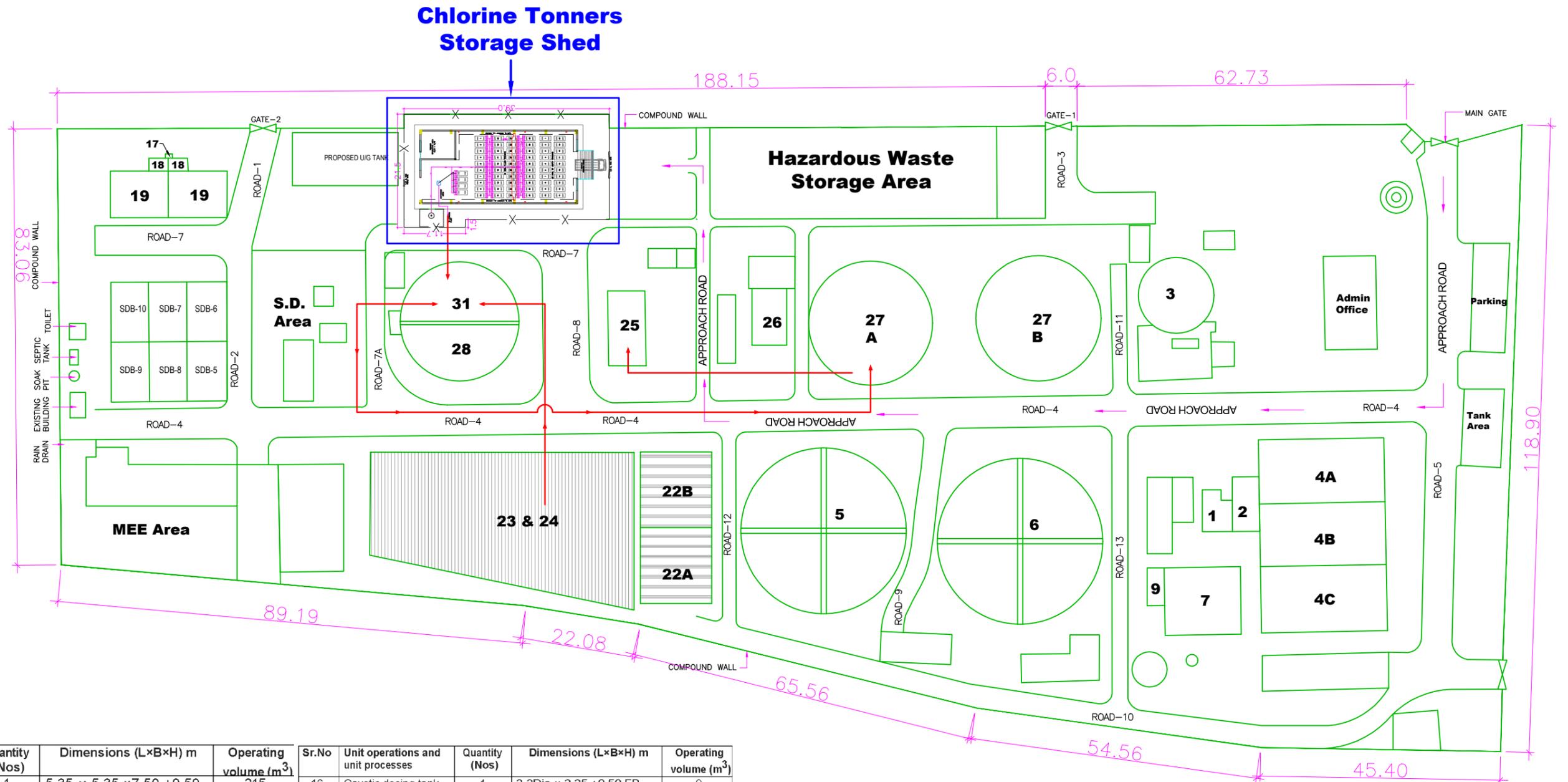


CIN : U29199GJ1995NPL027917





- List of Plant and Machineries + Flow diagram + Lay Uploaded in XGN on 10/11/2022 17:41:35 from IP No: 172.16.31.15.
 - Note: IP of machine is captured by the browser of client machine. IP is depends upon the Internet Service Provider.



Sr.No	Unit operations and unit processes	Quantity (Nos)	Dimensions (LxBxH) m	Operating volume (m ³)
1.	Collection tank	1	5.35 × 5.35 × 7.50 +0.50	215
2.	Flash mixture	1	4.30 Lx 4.30 x 2.86+0.50 FB	53
3.	Primary clarifier	1	14.0 Dia. x 3.5 +0.50 FB	538
4.	Holding tank	3	24.0 × 12.0 × 35.0+0.50	1008
5.	ACT-I	1	31.0 Dia. x 5.8 +0.50 FB	4375
6.	Anaerobic bioreactor	1	31.5 Dia. x 4.6	3583
7.	ASP feed tank	1	7.0 × 3.0 × 2.35 +0.50 FB	50
8.	Auto starter	1	14.12 × 3.09 × 2.39 + 0.50 FB	104
9.	pH adjustment tank	1	13.36 × 4.0 × 3.0 +0.50 FB	160
10.	Urea dosing tank	2	1.3 Dia. x 2.3 +0.50 FB	3
11.	DAP dosing tank	2	1.3 Dia. x 2.3 +0.50 FB	3
12.	Alum dosing tank	1	2.3 Dia. x 2.25 +0.50 FB	9
13.	DOPE dosing tank	1	2.3 Dia. x 2.25 +0.50 FB	9
14.	Micronutrient dosing tank	2	1.3 Dia. x 2.3 +0.50 FB	3
15.	Acid dosing tank	1	2.3 Dia. x 2.25 +0.50 FB	9

Sr.No	Unit operations and unit processes	Quantity (Nos)	Dimensions (LxBxH) m	Operating volume (m ³)
16.	Caustic dosing tank	1	2.3 Dia. x 2.25 +0.50 FB	9
17.	Sewage receiving tank	1	4.4 × 1.5 × 3.5 +0.50 FB	23
18.	Screen chamber tank	1	3.05 × 2.65 × 1.25 +2.75	10
19.	Sewage holding tank	2	13.32 × 7.92 × 5.0 +3.0 FB	527
20.	Flash mixer	1	1.8 × 1.8 × 2.8 +0.50 FB	9
21.	Flocculation tank	1	12.0 × 1.8 × 1.7 +0.50 FB	36
22.	Tube settler	2	13.2 × 14.4 × 8.0 +0.2 FB	780
23.	ACT-2 bioreactor	1	23.050 L x (28.44 + 23.87) W x 8.0 + 0.20 FB. Trapezoidal Shape	4725
24.	ASP bioreactor	1	27.84 L x (23.87 + 18.24) W x 8.0 +0.20 FB.	4323
25.	Post treatment flash mixture	1	2.0 × 2.0 × 3.0 +0.50 FB	12
26.	Post treatment flocculation tank	1	4.7 × 4.7 × 4.5 +0.50 FB	100
27.	Secondary clarifier	2	23.0 Dia. x 3.5 +0.50 FB	1453
28.	Treated effluent tank	1	14.0 × 7.0 × 2.5 +0.50 FB	245
29.	Sludge tank primary	1	4.5 × 3.0 × 3.5 +0.50 FB	47
30.	Sludge tank secondary	2	5.0 Dia. x 2.5	49

M/S. NARODA ENVIRO PROJECT LTD.

PLOT NO. 512 TO 515, PHASE-1, G.I.D.C.-
NARODA, DIST : AHMEDABAD 382 330
GUJARAT STATE

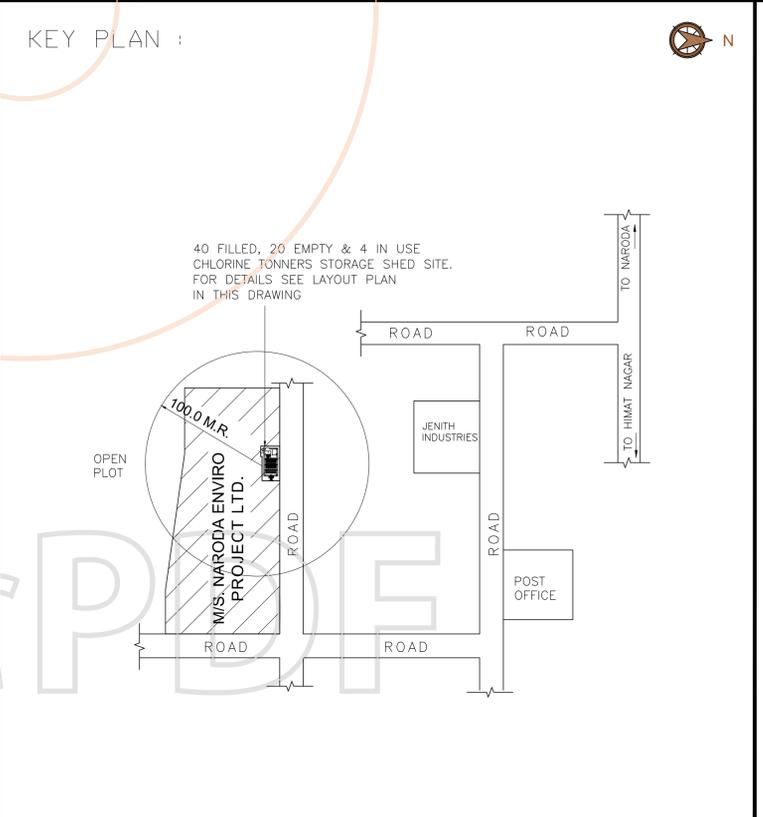
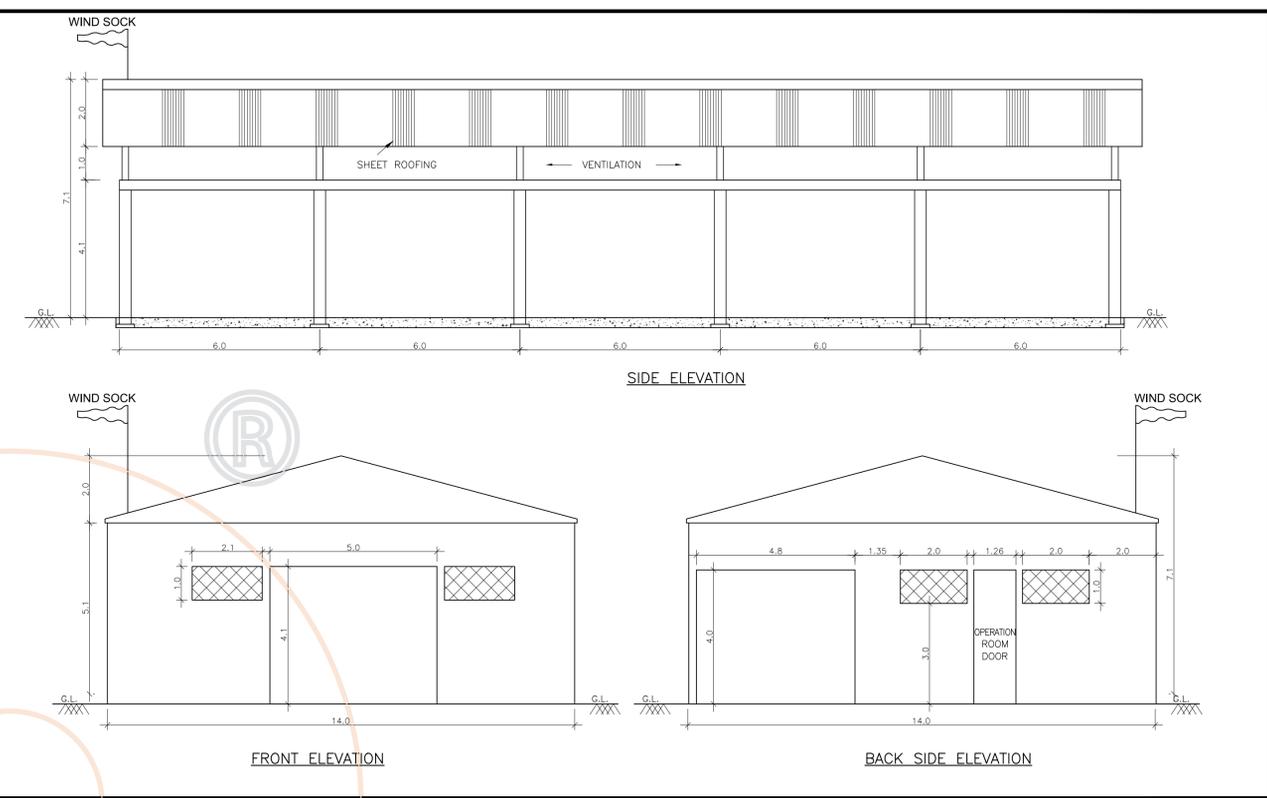
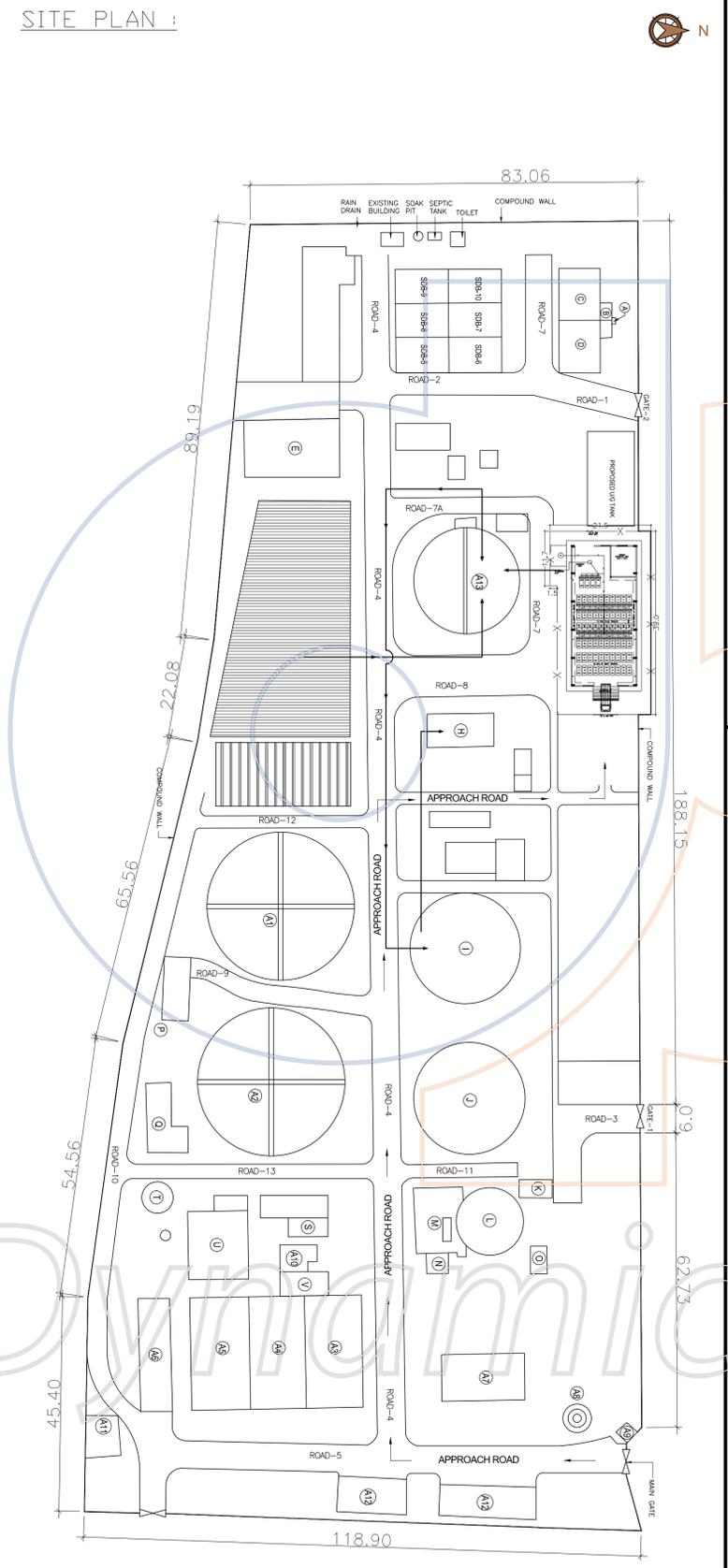
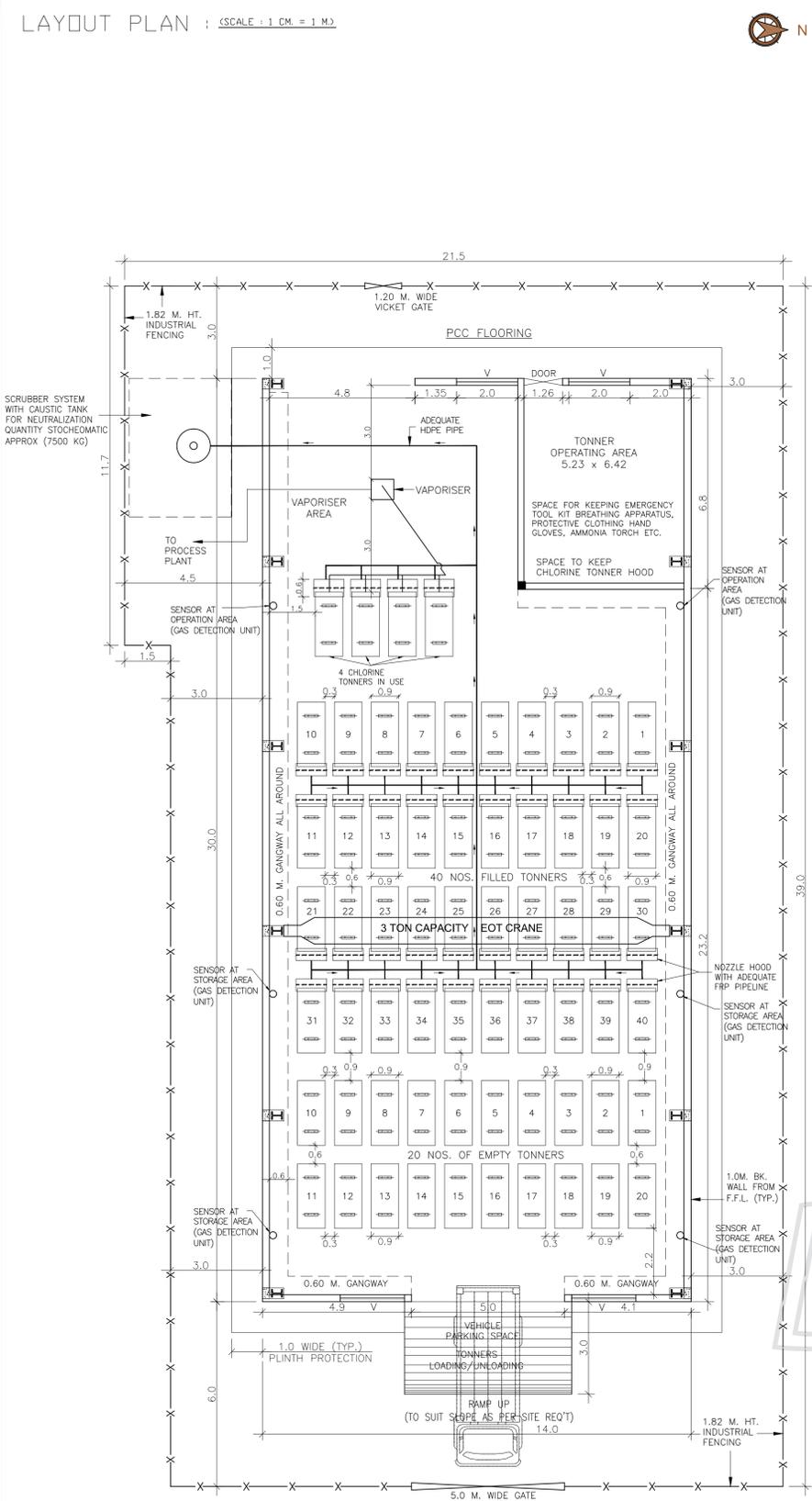
DETAIL PLAN SHOWING CHLORINE TONNERS
STORAGE SHED : 40 FILLED, 20 EMPTY & 4 IN USE

DRAWING NO. : NEPL/01

DATE : 10-05-2022

Details of unit sizes at CETP NEPL, Naroda

Sr.No	Unit operations and unit processes	Quantity (Nos)	Dimensions (L×B×H) m	Operating volume (m ³)
1.	Collection tank	1	5.35 × 5.35 × 7.50 + 0.50 FB	215
2.	Flash mixture	1	4.30 L × 4.30 × 2.86 + 0.50 FB	53
3.	Primary clarifier	1	14.0 Dia. × 3.5 + 0.50 FB	538
4.	Holding tank	3	24.0 × 12.0 × 35.0 + 0.50 FB	1008
5.	ACT-I	1	31.0 Dia. × 5.8 + 0.50 FB	4375
6.	Anaerobic bioreactor	1	31.5 Dia. × 4.6	3583
7.	ASP feed tank	1	7.0 × 3.0 × 2.35 + 0.50 FB	50
8.	Auto starter	1	14.12 × 3.09 × 2.39 + 0.50 FB	104
9.	pH adjustment tank	1	13.36 × 4.0 × 3.0 + 0.50 FB	160
10.	Urea dosing tank	2	1.3 Dia. × 2.3 + 0.50 FB	3
11.	DAP dosing tank	2	1.3 Dia. × 2.3 + 0.50 FB	3
12.	Alum dosing tank	1	2.3 Dia. × 2.25 + 0.50 FB	9
13.	DOPE dosing tank	1	2.3 Dia. × 2.25 + 0.50 FB	9
14.	Micronutrient dosing tank	2	1.3 Dia. × 2.3 + 0.50 FB	3
15.	Acid dosing tank	1	2.3 Dia. × 2.25 + 0.50 FB	9
16.	Caustic dosing tank	1	2.3 Dia. × 2.25 + 0.50 FB	9
17.	Sewage receiving tank	1	4.4 × 1.5 × 3.5 + 0.50 FB	23
18.	Screen chamber tank	1	3.05 × 2.65 × 1.25 + 2.75 FB	10
19.	Sewage holding tank	2	13.32 × 7.92 × 5.0 + 3.0 FB	527
20.	Flash mixer	1	1.8 × 1.8 × 2.8 + 0.50 FB	9
21.	Flocculation tank	1	12.0 × 1.8 × 1.7 + 0.50 FB	36
22.	Tube settler	2	13.2 × 14.4 × 8.0 + 0.2 FB	780
23.	ACT-2 bioreactor	1	23.050 L × (28.44 + 23.87) W × 8.0 + 0.20 FB. Trapezoidal Shape	4725
24.	ASP bioreactor	1	27.84 L × (23.87 + 18.24) W × 8.0 + 0.20 FB. Trapezoidal Shape	4323
25.	Post treatment flash mixture	1	2.0 × 2.0 × 3.0 + 0.50 FB	12
26.	Post treatment flocculation tank	1	4.7 × 4.7 × 4.5 + 0.50 FB	100
27.	Secondary clarifier	2	23.0 Dia. × 3.5 + 0.50 FB	1453
28.	Treated effluent tank	1	14.0 × 7.0 × 2.5 + 0.50 FB	245
29.	Sludge tank primary	1	4.5 × 3.0 × 3.5 + 0.50 FB	47
30.	Sludge tank secondary	2	5.0 Dia. × 2.5	49



- NOTES :
- * CHLORINE TONNERS STORAGE SITE
 - * CHLORINE TONNERS STORAGE SHED
 - * TOTAL NOS. OF CHLORINE TONNERS : 40 FILLED & 20 EMPTY TOTAL 60 NOS.
 - * EMPTY TONNERS SHOULD BE KEPT IN THE APPROVED STORAGE SHED OF PETROLEUM & EXPLOSIVES SAFETY ORGANISATION
 - * DIMENSION OF EACH TONNER 2.10 M. LONG x 0.90 M. DIA
 - * WEIGHT OF EACH FILLED TONNER1539 KGS
 - * WEIGHT IF EACH EMPTY TONNER639 KGS
 - * CAPACITY OF EACH TONNER900 KGS
 - * ALL TONNERS WILL BE KEPT IN HORIZONTAL POSITION
 - * THE STORAGE PLACE & THE AREA SURROUNDING IT SHALL AT ALL TIMES BE KEPT CLEAN & FREE FROM ALL FLAMMABLE, WASTE, VEGETATION & RUBBISH
 - * NATURE OF THE COMPRESSED GAS TOXIC
 - * SUPPLIER SHOULD BE INFORMED IMMEDIATELY IN CASE OF ANY LEAKAGE OF CHLORINE TONNERS
 - * STRENGTH OF FOUNDATIONS & STRUCTURAL DETAILS WITH ROOFING MAY BE ADJUSTED DEPENDING UP THE SOIL CONDITION AS PER ADVICE OF THE STRUCTURAL ENGINEER
 - * THE FOLLOWING FACILITIES ARE PROVIDED AT SITE AS A SAFETY MEASURE
 - (1) TWO SELF CONTAINED BREATHING APPARATUS
 - (2) EMERGENCY KITS FOR STOPPING ACCIDENTAL LEAKAGE OF CHLORINE THROUGH THE VALVE & THE BODY OF THE TONNERS. (6 NOS. OF GAS DETECTION UNITS)
 - (3) FACILITIES FOR NEUTRALIZATION OF CHLORINE IN CASE OF LEAKAGE OF CHLORINE THROUGH THE VALVE & THE BODY OF THE TONNER WILL BE SUCH THAT CHLORINE TONNER HOOD WILL BE PROVIDED ON THE LEAKED TONNER WHICH WILL BE CONNECTED WITH HDPE PIPE LINE & CAUSTIC SODA CIRCULATION TANK HAVING VACUUM SYSTEM AT SITE. (MAKE ARRANGEMENT SCRUBBER & CAUSTIC TANK QUANTITY STOICHEMATIC APPROX (7500 KG).
 - (4) THE STORAGE SHED SHALL BE IN THE CHARGE OF A COMPETENT PERSON
 - * E.O.T SHALL BE PROVIDED OF 5 TONS CAPACITY (MOVING IN ALL DIRECTIONS).
 - * THE FLOORING OF STORAGE SHED SHALL BE PROVIDED WITH RAISED RAILS TO PREVENT CONTACT OF MOISTURE WITH TONNERS
 - * WIND SOCK AT SUITABLE LOCATION SHALL BE PROVIDED.
 - * ALL DIMENSIONS ARE IN METERS UNLESS & UNTILL SPECIFIED
 - * ALL DIMENSION ARE TO BE CHECKED UP & REQUIRED TO BE CONFIRMED IF, ANY AMBIGUITY FOUND THEREIN BEFORE EXECUTION OF THE WORK
 - * FLOW RATE OF SCRUBBER SHALL BE MINIMUM 1 TON/HR CAPACITY OF BLOWER IS 5 HP X 18 INCH DIAMETER IMPELLER @ 1440 RPM WHICH WILL GIVE 1500 CFM WHICH IS CONNECTED TO COUNTER CURRENT TYPE HDPE WET SCRUBBER WITH ALKALI @ 20 -22 % CIRCULATION BY 5 /GM3 FLOW PER HRS. MEANS 1000 KG /HRS LEAKAGE OF CHLORINE CAN BE HANDLE BY THIS SCRUBBER
 - * CHLORINE SENSOR IS OF DRAGER POLYTRON 7000 & BOSMAN BH-60 IS ALSO INSTALLED IN CHLORINE TONNER ROOM AS HOOTER IN CASE OF LEAKAGE OF CHLORINE GAS
 - * INTERLOCKING LOGICS WITH SCRUBBER SYSTEM NO. 1-48.

PLOT NO.	512 TO 515
PHASE NO.	1
INDUSTRIAL ESTATE	G.I.D.C. NARODA
POLICE STATION	NARODA
RAILWAY STATION	AHMEDABAD
DISTRICT	AHMEDABAD
STATE	GUJARAT
PINCODE	382 330

M/S. NARODA ENVIRO PROJECT LTD.
 PLOT NO. 512 TO 515, PHASE-1, G.I.D.C.-
 NARODA, DIST : AHMEDABAD 382 330
 GUJARAT STATE
 DETAIL PLAN SHOWING CHLORINE TONNERS
 STORAGE SHED : 40 FILLED, 20 EMPTY & 4 IN USE
 DRAWING NO. : NEPL/01 DATE : 10-05-2022



भारत सरकार /Government of India
वाणिज्य और उद्योग मंत्रालय/Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन /Petroleum & Explosives Safety Organisation (PESO)
आठवीं मंजिल, यश कमल बिल्डिंग, सयाजी गंज
वडोदरा- 390020
8th Floor, Yash Kamal Building, Sayajigunj, Vadodara - 390020

ईमेल/E-mail : dyccebaroda@explosives.gov.in

दूरभाष/Phone/Fax No : 0265 - 2225159

दि/Dated : 31/05/2022

पूर्वानुमोदन सं/Prior Approval No : A/G/WB/GJ/06/927 (G98062)

सेवा में/To,

M/s. Naroda Enviro Project Ltd.,
Plot No. 512 to 515, Phase-1, G.I.D.C.,
Naroda
City: Ahmedabad,
District: AHMEDABAD
State: Gujarat
Pin : 382330

विषय/Sub Plot No: 512 to 515,, Phase-1, G.I.D.C., Naroda, City: Ahmedabad, Taluka: Ahmedabad, District: AHMEDABAD, State: Gujarat, Pin : 382330 - में
: सिलेंडरों में CHLORINE गैस का भंडारण- गैस सिलेंडर नियम, 2016 के अंतर्गत अनुमोदन जारी करने के बारे में/Proposed storage of CHLORINE gas in cylinders at Plot
No: 512 to 515,, Phase-1, G.I.D.C., Naroda, City: Ahmedabad, Taluka: Ahmedabad, District: AHMEDABAD, State: Gujarat, Pin : 382330 - under
Gas Cylinders Rules 2016 Grant of approval regarding.

महोदय/Sir,

कृपया आपके दि. 14/05/2022 के आवेदन सं. OIN1070364 का संदर्भ ग्रहण करें/Please refer to your application No. OIN1070364 dated 14/05/2022 .

प्रस्तावित भंडारण सुविधाओं का साईट ले-आउट एवं निर्माण योजना अनुमोदित की जाती है और प्रत्येक की दो हस्ताक्षरित प्रतियां अनुमोदन के टोकन के रूप में इसके साथ लौटाई जा रही है । / The site layout and construction plan of the proposed Storage facilities is approved and two copies each of the same is returned herewith duly signed in token of approval

Conditions of the Approval:-

1. The site plan does not shows clearly the legends naming the nearby premises. This shall be shown in the drawing. 2. In addition to the FRP Hood connected to adequate length of flexible piping connected to the suction of the blower, a permanent ducting towards chlorine tonner valve side at the floor level of chlorine tonner platform to be provided and the same shall also be connected to the suction of the scrubber system. 3. Make provision for auto actuation of scrubbing system that is drives of scrubbing system based on signals from chlorine leak sensors which shall be independent of human interface. 4. Provide power back up to the drives of chlorine scrubbing system 5. Safe handling procedure not specified in the drawing. 6. A comprehensive Risk Assessment study considering the Chlorines storage, the nearby Plants process plant etc shall be conducted using Licensed Software such as DNV Phast etc and report to be submitted along with the compliance report if any to be complied shall be submitted 7. HAZOP study shall be conducted and report shall be submitted along with close out report on recommendations. 8. Caustic soda storage tank details along with capacity, Material of Construction, Pipelines to scrubber etc shall be clearly mentioned. 9. Chlorine gas transfer details with details of Regulating Valve, Pressure gauge in between the Chlorine Container valve and the regulating valve etc shall be shown in the P and I diagram 10.. NOC from Gujarat State Pollution Control Board shall be submitted. 11. Photographs showing the completion of all works shall be submitted.

आपसे अनुरोध है कि अनुमोदित आरेखण के अनुसार भंडारण शेड के निर्माण का कार्य सभी दृष्टि से पूर्ण होने पर निम्नलिखित दस्तावेज प्रस्तुत किए जाए, जैसा कि गैस सिलेंडर नियम, 2016 के अंतर्गत फार्म एफ में अनुज्ञप्ति जारी करने हेतु तथा भंडारण शेड के निरीक्षण हेतु इस कार्यालय का अनुमोदन आवश्यक है । / After completion of the construction of the storage shed in every respect as per the approved drawing(s), you are requested to forward the following documents as required under the Gas Cylinders Rules, 2016 for Grant of Licence in Form-F and approval this office for inspection of the storage shed.

- नियम 48 की आवश्यकता के अनुसार बिक्री/ व्यापार हेतु ज्वलनशील या विषाक्त या संक्षारक गैसों के भंडारण के लिए अनापत्ति प्रमाण जारी करने वाले प्राधिकारी द्वारा अनुमोदित प्लान के साथ जिला प्राधिकारी/ स्थानीय निकाय जैसे, ग्राम पंचायत या शहरी स्थानीय निकाय द्वारा जारी किया गया अनापत्ति प्रमाण पत्र । / No objection certificate issued by District Authority/Local Body such as Gram Panchayat or the Urban local body along with Plan approved by NOC issuing authority as per requirement of Rule 48 for storage of flammable or toxic or corrosive gases for sale/trading.
- प्रत्येक गैस के कुल सिलेंडर को दर्शाता प्ररूप 'सी' में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन/ An application in form 'C' duly filled and signed; showing total numbers of Cylinders of each Gases.
- किसी भी इंक करेक्शन/ कलर कोड के बिना, अनुमोदित आरेखण की ब्लू प्रिंट या कैड (CAD) प्रिंट में चार प्रतियाँ । / 4 copies each of the approved drawings in blue print or CAD print without any ink correction/Color code.
- गैस सिलेंडर नियम, 2016 के तहत ऑनलाइन आवेदन पोर्टल पर उपलब्ध ई-भुगतान सुविधा के माध्यम से प्रति वर्ष रू 2000/- का लाइसेंस शुल्क ऑनलाइन जमा किया जाना है । अपेक्षित शुल्क के भुगतान पर 10 वर्ष तक अनुज्ञप्ति प्रदान की जाएगी । / A license fee of Rs 2000/- per year to be submitted online through e-payment facility available on online application portal under Gas Cylinders Rules, 2016. Licence will be granted upto 10 years on payment of requisite fee.
- इस संगठन से किए जाने वाले पत्राचार पर हस्ताक्षर करने हेतु प्राधिकृत व्यक्तियों के नमूना हस्ताक्षर । / Specimen signature of the person/s authorised to sign the correspondence intended for this department.
- अनुमोदित आरेखण के अनुसार गोदाम का निर्माण कार्य पूर्ण हो चुका है, यह इंगित करता प्रमाण पत्र । / A certificate to the effect that the construction of the godown has been completed as per the approved drawing.
- विभिन्न कोणों से लिए गए भंडारण शेड के रंगीन फोटोग्राफ । / Color photographs of storage shed taken from different angles.

h A copy of the No Objection Certificate issued by the District Authority as per requirement of Rule 48 of Gas Cylinders Rules, 2016 for storage of Flammable/Corrosive/Toxic gases for the purpose of Sale or Trading and not for Own use.

Please note that you shall have to provide the following facilities and inform this office accordingly while applying for grant of licence.

- Emergency Kits for stopping accidental leakage of CHLORINE through the valve and the body of the cylinder.
- Facilities for neutralisation of CHLORINE in case of leakage.
- Two self contained breathing apparatus.
- Proper cylinder loading/unloading and handling arrangements.

फिर भी, यह अनुमोदन/अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूट नहीं देती है । / This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable

A. Any Specific Information Called for [in SCRUTINY] (000) Uploaded in XGN on 04/10/2022 12:14:44 from IP No: 110.226.18.218.

B. 12718-Naroda Enviro Project Ltd (Cetp) accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

1347

60

संलग्नक/Encl :अरेखण/Drawing(s)

भवदीय/Yours faithfully,

(गणेश आर.)
(GANESH R.)
उप विस्फोटक नियंत्रक
Dy. Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
वडोदरा/Vadodara

[अधिक जानकारी जैसे आवेदन की स्थिति, शुल्को तथा अन्य विवरण के लिए कृपया हमारी वेबसाइट <http://peso.gov.in> देखें]
(For more information regarding status, fees and other details please visit our website <http://peso.gov.in>)

Note:-This is system generated document does not require physical signature.



Purpose of Application

We, Naroda Enviro Projects Ltd. (NEPL) situated at Plot No. 512-515, Phase – I, GIDC, Naroda, Ahmedabad – 382330 having a CCA vide Order No. AWH-117340 dtd. 03.09.2022 valid upto 24.08.2026 for Common Effluent Treatment Plant (CETP) to handle 14 MLD effluent and 0.3 MLD effluent each at Common 6 Effect Multi Effect Evaporator and Spray Dryer.

The purpose of this application is amendment in this CCA for 'Chlorination' as suggested by NEERI as per their Report pursuant to Hon'ble High Court's Order in suo motu PIL No. 98/2021.

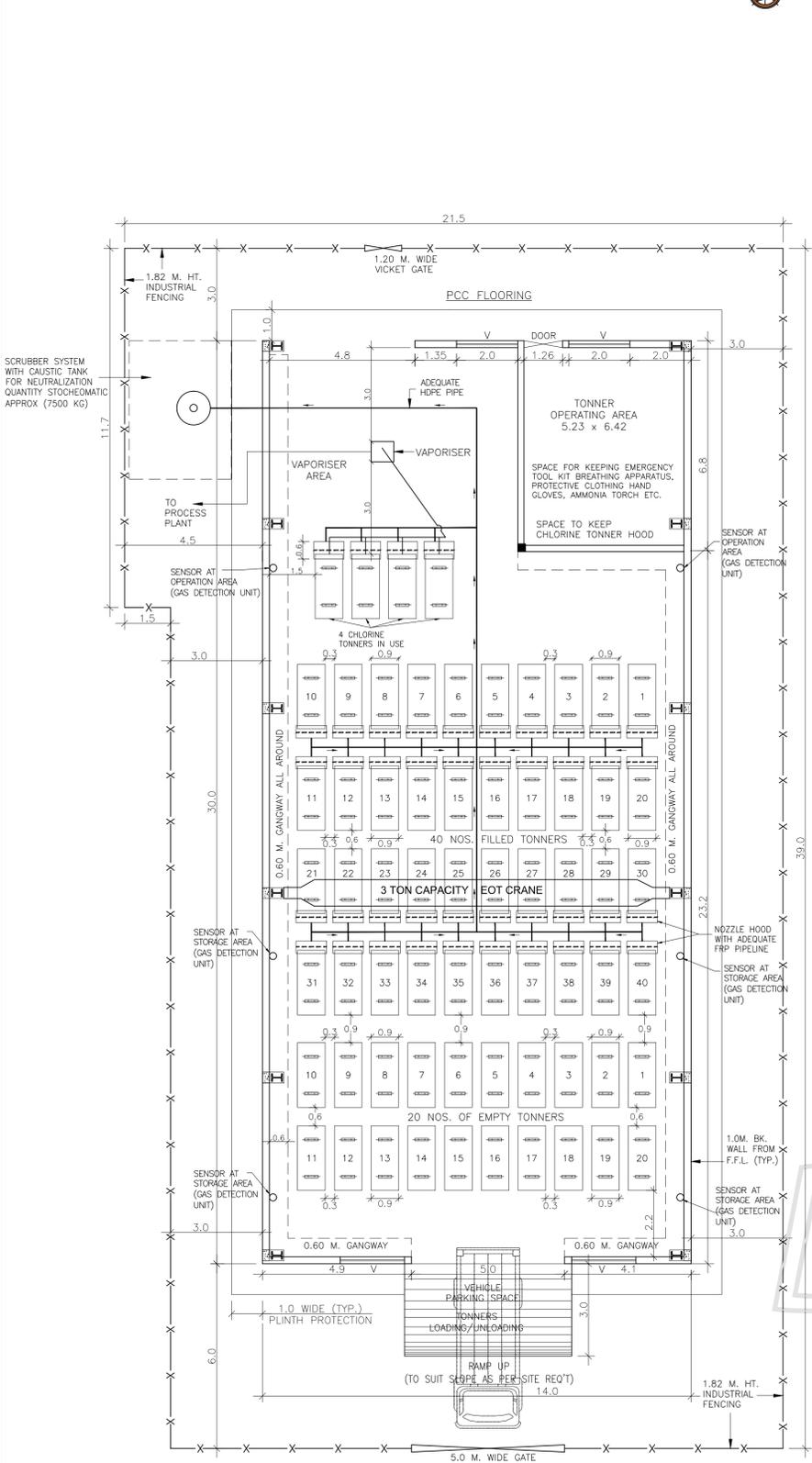
1. That, in suo moto PIL by Hon'ble High Court of Gujarat in PIL No. 98/2021, the High Court had directed GPCB to appoint NEERI for 'Adequacy assessment studies, upgradation and, retrofitting of CETPs' and submit its Report.
2. That, NEERI had submitted its Draft Report in and, recommended for advanced oxidation process as to Hydro- dynamic Cavitation (HDC) and, mix it with SFT (sewage, food and textile) for further treatment, in line of successful implementation by Nandesari and, this process is more appropriate as techno- economical option for chemical effluent stream.
3. Based on this recommendation, we have made an application to Petroleum and Explosive Safety Organization (PESO) in April, 2022 for permission to store Compressed Chlorine Gas Cylinders – 48 Nos. having 900 Kg. chlorine gas and, developed suggested Storage Area of 30 mtr X 14 mtr. for the same, as hydro dynamic cavitation process requires chlorine gas as an Oxidating Agent.
4. We have appointed an Authorized Consultant to carry out/ implement this Project at our CETP viz. Envirokraft Associates, Ankhleshwar and Petro Explo Consultancy, Ahmedabad for PESO License matter and, as per their recommendations and suggestions, the following as been carried out for HDC.

5. At Storage/ godown, the 4 working cylinders of Chlorine will be covered with FRP hood and, connected with Emergency Scrubber 1 having 11 meter stack height and,, 38 filled cylinders will be stored and, rest empty.
6. As per recommendation of professional consultant in the matter, the one compartment of SFT-1 having volume of 1100 KLD have been designated as for Hydro Cavitation and, SFT effluent will be taken at Equalization Tank No. 3.
7. This compartment of SFT-1 will be covered with FRP Dome and, vent of Dome will be attached with Scrubber 2.
8. We have also made an detailed application to GPCB in this regard on 6.4.2022.
9. The venturi scrubbers have also been procured. The EOT crane has also been procured and installed.
- 10.The necessary 9 Nos. pumps, HDPE Tanks, pipe-line work etc. have also been procured and installed.
- 11.The Risk Assessment and HAZOP Study Report has also been prepared as per Explosive Act and Factories Act through Consultant Mr. Jaypal, Makzad Networks (P) Ltd., Vatva, Ahmedabad.
- 12.The detailed process of dynamic cavitation and its process flow diagram alongwith layout plant, as to be followed by us are attached herewith.
- 13.We are in process of completing other formalities and required comply required suggestions for obtaining a License from PESO.
- 14.The PESO has inter alia a condition for grant of License has asked to submit NOC from GPCB.

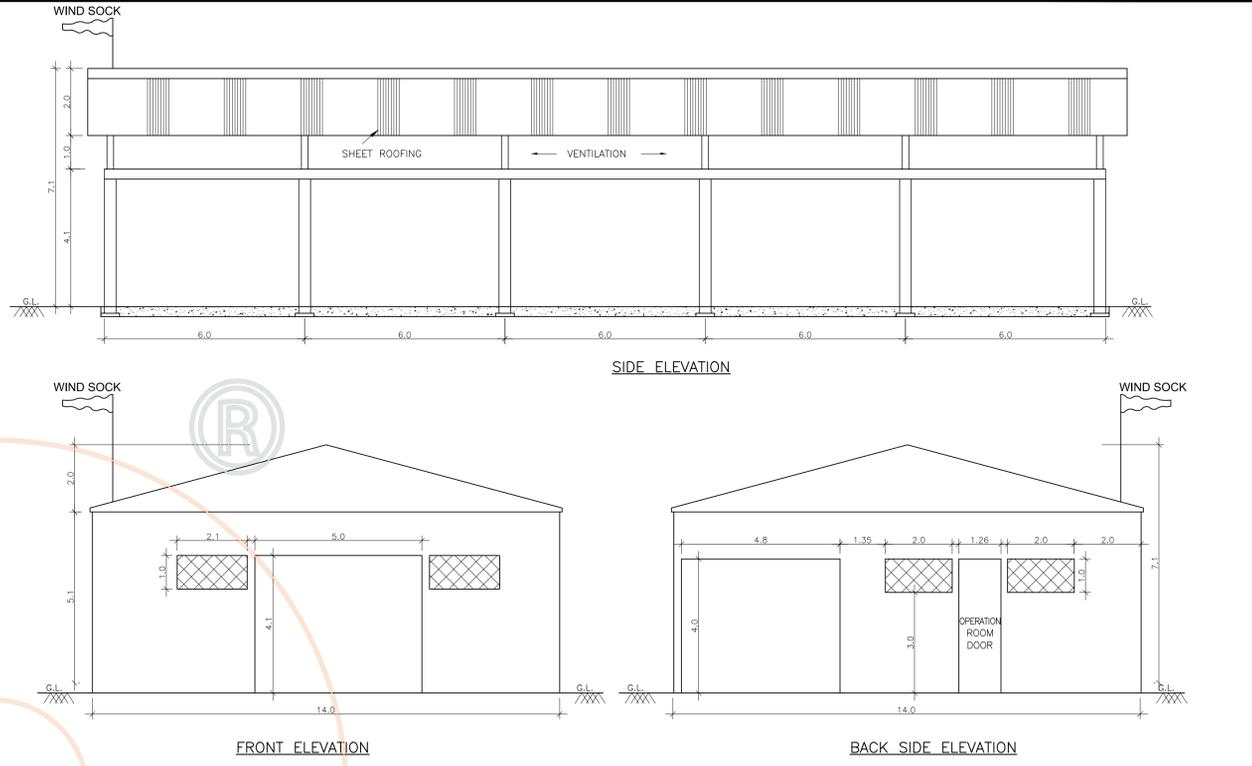
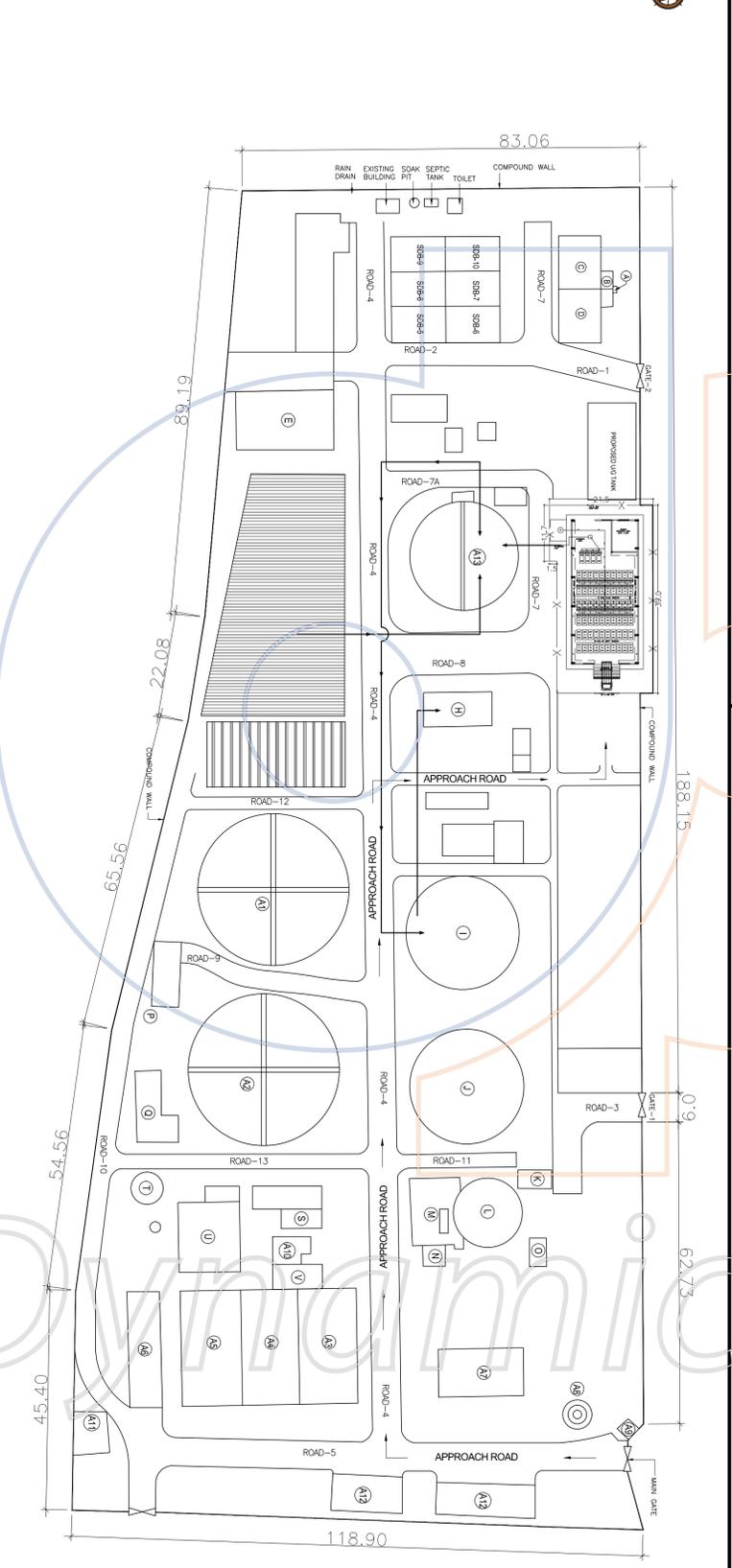
And, hence this application to GPCB for use and storage of Chlorine Gas. As we are at verge of completion of installation of Hydro Dynamic Cavitation, and, as also PIL is pending before H'ble High Court, we request GPCB to expedite for NOC.



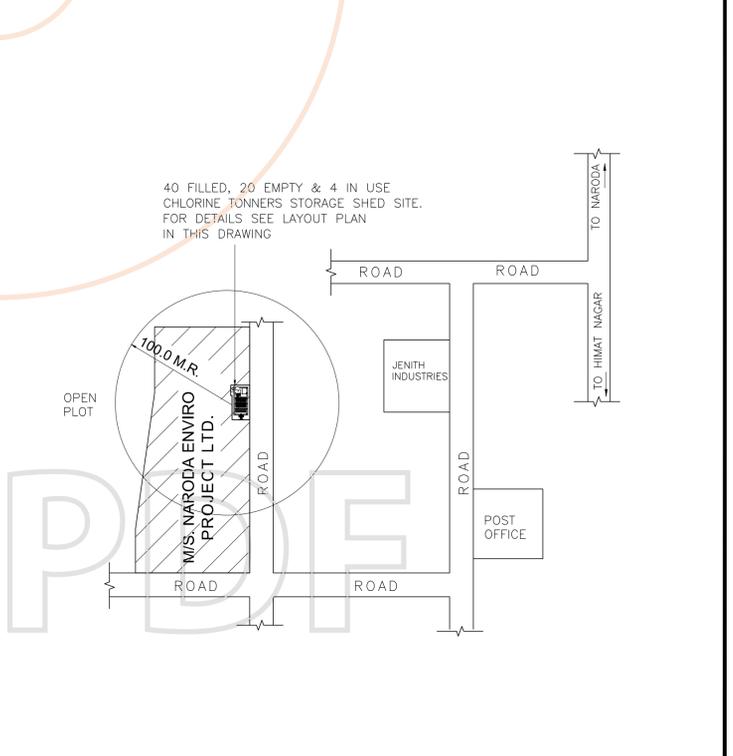
LAYOUT PLAN : (SCALE : 1 CM = 1 M)



SITE PLAN :



KEY PLAN :



- NOTES :**
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 - DIMENSION OF EACH TONNER : 2.10 M. LONG x 0.90 M. DIA
 - WEIGHT OF EACH FILLED TONNER : 1539 KGS
 - WEIGHT OF EACH EMPTY TONNER : 639 KGS
 - CAPACITY OF EACH TONNER : 900 KGS
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M/S. NARODA ENVIRO PROJECT LTD.
 PLOT NO. 512 TO 515, PHASE-1, G.I.D.C.-NARODA, DIST : AHMEDABAD 382 330 GUJARAT STATE
 DETAIL PLAN SHOWING CHLORINE TONNERS STORAGE SHED : 40 FILLED, 20 EMPTY & 4 IN USE
 DRAWING NO. : NEPL/01 DATE : 10-05-2022

PDF_APC

Details of Flue Gas Emission

Sr. No.	Stack Attached To	Stack Height (m)	Fuel consumption	APC System
Existing				
1	Boiler (3 TPH) for MEE	30	Coal & Biogas@12 MT/Day & Biogas@1200 M ³ /Day	Bag Filter followed by water scrubber
2	D. G. Set - 375 KVA (For Emergency Purpose Only)	11	HSD/LDO @ 1MT/Day	----
3	Hot Air Generator (110,00,000 Kcal/Hr) For Spray Dryer	33	Coal @ 60 MT/Day	Bag Filter followed by water scrubber
Proposed				
Nil				

Process Gas Emission.

Sr. No.	Specific Source of Emission	Type of Emission	Stack/Vent Height (meter)	Air Pollution Control Measures (APCM)
Existing				
1	Spray Dryer	SPM	33	Two Stage Alkali Scrubber
Proposed				
2	CL2 Storage Area	HCl, Cl2	11	2 stage water scrubber followed by Alkali scrubber
3	CL2 Storage Area Stand By (emergency case only use)		11	2 stage water scrubber followed by Alkali scrubber

1353

66

NET Payment Receipt



PCB ID: 12718-Naroda Enviro Project Ltd (Cetp)

Address : Plot No: 512 - 515 Phase No: I, -, -, AHMEDABAD, Ahmedabad (East) Pin : 382330

Application: 266768(CEE)-dd/MM/yyyy

Payment Id **411138**
Payment Date **21/11/2022**
Paid Amount **15000**
Bank Details **ICO-*****
Transaction No **YICO1572478885**
Status **Success**
Remarks **Transaction Successful**
Referance No **266768 (CTE-Ammendment)**
Type **CEE-CEE-CCA**
MIS Date -
Date : 22/11/2022

TRUE COPY



Provisional Consent Order (CTE)

Consent No. CTE-124633 Valid upto: 21/11/2029

Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10/A,
Gandhinagar - 382010
Tele : 23222756

Application : CTE:CTE-Amendment, No. 266768 Dt. 22/11/2022, Granted On: 25/02/2023

PCB Id:12718

To,
M/s. Naroda Enviro Project Ltd (Cetp),
Plot No: 512 - 515 Phase No: I, City : AHMEDABAD,
Dist : Ahmedabad-Vatva, Tal : Ahmedabad-Vatva, SIDC : Naroda
Phone : 079

SUB: Consent to Establish (NOC) under Section 25 of

REF: Your Application No.(CTE:CTE-Amendment) 266768 and Dated 22/11/2022

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986 and without reducing your responsibilities under the said Acts in any way, this is to inform you that this Board grants Consent to Establish for setting up of an industrial plant/activities at , AHMEDABAD, Ahmedabad-Vatva, Ahmedabad-Vatva, Phone No. 079 for the manufacturing of the items/products as mentioned in the detailed order ***.

The Validity period of the order will be Five Years from the date of issue of CTE (NOC) order.

1. CTE Order No: CTE-124633 Valid Upto: 21/11/2029

2. All Conditions under the shall be Applicable to you as mentioned in the detailed Consent Order ***

Approved CETP: Not Linked to any CETPApproved TSDF: Eco Care Infrastructures Pvt Ltd [48212]

3. GENERAL CONDITIONS :-

- This order is provisional order and detailed order is considered as final.
- All the conditions and provisions under the Water Act 1974, the Air Act 1981 and the Environment (Protection) Act - 1986 and the rules made there under shall be complied with*.
- All the conditions and provisions under the Hazardous Waste (Management, Handling and Trans boundary Movement) Rules 2008 as amended shall be complied with*.
- The concentration of Noise in ambient air within the premises of industrial unit shall not exceed following levels:
Between 6 A.M. and 10 P.M.: 75 dB (A)
Between 10 P.M. and 6 A.M.: 70 dB (A)
- In case of change of ownership/management the name and address of the new owners / partners/ directors/ proprietor or equipment or working conditions as mentioned in the consents form/ order should immediately be intimated to the Board.
- Industry shall have to display data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous wastes generated within the factory premises.
- Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 5 meters width is developed.
- The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977.
- The applicant shall obtain membership of common infrastructure for disposal of effluent / Hazardous waste.
- The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to this Board for this purpose in the prescribed forms under the provisions of the Water Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986.
- If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property, in that case they are obliged to pay the compensation as determined by the competent authority.

*** Note : ACT-Specific, Industry-specific, Area-specific Conditions alongwith Product, Waste water effluent details shall be precisely mentioned in the DETAILED Consent Order

*** Note : This is only provisional communication. The final Consent/Authorization in hard copy with duly signed by competent authority shall the final and valid Consent/Authorization.

For and on behalf of
Gujarat Pollution Control Board

D. M. Thaker.

(Member Secretary)

TRUE COPY

SL.NO	MANIFEST NO.	DATE	QUANTITY(MT)
1	1436836	26-10-2021	25.13
2	1436946	26-10-2021	29.38
3	1437007	26-10-2021	26.05
4	1437929	27-10-2021	24.37
5	1438909	28-10-2021	31.735
6	1439084	28-10-2021	26.18
7	1441113	30-10-2021	26.63
8	1441130	30-10-2021	23.905
9	1441994	31-10-2021	25.055
10	1442006	31-10-2021	25.88
11	1443057	01-11-2021	22.87
12	1443092	01-11-2021	26.465
13	1443958	02-11-2021	25.41
14	1443996	02-11-2021	23.035
15	1444021	02-11-2021	30.14
16	1453570	16-11-2021	19.03
17	1453922	16-11-2021	20.99
18	1454406	16-11-2021	27.21
19	1455007	17-11-2021	21.17
20	1455357	17-11-2021	27.645
21	1459172	21-11-2021	19.505
22	1459181	21-11-2021	19.335
23	1459396	22-11-2021	16.445
24	1460227	22-11-2021	25.2
25	1460234	22-11-2021	26.57
26	1460350	22-11-2021	28.715
27	1460376	22-11-2021	16.835
28	1461170	23-11-2021	15.115
29	1461401	23-11-2021	28.47
30	1461562	23-11-2021	18.11
31	1462399	24-11-2021	14.615
32	1462651	24-11-2021	21.5
33	1462738	24-11-2021	25.815
34	1463052	25-11-2021	18.625
35	1463248	25-11-2021	26.135
36	1463457	25-11-2021	30.73
37	1463811	25-11-2021	20.015
38	1463828	25-11-2021	23.435
39	1464489	26-11-2021	32.19
40	1465027	26-11-2021	26.83
41	1465041	26-11-2021	23.785
42	1465488	27-11-2021	21.45

43	1465493	27-11-2021	23.45
44	1465767	27-11-2021	16.37
45	1465774	27-11-2021	29.235
46	1465778	27-11-2021	16.785
47	1466094	27-11-2021	23.065
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49	1468224	30-11-2021	22.59
50	1468234	30-11-2021	23.4
51	1468459	30-11-2021	23.22
52	1469020	30-11-2021	23.145
53	1469033	30-11-2021	22.8
54	1470173	02-12-2021	19.135
55	1470182	02-12-2021	31.9
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66	1472871	06-12-2021	30.14
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69	1474435	07-12-2021	32.935
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71	1474966	07-12-2021	20.82
72	1474968	07-12-2021	24.635
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74	1475740	08-12-2021	33.65
75	1476409	09-12-2021	14.38
76	1476874	09-12-2021	18.57
77	1477104	09-12-2021	24.74
78	1477105	09-12-2021	22.85
79	1477120	09-12-2021	27.89
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81	1478167	10-12-2021	18.32
82	1479310	11-12-2021	18.32
83	1479315	11-12-2021	34.34
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85	1480761	13-12-2021	28.54
86	1480963	13-12-2021	25.415

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268	1516350	14-01-2022	20.645
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359	1527009	24-01-2022	26.755
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374	1528037	25-01-2022	15.16
375	1528160	25-01-2022	27.64
376	1528212	25-01-2022	22.62
377	1528213	25-01-2022	19.62
378	1528588	26-01-2022	12.895
379	1528595	26-01-2022	20.745
380	1528638	26-01-2022	27.03
381	1528824	26-01-2022	29.04
382	1528829	26-01-2022	14.65
383	1528831	26-01-2022	27.045
384	1528833	26-01-2022	28.2
385	1528948	26-01-2022	21.065
386	1528950	26-01-2022	30.23
387	1528951	26-01-2022	22.805
388	1528952	26-01-2022	16.925
389	1528953	26-01-2022	24.34
390	1528964	26-01-2022	26
391	1528966	26-01-2022	22.99
392	1528967	27-01-2022	24.31
393	1528993	27-01-2022	16.065
394	1529563	27-01-2022	29.93

395	1529567	27-01-2022	26.1
396	1529571	27-01-2022	23.55
397	1529576	27-01-2022	21.04
398	1529973	27-01-2022	15.24
399	1529979	27-01-2022	27.28
400	1530170	27-01-2022	14.76
401	1530175	27-01-2022	18.85
402	1530178	27-01-2022	23.65
403	1530180	27-01-2022	26.97
404	1530214	28-01-2022	21.85
405	1530215	28-01-2022	17.47
406	1530787	28-01-2022	28.41
407	1530791	28-01-2022	21.11
408	1530804	28-01-2022	26.18
409	1531041	28-01-2022	19.23
410	1531045	28-01-2022	14.255
411	1531427	28-01-2022	12.01
412	1531430	28-01-2022	24.005
413	1531431	28-01-2022	31.03
414	1531435	28-01-2022	15.385
415	1531471	28-01-2022	26.725
416	1531472	28-01-2022	20.715
417	1532004	29-01-2022	20.32
418	1532014	29-01-2022	22.43
419	1532073	29-01-2022	18.195
420	1532315	29-01-2022	21.005
421	1532481	29-01-2022	20
422	1532688	30-01-2022	31.74
423	1532689	30-01-2022	27.655
424	1532690	30-01-2022	22.615
425	1532691	30-01-2022	23.505
426	1532692	30-01-2022	23.115
427	1533100	30-01-2022	26.875
428	1533105	30-01-2022	21.29
429	1533241	30-01-2022	28.395
430	1533331	30-01-2022	28.48
431	1533337	30-01-2022	24.79
432	1533338	30-01-2022	26.23
433	1533342	30-01-2022	26.47
434	1534289	31-01-2022	23.38
435	1534294	31-01-2022	21.455
436	1534299	31-01-2022	17.7
437	1534310	31-01-2022	15.28
438	1534598	31-01-2022	26.985

439	1534599	31-01-2022	19.69
440	1534602	31-01-2022	23.31
441	1534604	31-01-2022	27.225
442	1534608	31-01-2022	19.14
443	1534622	31-01-2022	17.31
444	1534624	31-01-2022	22.78
445	1535079	01-02-2022	31
446	1535098	01-02-2022	23.74
447	1535103	01-02-2022	29.655
448	1535662	01-02-2022	23.41
449	1535674	01-02-2022	28.99
450	1535685	01-02-2022	17.235
451	1535691	01-02-2022	27.075
452	1535695	01-02-2022	25.16
453	1535716	01-02-2022	18.565
454	1535947	02-02-2022	26.13
455	1535952	02-02-2022	26.07
456	1535959	02-02-2022	21.33
457	1536215	02-02-2022	22.005
458	1536441	02-02-2022	27.87
459	1536452	02-02-2022	23.234
460	1536470	02-02-2022	19.565
461	1536781	02-02-2022	18.9
462	1536785	02-02-2022	27.495
463	1536808	02-02-2022	25.44
464	1536826	02-02-2022	22.33
465	1536956	02-02-2022	19.545
466	1536960	02-02-2022	25.41
467	1536961	02-02-2022	27.685
468	1536969	02-02-2022	22.145
469	1536984	02-02-2022	23.59
470	1537369	03-02-2022	28.78
471	1537377	03-02-2022	25.67
472	1538007	03-02-2022	23.325
473	1538014	03-02-2022	25.23
474	1538022	03-02-2022	28.085
475	1538085	03-02-2022	23.605
476	1538203	04-02-2022	19.565
477	1539000	04-02-2022	27.17
478	1539005	04-02-2022	21.2
479	1539013	04-02-2022	27.31
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481	1539187	04-02-2022	20.2
482	1539555	05-02-2022	16.82

483	1539563	05-02-2022	17.42
484	1539584	05-02-2022	25.43
485	1540061	05-02-2022	26.23
486	1540068	05-02-2022	20.05
487	1540260	05-02-2022	23.3
488	1540261	05-02-2022	23.03
489	1540263	05-02-2022	23.25
490	1540831	06-02-2022	25.62
491	1540912	06-02-2022	23.415
492	1540915	06-02-2022	24.57
493	1541994	07-02-2022	25.985
494	1542133	07-02-2022	21.83
495	1542134	07-02-2022	23.005
496	1542135	07-02-2022	26.395
497	1542136	07-02-2022	25.19
498	1542138	07-02-2022	28.165
499	1542139	07-02-2022	20.29
500	1542162	08-02-2022	21.595
501	1542806	08-02-2022	20.775
502	1542857	08-02-2022	19.7
503	1543123	08-02-2022	23.405
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505	1543324	08-02-2022	19.005
506	1543326	08-02-2022	23.765
507	1543327	08-02-2022	20.42
508	1543329	08-02-2022	24.97
509	1543330	08-02-2022	28.49
510	1543331	08-02-2022	16.83
511	1543334	08-02-2022	24.97
512	1544115	09-02-2022	23.755
513	1544486	09-02-2022	24.925
514	1544489	09-02-2022	25.06
515	1544490	09-02-2022	27.715
516	1544492	09-02-2022	27.555
517	1545540	10-02-2022	14
518	1545583	10-02-2022	26.655
519	1546044	11-02-2022	25.63
520	1546050	11-02-2022	27.485
521	1546057	11-02-2022	13.77
522	1546327	11-02-2022	26.62
523	1546696	11-02-2022	27.155
524	1546740	11-02-2022	22.015
525	1546742	11-02-2022	19.09
526	1546743	11-02-2022	20.71

527	1547553	12-02-2022	15.33
528	1547797	12-02-2022	24.3
529	1547799	12-02-2022	21.36
530	1547800	12-02-2022	25.81
531	1548304	13-02-2022	24.97
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533	1548406	13-02-2022	24.04
534	1548407	13-02-2022	20.76
535	1548408	13-02-2022	20.37
536	1548409	13-02-2022	20.62
537	1548445	13-02-2022	26.19
538	1548446	13-02-2022	23.23
539	1548448	13-02-2022	26.775
540	1548449	13-02-2022	27.03
541	1548451	13-02-2022	22.485
542	1549684	14-02-2022	23.575
543	1549685	14-02-2022	26.765
544	1549686	14-02-2022	25.76
545	1549688	14-02-2022	24.205
546	1549689	14-02-2022	21.835
547	1549726	15-02-2022	26.71
548	1549727	15-02-2022	23.375
549	1550009	15-02-2022	16.47
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551	1550627	15-02-2022	16.995
552	1550634	15-02-2022	27.03
553	1550698	15-02-2022	26.54
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556	1550925	15-02-2022	14.04
557	1550926	15-02-2022	15.595
558	1551346	16-02-2022	20.92
559	1551439	16-02-2022	20.015
560	1552069	16-02-2022	15.165
561	1552071	16-02-2022	20.05
562	1552073	16-02-2022	22.995
563	1552074	16-02-2022	21.665
564	1552667	17-02-2022	21.665
565	1552672	17-02-2022	25.555
566	1552681	17-02-2022	16.045
567	1553063	17-02-2022	27.265
568	1553126	17-02-2022	17.535
569	1553131	17-02-2022	22.57
570	1553217	17-02-2022	26.415

571	1553218	17-02-2022	26.085
572	1553220	17-02-2022	25.21
573	1554271	18-02-2022	22.84
574	1554333	18-02-2022	26.27
575	1554334	18-02-2022	24.075
576	1554335	18-02-2022	27.485
577	1554337	18-02-2022	27.13
578	1555150	19-02-2022	24.54
579	1555542	19-02-2022	24.91
580	1556249	20-02-2022	29.54
581	1556250	20-02-2022	39.395
582	1556252	20-02-2022	26.54
583	1556255	20-02-2022	24.93
584	1556256	20-02-2022	22.25
585	1556257	20-02-2022	26.56
586	1556564	21-02-2022	27.85
587	1557562	21-02-2022	26.39
588	1558474	22-02-2022	22.915
589	1558788	23-02-2022	28.56
590	1559549	23-02-2022	16.13
591	1559829	23-02-2022	25.13
592	1559961	23-02-2022	26.76
593	1560959	24-02-2022	26.085
594	1560995	24-02-2022	28.64
595	1561084	24-02-2022	25.555
596	1561085	24-02-2022	24.245
597	1561086	24-02-2022	25.275
598	1561088	24-02-2022	27.465
599	1561089	24-02-2022	21.555
600	1562225	25-02-2022	18.36
601	1562247	26-02-2022	22.455
602	1563444	26-02-2022	15.905
603	1563445	26-02-2022	17.365
604	1563454	26-02-2022	21.095
605	1563455	26-02-2022	23.735
606	1563456	26-02-2022	19.565
607	1563457	26-02-2022	24.975
608	1564133	27-02-2022	27.06
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610	1564135	27-02-2022	22.96
611	1564137	27-02-2022	15.505
612	1566368	02-03-2022	19.955
613	1566369	02-03-2022	23.415
614	1567484	02-03-2022	21.33

615	1567485	02-03-2022	31.41
616	1567487	02-03-2022	27.135
617	1567488	02-03-2022	29.625
618	1567489	02-03-2022	26.77
619	1568709	03-03-2022	20.825
620	1568710	03-03-2022	22.81
621	1568711	03-03-2022	20.595
622	1569157	04-03-2022	22.81
623	1569855	04-03-2022	22.835
624	1569856	04-03-2022	21.91
625	1569857	04-03-2022	27.23
626	1571038	05-03-2022	19.675
627	1571039	05-03-2022	23.71
628	1571041	05-03-2022	19.3
629	1571048	06-03-2022	22.69
630	1571443	06-03-2022	21.18
631	1571682	06-03-2022	23.86
632	1571683	06-03-2022	23.86
633	1571684	06-03-2022	29.725
634	1573035	07-03-2022	24.54
635	1573037	07-03-2022	29.3
636	1573038	07-03-2022	26.94
637	1573840	08-03-2022	30.47
638	1573854	08-03-2022	26.79
639	1574263	08-03-2022	28.12
640	1574265	08-03-2022	21.74
641	1574283	08-03-2022	31.74
642	1574284	08-03-2022	25.75
643	1575493	10-03-2022	25.74
644	1575495	10-03-2022	20.735
645	1575496	10-03-2022	24.725
646	1575497	10-03-2022	24.69
647	1575852	10-03-2022	26.03
648	1576719	10-03-2022	26.63
649	1576720	10-03-2022	19.37
650	1576721	10-03-2022	21.145
651	1576722	10-03-2022	27.04
652	1576724	10-03-2022	31.955
653	1576744	11-03-2022	23.14
654	1576745	11-03-2022	24.52
655	1576746	11-03-2022	27.075
656	1576747	11-03-2022	27.695
657	1577978	11-03-2022	23.115
658	1577980	11-03-2022	33.47

659	1577983	11-03-2022	20.1
660	1577984	11-03-2022	27.235
661	1577987	11-03-2022	25
662	1577989	11-03-2022	34.37
663	1578022	12-03-2022	22.49
664	1578028	12-03-2022	26.44
665	1578031	12-03-2022	26.325
666	1579136	12-03-2022	21.64
667	1579138	12-03-2022	24.29
668	1579139	12-03-2022	24.71
669	1579140	12-03-2022	24.71
670	1579142	12-03-2022	24.875
671	1579143	12-03-2022	29.34
672	1579408	13-03-2022	22.67
673	1579410	13-03-2022	25.47
674	1579412	13-03-2022	25.4
675	1579420	13-03-2022	29.54
676	1585777	20-03-2022	17.75
677	1586007	20-03-2022	23.065
678	1586008	20-03-2022	24.51
679	1586012	20-03-2022	23.725
680	1587252	21-03-2022	19.33
681	1587253	21-03-2022	24.725
682	1587254	21-03-2022	21.95
683	1587256	21-03-2022	27.66
684	1588476	22-03-2022	17.735
685	1588477	22-03-2022	24.23
686	1588479	22-03-2022	30.415
687	1588480	22-03-2022	28.995
688	1588482	22-03-2022	27.02
689	1588483	22-03-2022	23.635
690	1588484	22-03-2022	23.205
691	1588485	22-03-2022	24.44
692	1588486	22-03-2022	23.675
693	1589763	23-03-2022	22.275
694	1589765	23-03-2022	24.28
695	1589766	23-03-2022	23.245
696	1589768	23-03-2022	29.035
697	1590911	25-03-2022	23.92
698	1590912	25-03-2022	32.88
699	1590914	25-03-2022	25.225
700	1590915	25-03-2022	27.235
701	1590916	25-03-2022	25.145
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703	1590918	25-03-2022	21.665
704	1590919	25-03-2022	24.28
705	1591222	25-03-2022	22.525
706	1592101	25-03-2022	24.84
707	1592103	25-03-2022	19.575
708	1592106	25-03-2022	22.38
709	1592107	25-03-2022	19.36
710	1593227	26-03-2022	22.725
711	1593228	26-03-2022	28.205
712	1593242	26-03-2022	23.585
713	1593244	26-03-2022	22.2
714	1593245	26-03-2022	26.9
715	1593481	27-03-2022	18.22
716	1593486	27-03-2022	21.235
717	1593839	27-03-2022	20.76
718	1593841	27-03-2022	21.485
719	1593844	27-03-2022	24.26
720	1593845	27-03-2022	22.345
721	1593880	27-03-2022	17.42
722	1593881	27-03-2022	20.06
723	1635192	28-03-2022	22.605
724	1635194	28-03-2022	20.17
725	1635195	28-03-2022	26.175
726	1635196	28-03-2022	20.58
727	1635216	29-03-2022	23.295
728	1638731	31-03-2022	32.34
729	1638736	31-03-2022	27.785
730	1638737	31-03-2022	26.375
731	1638738	31-03-2022	27.095
732	1638892	01-04-2022	17.105
733	1638895	01-04-2022	20.57
734	1638899	01-04-2022	25.135
735	1638901	01-04-2022	19.76
736	1638934	01-04-2022	29.77
737	1638939	01-04-2022	25.49
738	1640143	02-04-2022	30.37
739	1640147	02-04-2022	25.455
740	1643777	06-04-2022	26.31
741	1687118	08-04-2022	27.12
742	1687119	08-04-2022	34.73
743	1687120	08-04-2022	31.115
744	1688728	11-04-2022	17.395
745	1692230	14-04-2022	16.69
746	1693350	14-04-2022	29.37

747	1693351	14-04-2022	24.16
748	1694450	15-04-2022	32.48
749	1694508	15-04-2022	22.14
750	1694512	15-04-2022	25.965
751	1695572	16-04-2022	23.375
752	1695573	16-04-2022	24.505
753	1695574	16-04-2022	23.525
754	1696893	18-04-2022	25.745
755	1696899	18-04-2022	25.71
756	1697504	19-04-2022	21.42
757	1698711	19-04-2022	25.72
758	1699906	20-04-2022	20.835
759	1699907	20-04-2022	23.63
760	1699908	20-04-2022	20.885
761	1701411	22-04-2022	20.41
762	1701416	22-04-2022	21.19
763	1701888	22-04-2022	22.43
764	1702584	23-04-2022	28.225
765	1702591	23-04-2022	13.8
766	1703988	25-04-2022	19.615
767	1704103	25-04-2022	21.525
768	1704113	25-04-2022	20.375
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772	1706009	26-04-2022	23.095
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774	1707416	27-04-2022	16.065
775	1707420	27-04-2022	15.485
776	1707426	27-04-2022	23.975
777	1708735	28-04-2022	14.715
778	1708738	28-04-2022	20.56
779	1708739	28-04-2022	20.8
780	1709894	29-04-2022	19.895
781	1711028	30-04-2022	20.79
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783	1711030	30-04-2022	21.76
784	1711563	01-05-2022	12.44
785	1711564	01-05-2022	17.705
786	1712671	03-05-2022	16.97
787	1712672	03-05-2022	19.95
788	1713541	03-05-2022	17.975
789	1714707	04-05-2022	18.67
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791	1715775	05-05-2022	23.715
792	1716897	06-05-2022	28.79
793	1718036	07-05-2022	28.155
794	1718039	08-05-2022	19.205
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796	1718588	08-05-2022	30.825
797	1730292	10-05-2022	27.22
798	1730296	10-05-2022	22.63
799	1730298	10-05-2022	23.945
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801	1731910	11-05-2022	20.72
802	1731912	11-05-2022	24.51
803	1732986	12-05-2022	23.73
804	1732989	12-05-2022	26.87
805	1734126	14-05-2022	25.43
806	1734128	14-05-2022	29.53
807	1734129	14-05-2022	22.83
808	1735228	15-05-2022	19.46
809	1735229	15-05-2022	23.54
810	1735859	15-05-2022	16.31
811	1735860	15-05-2022	19.56
812	1736967	16-05-2022	23.17
813	1736972	16-05-2022	20.99
814	1738121	17-05-2022	20.6
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816	1738124	17-05-2022	19.38
817	1740330	19-05-2022	25.71
818	1740331	19-05-2022	20.87
819	1740332	19-05-2022	24.11
820	1741438	21-05-2022	24.53
821	1741439	21-05-2022	28
822	1742532	21-05-2022	26.5
823	1742533	21-05-2022	25.47
824	1742564	22-05-2022	20.3
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826	1743176	22-05-2022	19.23
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828	1744428	23-05-2022	21.88
829	1744429	23-05-2022	24.39
830	1745677	25-05-2022	22.86
831	1745678	25-05-2022	23.22
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854	1897336	22-11-2022	21.94
855	1897351	22-11-2022	22.46
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972	1922923	18-12-2022	20.675
973	1922929	18-12-2022	23.28
974	1922930	18-12-2022	21.815
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978	1924029	19-12-2022	23.24
979	1924030	19-12-2022	24.165
980	1924031	20-12-2022	25.26
981	1924032	20-12-2022	25.415
982	1924033	20-12-2022	22.405
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986	1925071	20-12-2022	23.26
987	1925072	20-12-2022	21.48
988	1925080	20-12-2022	21.3
989	1925083	20-12-2022	25.08
990	1925092	20-12-2022	23.16
991	1925094	21-12-2022	22.45
992	1925095	21-12-2022	24.855
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994	1926118	21-12-2022	25.085
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998	1926128	21-12-2022	21.48
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1005	1928284	23-12-2022	27.09
1006	1928286	23-12-2022	23.58
1007	1928288	23-12-2022	23.84
1008	1928291	23-12-2022	21.555
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1045	1935354	30-12-2022	18.025
1046	1935355	30-12-2022	26.79
1047	1935356	30-12-2022	24.45
1048	1935358	30-12-2022	18.99
1049	1935655	31-12-2022	25.44
1050	1936354	31-12-2022	25.34
1051	1936355	31-12-2022	28.66
1052	1936356	31-12-2022	19.965
1053	1936358	31-12-2022	23.385
1054	1936359	31-12-2022	24.405
1055	1936846	01-01-2023	19.165
1056	1936847	01-01-2023	23.825
1057	1936848	01-01-2023	30.325
1058	1936849	01-01-2023	28.52

1059	1936850	01-01-2023	24.475
1060	1936851	01-01-2023	24.21
1061	1936853	01-01-2023	23.715
1062	1937844	02-01-2023	24.51
1063	1937845	02-01-2023	27.565
1064	1937846	02-01-2023	30.44
1065	1937847	02-01-2023	24.76
1066	1938904	03-01-2023	21.83
1067	1938905	03-01-2023	28.215
1068	1939974	04-01-2023	18.885

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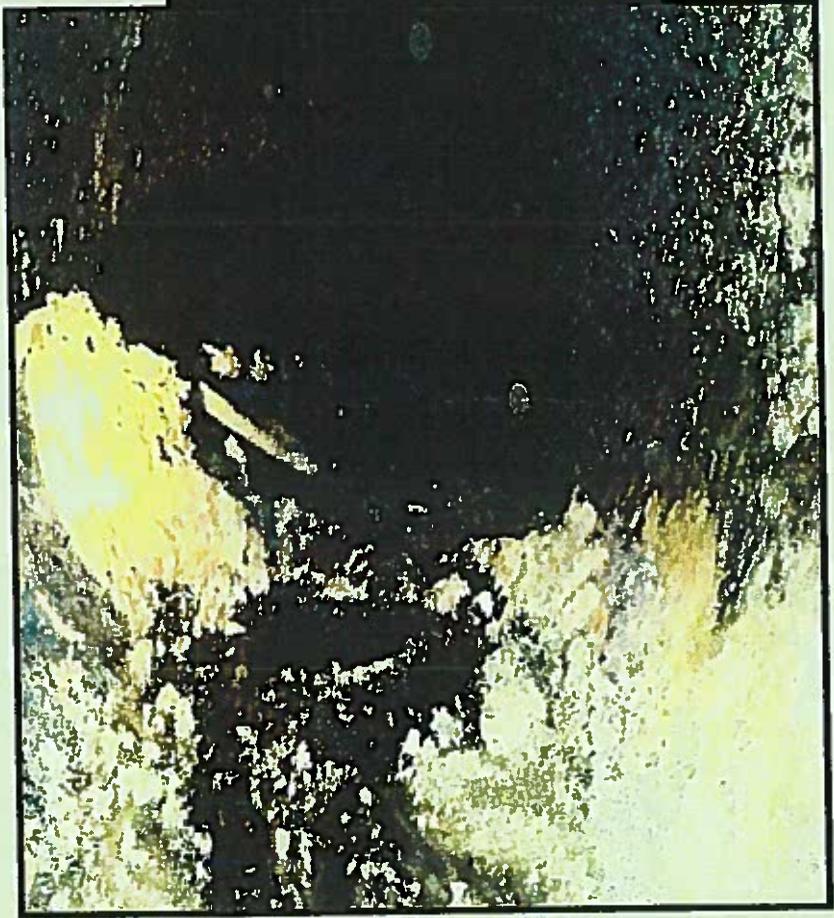
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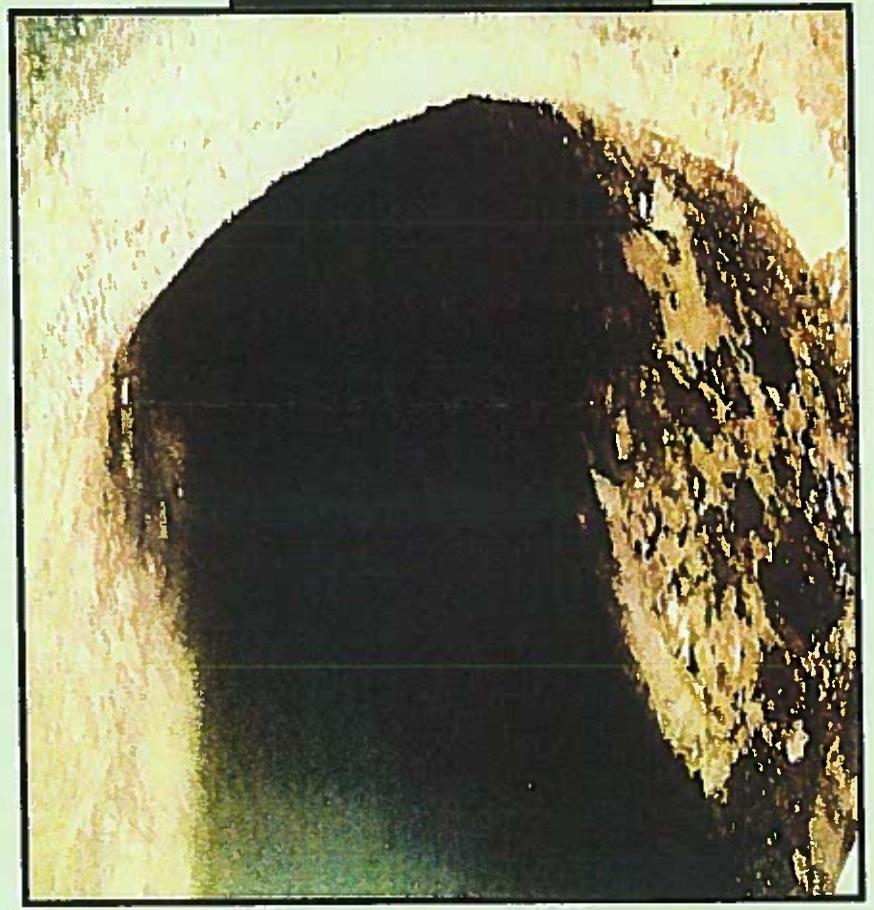
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Before
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After
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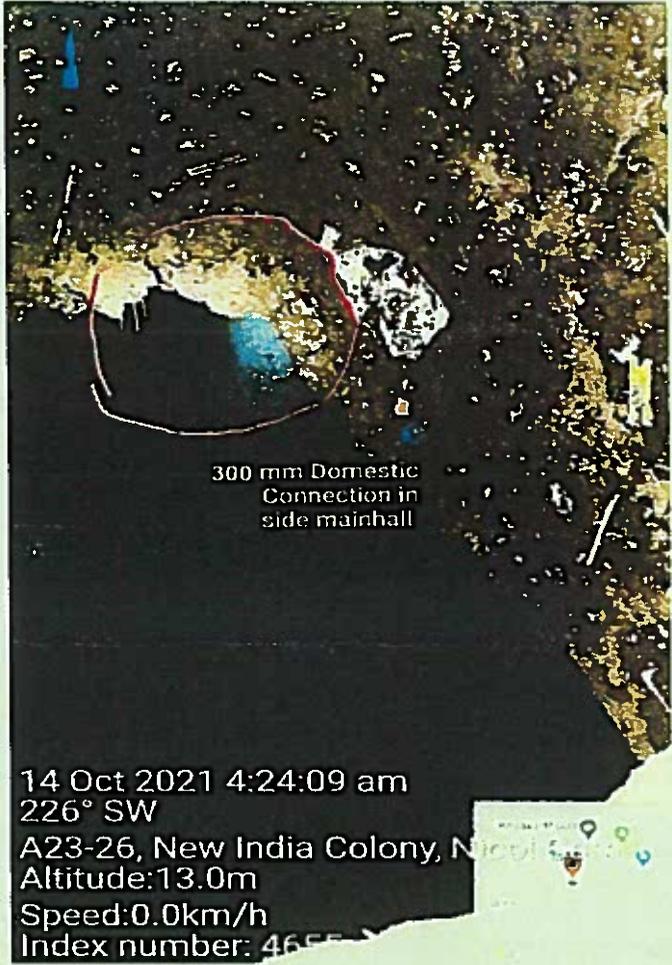
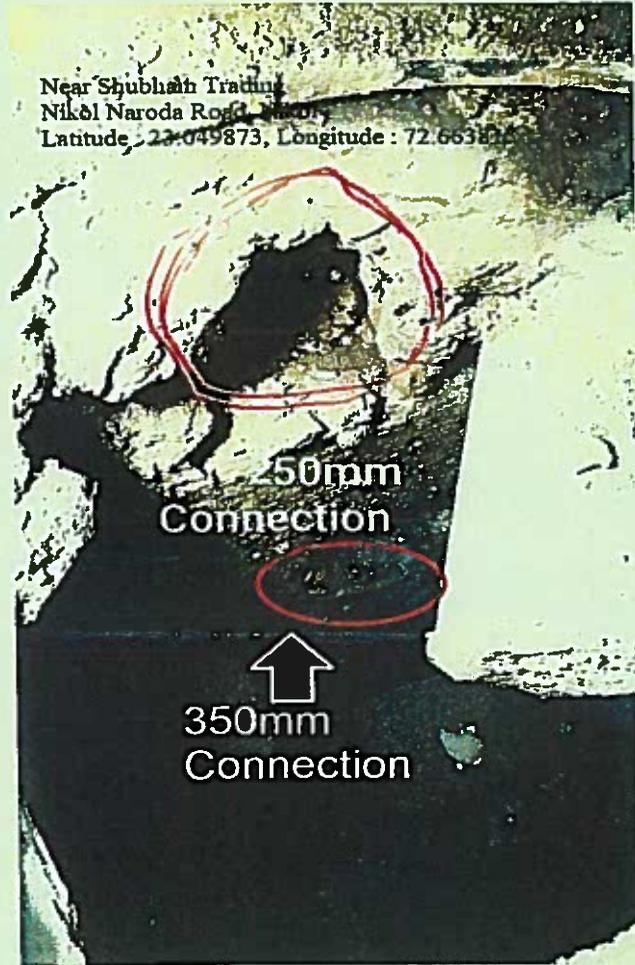
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ANNEXURE A-12 (COLLY)

Sr. No.	Date	Address	No. of Illegal domestic Connections found	Latitude	Longitude	Removal Status	No. of Connection Removed	Removed Date
1	7/13/2016	Opp. Side Kashvi Hospital Naroda	1	23.075484	72.663686	Not Removed		
2	7/13/2016	Maheshwari Society, Naroda	1	23.072557	72.664407	Not Removed		
3	7/13/2016	Vyas Vadi, Khariutt Canal Naroda	2	23.071276	72.663239	Not Removed		
4	7/13/2016	Residential Connetion in Megaline but Manhole not found Nr. Suraj Park Society, Naroda	1	23.070044	72.662929	Not Removed		
5	7/13/2016	Residential Connetion in Megaline but Manhole not found Nr. Krishnapark Society, Naroda	1	23.069400	72.662889	Not Removed		
6	7/13/2016	Residential Connetion in Megaline but Manhole not found Nr. Pragati Park Society, Naroda	1	23.068991	72.662891	Not Removed		
7	7/13/2016	Near Sarvoday Nagar, Naroda	1	23.068206	72.661484	Not Removed		
8	7/13/2016	Opp. Uma Hospital, Naroda	1	23.066264	72.663125	Not Removed		
9	7/13/2016	Residential Connetion in Megaline but Manhole not found Nr. Shyamal Park (AMC not sure that they have dismental this line or not), Naroda	1	23.064072	72.66533	Not Removed		
10	7/13/2016	Residential Connetion in Megaline but Manhole not found Nr. Gayatri Park, Naroda	1	23.063046	72.663914	Not Removed		
11	7/13/2016	Opp. Sahajanand Park, Naroda	2	23.061915	72.664318	Not Removed		
12	9/17/2016	Nr. Siddheshwar Buglow, Manmohan Cross Way, Nikol	1	23.0335919	72.6621761	Removed	1	9/17/2016
13	9/17/2016	Nr. Siddheshwar Buglow, Manmohan Cross Way, Nikol	2	23.0324876	72.6621956	Removed	2	9/17/2016
14	9/17/2016	Ramdevnagar Tekra, Opp. Manmohan Police chowky, Nikol	1	23.036454	72.6619679	Removed	1	9/17/2016
15	9/18/2016	Akshardeep Society, Manmohan Cross Way, Nikol	2	23.0321899	72.660896	Removed	2	9/18/2016
16	9/21/2016	Manmohan Cross Way, Nikol	2	23.0324876	72.6621956	Removed	2	9/21/2016
17	9/21/2016	Akshardeep Society, Virat Nagar, Manmohan Cross Road, Nikol	2	23.0321899	72.660896	Removed	2	9/21/2016
18	9/21/2016	Pooja Buglows, Virat Nagar, Manmohan Cross Road, Nikol	1	23.0324039	72.6615471	Removed	1	9/21/2016
19	9/23/2016	Ashwamegh Society, Virat Nagar, Manmohan Cross Road, Nikol	4	23.0321905	72.6606598	Removed	4	9/23/2016
			2	23.0321905	72.6606598	Removed	2	9/23/2016
20	9/23/2016	Ambadkar Nivas, Manmohan to Nikol Road, Nikol	1	23.0346218	72.6620309	Removed	1	9/23/2016
			1	23.04926	72.663641	Removed	1	9/24/2016
21	9/24/2016	Near Pawan Travels, Khodiyar Temple to Sukan four way road, Nikol	1	23.04926	72.663641	Removed	1	9/24/2016
			1	23.04926	72.663641	Removed	1	9/24/2016
22	9/28/2016	Radhika Bunglows, Naroda	1	23.0322053	72.6588938	Removed	1	9/28/2016
23	9/28/2016	Vishwa Bunglows, Naroda	1			Removed	1	9/28/2016
24	9/30/2016	Rushabh Bunglows, Naroda	1			Removed	1	9/30/2016
25	9/30/2016	Uma Hospital, Naroda	1	23.066889	72.661778	Removed	1	9/30/2016

Sr. No.	Date	Address	No. of Illegal domestic Connections found	Latitude	Longitude	Removal Status	No. of Connection Removed	Removed Date
26	7/25/2018	K.P. Heights, Virat Nagar, Manmohan Cross Road, Nikol	1	23.0321871	72.6593705	Removed	1	7/25/2018
27	10/14/2021	Near Shree Krishna Bhajipav, Laxmi Rawhouse, Nikol Naroda Road, Nikol	3	23.047074	72.663472	Removed	3	18-10-21 & 19-10-21
			1	23.047074	72.663472	Removed	1	10/19/2021
28	10/14/2021	Near Sarvottam Chavana Sweet Mart, Nikol Naroda Road, Nikol	2	23.048120	72.663549	Not Removed		
			1	23.048120	72.663549	Removed	1	10/30/2021
29	10/14/2021	Near Kashtabhanjan Driving School, Opp. YAMAHA Showroom, Nikol Naroda Road, Nikol	1	23.049624	72.663683	Not Removed		
30	10/14/2021	Near Sukan Crossway, Between SBI Bank and Chanakya Vidhya Sancool School Central, Nikol Naroda Road, Nikol	1	23.050451	72.663774	Removed	1	26-10-21 Night
31	14-10-2021 Night	Near Shubham Trading, Nikol Naroda Road, Nikol	1	23.049873	72.663815	Removed	1	10/22/2021
			1			Not Removed		
32	14-10-2021 Night	Sukan police chowky & Green chill Resturent Center	2	23.050740	72.663934	Not Removed		
			1					
33	14-10-2021 Night	Near Radhika buglows, Gate No. 1, Nikol Naroda Road, Nikol	2	23.052515	72.664496	Not Removed		
34	14-10-2021 Night	Near Dev Residency, Nikol Naroda Road, Nikol	1	23.053673	72.664627	Not Removed		
35	15-10-2021 Night	Balaji Residency, Naroda	1	23.05847	72.665268	Not Removed		
36	15-10-2021 Night	Bharti Jan Aaushadhi kendra, bhavani chowk New Naroda, Naroda.	1	23.060848	72.664652	Not Removed		
			1	23.060848	72.664652			
37	15-10-2021 Night	Naroda Jan seva kendra opp.side near AMC open plot, Naroda	1	23.059693	72.665016	Not Removed		
38	15-10-2021 Night	Near Nikol Community Hall, Nikol	1	23.062182	72.664233	Not Removed		
Total			61				33	



A. Kapadia

TRUE COPY

તપાસ અહેવાલ

પ્રાદેશિક કચેરી અમદાવાદ (પુર્વ) તથા વિજીલન્સ સેલ (ગાંધીનગર) દ્વારા તા: ૧૫/૦૭/૨૦૧૬ ના રોજ સંદેશ દૈનિકપત્ર તા: ૧૫/૦૭/૨૦૧૬ તથા ગુજરાત સમાચાર ના દૈનિકપત્ર તા: ૧૫/૦૭/૨૦૧૬, ના સમાચાર ના આધારે મેગા પાઇપલાઇન તથા સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન નું જોઇન્ટ મોનીટરીંગ કરવામાં આવેલ.

સદર તપાસ અન્વયે સ્મશાન ગૃહ નરોડા થી દેવીમાતા મંદિર, વટવા સુધીના સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન તથા મેગા પાઇપલાઇન તથા ધરગથ્થુ ગંદાપાણી ના પાઇપલાઇન નું મોનીટરીંગ કરવા માં આવેલ. પુષ્પકુંજ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન ની તપાસ કરતા તે પમ્પીંગ સ્ટેશન ના આઉટલેટ માંથી લાલરંગનું પાણી ઓવરફ્લો થઇને ખારીકટ કેનાલમાં જતુ જોવા મળેલ જેના ફોટોગ્રાફ્સ આ સાથે બિડેલ. જે અન્વયે આ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન ખાતેથી એક પાણી નું સેમ્પલ લેવામાં આવેલ. આ અંગેની વધુ તપાસ હાથ ધરેલ જે અન્વયે પ્રાથમીક પાસ મુજબ જાણવા મળેલ કે, નરોડા થી નિકોલ વિસ્તારમાં આવેલ વિવિધ સોસાયટીઓના ધરગથ્થુ વપરાશના ગંદાપાણીના કનેક્શન ગેરકાયદેસર રીતે Mega Pipeline આપવામાં આવેલ છે. તેમજ AMC દ્વારા વરસાદી પાણીની લાઇન માં કનેક્શન પણ મેગા સાથે જોડાણ કરેલ છે. તેથી વરસાદી પાણી ના આવવા સુમારે આ મેગા પાઇપલાઇન માં વધારાના સોસાયટીના ગેરકાયદેસર જોડાણોને લીધે તથા સ્ટોર્મ વોટર ડ્રેનેજના જોડાણોના લીધે મેગા પાઇપલાઇનમાં વહેતા ઔદ્યોગિક ગંદા પાણી સાથે ભળે છે. અને જેથી મેગા પાઇપલાઇન ની વહન ક્ષમતાથી વધારાનું કોન્ટામીનેટેડ વરસાદી પાણી , ગેરકાયદેસર રીતે સ્ટોર્મ વોટર તથા ધરગથ્થુ ગંદાપાણીની AMC ની ડ્રેનેજ માં કરાયેલ જોડાણ મારફતે , તે ડ્રેનેજમાં વહી, મેન હોલ મારફતે બહાર આવે છે અને આ રીતે સ્ટોર્મ વોટર ના પમ્પીંગ સ્ટેશન માં પહોંચે છે જ્યાં અ.મ્યુ.કો દ્વારા તેને પમ્પ કરીને ખારીકટ કેનાલ માં છોડવામાં આવે છે. મુલાકાત દરમ્યાન જાણવા મળેલ તે મુજબ હાલ નરોડા ઇન્વાયરો પ્રોજેક્ટ લીમીટેડ નો CETP તથા Reliance Ind. નો Industrial discharge બંધ કરેલ હોય આથી મેગાપાઇપલાઇન માં નરોડા ખાતે થી કોઇ ડિસ્ચાર્જ કરવામાં આવતો નથી છતા આ પ્રકાર ના ગેરકાયદેસર જોડાણ ને લીધે આ રીતે મેગાપાઇપ નું ઔદ્યોગિક પાણી મેગાપાઇપલાઇન ક્ષમતા ન હોવાને લીધે સ્ટોર્મ વોટર લાઇન માં જાય છે આ અંગે ની વધુ તપાસ હાથ ધરતા નરોડા થી નિકોલ વિસ્તાર ના કુલ રપ સોસાયટીઓના ધરગથ્થુ વપરાશ નું પાણી તથા વરસાદી પાણી ગેરકાયદેસર રીતે મેગા પાઇપલાઇન માં જાય છે. (સોસાયટી ના નામ બિડાણ). આ ઉપરાંત AMC ના ડ્રેનેજ ના તથા સ્ટોર્મ વોટર ડ્રેનેજ ના અન્ય ઘણા ગેરકાયદેસર કનેક્શન મેગા લાઇન માં હોવાની શક્યતા છે અને આ ડ્રેનેજ તથા સ્ટોર્મ વોટર ડ્રેનેજ ની માલીકી AMC ની રહેલ હોવાથી આ અંગે વધુ તપાસ AMC દ્વારા કરાવવા માં આવે. વધુમાં ખારીકટ કેનાલ ની તપાસ કરતા નરોડા થી વટવા સુધી માં કુલ:૨૭

સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન આવેલ છે. જે માંથી જે - તે વિસ્તાર ના વરસાદી પાણીને પમ્પ કરી ખારીકટ કેનાલમાં વહેવડાવવા માં આવે છે. જેનું નામ નું લીસ્ટ આ સાથે સામેલ છે, તપાસ દરમ્યાન ઓઢવ ખાતે ના વોટરપમ્પીંગ સ્ટેશન ખાતે થી પમ્પ કરવામાં આવતું ગંદપાણીનું સેમ્પલ લેવામાં આવેલ તથા રોપડા ગામ ખાતે થી ખારીકટનું સેમ્પલ લેવામાં આવેલ.

વધુ માં તા:- ૧૮-૦૭-૨૦૧૬ ના રોજ ગરીબ આવાસ યોજના, ખારીકટ કેનાલ, એક્ષપ્રેસ હાઇવે પાસે, મેગા પાઇપલાઇન માંથી ઔદ્યોગિક ગંદ પાણી મેગા પાઇપલાઇન ના મેનહોલ થી ૫૦ મીટર દુર જમીનમાં થી બહાર આવતુ જોવા મળેલ જેનુ એક નમુનો એકત્રિત કરવામાં આવેલ. જમીન માં આ ઉભરાતા પાણી આસપાસ ની ખુલ્લી જમીન માં ભરાવો થયેલ જોવા મળેલ. આ અંગે તપાસ કરતા જાણવા મળેલ કે આશરે ૧૨ માસ પહેલા ઓપ્ટીકલ ફાઇબર કેબલ નાખવા સમયે જમીન માં હોરીઝોન્ટલ ડ્રીલીંગ સમયે મેગાપાઇપ લાઇન ડેમેજ થયેલ હતી જે રીપેર પણ કરાયેલ હતી. તે રીપેર કરેલ જગ્યાએથી મેગા લાઇન ફરીથી ડેમેજ થયેલ છે અને જે રીતે જમીન માં હોરીઝોન્ટલ ડ્રીલીંગ કરાયેલ તે માર્ગ દ્વારા મેગા પાઇપલાઇન માં જમીન ની અંદરથી ઔદ્યોગિક ગંદ પાણી બહાર નીકળી જમીન માંથી બહાર સરફેસ પર આવતુ જોવા મળે.(Photo attached). જેથી આ અંગે નરોડા, ઓઢવ તથા વડવા CETP ને આજરોજ તા:- ૧૮-૦૭-૨૦૧૬ ની રાત્રી થી w/w છોડવાનુ બંધ કરવા સુચવેલ જેથી મેગા પાઇપલાઇનમાં વહન થતુ ઔદ્યોગિક ગંદ પાણી બંધ થયે મેગા પાઇપલાઇન ના આ ભાગ નુ ફરીથી રીપેરીંગ થઇ શકે.

વધુ માં AMC ની ડ્રેનેજ લાઇન જે ખારીકટ કેનાલ ના બેડ નીચે થી પસાર થાય છે તે તુટેલી જોવા મળેલ જેમાંથી ઘરગથ્થુ ગંદ પાણી ખારીકટ કેનાલ માં વહેતુ જોવા મળેલ. (Photo attached).
(બિડાણ- ૩)

ઉપરોક્ત ઇન્સ્પેક્શન તથા સેમ્પલ ની એન્ટ્રી અલગ થી ID: 42525 માં Inspection no. 398369 થી કરવા માં આવેલ.

ઉપરોક્ત સમસ્યા ને નિવારવા માટે નીચે મુજબ ના પગલાં લેવા અનિવાર્ય છે.

ક્રમ	સમસ્યા નુ નિવારણ	અમલવારી સંસ્થા
૧	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન દ્વારા મેગાપાઇપલાઇન માંથી સોસાયટીના ઘરગથ્થુ ગંદાપાણી ના તમામ ગેરકાયદેસર જોડાણ નો સર્વે કરવામાં આવે તથા તેને કાપવામાં આવે અને તે અંગેનું પ્રમાણપત્ર રજુ કરવામાં આવે.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
૨	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન દ્વારા ઘરગથ્થુ ગંદાપાણીની	અમદાવાદ મ્યુનિસિપલ

	પાઈપલાઈન, વરસાદી પાણીની પાઈપલાઈન (Storm water pipeline) તથા ઔદ્યોગિક ગંદા પાણીની પાઈપલાઈન (મેગા પાઈપલાઈન) વચ્ચે જેટલા પણ આંતરિક જોડાણો (inter connections) આપવામાં આવ્યા હોય તે દૂર કરવામાં આવે અને આ અંગેનું પ્રમાણપત્ર રજૂ કરવામાં આવે.	કોર્પોરેશન
૩	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન દ્વારા ઔદ્યોગિક ગંદા પાણીની પાઈપલાઈન (મેગા પાઈપલાઈન) ની પાણી વહનની હયાત ક્ષમતા અંગે અમદાવાદ મ્યુનિસિપલ કોર્પોરેશનના ઈજનેરો દ્વારા અભ્યાસ કરવામાં આવે અને તેની હયાત ક્ષમતા કેટલી છે તે અંગે પ્રમાણપત્ર રજૂ કરવામાં આવે.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
૪	ઘરગથ્થુ ગંદાપાણીની પાઈપલાઈન, વરસાદી પાણીની પાઈપલાઈન (Storm water pipeline) તથા ઔદ્યોગિક ગંદા પાણીની પાઈપલાઈન (મેગા પાઈપલાઈન)માંથી જ્યારે પણ પાણી ઉભરાય ત્યારે તેના મોનીટરીંગ અને તે પરિસ્થિતિના તાત્કાલિક નિવારણ માટે જરૂરી પગલાં લેવા માટે અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન દ્વારા એક અલાયદી કમીટીનું ગઠન કરવામાં આવે.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
૫	Mega Pipeline નું Repairing કામકાજ AMC/SPV દ્વારા કરવું.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન/SPV
૬	SPV દ્વારા Mega Pipeline માટે અલાયદા સ્ટાફ ની નિમણૂક કરવી.	SPV
૭	AMC તથા SPV દ્વારા Mega Pipeline ની detailed survey કરવો તથા Inlet ફ્લો ની કેપેસિટી ચકાસવી.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન/SPV
૮	મેગા પાઈપલાઈન નો મુખ્યત્વે રૂટ ખારીકટ કેનાલ ને અડી ને થાય છે પરંતુ અમુક વિસ્તાર માં ને રહેણાંક વિસ્તારમાંથી પાસ થાય છે તે Route ચેન્જ કરવો.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન/Industries Association
૯	મેગા પાઈપલાઈન ની સફાઈ કરવામાં આવે તથા અંદર રહેલ Debris તથા silt ને દૂર કરવામાં આવે.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન/SPV
૧૦	ખારીકટમાં હાલમાં રહેલ મ્યુનિસિપલ ધનકચરા ની સફાઈ કરવી. તથા MSW Rules -2016 મં દર્શાવેલ નિયમો મુજબ AMC દ્વારા	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

	નિકાલ કરવો.	
૧૧	ખારીકટ કેનાલમાં ફક્ત વરસાદી પાણી વહે તે માટે ગેરકાયદેસર રીતે ખારીકટ કેનાલ માં સીધા સોસાયટીના ધરગચ્છુ ગંદાપાણીના જોડાણો આપવામાં આવેલ છે તેને કાપી Sewage line માં જોડાણ આપવું	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
૧૨	ખારીકટ કેનાલ માં નાખવામાં આવતો ધન કચરા ને રોકવો તથા ખારીકટ કેનાલ ની દિવાલ ની ઉંચાઈ વધારવી જેથી ધન કચરો કેનાલ માં નાખી ન શકાય.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
૧૩	ધરગચ્છુ ગંદાપાણીની પાઈપલાઈન, વરસાદી પાણીની પાઈપલાઈન (Storm water pipeline) તથા ઔદ્યોગિક ગંદા પાણીની પાઈપલાઈન (મેગા પાઈપલાઈન) ને જરૂરીયાત મુજબ ક્ષમતા વધારી Upgrade કરવી.	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
૧૪	ધરગચ્છુ ગંદાપાણીની પાઈપલાઈન, વરસાદી પાણીની પાઈપલાઈન (Storm water pipeline) માં રહેલ ઔદ્યોગિક એકમો ના કનેક્શન દુર કરવા	અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

(અશ્વિન મિસ્ત્રી)

મ.પ.ઇ.

(એ.ડી.ભિમાણી)

વૈ.અ.

(જી.બી.વસાવડા)

વૈ.અ.

(બી.આર.ગજ્જર)

પ્રા.અ.

(વી.આર.પટેલ)

તકેદારી અધિકારી

બિડાણ - 1

નરોડા તથા નિકોલ વિસ્તાર ની સોસાયટીઓ ના ધરગથ્ય વપરાશ ના ગંદા પાણી ના ગેરકાયદેસર મેગા પાઇપલાઇન માં જોડાણ (આ સિવાય ના પણ અન્ય ગેરકાયદેસર કનેક્શનો રહેલ છે જે AMC દ્વારા ચકાસી તેને દૂર કરવા)

1. GIDC પંખીંગ સ્ટેશન નું જોડાણ.
2. કાશી હોસ્પિટલ ની પાઇળ મે. નં - 3 માં ૧/૪ નું કનેક્શન અને ૧/૧૦૦ નું કનેક્શન.
3. શીતલનાથ પ્રભુ સોસા. રોડ ઉપર AMC ચેમ્બરનું સીધું કનેક્શન 8 નું અને બીજું 4 નું કનેક્શન.
4. વ્યાસ વાડી પાઇળ ની ચેમ્બર માં બે કનેક્શન.
5. ડાસ્થાલાલ પાર્ક નાં તમામ મકાનો નું જોડાણ.
6. સુરજ પાર્ક સોસા. નું જોડાણ.
7. પ્રગતિ પાર્ક સોસા. નું જોડાણ.
8. મહાવીર પાર્ક સોસા. નું જોડાણ.
9. જય અંબે ફ્લેટ નાં મકાનો નું જોડાણ જોવાનું બાકી.
10. ઉમા હોસ્પિટલ આગળ આસપાસની સોસાયટી ઓનાં જોડાણ નું 12 ની પાઇપનું જોડાણ.
11. શ્યામ પાર્ક નું જોડાણ ચેક કરવું / બાકી.
12. શીવ શક્તિ નગર ચેક કરવું / બાકી.
13. આકાશ પાર્ક સોસા. નું જોડાણ.
14. ગાયત્રી પાર્ક સોસા. નું જોડાણ.
15. સહજાનંદ પાર્ક સામે 8 નું જોડાણ.
16. ભવાની ચોક પસંદગી સાડી સામે PVC પાઇપો ના ત્રણ જોડાણ અને ઇલે. નો વાયર પસાર કરેલ છે.
17. જનસેવા કેન્દ્ર ની સામે જોડાણ.
18. દેવરેસીડેન્સી નું જોડાણ.
19. રાધિકા બંગ્લોઝ ની આગળ અને સંસ્કાર ટેનામેન્ટ સામે જોડાણ.
20. બાલાજી રેસીડેન્સી ફ્લેટ નું જોડાણ.
21. પદમા - 2 આગળ જોડાણ.
22. સૌદર્ય વિલા - 2 આગળ જોડાણ.
23. શૂકન બંગ્લોઝ આગળ કામેશ્વર પાર્ક ના ગેટ ની બાજુમાં બે જોડાણ.
24. સર્વોત્તમ ચવાણા ની દુકાન આગળ જોડાણ.
25. લક્ષ્મી રોહાઉસ આગળ જોડાણ.

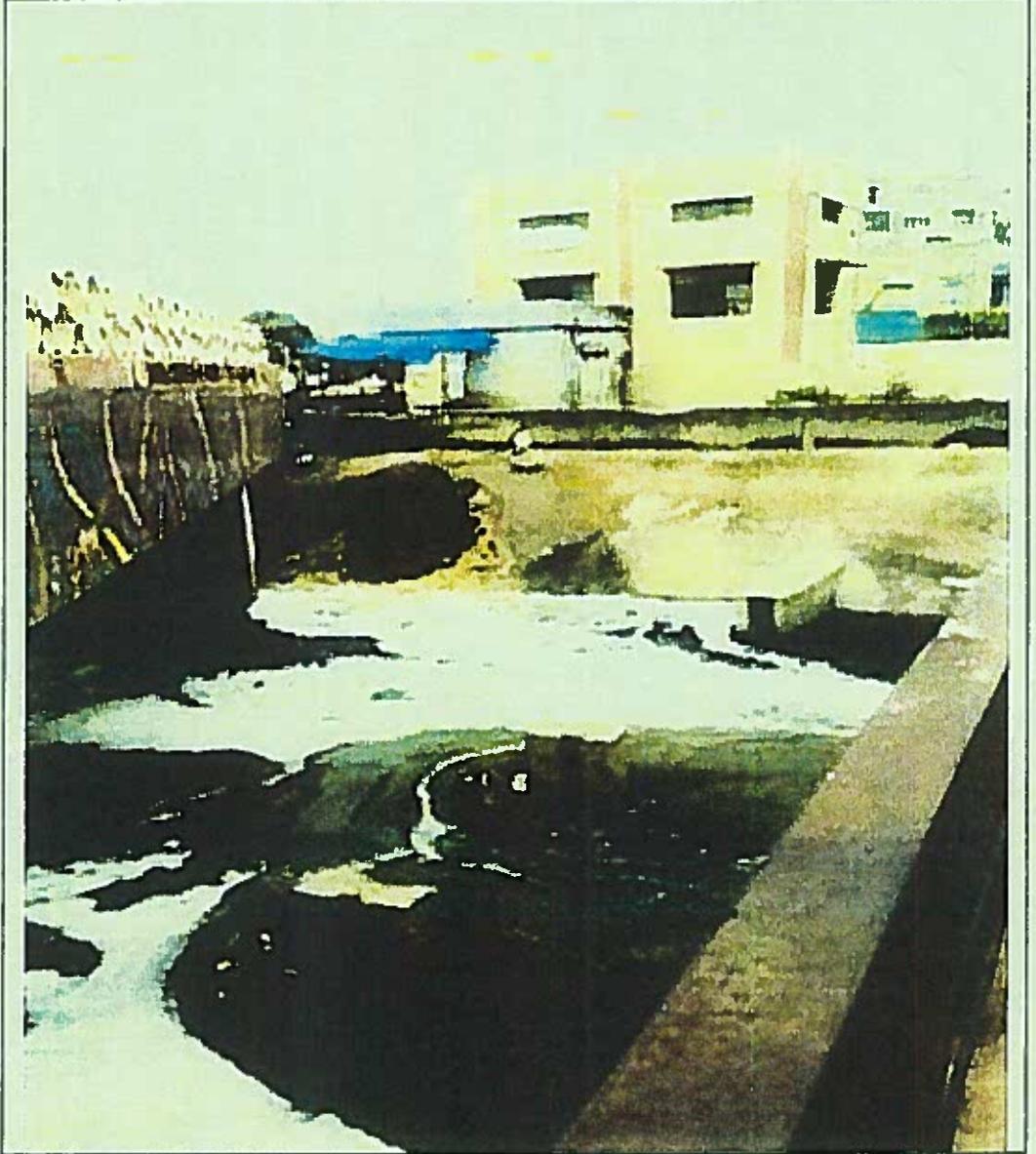
બિડાણ - ૨

નરોડા GIJC થી વટવા ગામ સુધી ની ખારીકટ કેનાલ પર આવેલ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન

૧ નરોડા સ્મશાનગૃહ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન

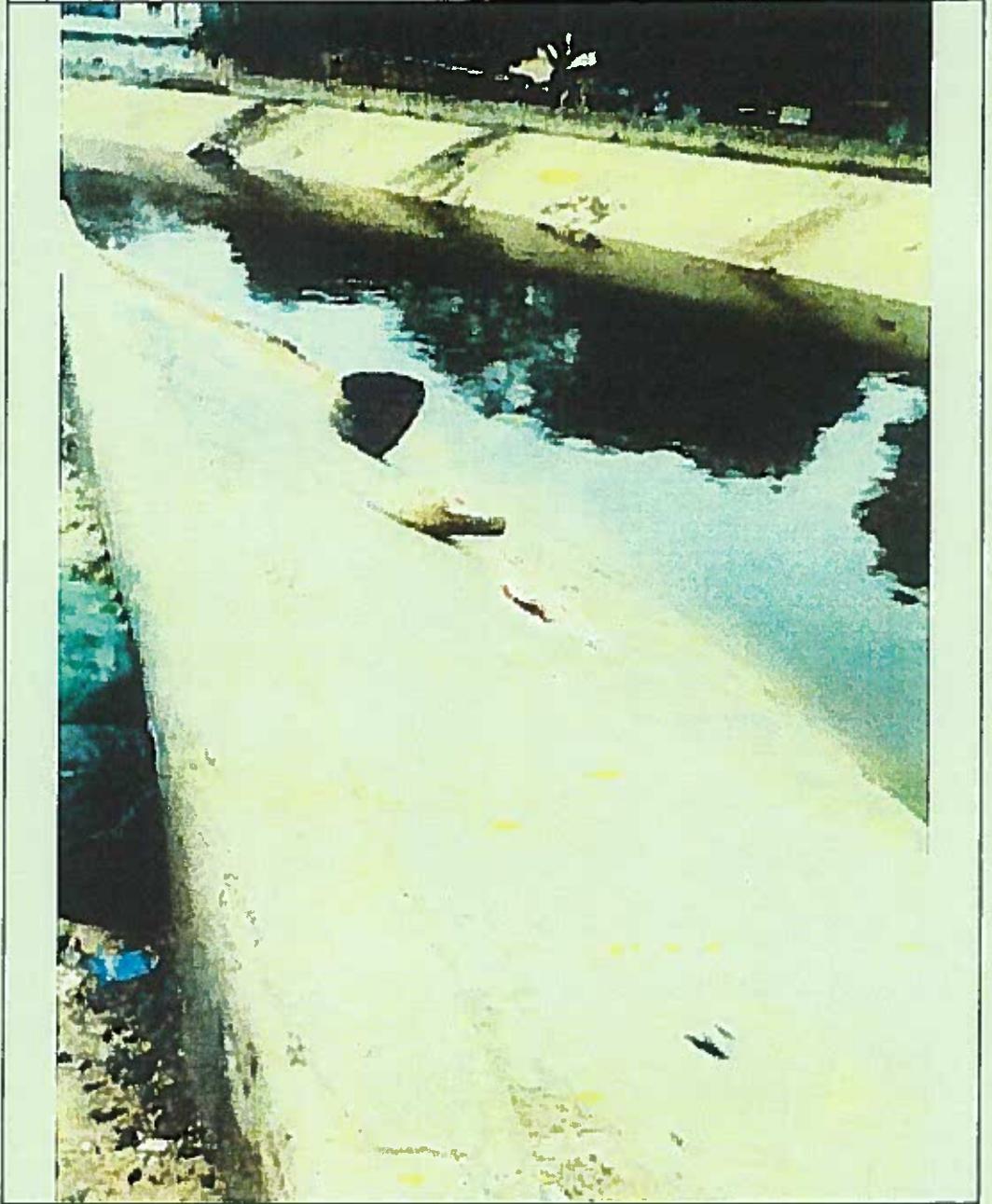


૨ પુષ્પકુંજ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



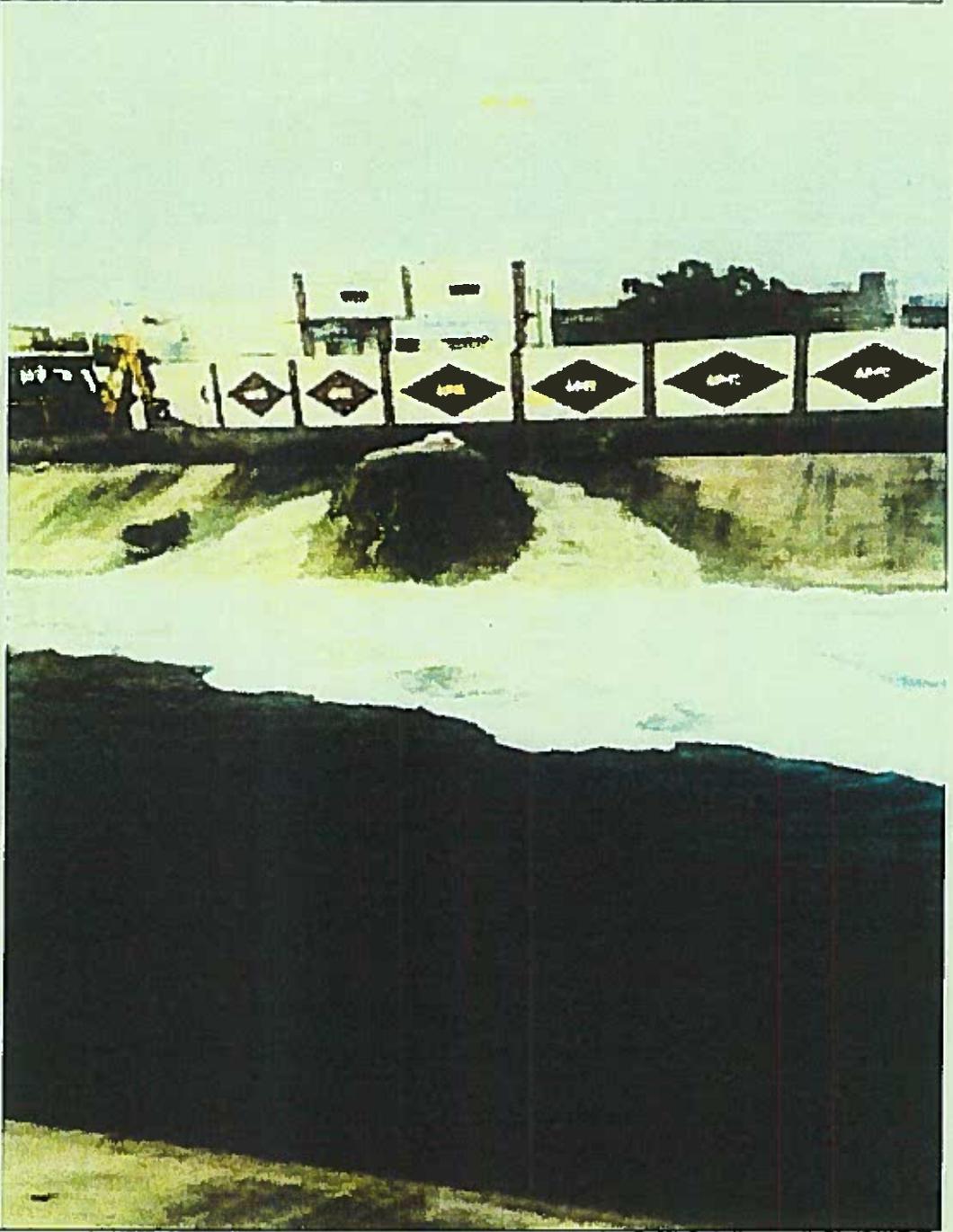


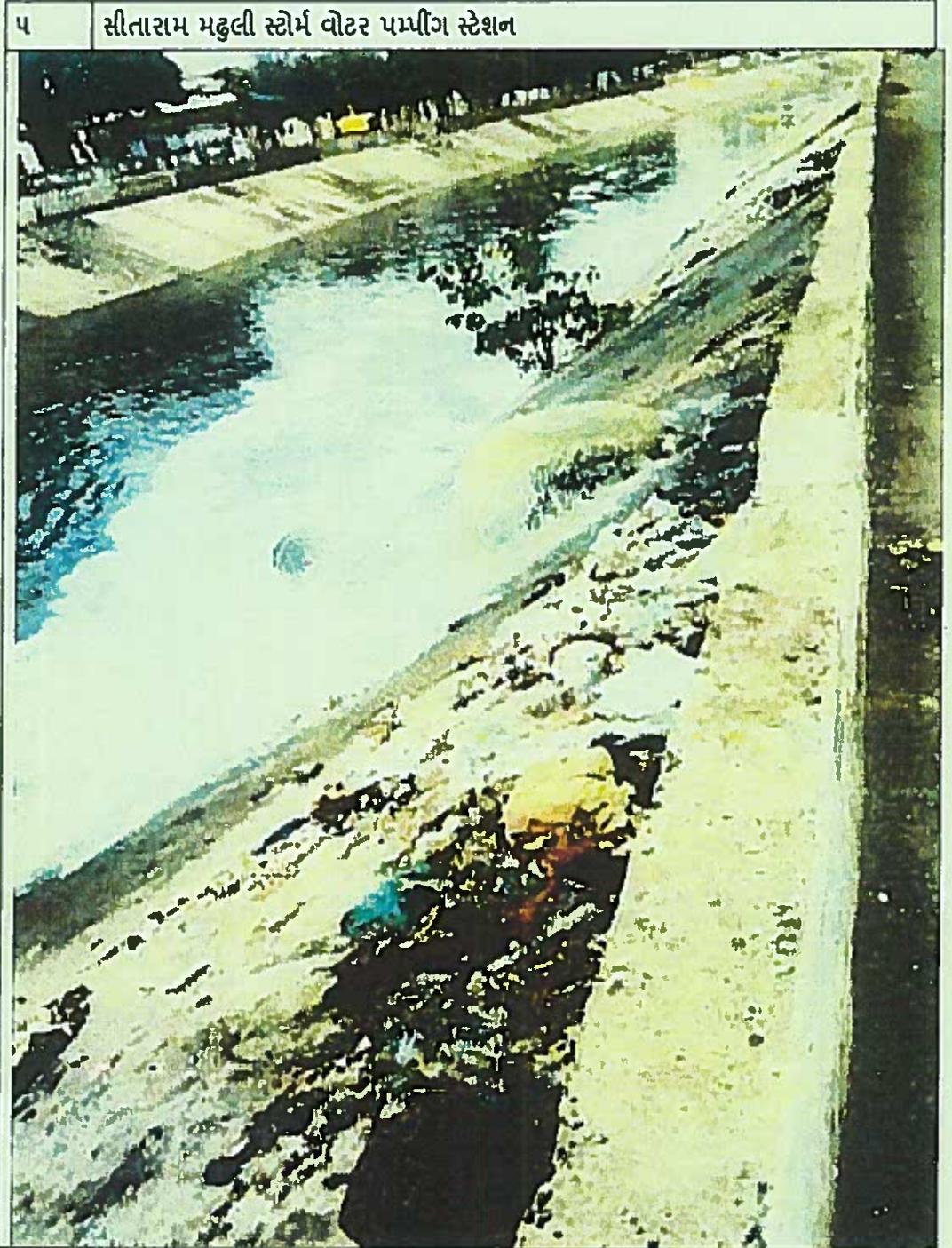
3 રાજીવ પાર્ક સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન

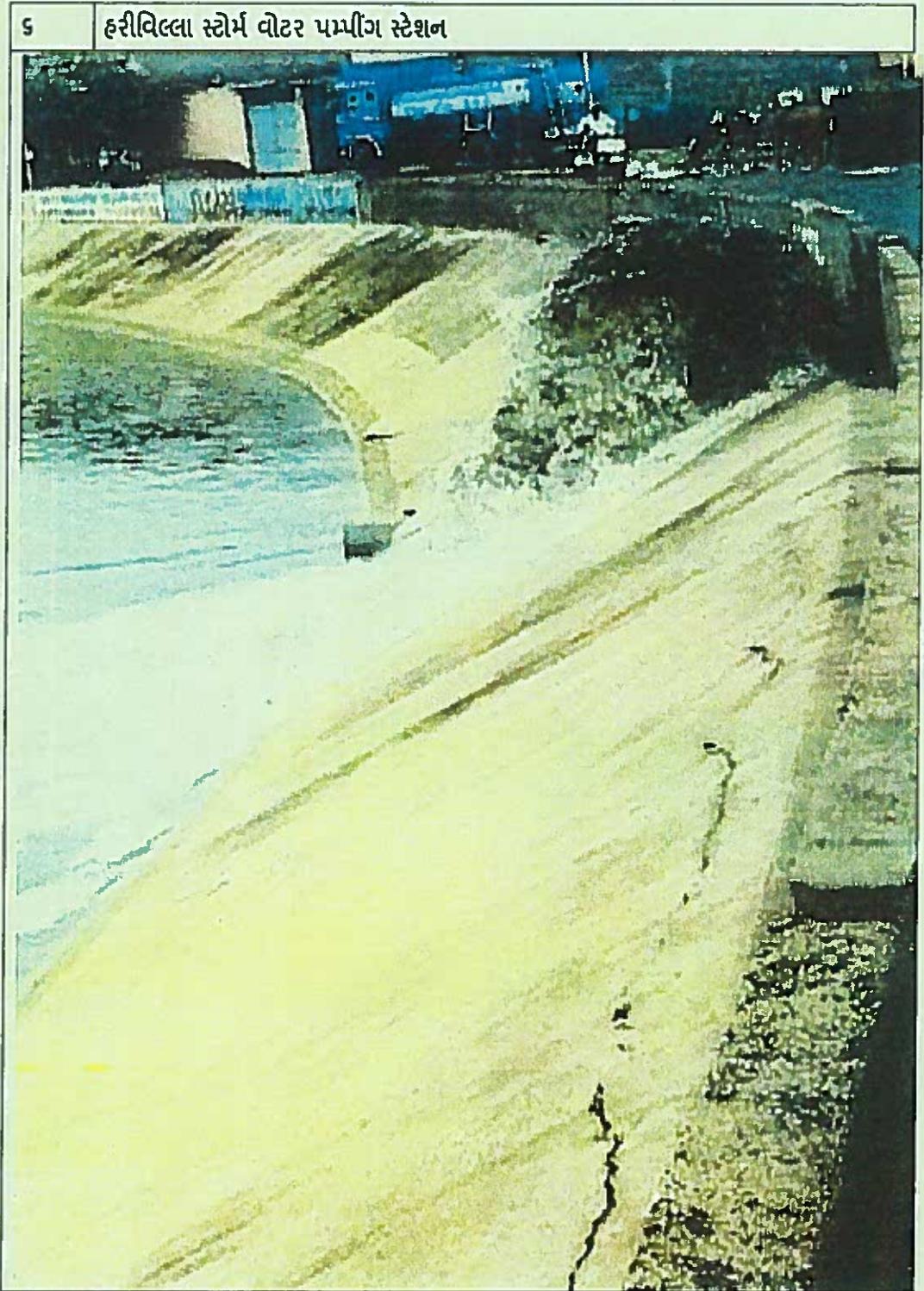




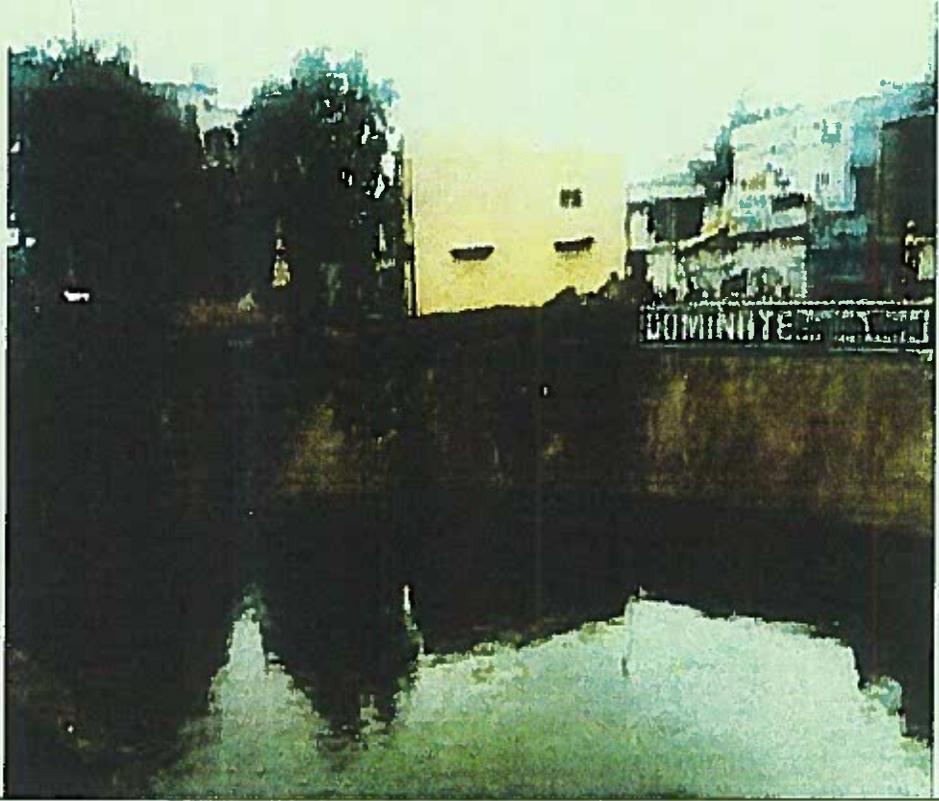
੪ ਨਿਕੋਲ ਵੀਰ ਸਟੋਰਮ ਵੀਟਰ ਪਮਪੀਂਗ ਸਟੇਸ਼ਨ



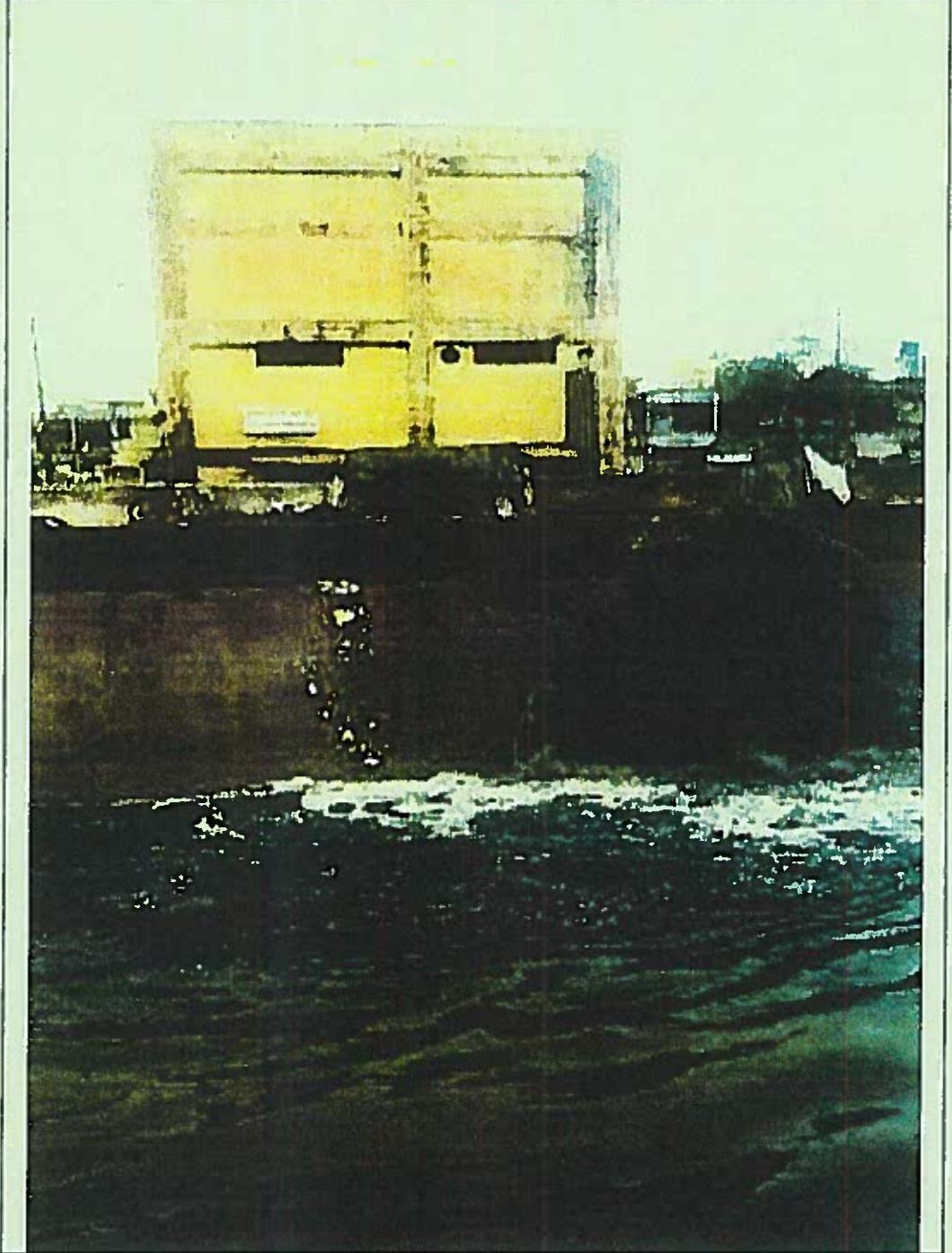




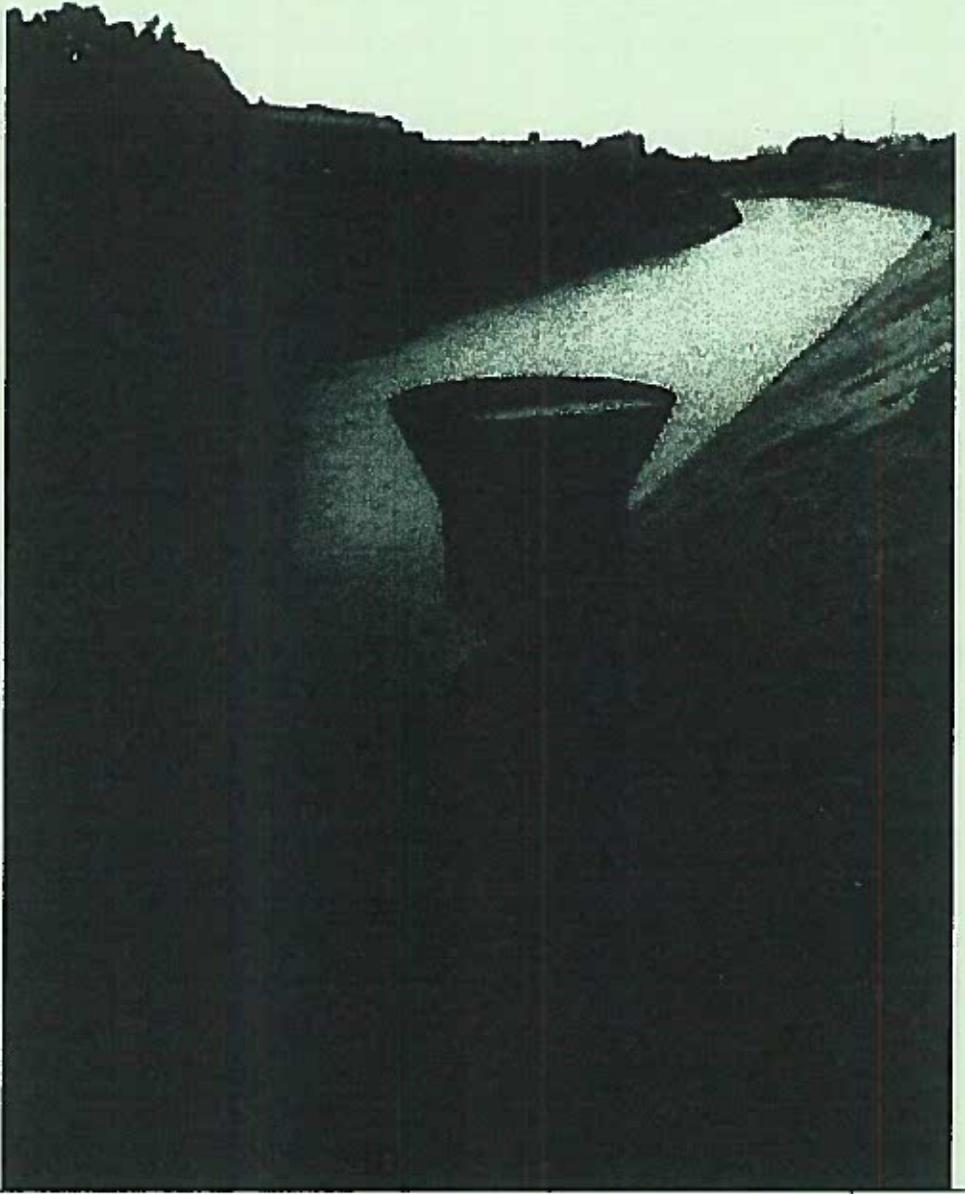
७ हनुमान थार रस्ता, विराट नगर स्टीर्म वीटर पार्कींग स्टेशन



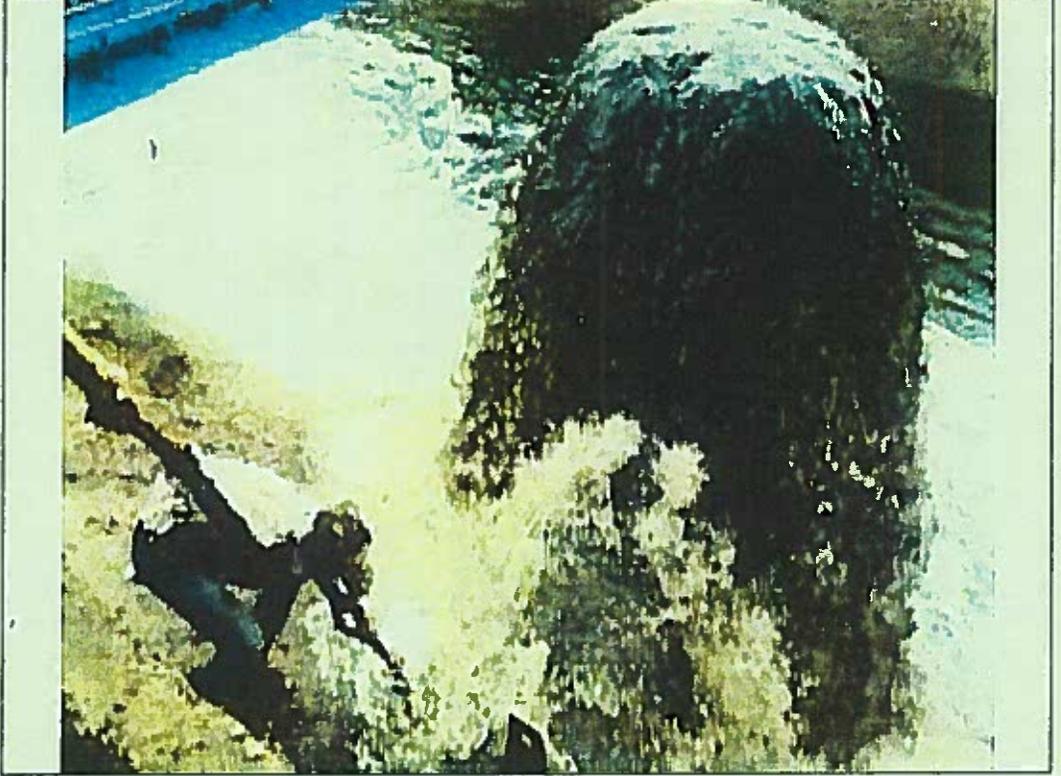
८ | કિશ્ના પાર્ક સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



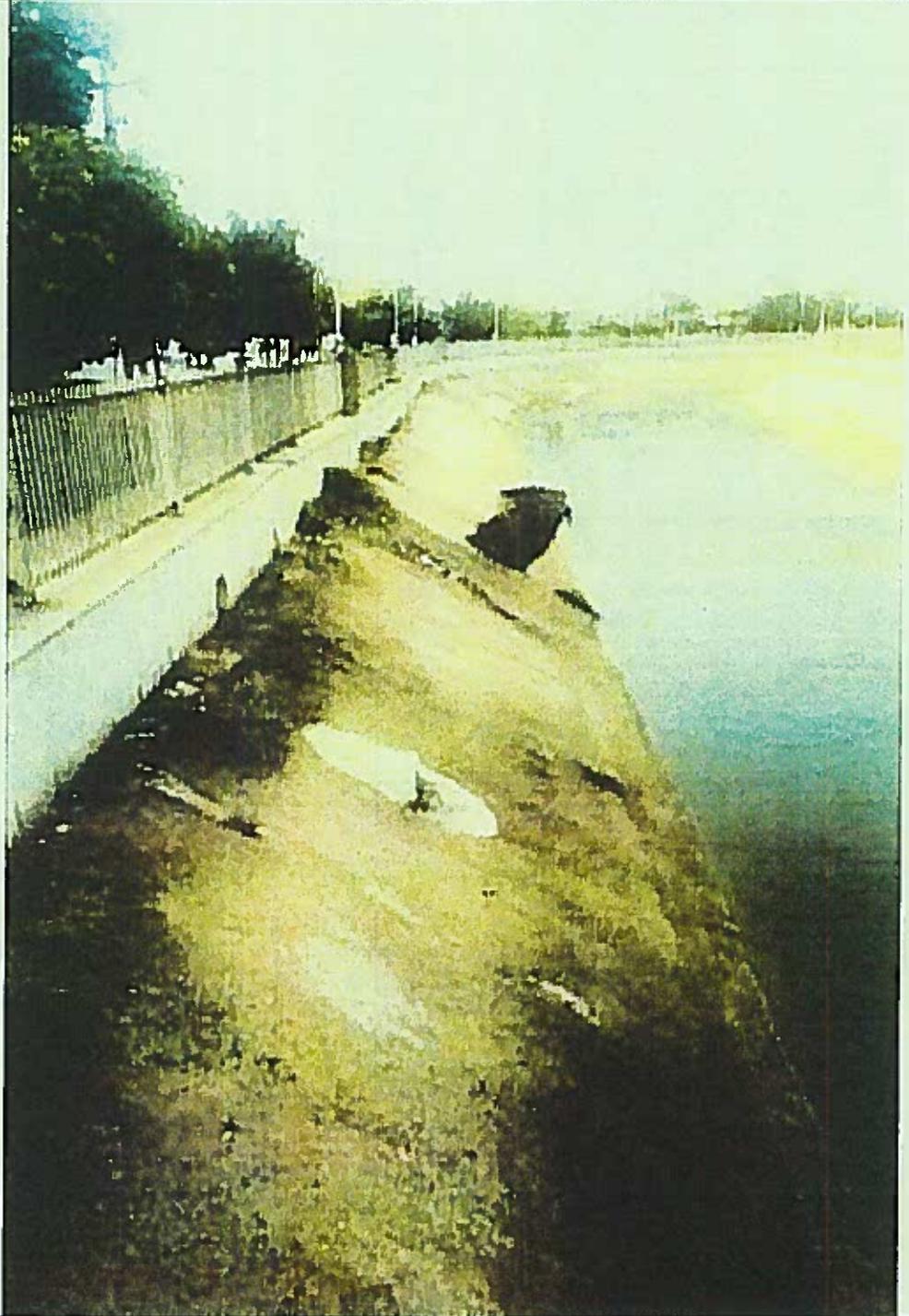
૯ ઓઢવ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



10 ઓઢવ ક્ષયર બ્રીગેડ સ્ટોર્મ લોટર પમ્પીંગ સ્ટેશન

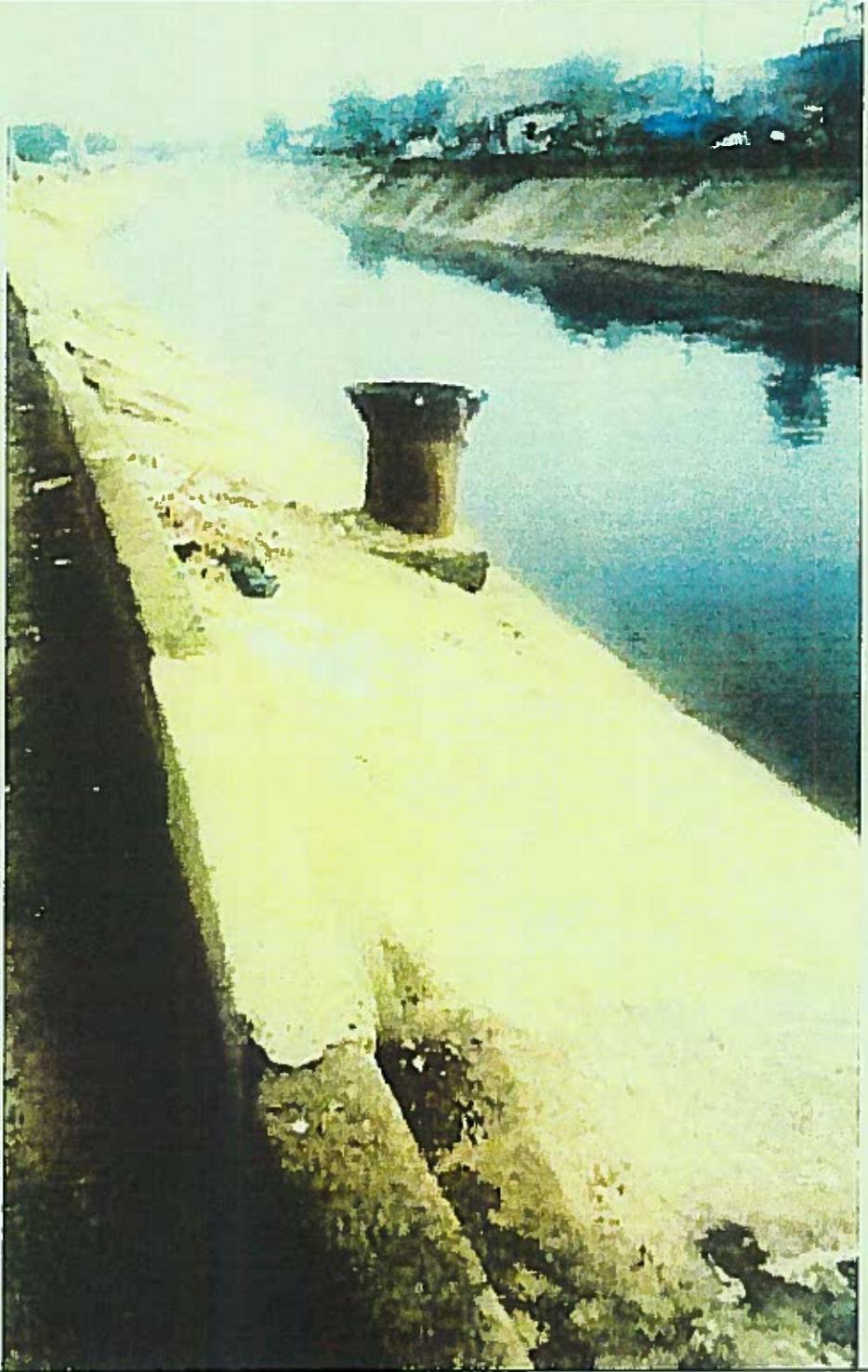


੧੧ ਨਵਯੁਗ ਸਟੋਰਮ ਵੀਟਰ ਪਰਖੀਭ ਸ਼ੇਸ਼ਨ

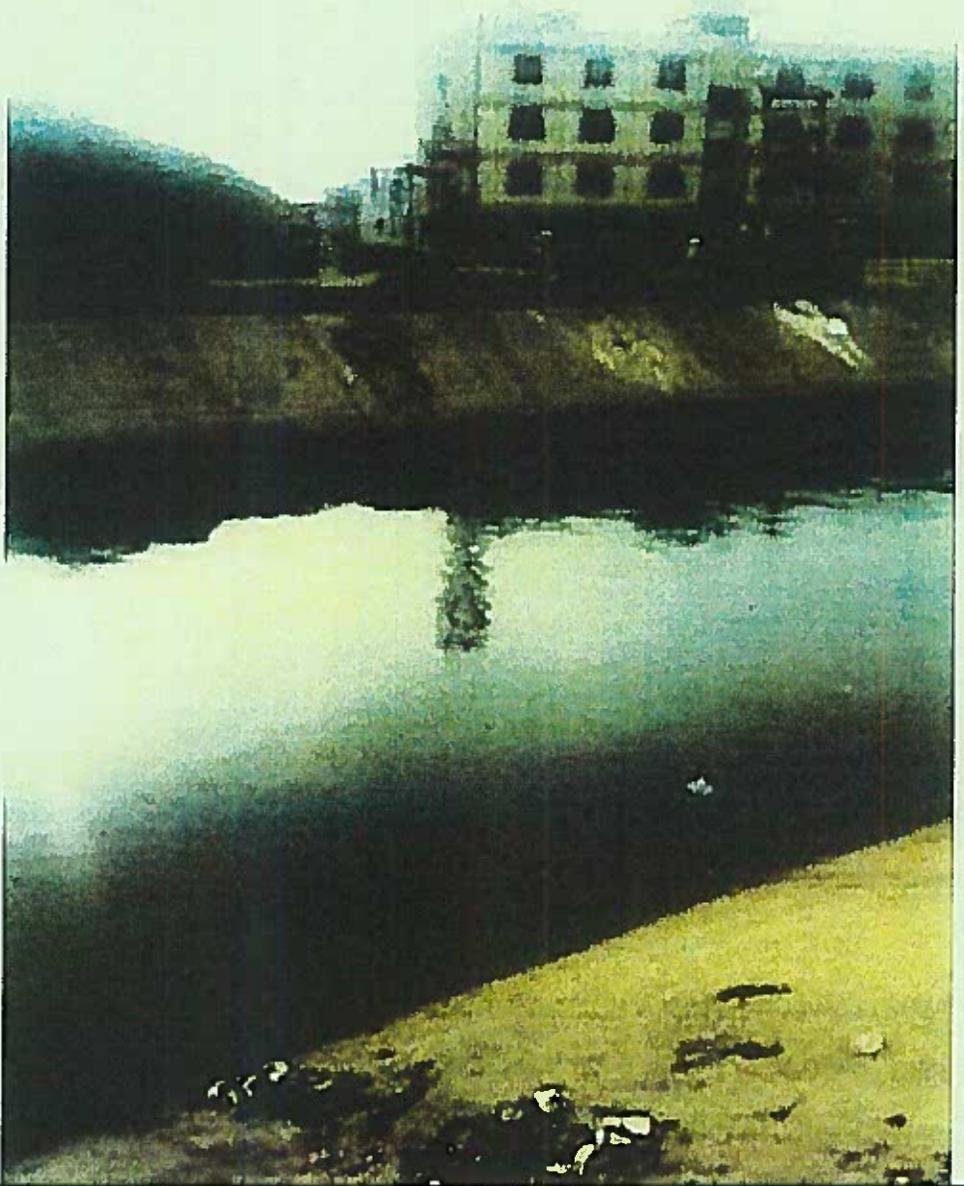




૧૨ અર્બુદા નગર સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન

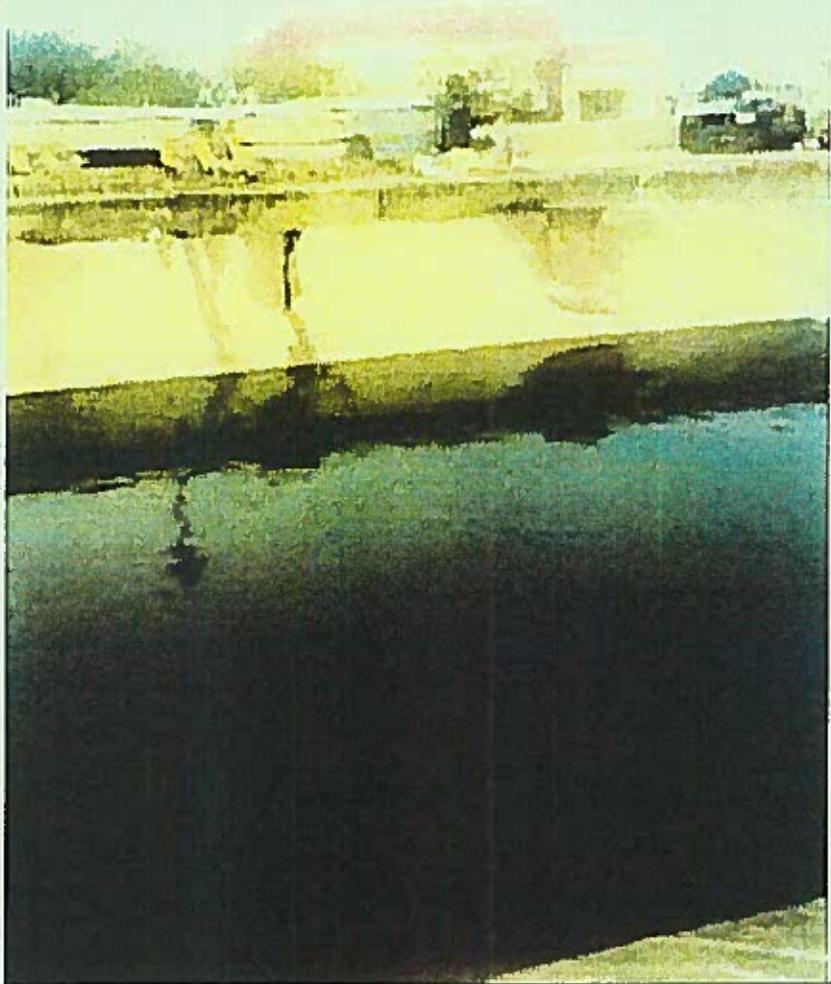


୧୩ ଓମିଆ ନଗର ଷ୍ଟୋରମ୍ ଲୋଡର ପର୍ଯ୍ୟାଗ ଷ୍ଟେସନ

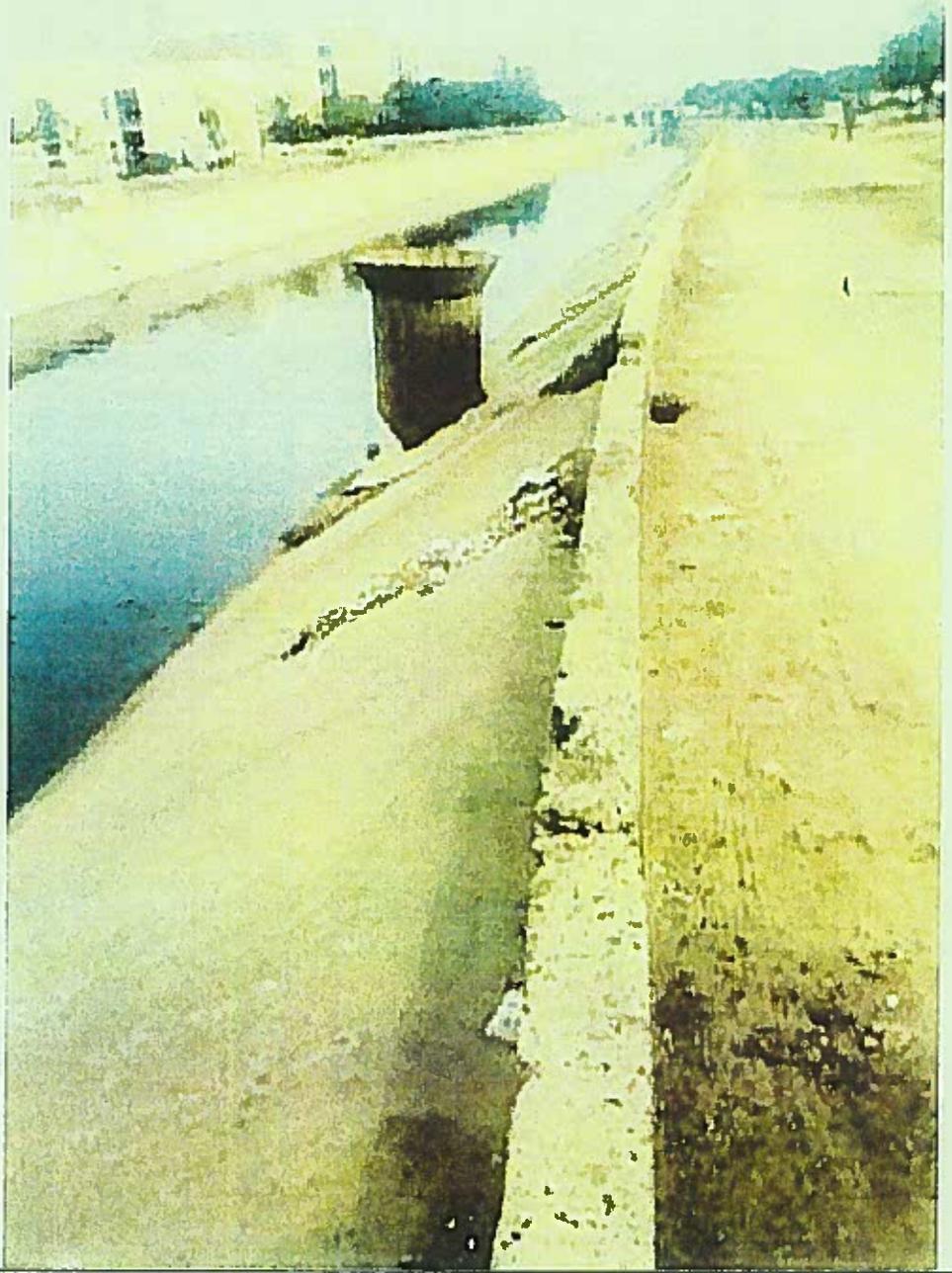




૧૪ વસાલ RTO સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



૧૫ સુરેલીયા એસ્ટેટ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન

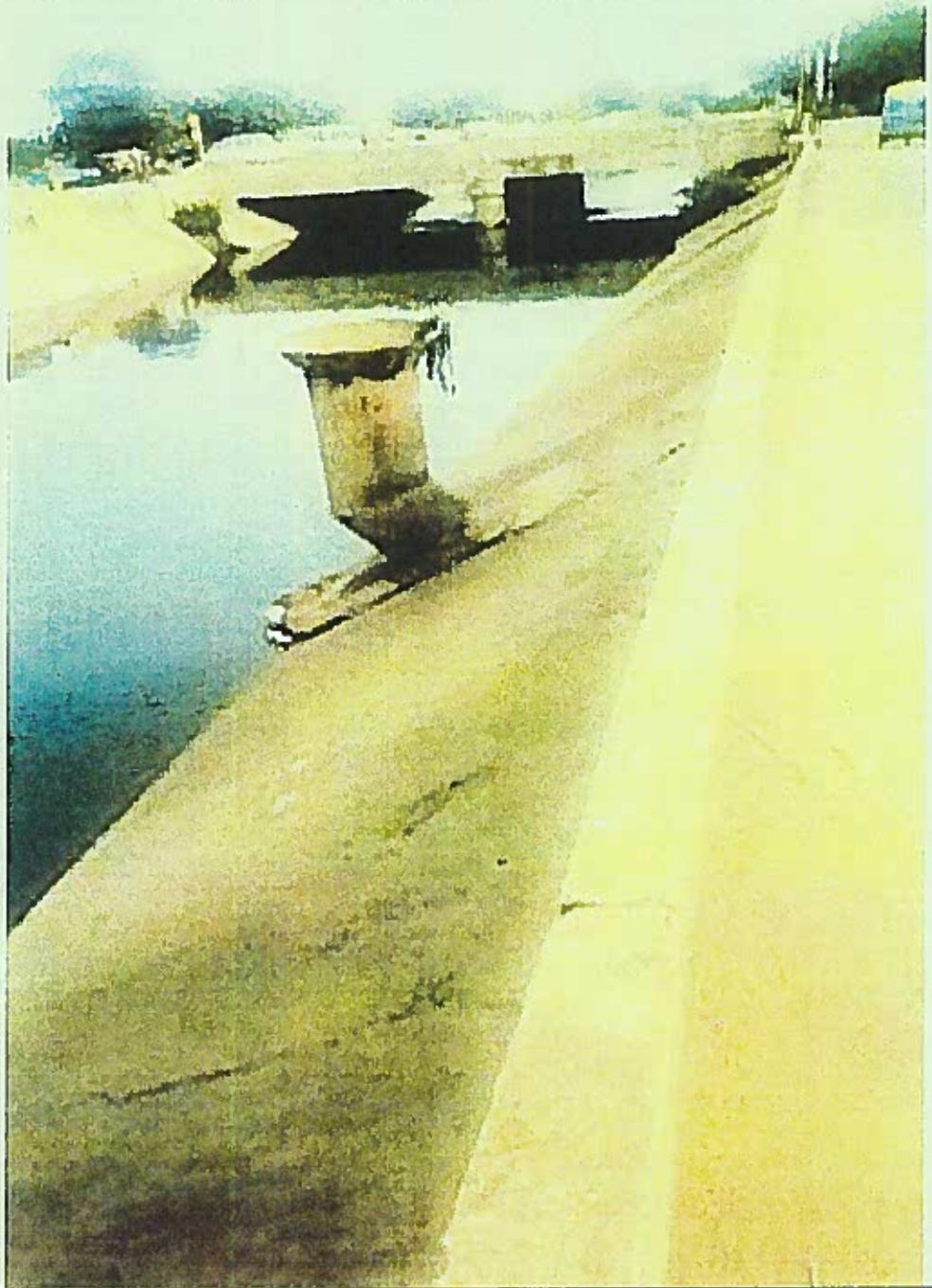


१५ ભગવતી નગર સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



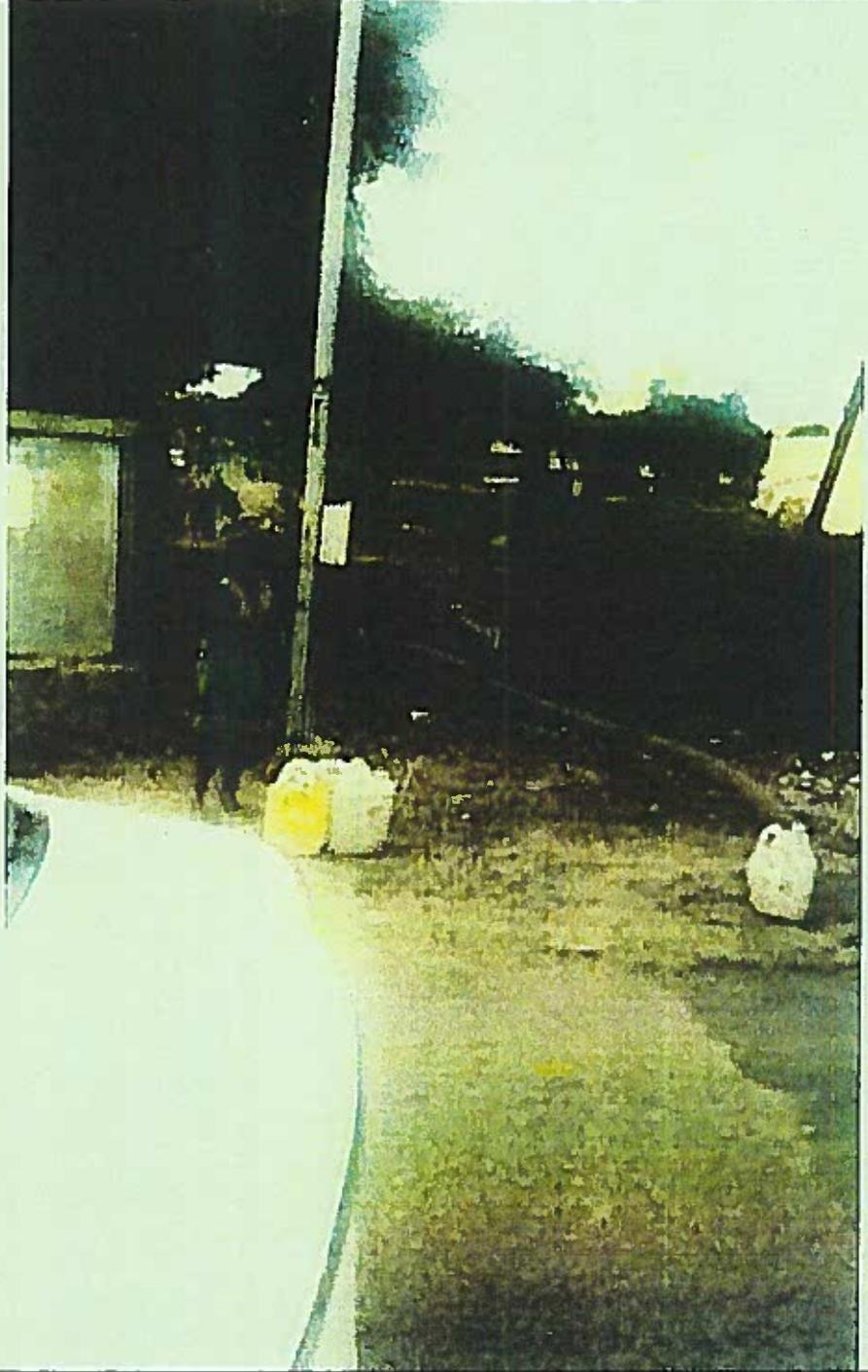


१७ रामोल स्टोर्म वोटर पम्पींग स्टेशन

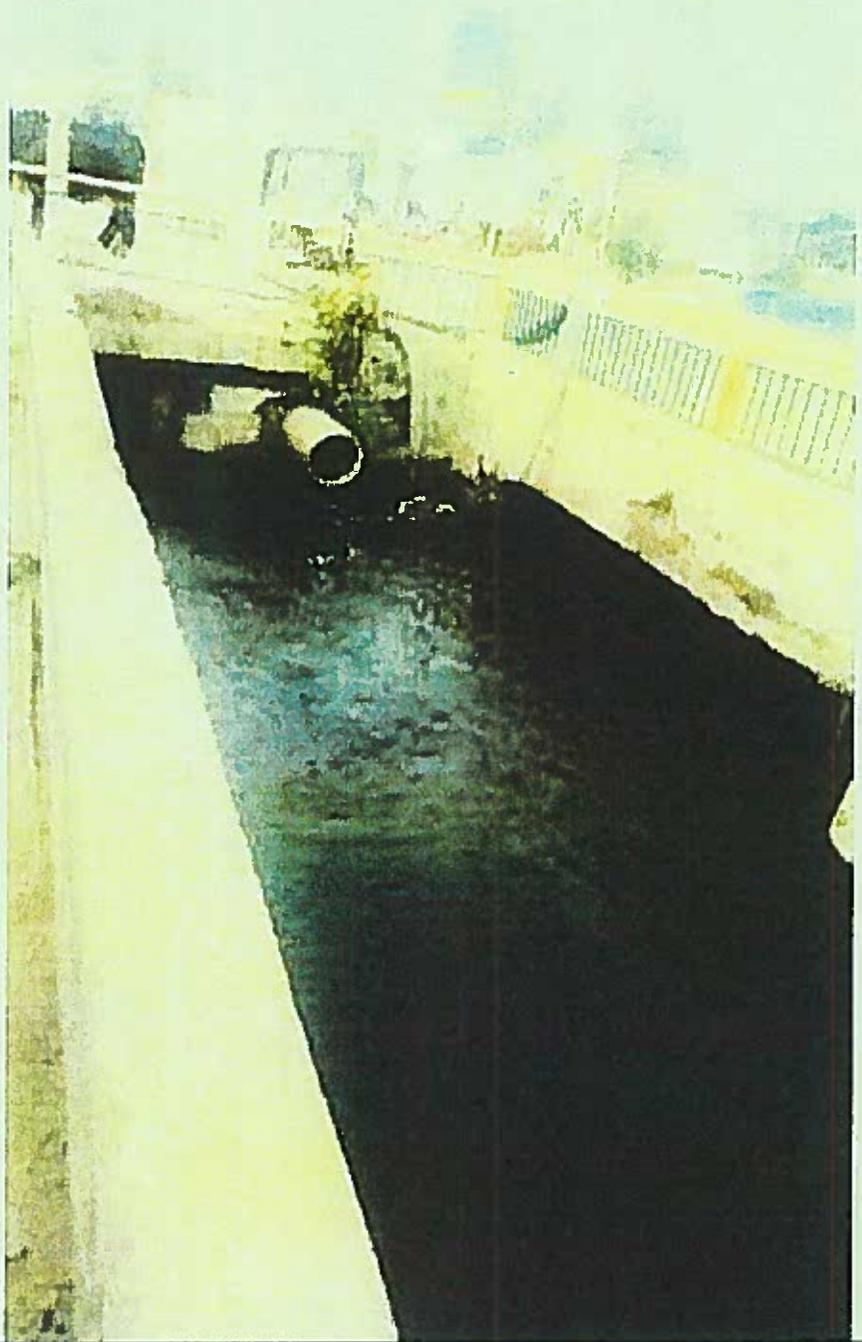




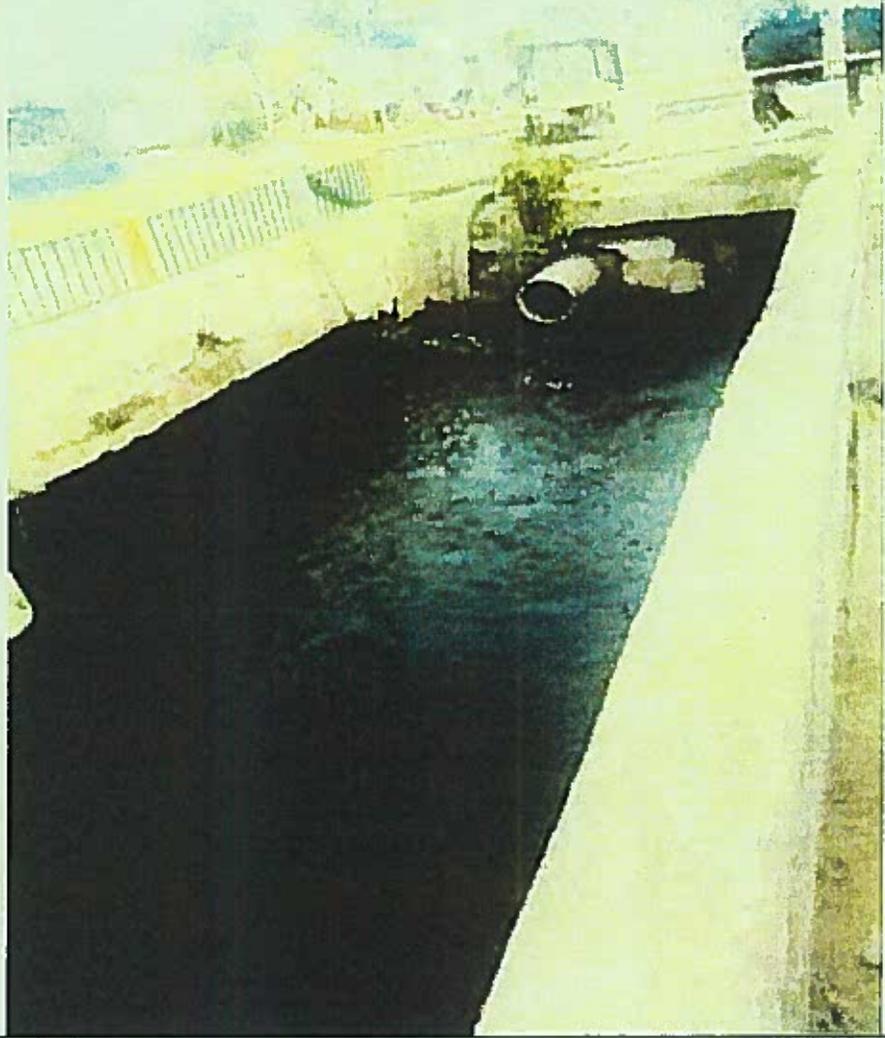
૧૮ એક્સપ્રેસ વે સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



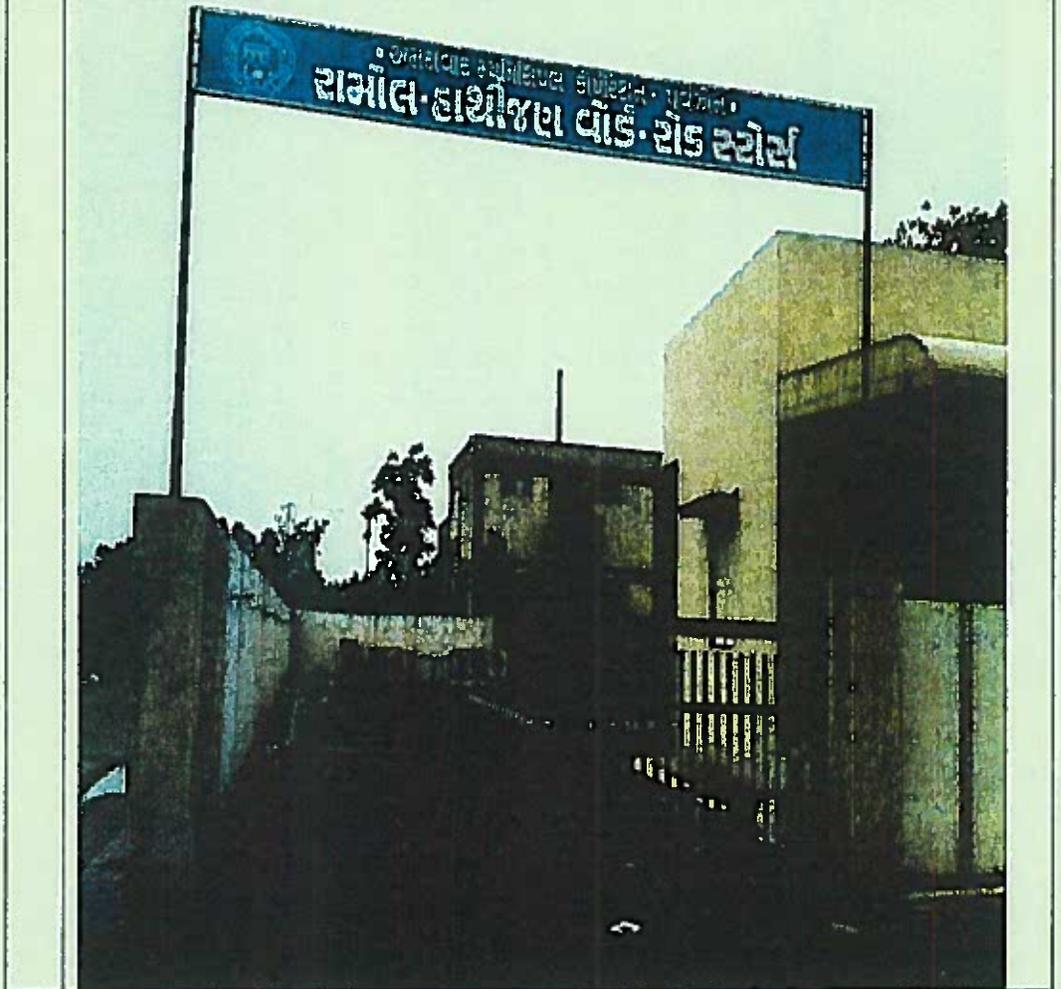
૧૯ જશોદા નગર સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન-૧



૨૦ જશોદા નગર સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન-૨



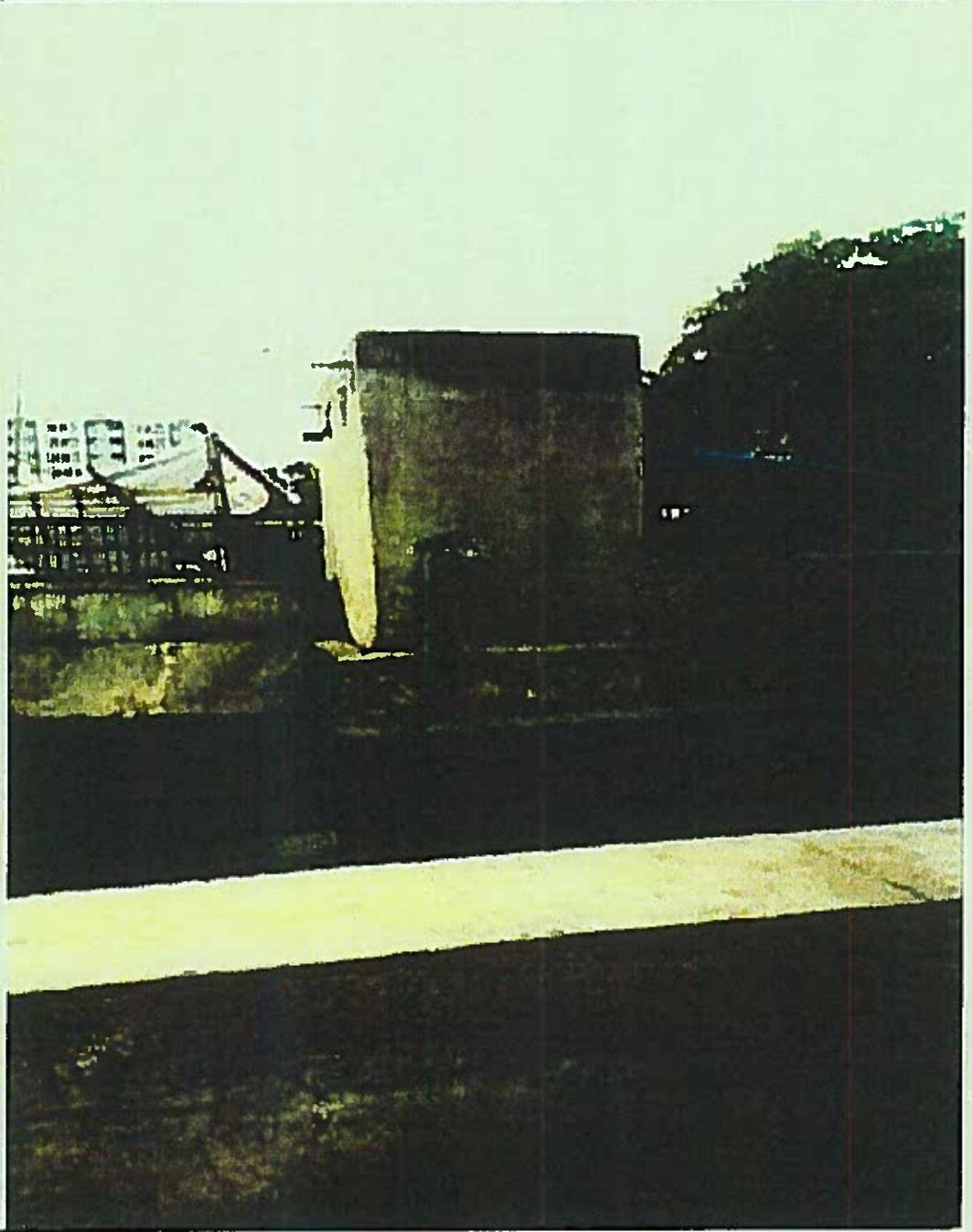
૨૧ વટવા નિરમા બ્રીજ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન





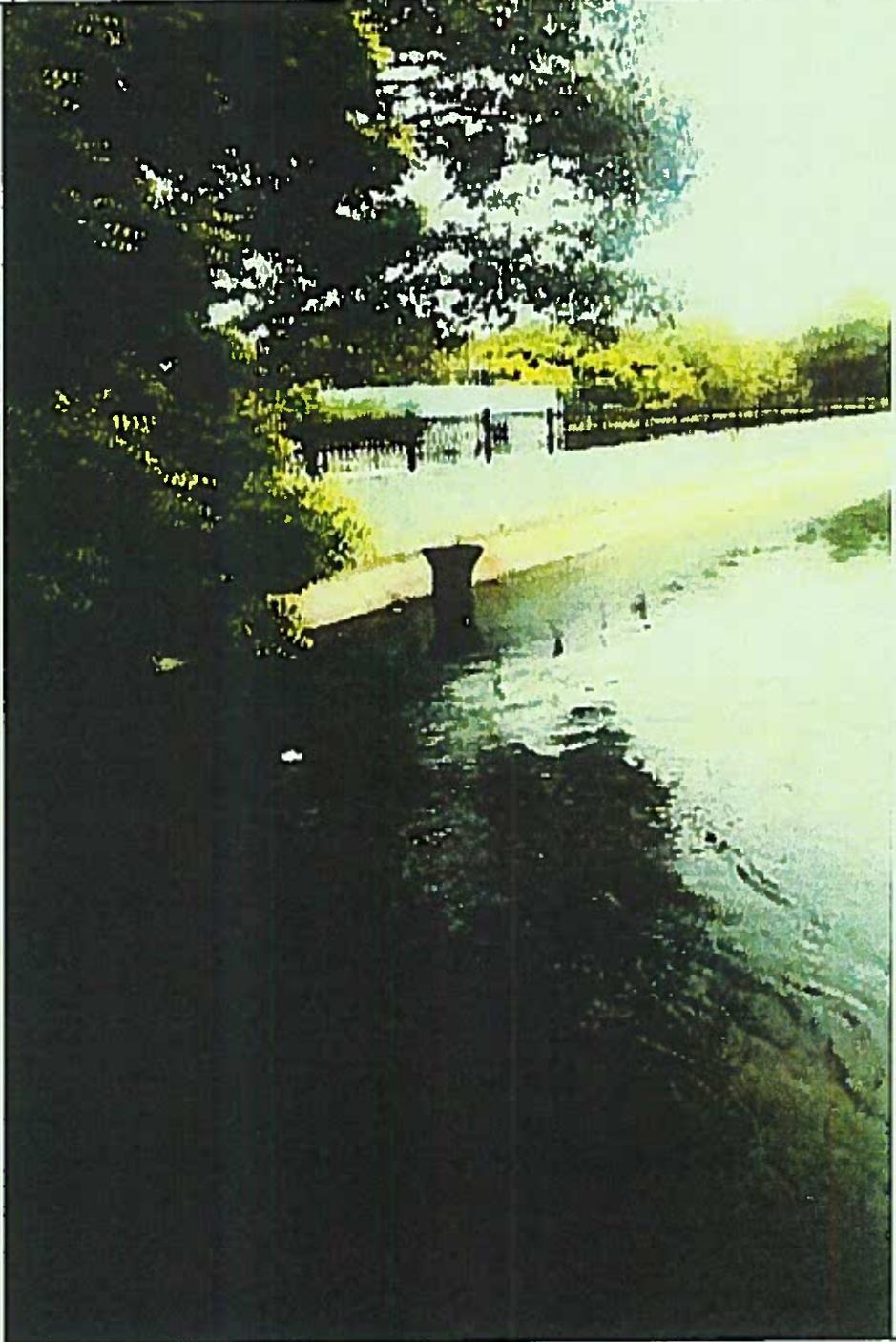
૨૨

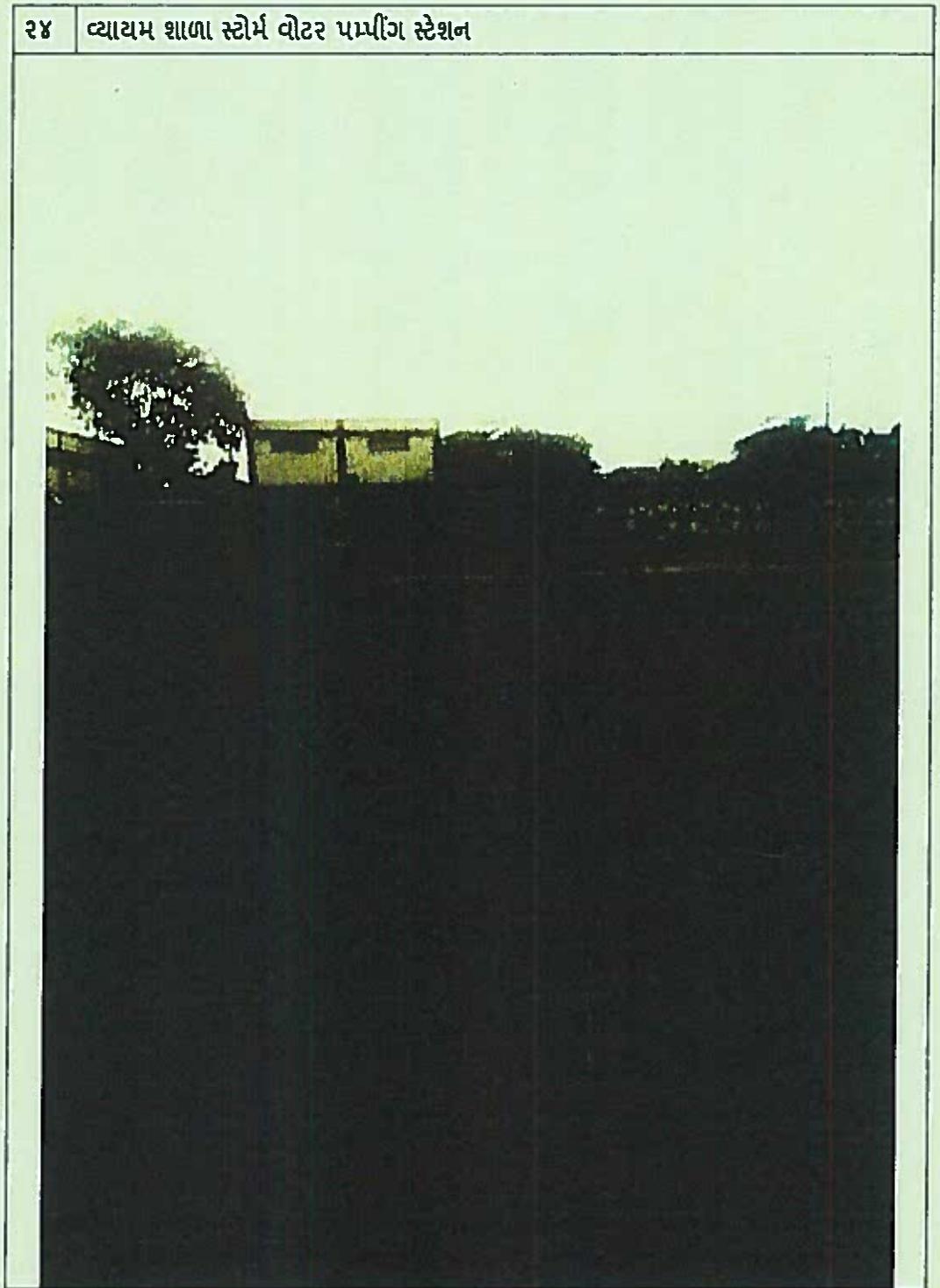
જશોદા નગર રોડ સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન

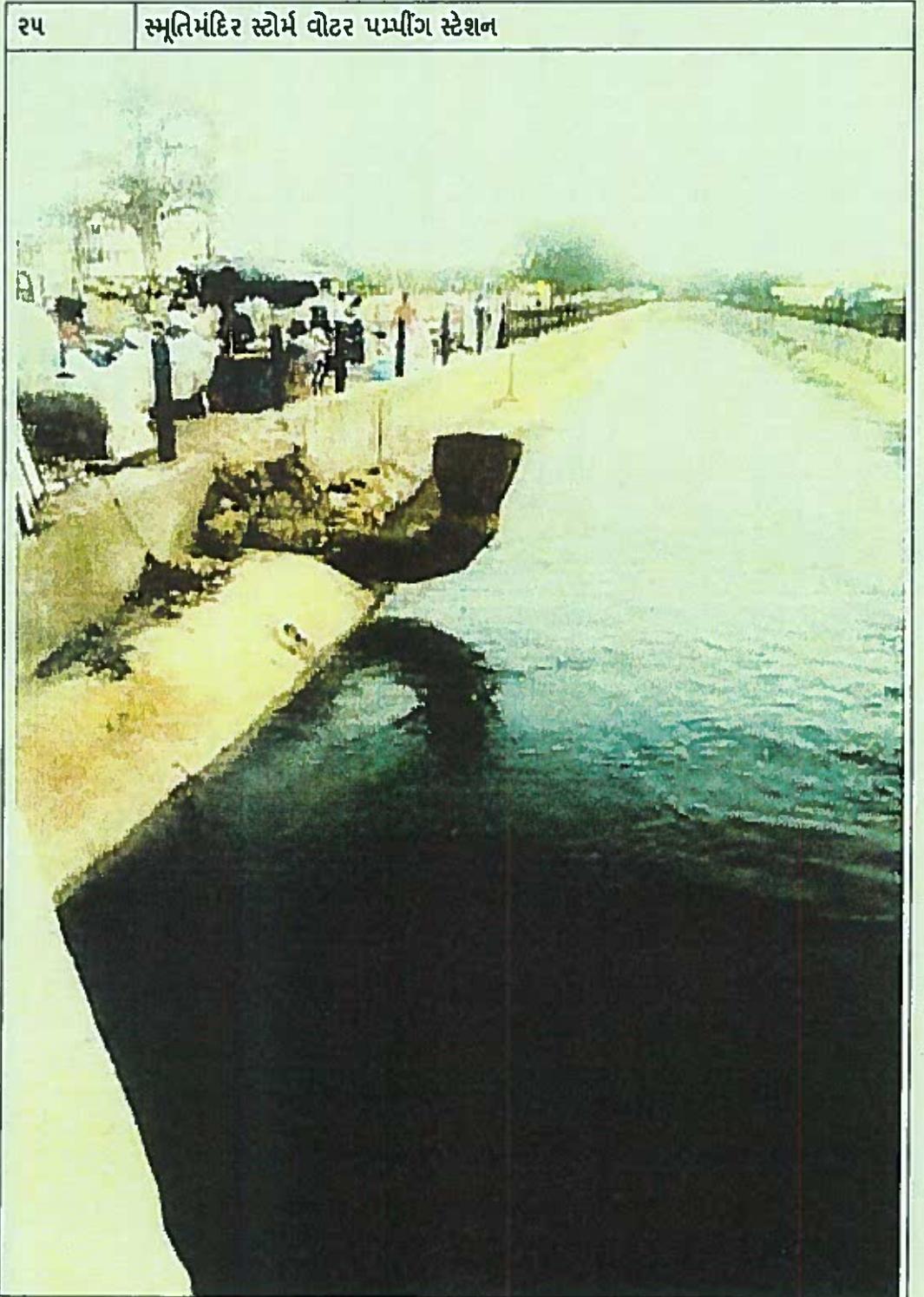




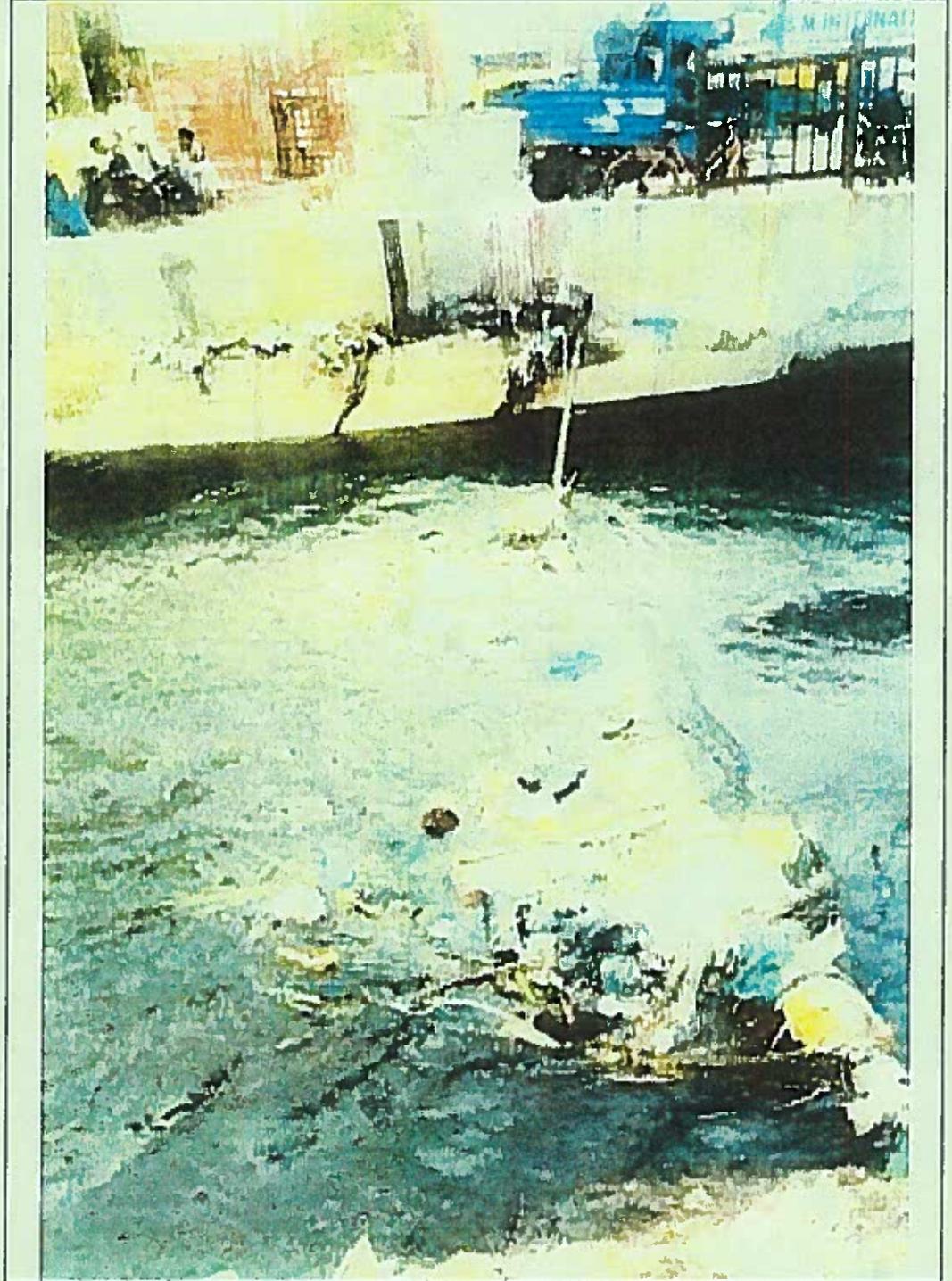
૨૩ ઘોડાસર સ્ટોર્મ વોટર પમ્પીંગ સ્ટેશન



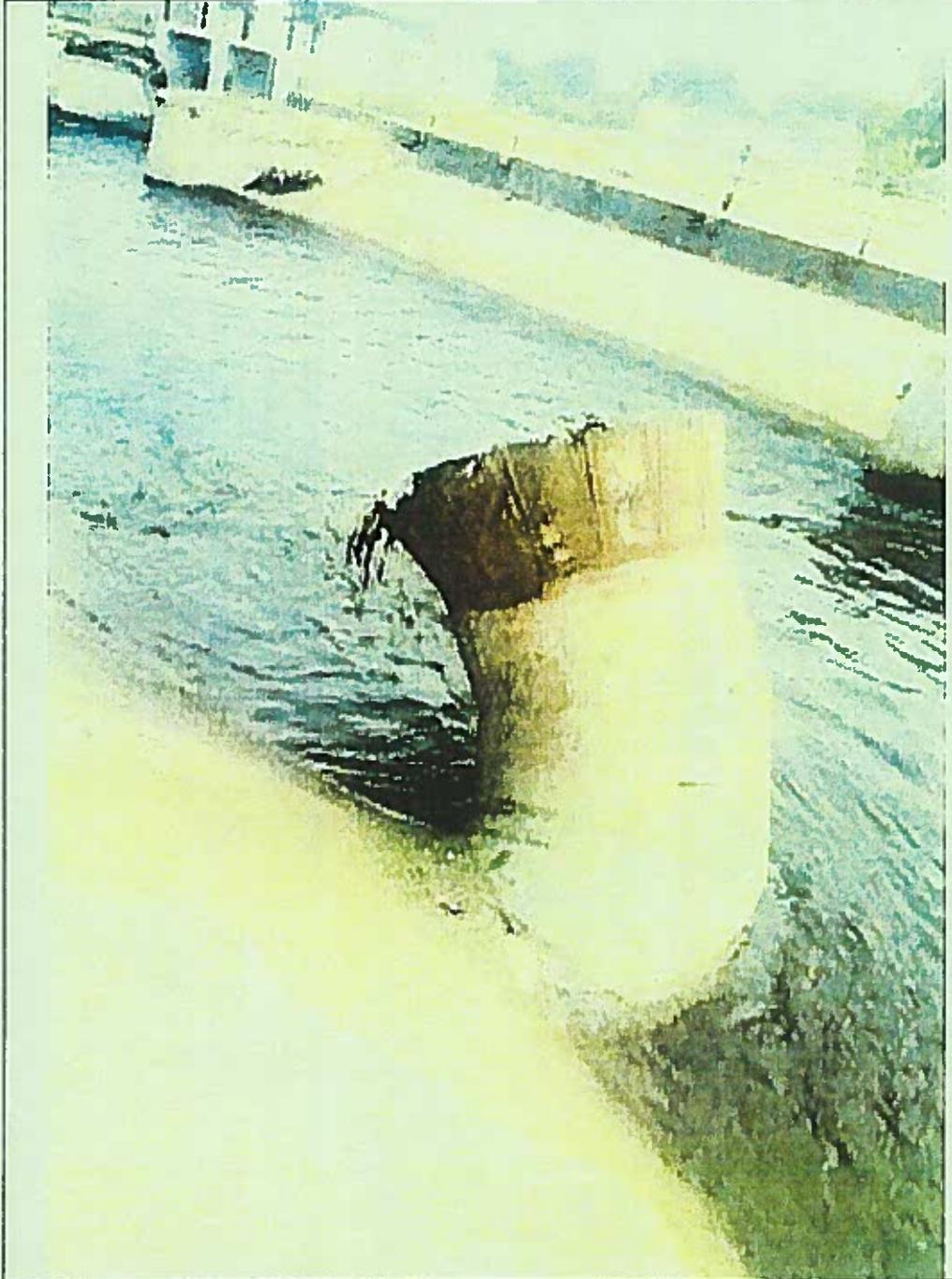




૨૬ ગેબનશા પીર સ્ટોર્મ લોટર પમ્પીંગ સ્ટેશન

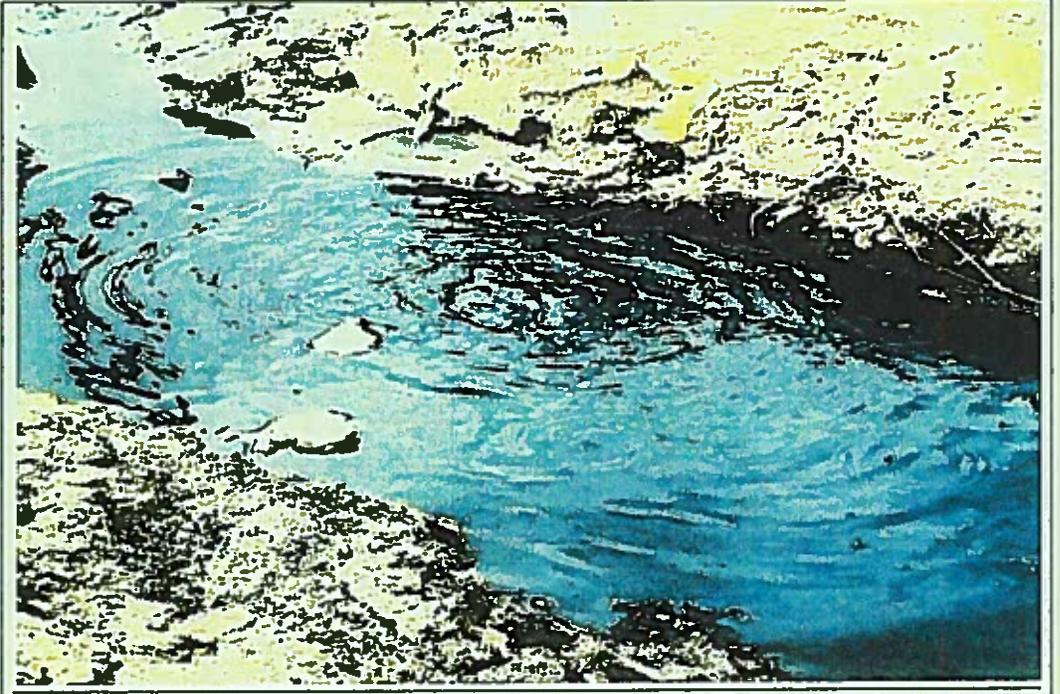


੨੭ ਏਵੀਮਾਤਾ ਸਟੋਰਮ ਵਾਟਰ ਪਮਪਿੰਗ ਸਟੇਸ਼ਨ



બિડાણ-૩

તા:- ૧૮-૦૭-૨૦૧૬ ના રોજ ન્યુ મણીનગર, બરોડા એક્સપ્રેસ હાઇવે પાસે થી લેવામાં આવેલ ફોટોગ્રાફ્સ



જમીન માં થી બહાર આવતુ મેગાપાઇપ લાઇન નુ ઔદ્યોગિક ગંદુ પાણી



ખારીકટ કેનાલ માં AMC ની તુટેલી ડ્રેનેજ લાઇન માંથી બહાર આવતુ ધરગથ્યુ ગંદુ પાણી

A. K. Kapadia

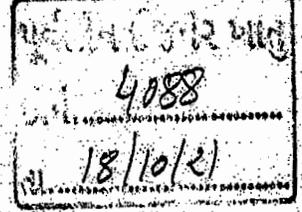
TRUE COPY

CITY ENGINEER (WRM)
 Inward No.:
 In Date:- 18/10/2021
 Out Date:- / /20



તા. 18-10-2021

પ્રતિ,
 શ્રી. હરપાલસિંહ ઝાલ
 ચીફ એન્જીનીયર
 અમદાવાદ મ્યુનિસિપલ
 અમદાવાદ



વિષય: નરોડા થી પિરાણા જતી મેગાલાઈનમાં ગેરકાયદેસર કરેલ ડોમેસ્ટિક વેસ્ટ વોટરના 22 જેટલા કનેક્શન મળવા બાબત.

માનનીય સાહેબશ્રી,

અમારા તા. 14-10-2021 ના પત્રના અનુસંધાને જણાવવાનું કે અમોએ નરોડા થી નિકોલ વચ્ચે મેગાલાઈનની મેનહોલ શોધીને ગેરકાયદેસરના ડોમેસ્ટિક કનેક્શન શોધવાનું કામ ચાલુ રાખેલ છે. આ કામ દરમ્યાન GPCB, AMC તથા મેગાલાઈનમાંથી નીચેના કર્મચારીઓ હાજર રહેલા.

GPCB માંથી

- (1) ડૉ. રાધવેન્દ્રભાઈ રામાનુજ
- (2) શ્રી. હર્ષલભાઈ પરમાર
- (3) શ્રી. ભાગવભાઈ પટેલ
- (4) શ્રી. શુભમભાઈ સોનવાડિયા

AMC માંથી

- (1) શ્રી. ઉમંગભાઈ, ACE
- (2) રૂપલબેન પ્રજાપતિ, AE
- (3) શ્રી. મહેશસિંહ રાજપૂત, ACE

મેગાલાઈન માંથી

- (1) શ્રી. દીપકભાઈ દાવડા, Joint CEO
- (2) શ્રી. જીતેન્દ્રભાઈ તિરમારે, ઇન્ચાર્જ
- (3) શ્રી. રવિભાઈ દેસાઈ, સુપરવાઈઝર
- (4) શ્રી. નાગજીભાઈ દેસાઈ, સુપરવાઈઝર

આ દરમ્યાન મળેલ 22 જેટલા ગેરકાયદેસર કનેક્શનનું લીસ્ટ આ સાથે Annexure-1 તરીકે અને અમારો 14-10-2021 નો પત્ર પણ Annexure-2 તરીકે આ સાથે બિડેલ છે.

મારી આપને નમ્ર વિનંતી કે આ ગેરકાયદેસર કનેક્શન તાત્કાલિક ધોરણે બંધ કરવા યોગ્ય કાર્યવાહી કરશો.

આભાર સહ,

અમદાવાદ મેગાક્લીન એસોશિએશન વતી,


 દીપકભાઈ દાવડા - Joint CEO

નકલ રવાના: (1) શ્રી. આર. ડી. કરણ - એડિશનલ સીટી એન્જીનીયર(પૂર્વ ઝોન), અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
 (2) શ્રી. એચ. ટી. મહેતા - એડિશનલ સીટી એન્જીનીયર(ઉત્તર ઝોન), અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન



તા. 18-10-2021

પ્રતિ,

શ્રી. એ. વી. શાહ

મેમ્બર સેક્રેટરી

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

ગાંધીનગર

વિષય: નરોડા થી પિરાણા જતી મેગાલાઈનમાં ગેરકાયદેસર કરેલ ડોમેસ્ટિક વેસ્ટ વોટરના 22 જેટલા કનેક્શન મળવા બાબત.

માનનીય સાહેબશ્રી,

અમારા તા. 14-10-2021 ના પત્રના અનુસંધાને જણાવવાનું કે અમોએ નરોડા થી નિકોલ વચ્ચે મેગાલાઈનની મેનહોલ શોધીને ગેરકાયદેસરના ડોમેસ્ટિક કનેક્શન શોધવાનું કામ ચાલુ રાખેલ છે. આ કામ દરમિયાન GPCB, AMC તથા મેગાલાઈનમાંથી નીચેના કર્મચારીઓ હાજર રહેલા.

GPCB માંથી

- (1) ડૉ. રાઘવેન્દ્રભાઈ રામાનુજ
- (2) શ્રી. હર્ષલભાઈ પરમાર
- (3) શ્રી. ભાર્ગવભાઈ પટેલ
- (4) શ્રી. શુભમભાઈ સોનવાડિયા

AMC માંથી

- (1) શ્રી. ઉમંગભાઈ, ACE
- (2) રૂપલબેન પ્રજાપતિ, AE
- (3) શ્રી. મહેશસિંહ રાજપૂત, ACE

મેગાલાઈન માંથી

- (1) શ્રી. દીપકભાઈ દાવડા, Joint CEO
- (2) શ્રી. જીતેન્દ્રભાઈ તિરમોરે, ઈન્ચાર્જ
- (3) શ્રી. રવિભાઈ દેસાઈ, સુપરવાઈઝર
- (4) શ્રી. નાગજીભાઈ દેસાઈ, સુપરવાઈઝર

આ દરમિયાન મળેલ 22 જેટલા ગેરકાયદેસર કનેક્શનનું લીસ્ટ આ સાથે Annexure-1 તરીકે અને અમારો 14-10-2021 નો પત્ર પણ Annexure-2 તરીકે આ સાથે બિંડેલ છે.

મારી આપને નમ્ર વિનંતી કે આ ગેરકાયદેસર કનેક્શન તાત્કાલિક ધોરણે બંધ કરવા યોગ્ય કાર્યવાહી કરશો.

આભાર સહ,

અમદાવાદ મેગાક્લીન એસોશિએશન વતી,

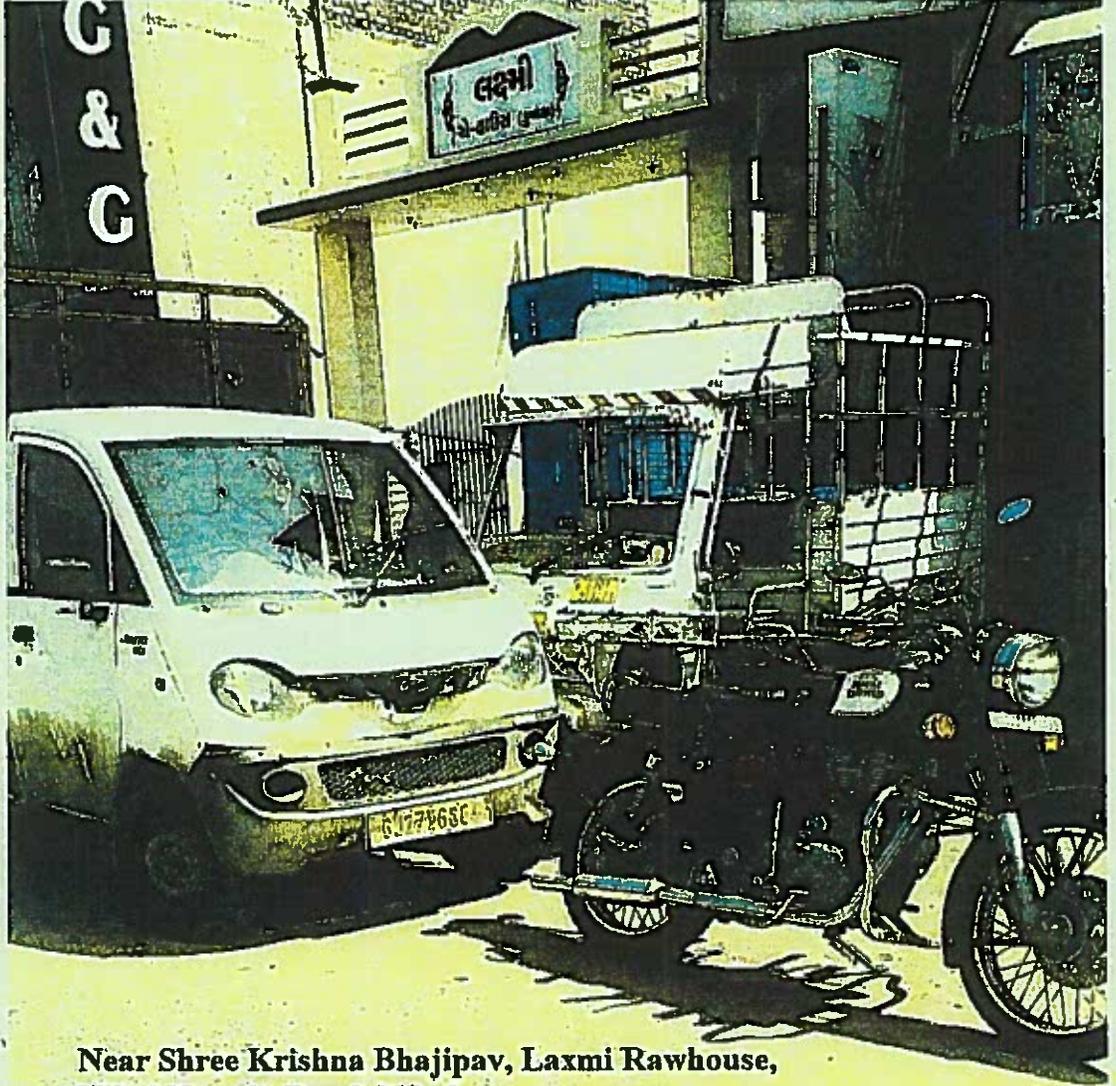
દીપકભાઈ દાવડા - Joint CEO

નકલ રવાના: (1) શ્રી. રાજેશ પરમાર - યુનિટ હેડ, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, અમદાવાદ

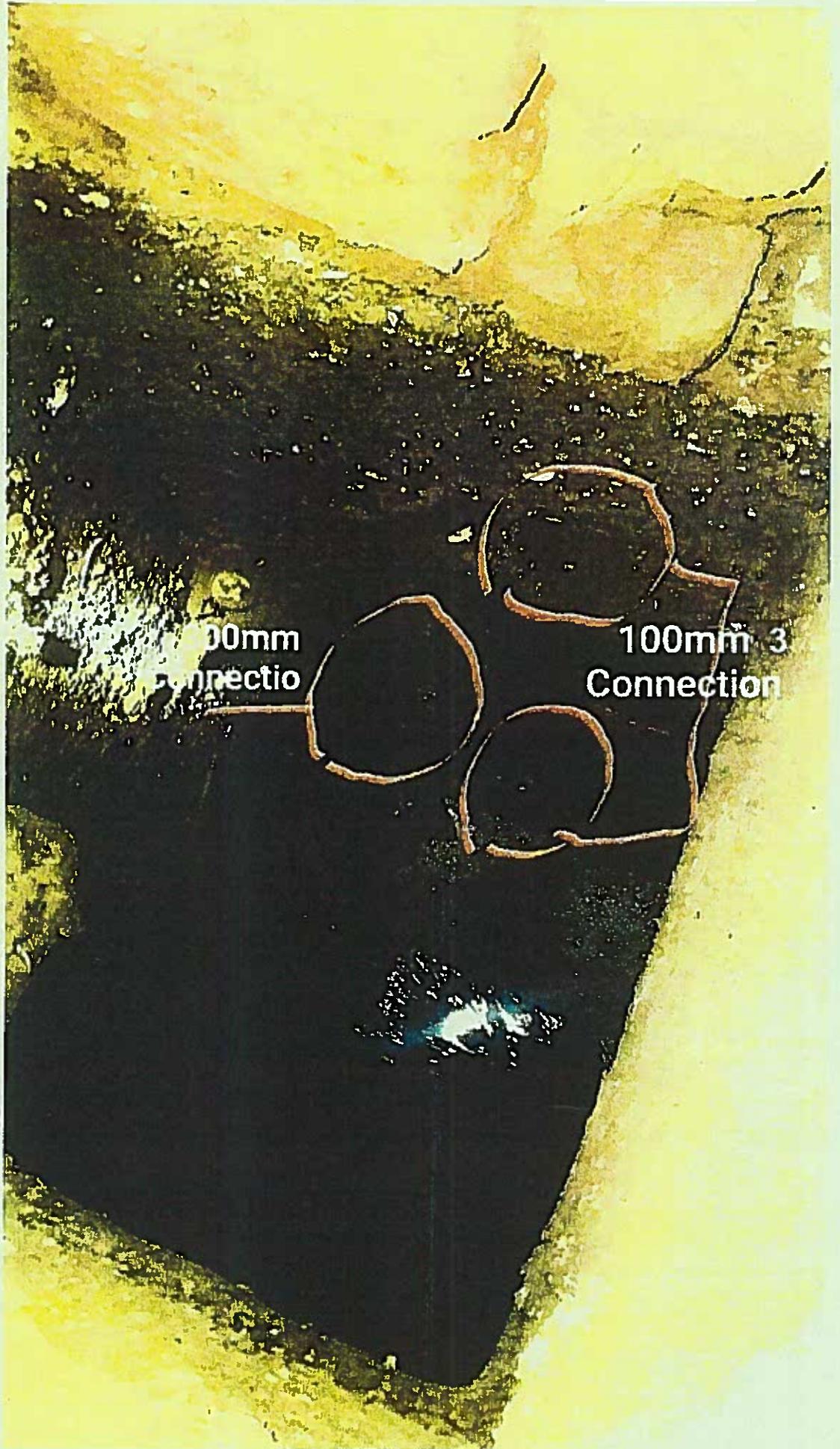
(2) શ્રી. સી. એ. શાહ - પ્રાદેશિક અધિકારી, અમદાવાદ પૂર્વ

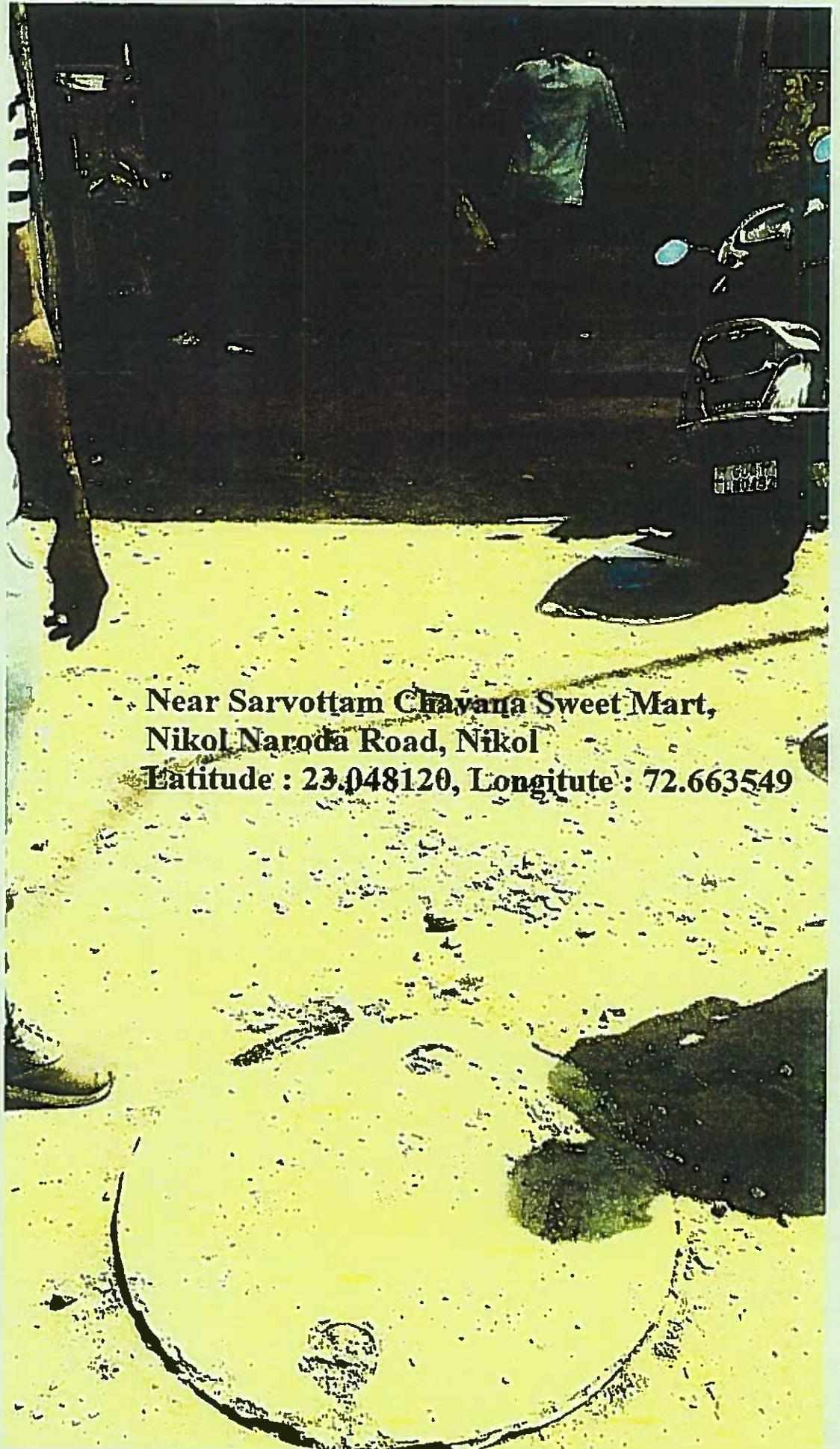
Illegal Connection of AMC in Megaline Manhole at Nikol Naroda Road

Manhole No.	Date	Address	Diameter	Illegal Connection of AMC	Latitude	Longitude
1	14-10-2021	Near Shree Krishna Bhajipav, Laxmi Rawhouse, Nikol Naroda Road, Nikol	100mm 300mm	3 1	23.047074	72.663472
2	14-10-2021	Near Sarvottam Chavana Sweet Mart, Nikol Naroda Road, Nikol	300mm 250mm	2 1	23.048120	72.663549
3	14-10-2021	Near Kashtabhanjan Driwing School Opp. YAMAHA Showroom, Nikol Naroda Road, Nikol	300mm	1	23.049624	72.663683
4	14-10-2021	Near Sukan Crossway Between SBI Bank and Chanakya Vidhya Sancool School Central Nikol Naroda Road, Nikol	450mm	1	23.050451	72.663774
5	14-10-2021 Night	Near Shubham Trading Nikol Naroda Road, Nikol	300mm 250mm	1 1	23.049873	72.663815
6	14-10-2021 Night	Sukan police chowky & Green chill Resturent Center Nikol Naroda Road, Nikol	300mm 250mm	2 1	23.050740	72.663934
7	14-10-2021 Night	Near Radhika buglows Gate No. 1 Nikol Naroda Road, Nikol	300mm	2	23.052515	72.664496
8	14-10-2021 Night	Near Dev Residency Nikol Naroda Road, Nikol	450mm	1	23.053673	72.664627
9	15-10-2021 Night	Balaji Residency Naroda	300mm	1	23.05847	72.665268
10	15-10-2021 Night	Bharti Jan Aaushadhi kendra bhavani chowk New Naroda Naroda	300mm 100mm	1 1	23.060848	72.664652
11	15-10-2021 Night	Naroda Jan seva kendra opp. side near AMC open plot Naroda	250mm	1	23.059693	72.665016
12	15-10-2021 Night	Near Nikol Community Hall Nikol	250mm	1	23.062182	72.664233
Total				22		

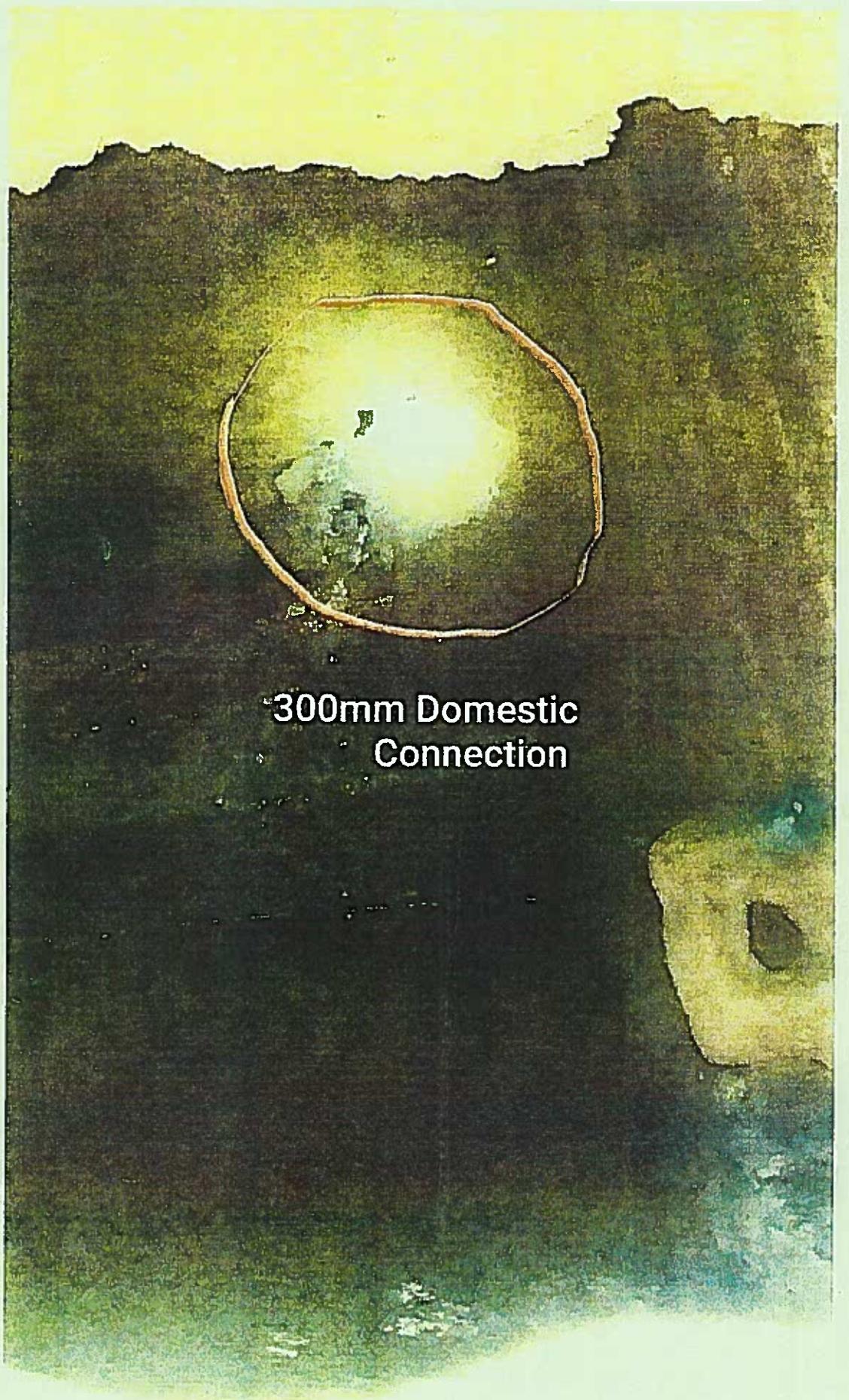


Near Shree Krishna Bhajipav, Laxmi Rawhouse,
Nikol Naroda Road, Nikol
Latitude : 23.047074, Longitude : 72.663472

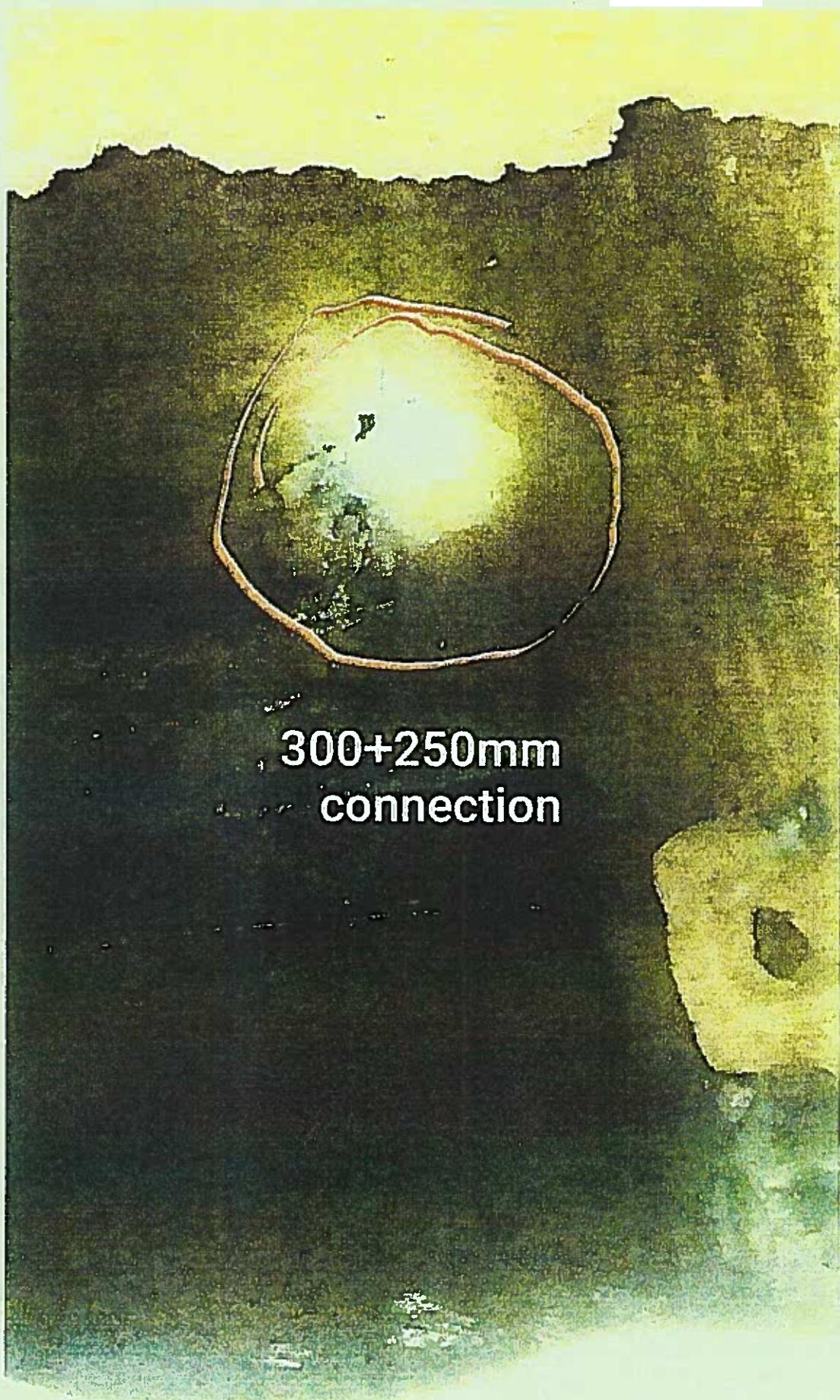




Near Sarvottam Chavana Sweet Mart,
Nikol Naroda Road, Nikol
Latitude : 23.048120, Longitude : 72.663549



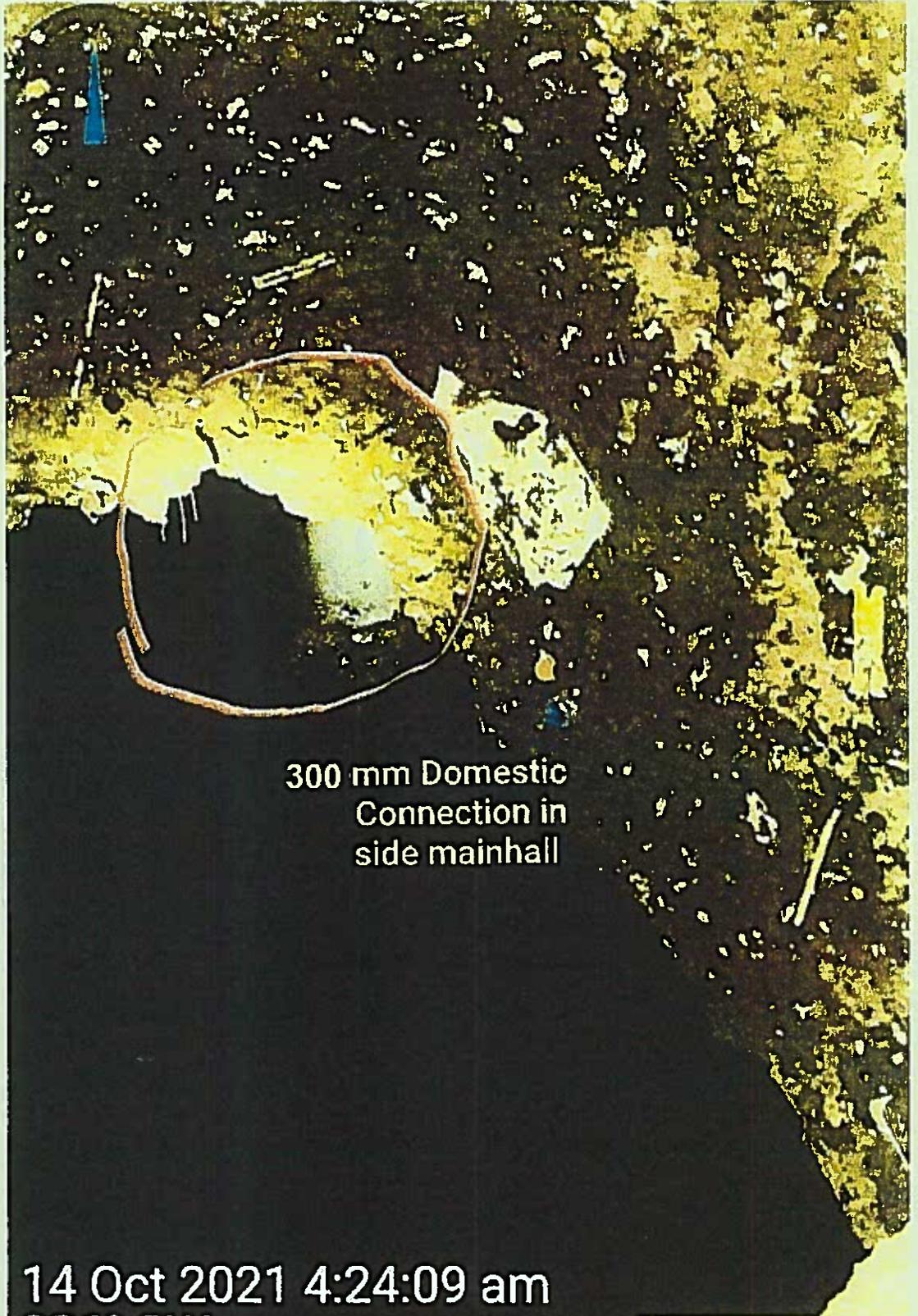
300mm Domestic
Connection



300+250mm
connection



Near Kashtabhanjan Driving School, Opp. Yamaha
Showroom, Nikol Naroda Road, Nikol
Latitude : 23.049624, Longitude : 72.663683



300 mm Domestic
Connection in
side mainhall

14 Oct 2021 4:24:09 am
226° SW

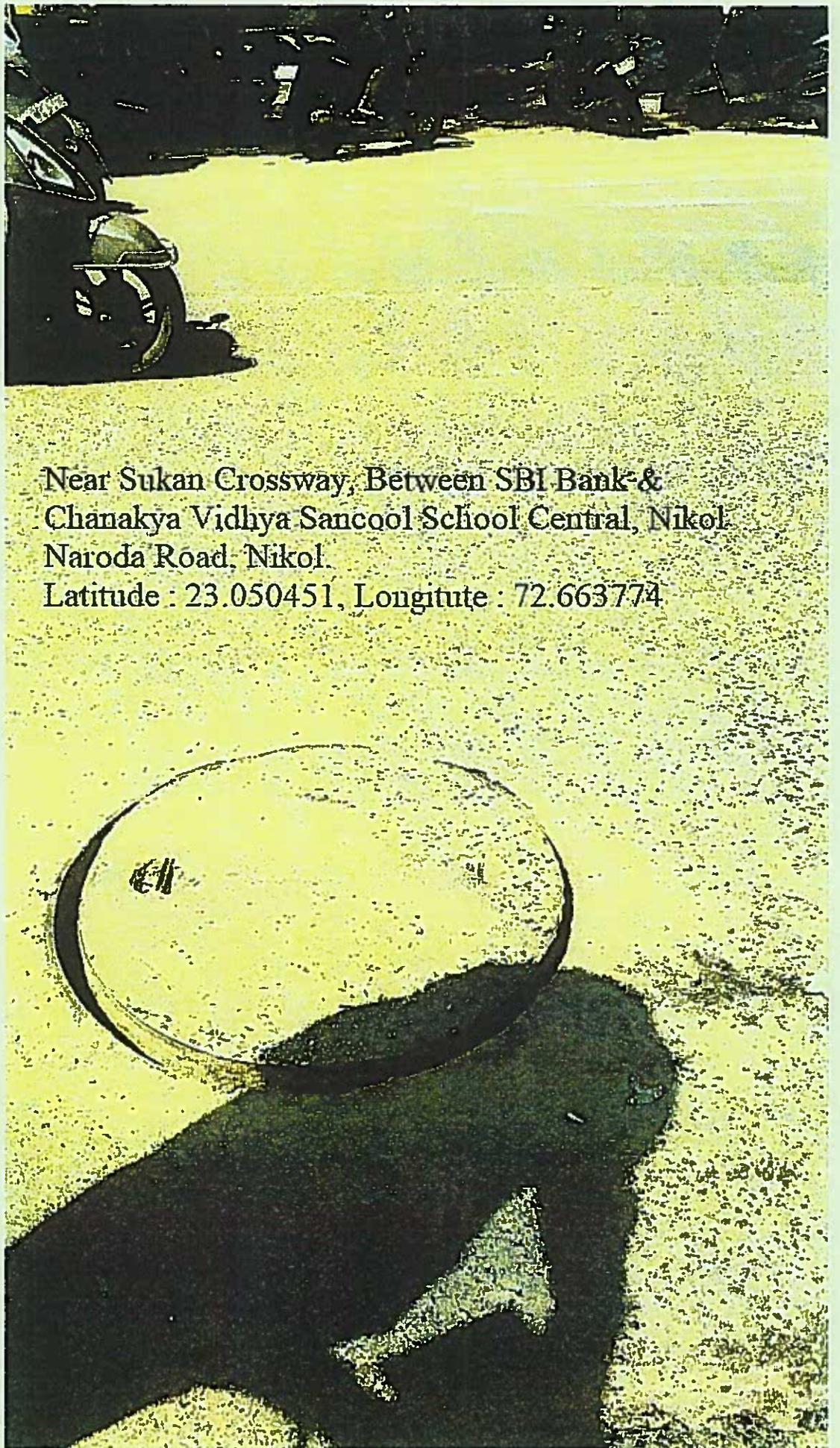
A23-26, New India Colony, New Delhi, India

Altitude: 13.0m

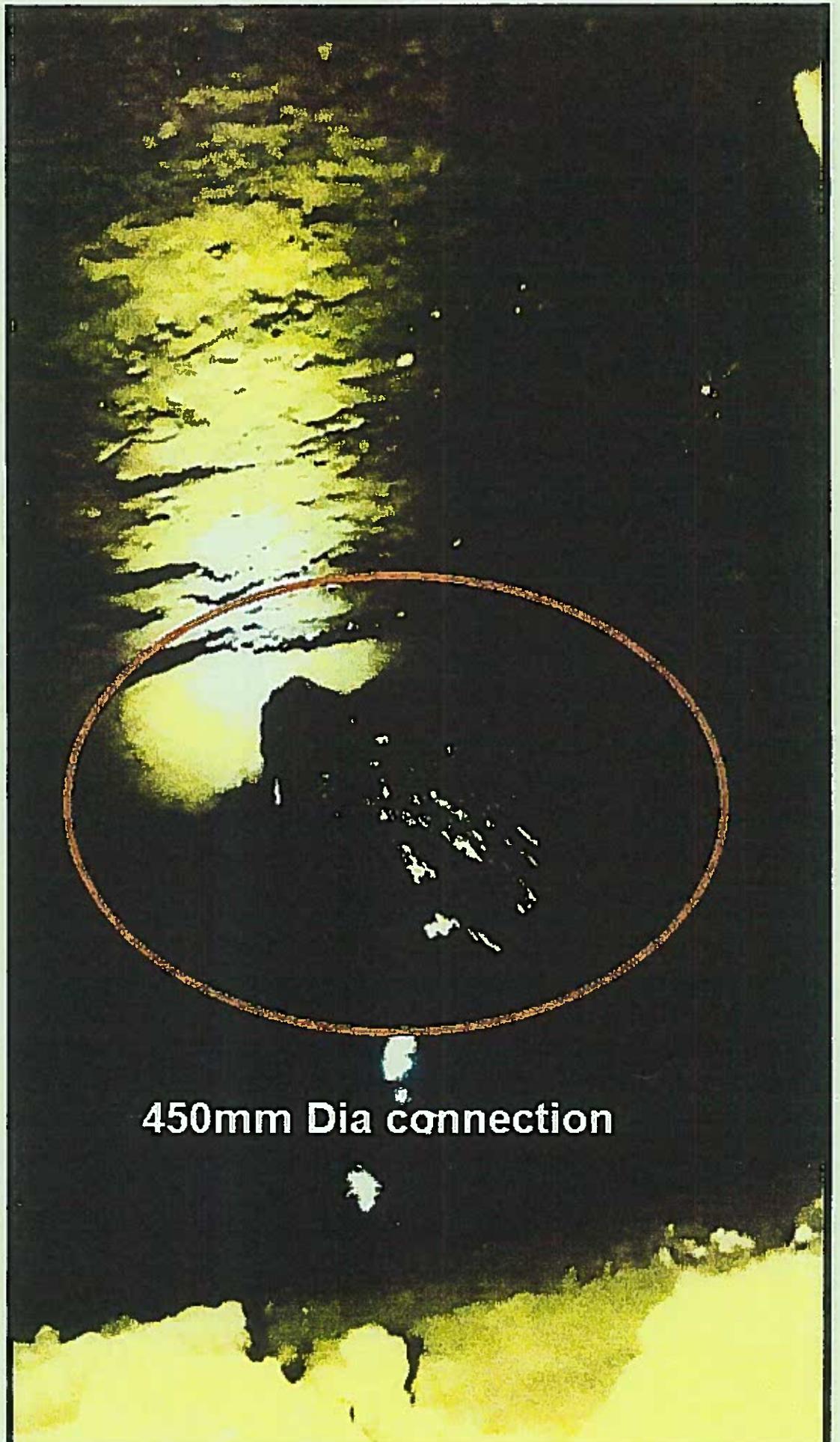
Speed: 0.0km/h

Index number: 4655

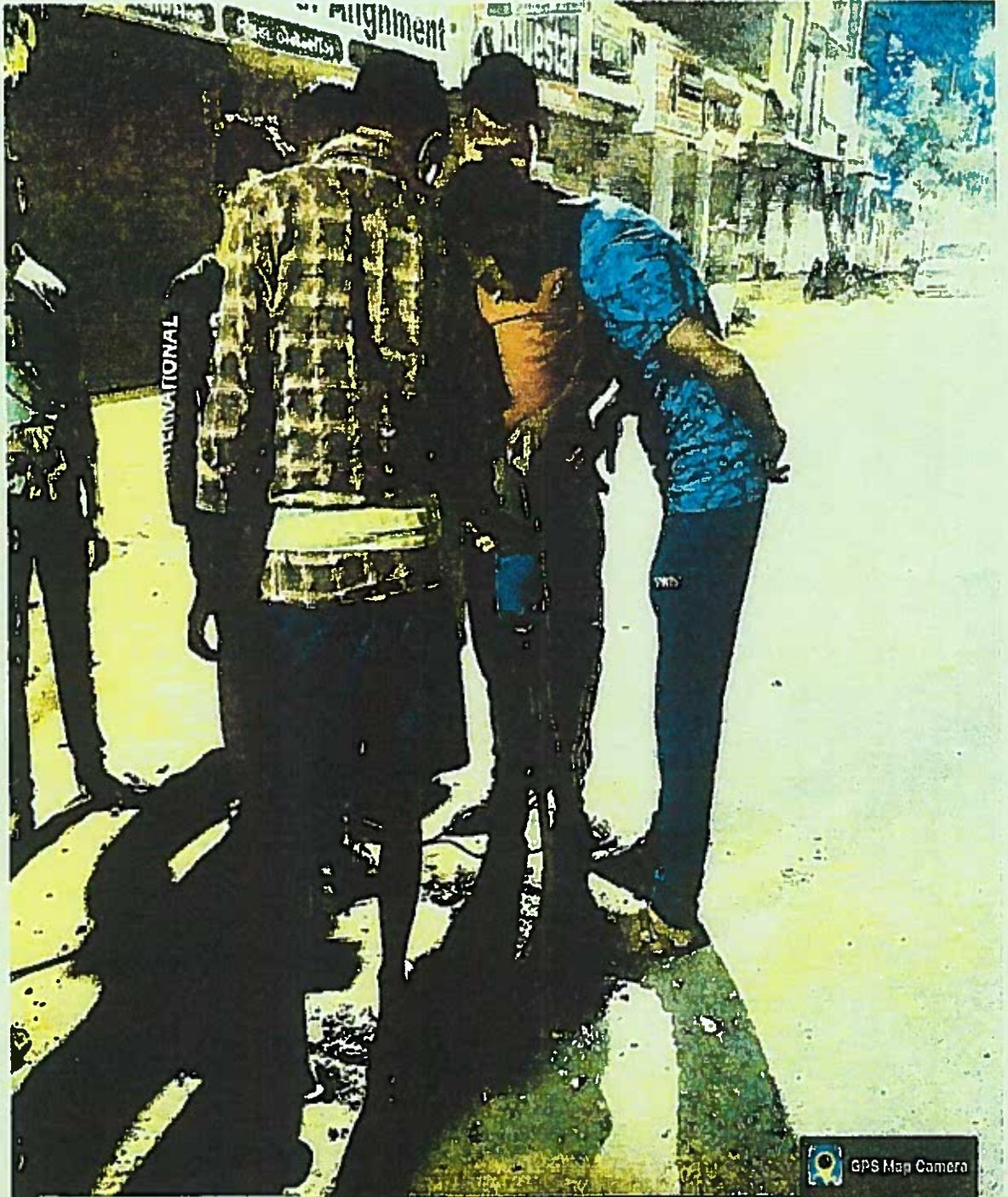




Near Sukan Crossway, Between SBI Bank &
Chanakya Vidhya Sansool School Central, Nikol
Naroda Road, Nikol.
Latitude : 23.050451, Longitude : 72.663774



450mm Dia connection

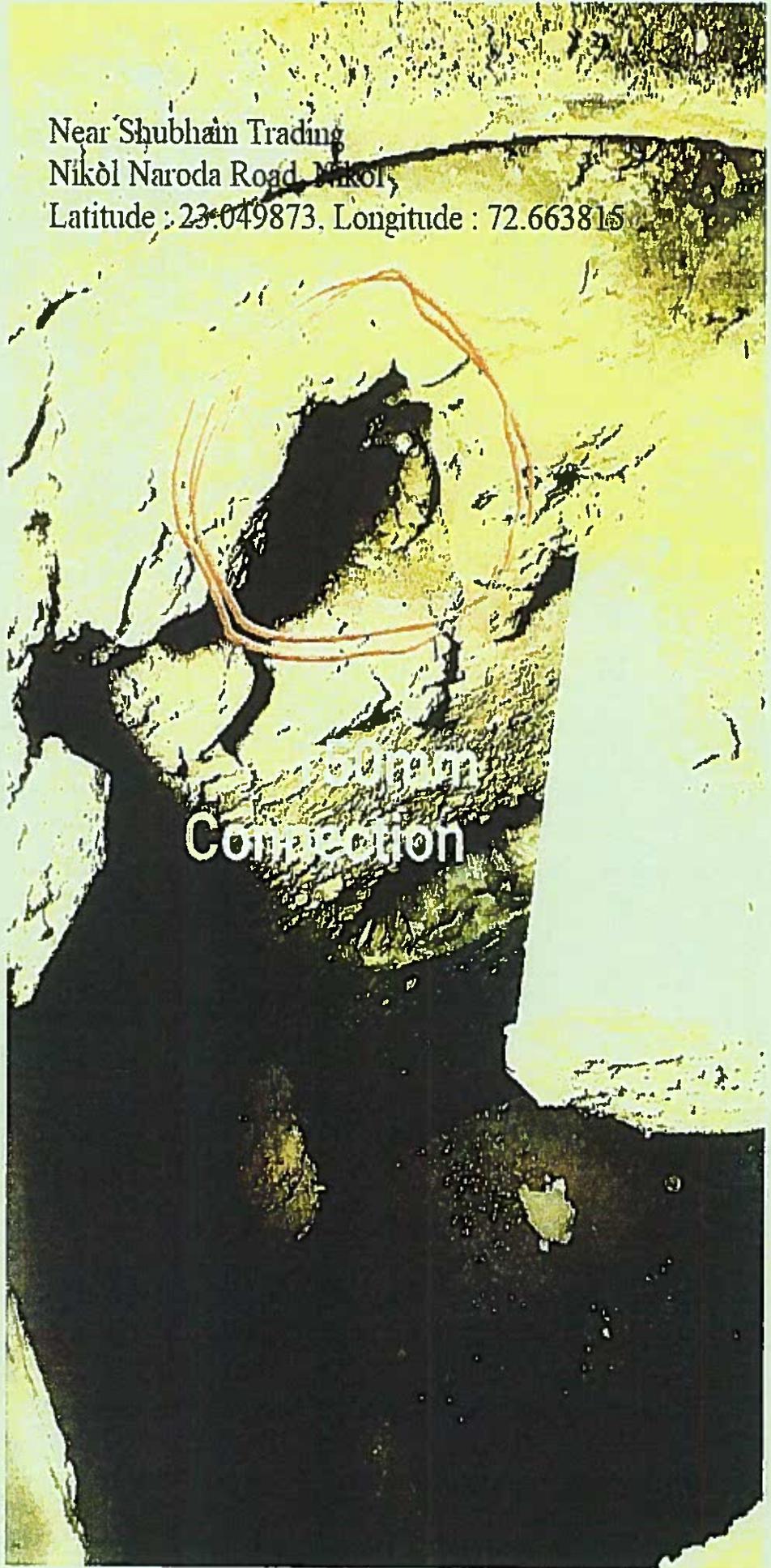


GPS Map Camera

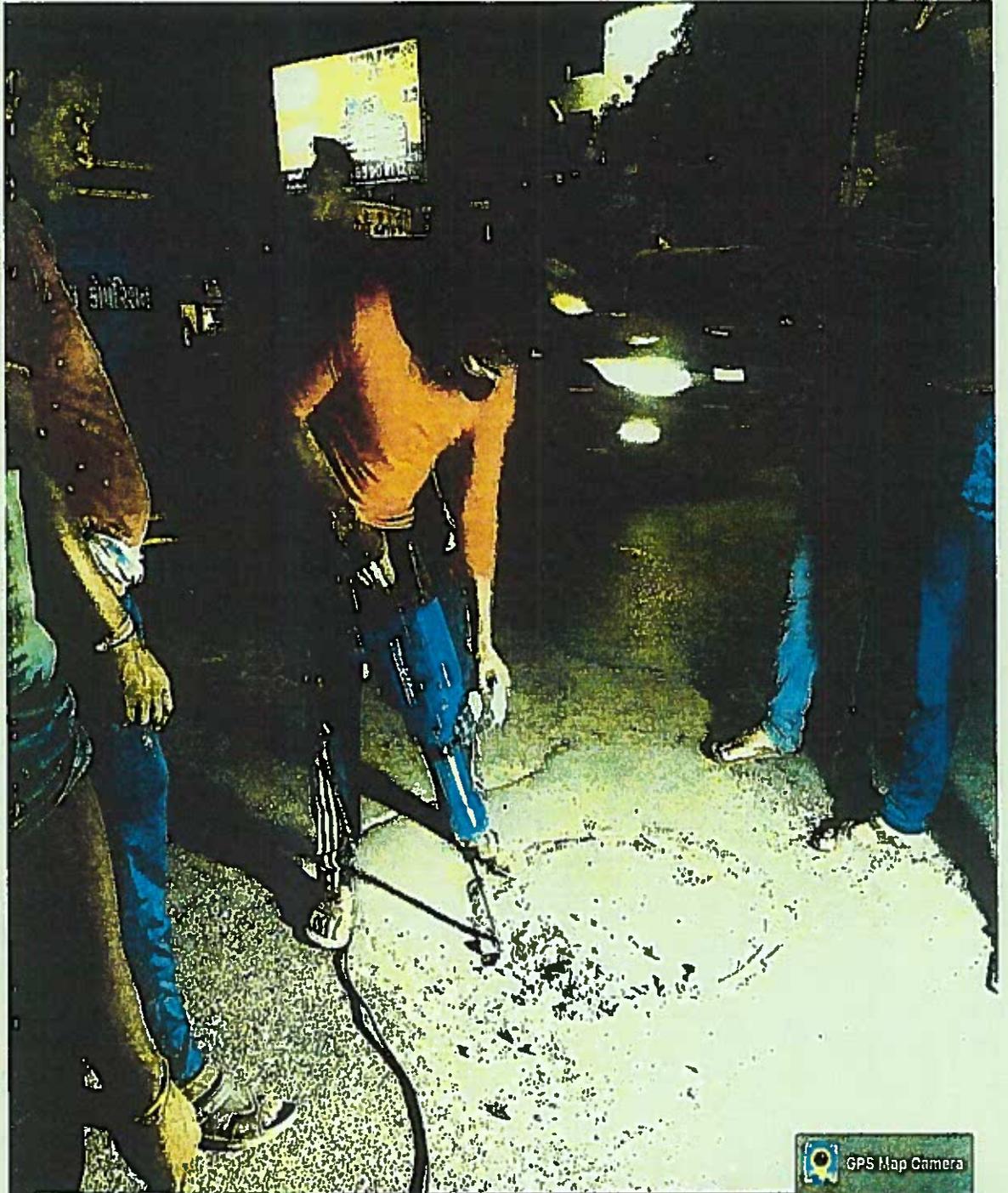


Ahmedabad, Gujarat, India
2MX7+XG8, New India Colony, Nikol,
Ahmedabad, Gujarat 380038, India
Lat 23.049873°
Long 72.663815°
15/10/21 12:00 AM

Near Shubham Trading
Nikol Naroda Road, Nikol,
Latitude : 23.049873, Longitude : 72.663815



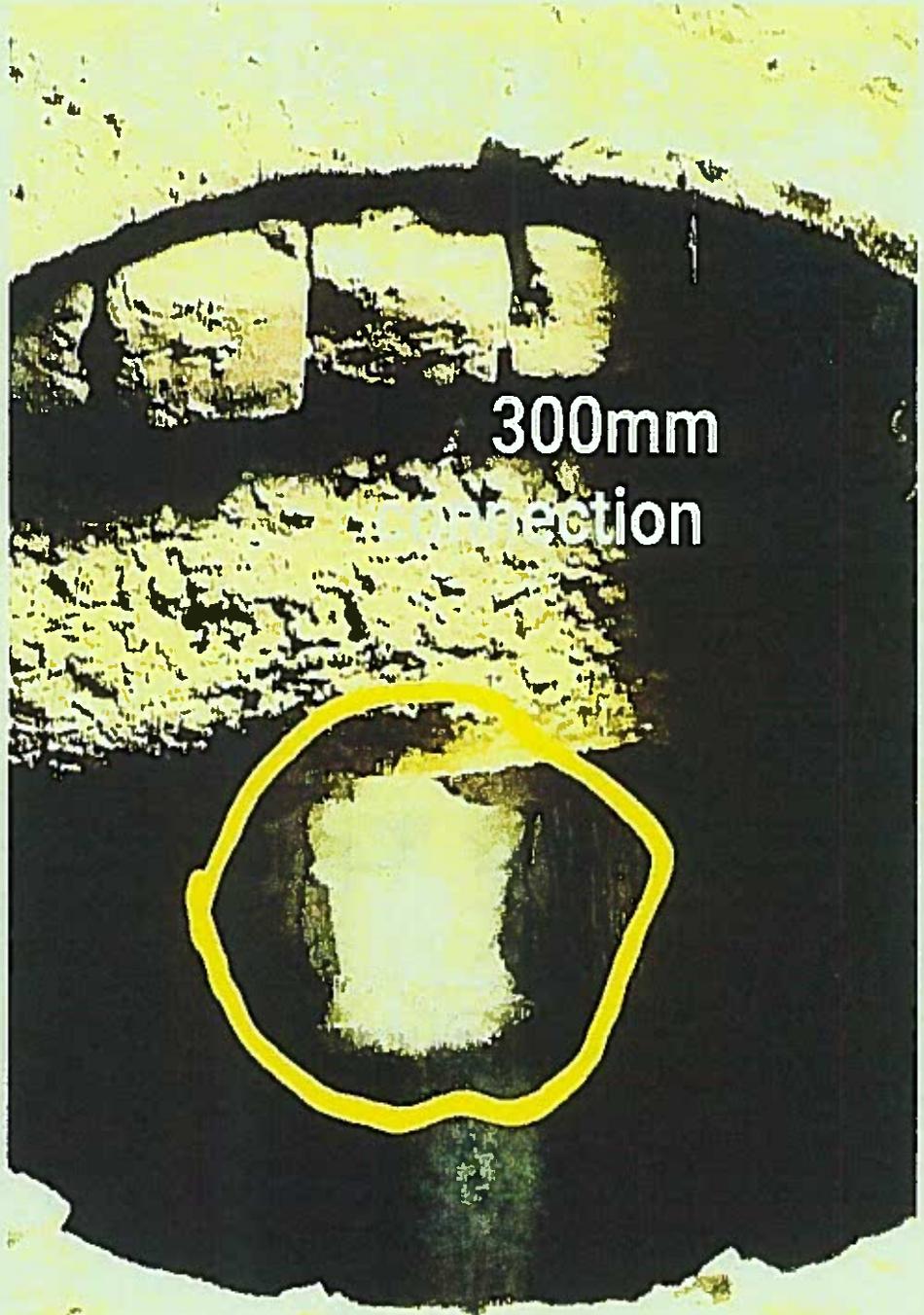
Shubham
Connection



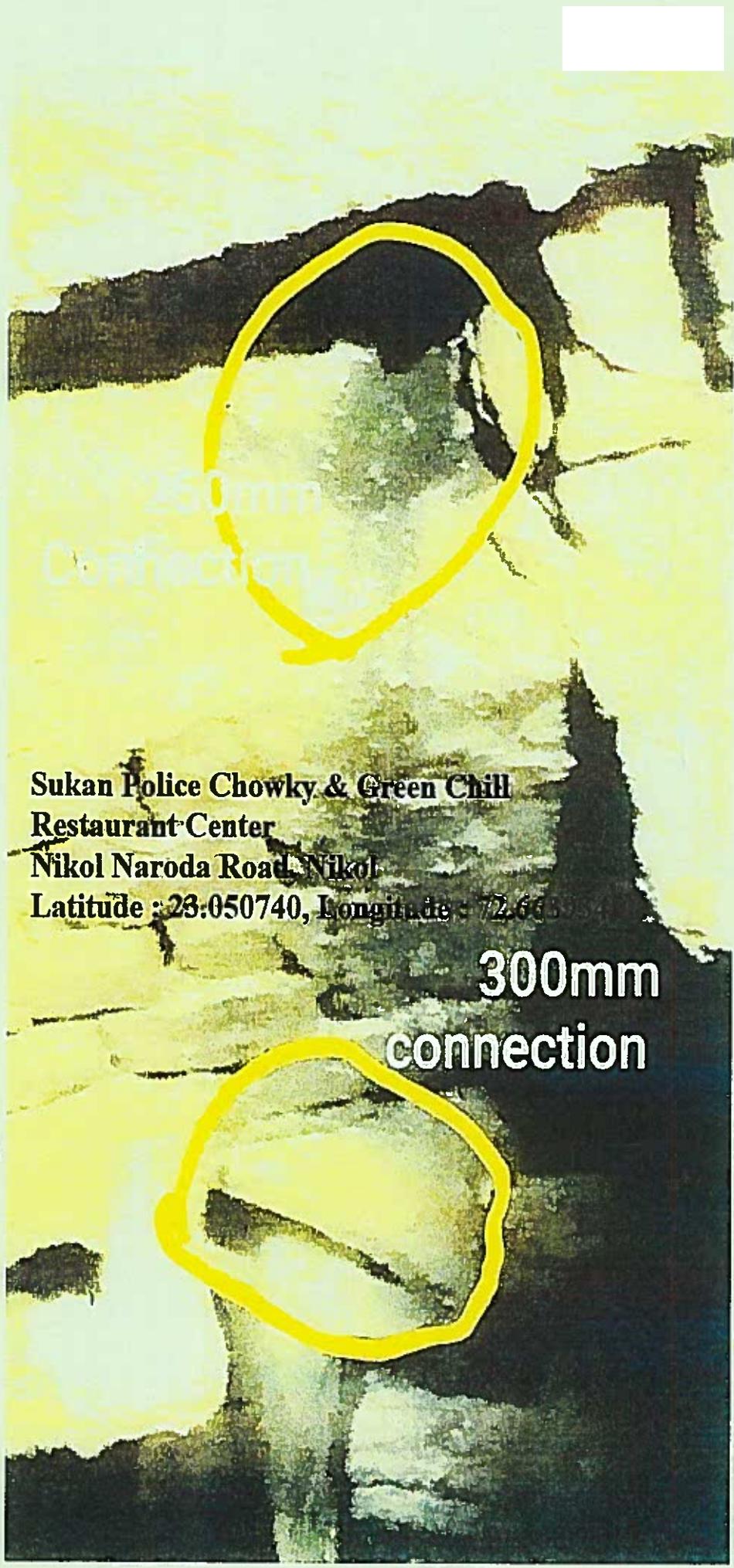
GPS Map Camera



Ahmedabad, Gujarat, India
Shukan Bungalow, Nikol, Ahmedabad, Gujarat
380038, India
Lat 23.05074°
Long 72.663934°
15/10/21 12:31 AM



**Sukan Police Chowky & Green Chill
Restaurant Center
Nikol Naroda Road, Nikol
Latitude : 23.050740, Longitude : 72.663934**



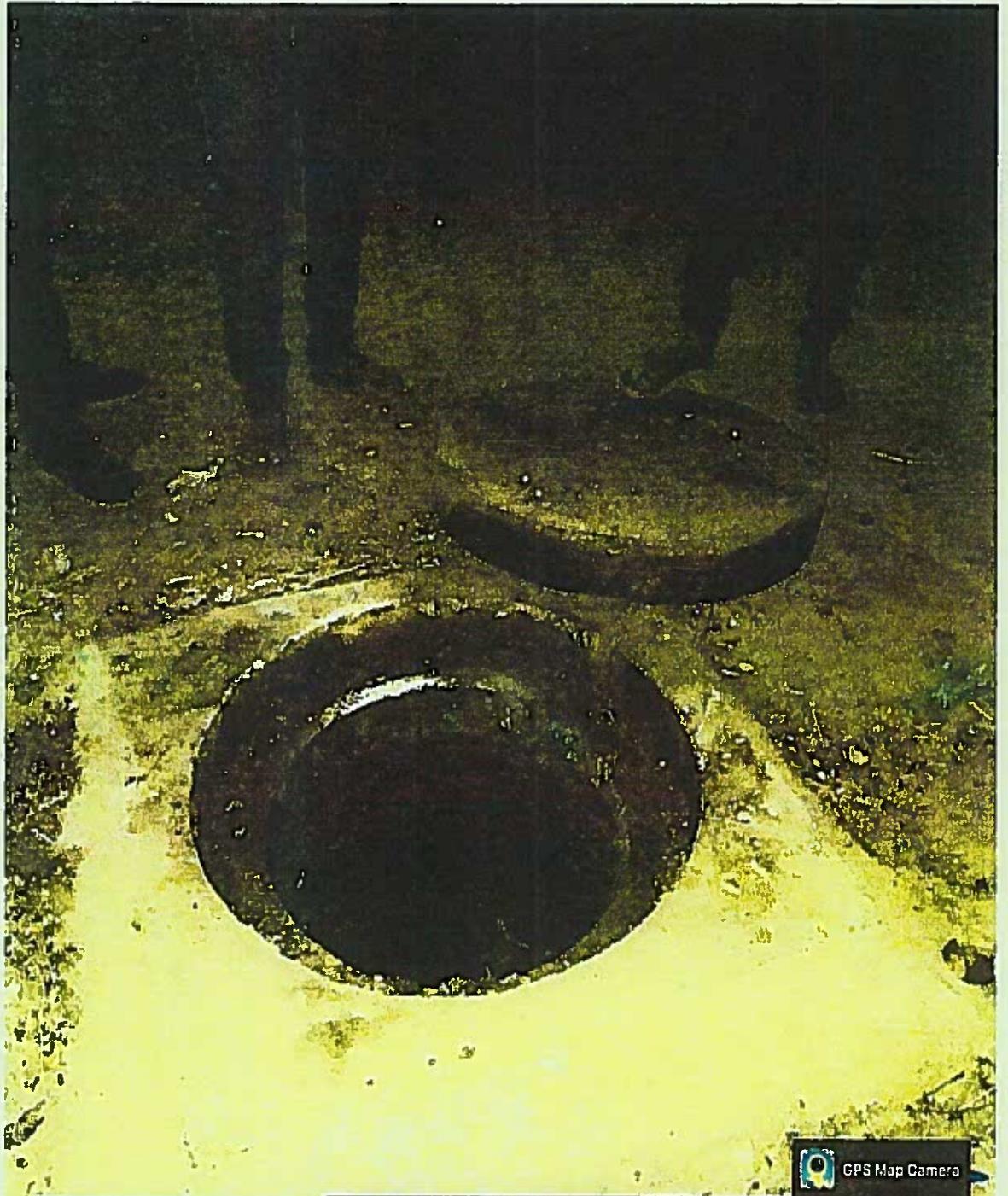
250mm
Connection

**Sukan Police Chowky & Green Chill
Restaurant Center**

Nikol Naroda Road, Nikol

Latitude : 23.050740, Longitude : 72.658934

**300mm
connection**



GPS Map Camera

Mandir



Google

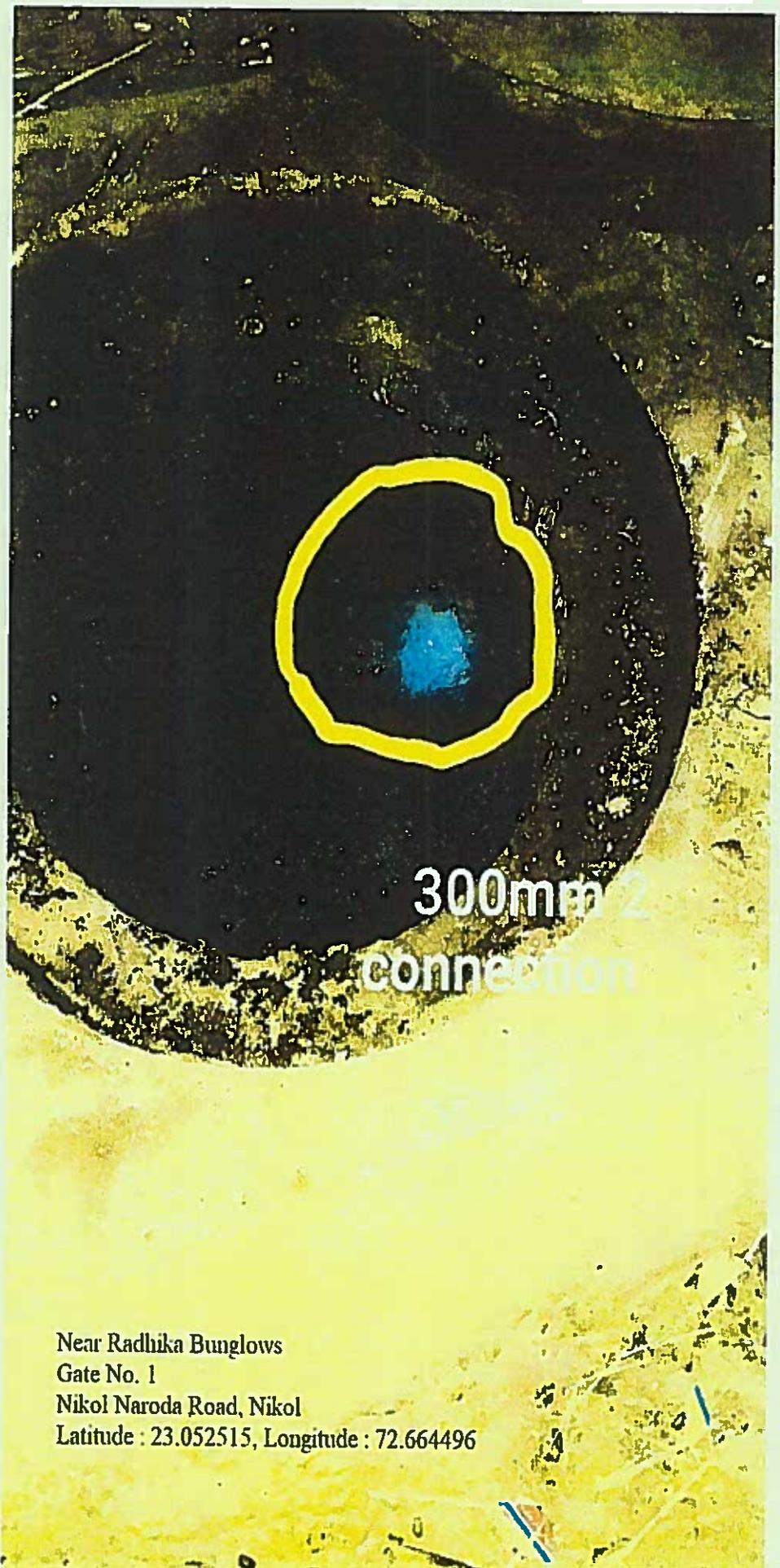
Ahmedabad, Gujarat, India

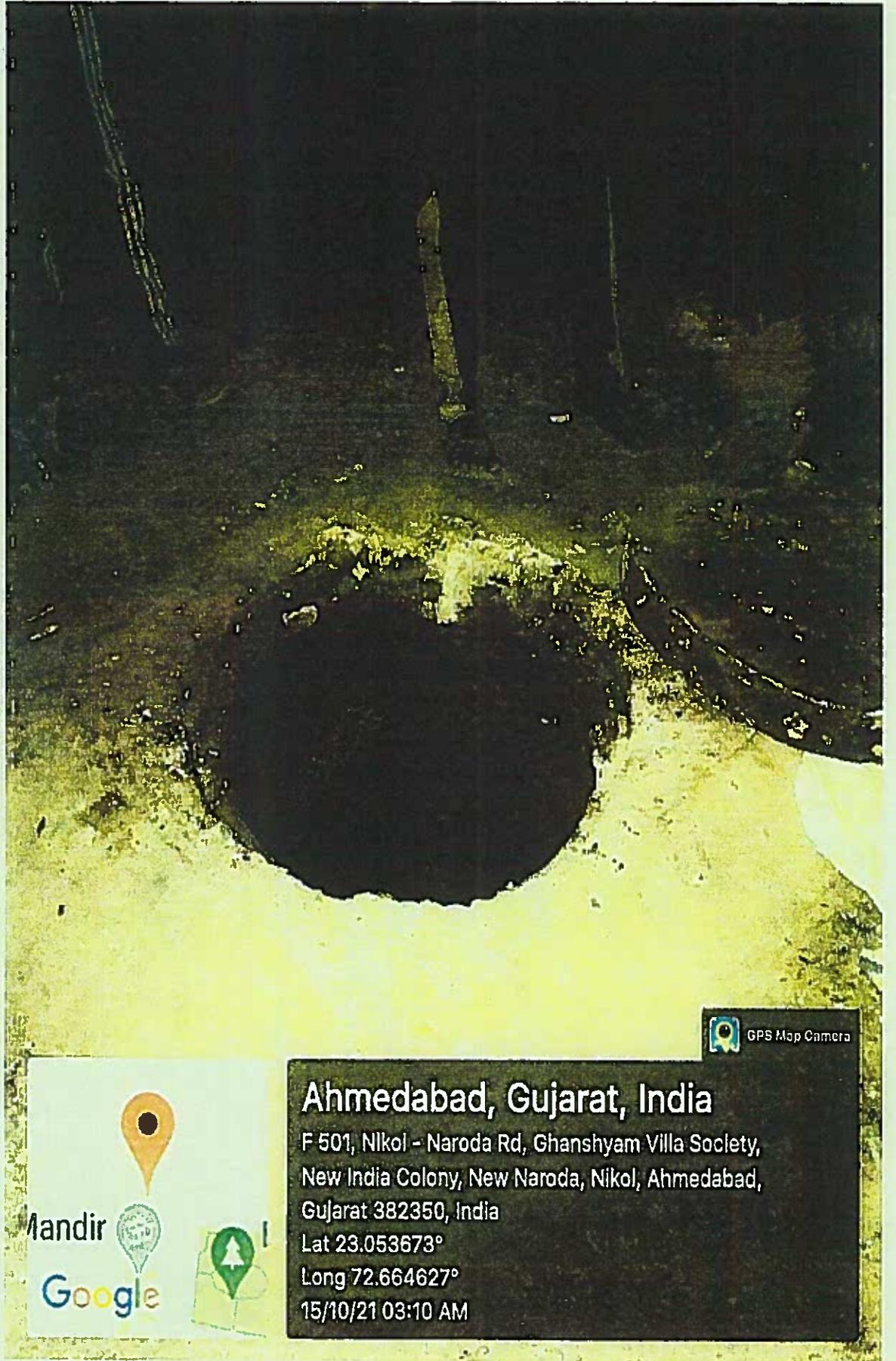
Arpan Bunglows Complex, Nikol - Naroda Rd, Ghanshyam Villa Society, New Naroda, Nikol, Ahmedabad, Gujarat 382345, India

Lat 23.052515°

Long 72.664496°

15/10/21 02:45 AM





Ahmedabad, Gujarat, India

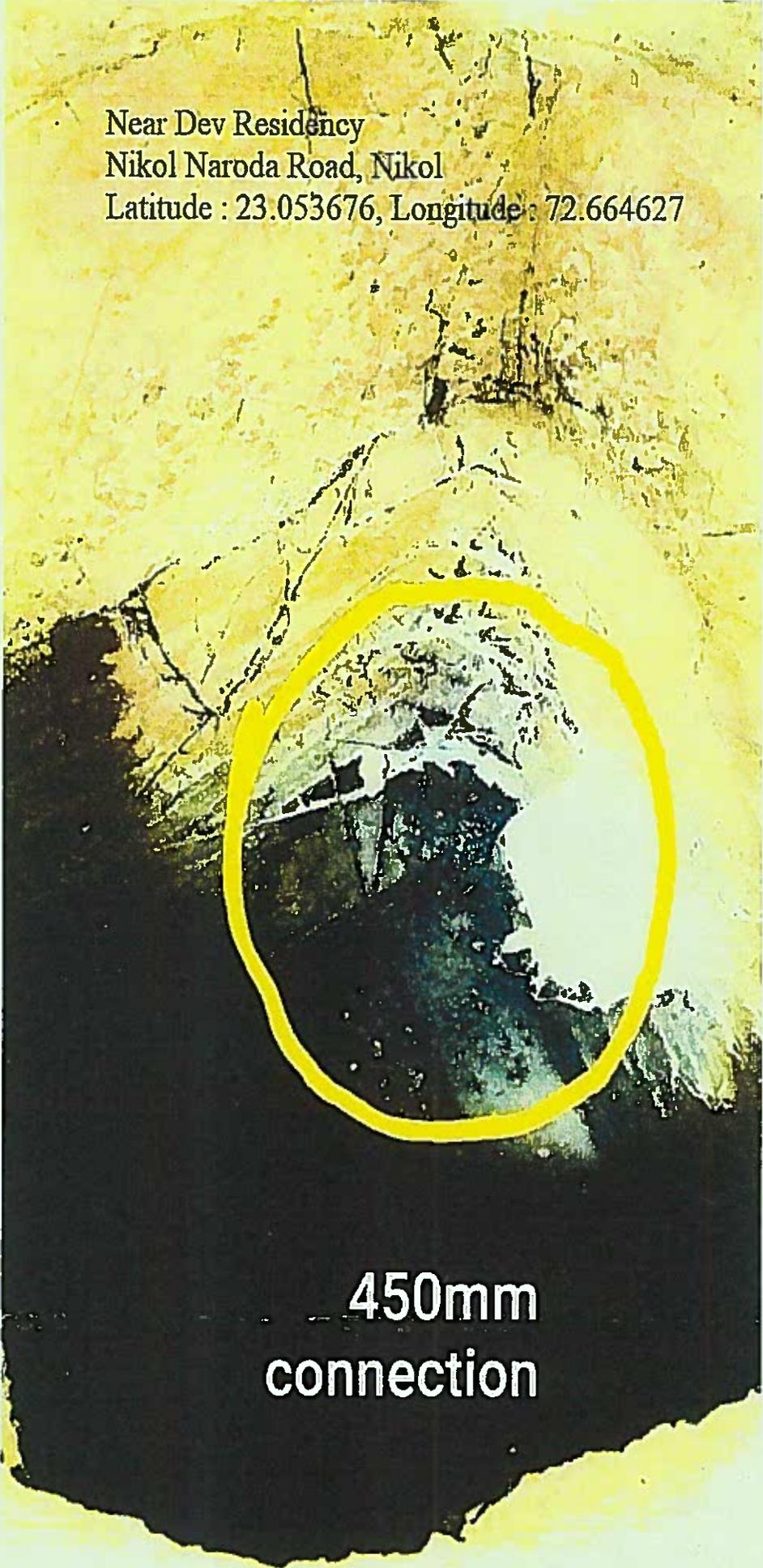
F 501, Nilkol - Naroda Rd, Ghanshyam Villa Society,
New India Colony, New Naroda, Nilkol, Ahmedabad,
Gujarat 382350, India

Lat 23.053673°

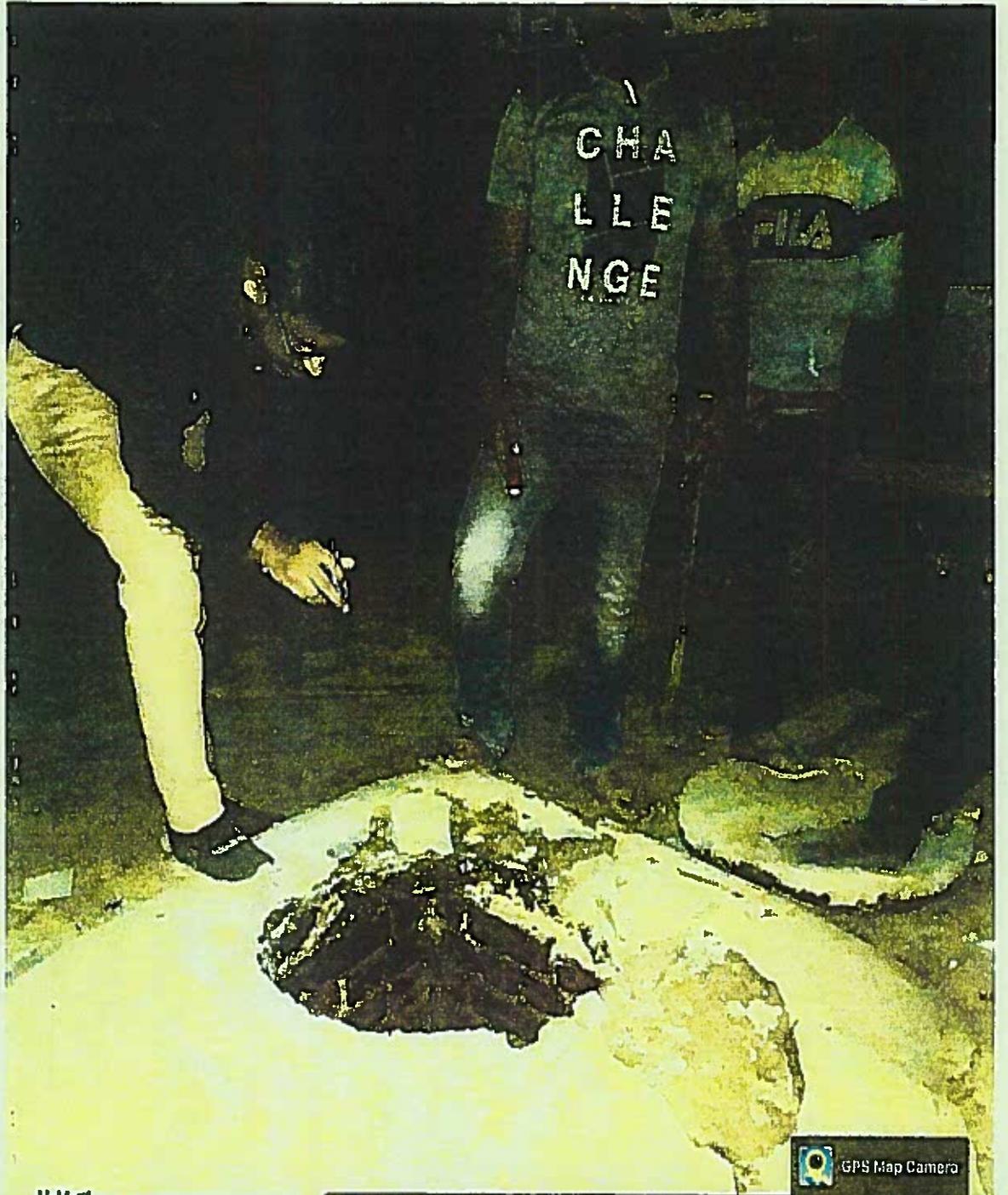
Long 72.664627°

15/10/21 03:10 AM

Near Dev Residency
Nikol Naroda Road, Nikol
Latitude : 23.053676, Longitude : 72.664627



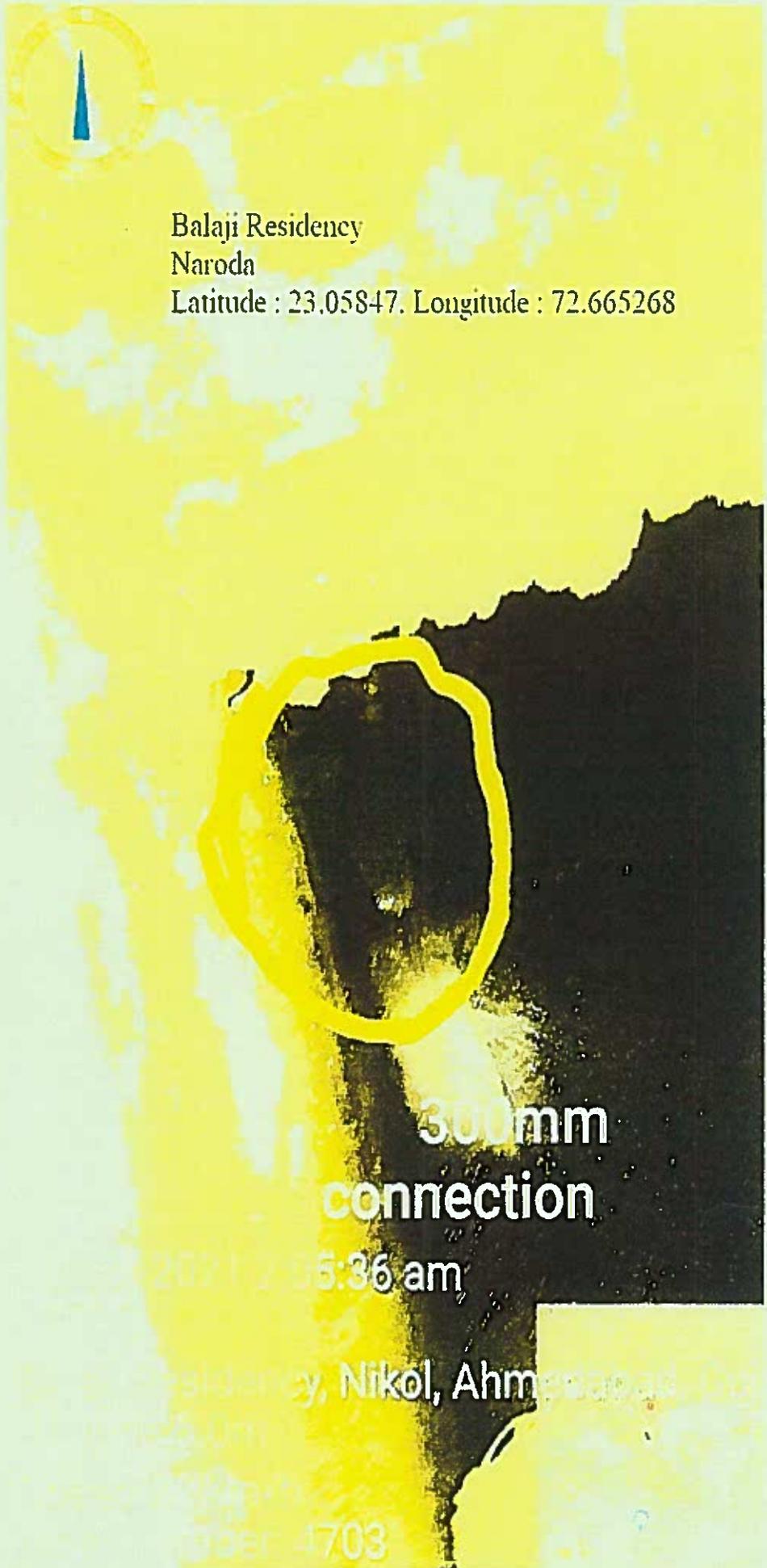
450mm
connection



Google

GPS Map Camera

Ahmedabad, Gujarat, India
Nicol - Naroda Rd, Nicol Gam, Nicol,
Ahmedabad, Gujarat 380038, India
Lat 23.05847°
Long 72.665268°
16/10/21 02:00 AM



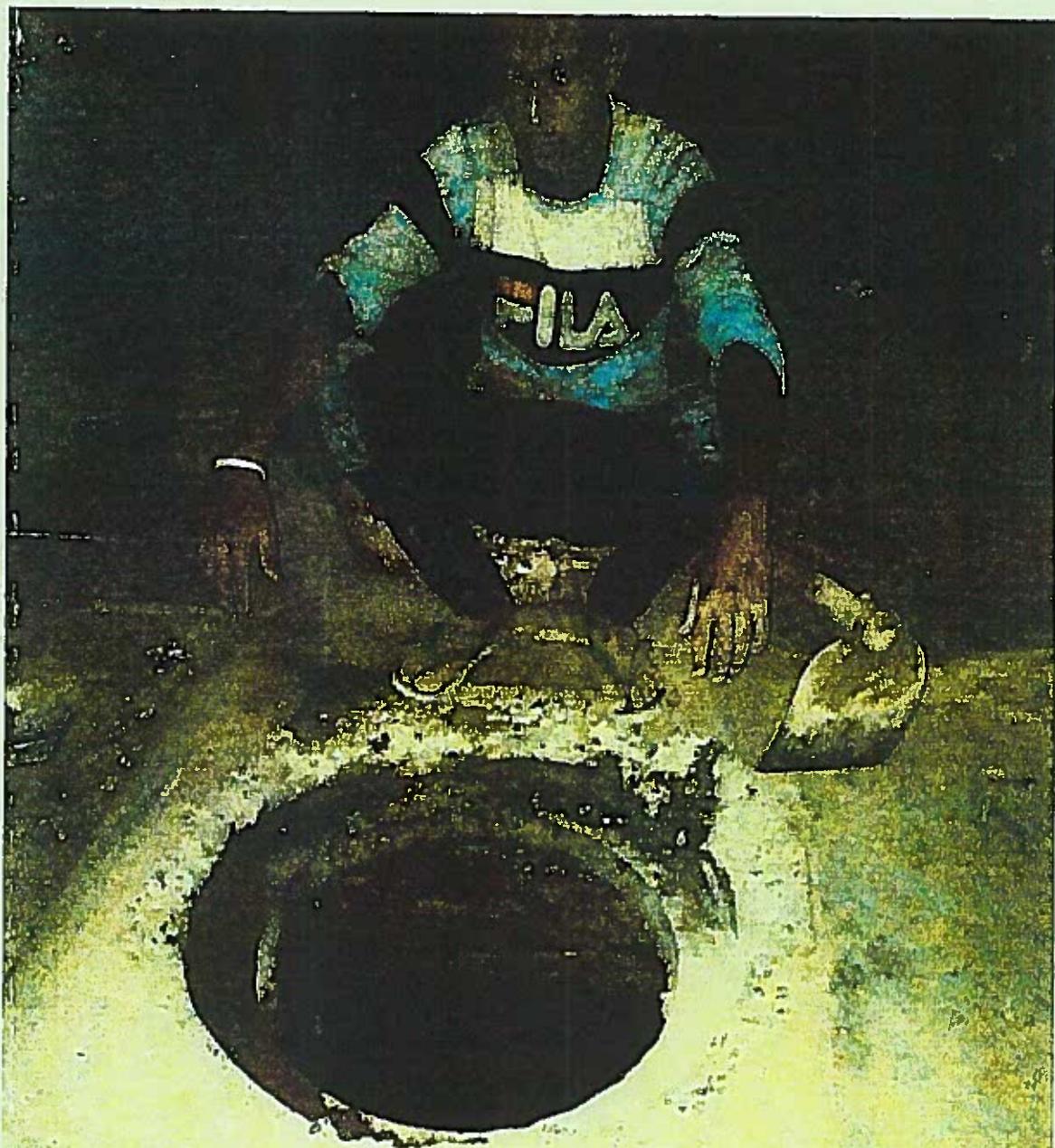
Balaji Residency
 Naroda

Latitude : 23.05847. Longitude : 72.665268

300mm
 connection

2021/2/05:36 am

Balaji Residency, Nikol, Ahmedabad, Gu
 125.0m
 100m
 4703



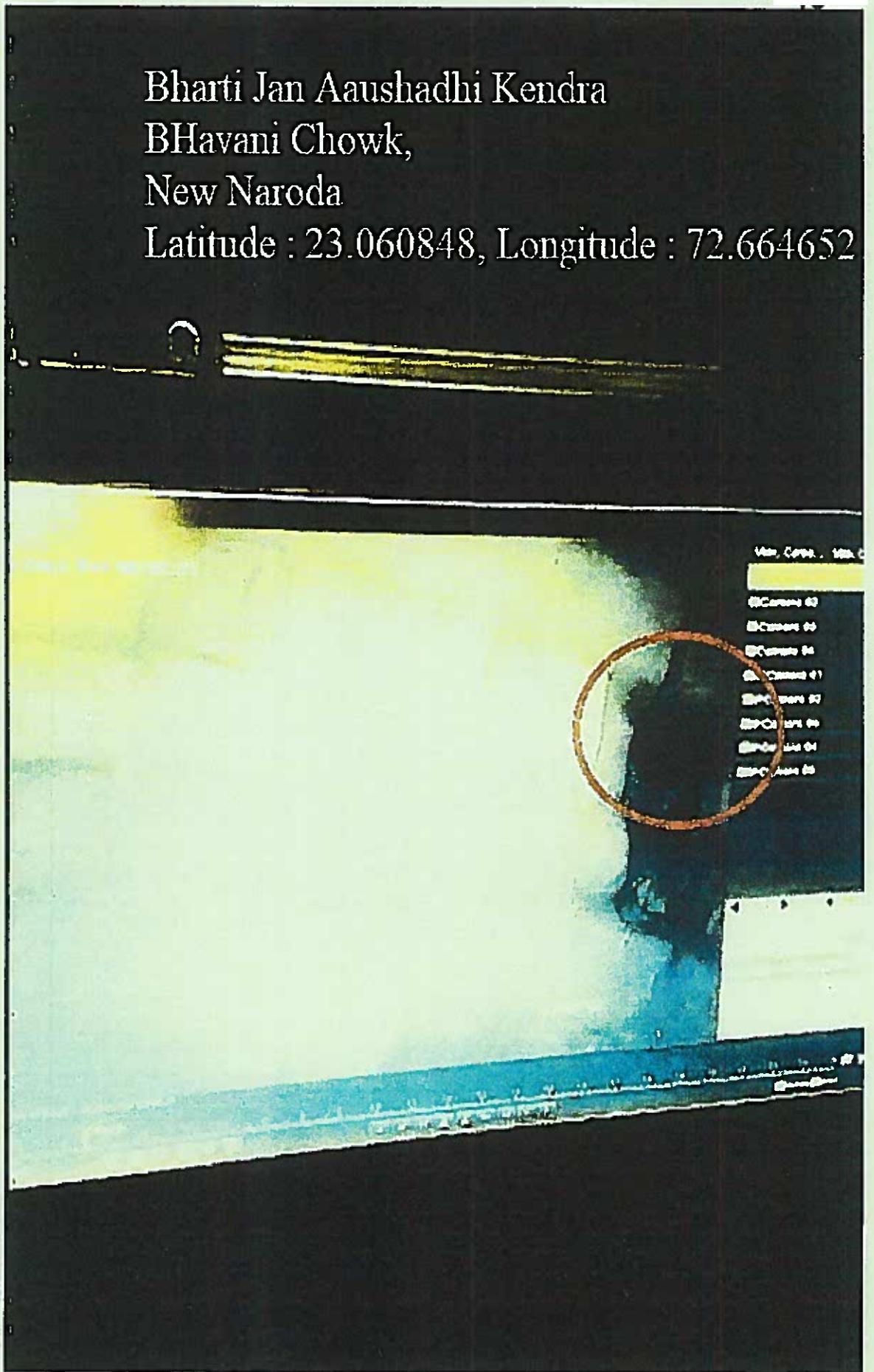
GPS Map Camera

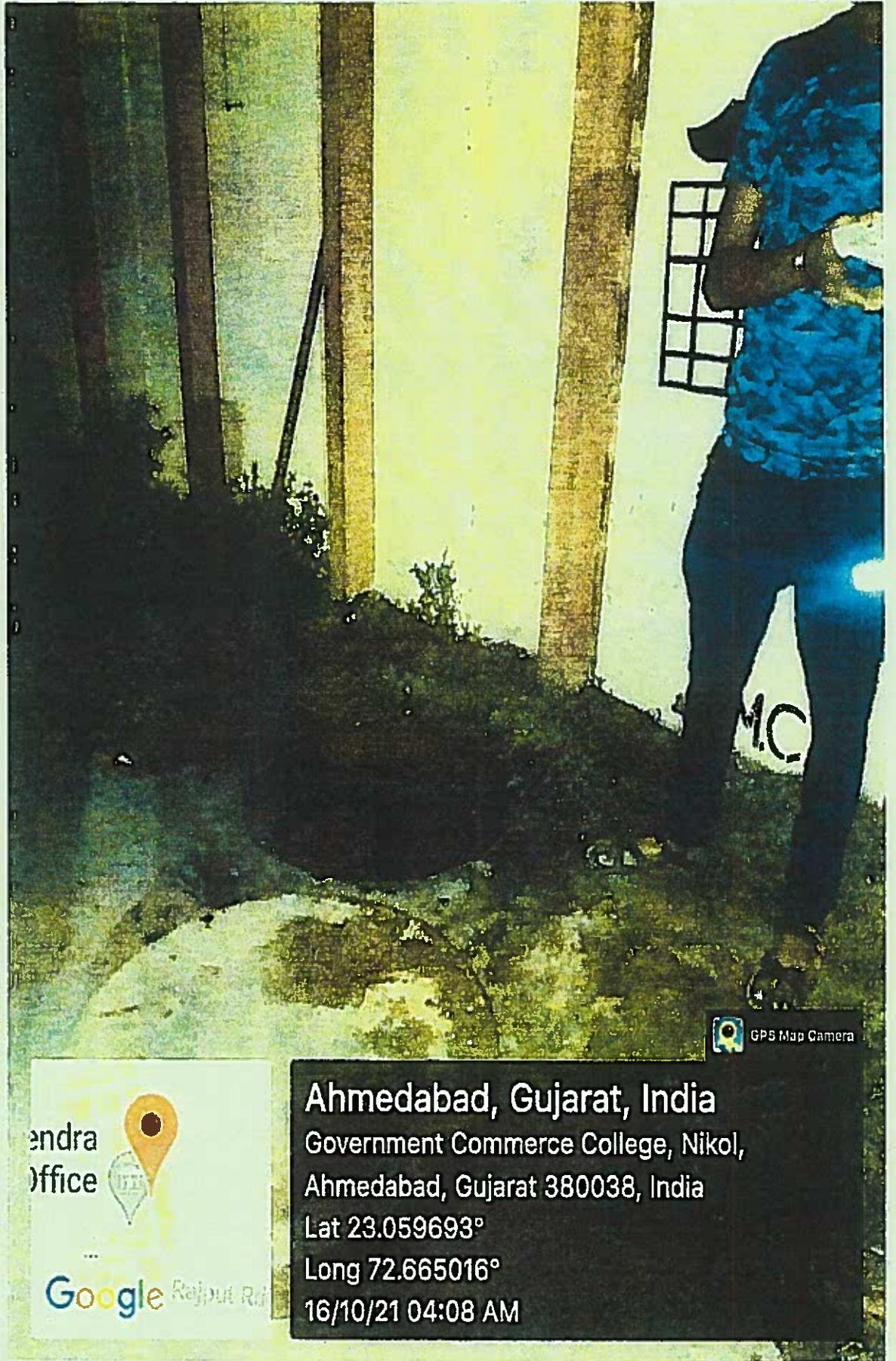


Kendra
Office
Google

Ahmedabad, Gujarat, India
22, Nikol - Naroda Rd, New India Colony, Nikol,
Ahmedabad, Gujarat 382350, India
Lat 23.060848°
Long 72.664652°
16/10/21 02:41 AM

Bharti Jan Aaushadhi Kendra
BHavani Chowk,
New Naroda
Latitude : 23.060848, Longitude : 72.664652





GPS Map Camera

endra
Office



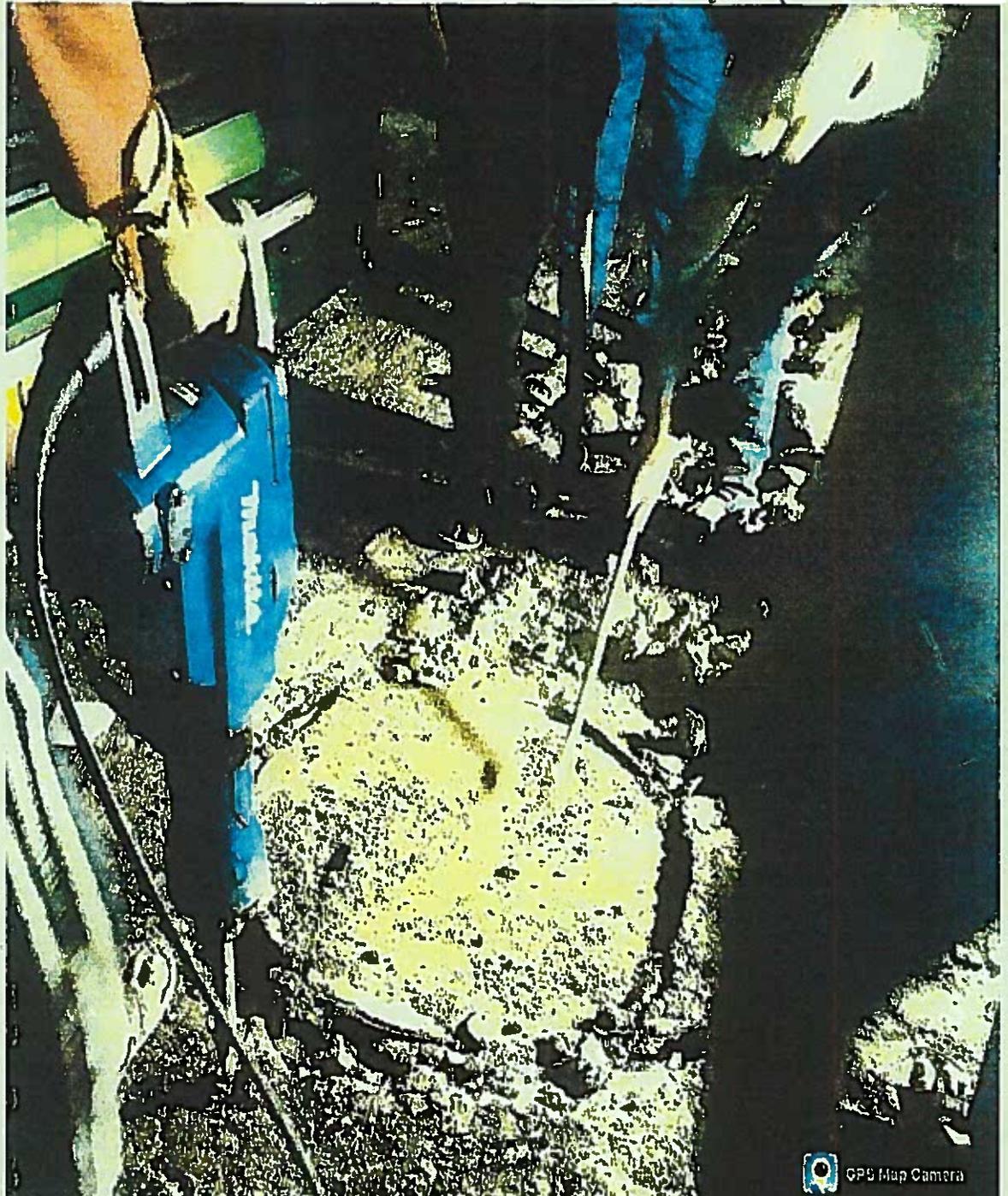
Google Rajput Raj

Ahmedabad, Gujarat, India
Government Commerce College, Nikol,
Ahmedabad, Gujarat 380038, India
Lat 23.059693°
Long 72.665016°
16/10/21 04:08 AM

Naroda Jan Seva Kendra
Opp. Side Near AMC open Plot Naroda
Latitude : 23.69693, Longitude : 72.665016



250mm
Connection



GPS Map Camera

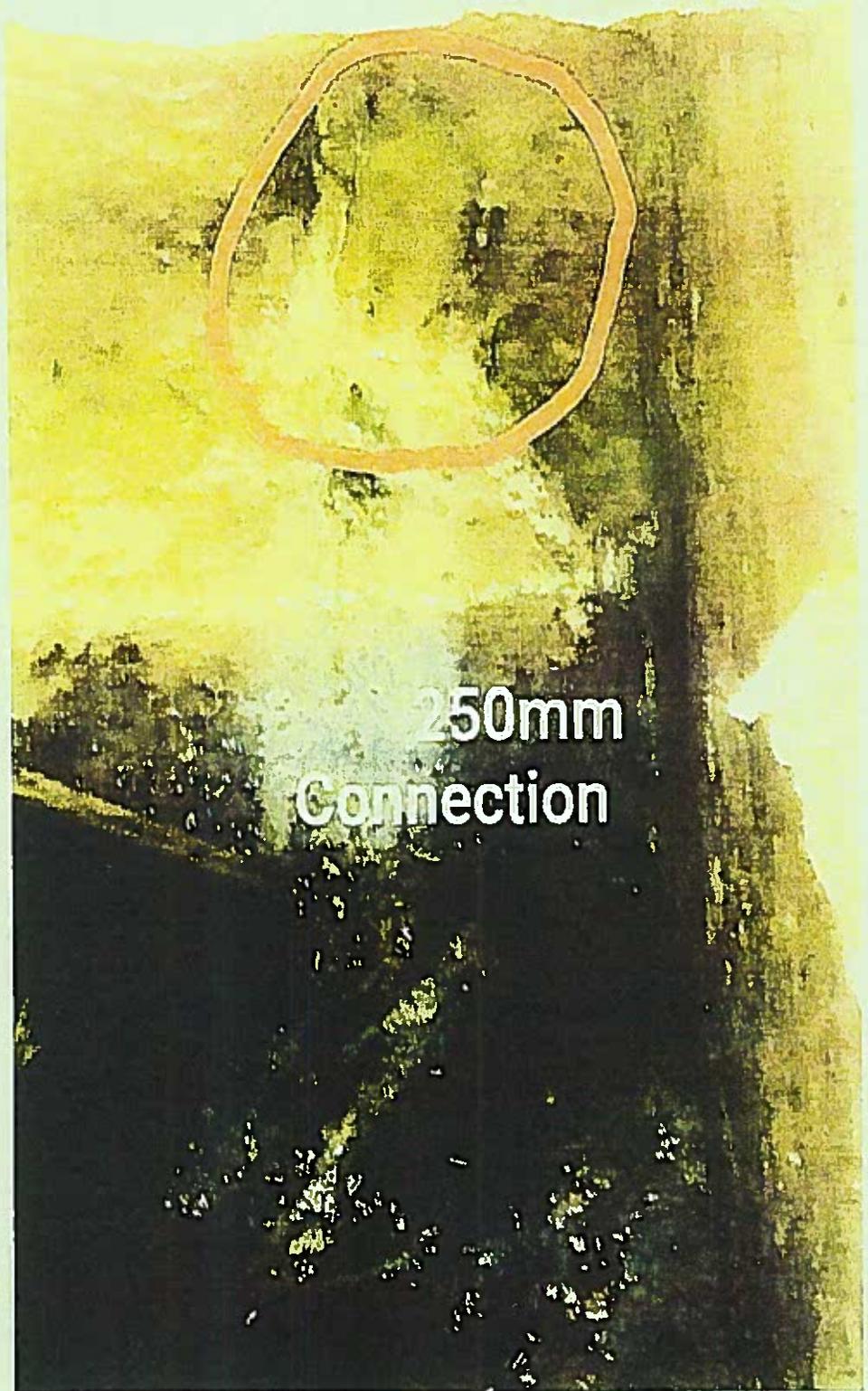


Ahmedabad, Gujarat, India

FF8, Shagun enclave, nr. Manohar villa cross road, Nikol
- Naroda Rd, Amrakunj Society, New India Colony, Nikol,
Ahmedabad, Gujarat 382330, India

Lat 23.062182°
Long 72.664233°
16/10/21 04:56 AM

Near Nikol Community Hall
Nikol
Latitude : 23.062182. Longitude : 72.664233



Annexure-2



એડી. સીટી ઈજનેર
ઉત્તર મોડ
૨૧૫૨
૧૬/૧૦/૨૧

તા. 14-10-2021

પ્રતિ,
શ્રી. હરપાલસિંહ ગાલા સાહેબ
ચીફ એન્જીનીયર
અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
અમદાવાદ

2141
In Date: 14/10/2021
Out Date: 1

0/c
મુવોન ઈજનેર ખાતે
ઈ.નં. 4037
તા. 16/10/21

વિષય: નરોડા થી પિરાણા જતી મેગાલાઈનમાં ગેરકાયદેસર કરેલ ડોમેસ્ટીક વેસ્ટ વોટરનાં 09 જેટલા કનેક્શન મળવા બાબત.

માનનીય સાહેબશ્રી,

સવિનય જણાવવાનું કે અમારા તા. 11-10-2021 ના Email અને પત્ર દ્વારા આપને જણાવેલ કે અમારી મેગાલાઈનમાં નિલકક રેસીડેન્સી, ન્યૂ મણિનગર પાસે જોઈન્ટ લીકેજ થયેલ હોવાથી નરોડા, રીલાયન્સ અને ઓઢવના તમામ CETP નું એક્લ્યુએન્ટ લેવાનું તા. 01-10-2021 થી બંધ કરેલ છે. આમ છતાં અમોએ ઘણા મોટા પ્રમાણમાં ડોમેસ્ટીક એક્લ્યુએન્ટ નો ફ્લો મેગાલાઈનમાં થતો જોયેલ છે, તેથી અમારું રીપેરીંગ કામ પૂર્ણ થયું નથી. પરિણામે લગભગ 1000 જેટલી નાનીમોટી ઈન્કસ્ટીગ બંધ રહીને ઘણું મોટું આર્થિક નુકશાન સહન કરી રહી છે.

આપને જાણ છે કે અમારી મેગાલાઈનમાં કુલ 07 મેમ્બર છે જેવા કે NEPL, Reliance, OEPL, OGPL, GVMM, GESCSL વટવા તથા Narol Dyes. આ તમામમાં ડીસ્ચાર્જ લાઈન પર SCADA સીસ્ટમ લગાવેલ છે. આનું ફાઈનલ પમ્પીંગ પિરાણા પમ્પીંગ સ્ટેશનમાં થાય છે. ત્યાં પણ SCADA સીસ્ટમ લગાવેલ છે. અમારા દરરોજના SCADA ના રેકોર્ડ ઉપરથી અમોને જાણ છે કે 08 થી 10 MLD જેટલું સિવેજ મેગાલાઈનમાં ગેરકાયદેસર રીતે આવે છે.

અત્યાર સુધી અમારા ધ્યાનમાં નરોડા સ્મશાન પાસે આવેલ ડોમેસ્ટીક પમ્પીંગ હતું તથા ભૂતકાળમાં AMC, GPCB અને અમોએ સાથે રહીને 50 જેટલા ગેરકાયદેસર ડોમેસ્ટીક કનેક્શન ઓઢવ, નરોડા વિસ્તારમાં કાપેલ હતા. હાલના અમારા મેગાલાઈન રીપેરીંગના શટડાઉન દરમ્યાન AMC દ્વારા અમારી વિનંતીને માન આપીને નરોડા સ્મશાન પાસેનું ડોમેસ્ટીક પમ્પીંગ બંધ રાખેલ છે. તેમ છતાં



ઘણા મોટા પ્રમાણમાં સિવેજ મેગાલાઈનમાં આવતું હોવાથી અમોએ મેટલ ડિટેક્ટર વાપરીને લગભગ 18 જેટલી નવી મેનહોલ તા. 13-10-2021 ના રોજ રાત્રે 2:00 વાગે શોધી હતી. તેમાં CCTV લગાવીને 09 જેટલા ગેરકાયદેસરના ડોમેસ્ટીક કનેક્શન શોધી કાઢેલ છે. તેની જાણ AMC કમિશ્નર, AMC ચીફ એન્જીનીયર, ડેપ્યુટી ચીફ એન્જીનીયર, R.O. GPCB અમદાવાદ પૂર્વ વગેરેને કરી. તા. 14-10-2021 ના રોજ બપોરે 12:00 વાગે નીચે મુજબના અધિકારીઓએ સ્થળ વીઝીટ કરી હતી. આ સાથે બિડેલ 09 જેટલા ગેરકાયદેસર ડોમેસ્ટીક લાઈનના કનેક્શનની વિગત AMC અને GPCB ના અધિકારીઓને સુપ્રત કરેલ છે. AMC ના અધિકારીઓ દ્વારા ખાતરી આપવામાં આવેલ છે કે આ બધાજ ગેરકાયદેસર કનેક્શનને બંધ કરી દેશે.

હજુ પણ વધુ સંખ્યામાં ગેરકાયદેસર કનેક્શન મળે તેવી શક્યતા છે જેથી અમારા દ્વારા રાત્રિ દરમ્યાન મેનહોલ શોધી ખોલી અને CCTV કરવાનું કામ ચાલુ રાખવામાં આવશે. જે આપની જાણ સારું.

આભાર સહ,

અમદાવાદ મેગાક્લીન એસોસિએશન વતી,

દીપકભાઈ દાવડા - Joint CEO

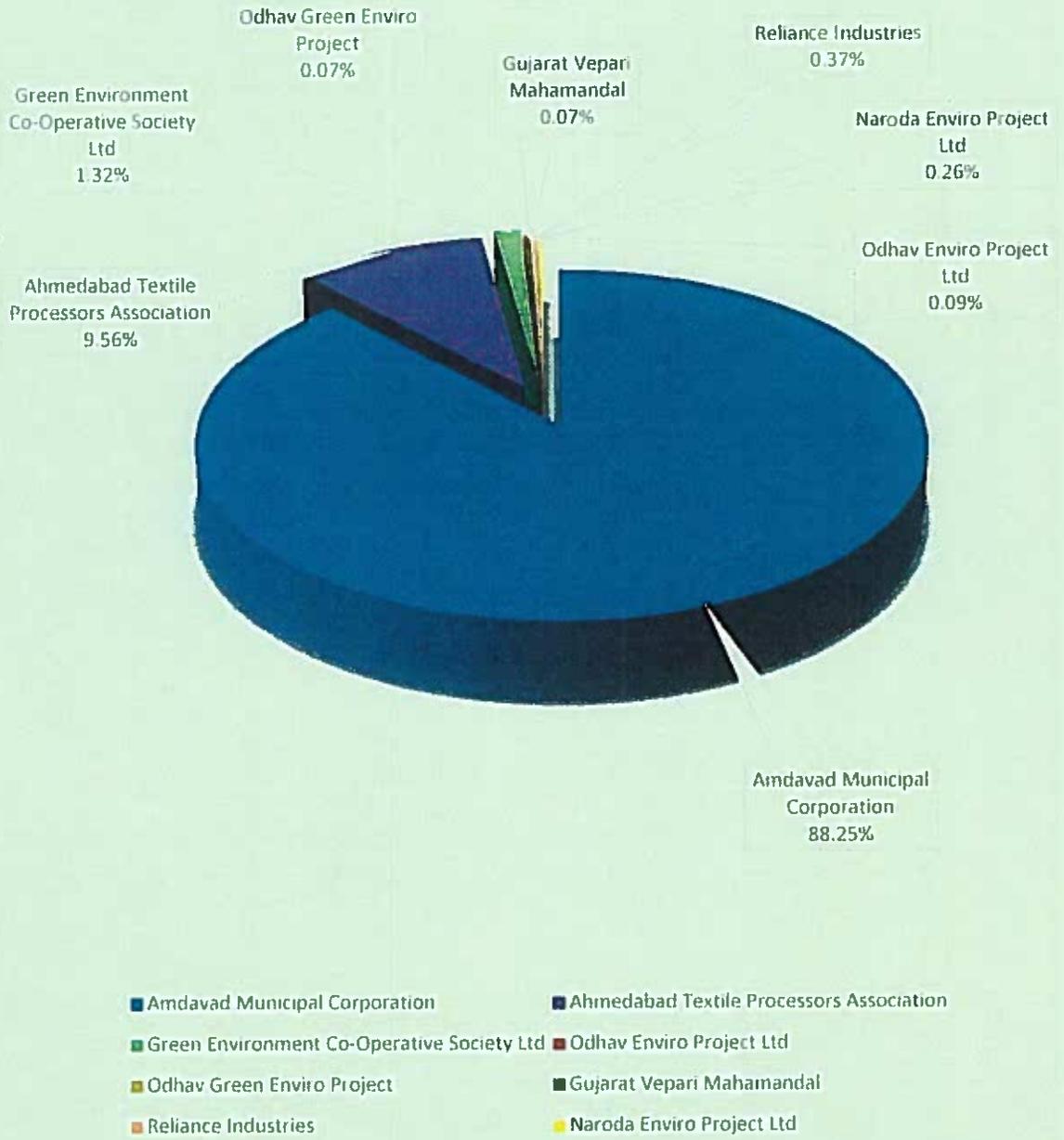
નકલ રવાના:

- (1) શ્રી. આર. ડી. કરણ - એડિશનલ સીટી એન્જીનીયર(પૂર્વ ઝોન), અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
- (2) શ્રી. એચ. ટી. મહેતા - એડિશનલ સીટી એન્જીનીયર(ઉત્તર ઝોન), અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન

TRUE COPY

ANNEXURE A-15

Water Flow Distribution in Megaline for 40 MLD CETP WISE



Flow From	Volume	
Amdavad Municipal Corporation	1200.00	1200.00
Ahmedabad Textile Processors Association	130.00	130.00
Green Environment Co-Operative Society Ltd	18.00	29.70
Odhav Enviro Project Ltd	1.20	
Odhav Green Enviro Project	1.00	
Gujarat Vepari Mahamandal	1.00	
Reliance Industries	5.00	
Naroda Enviro Project Ltd	3.50	

A. K. Kapadia

TRUE COPY

ANNEXURE A-16

અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન
મહાનગર સેવા સદન (ઉત્તર ઝોન)
એડી. સીટી. ઈજનેર (ઉત્તર ઝોન) શ્રી ની કચેરી, રાજીવ ગાંધી ભવન,
મેમ્કો પાર્સે, નરોડા રોડ, અમદાવાદ.

અ. મુ. નં. ઝોન ૩
ઈજનેર ન્યુ પોસ્ટ
૨/૪/૧૯
૨/૪/૧૯

પ્રતિશ્રી,

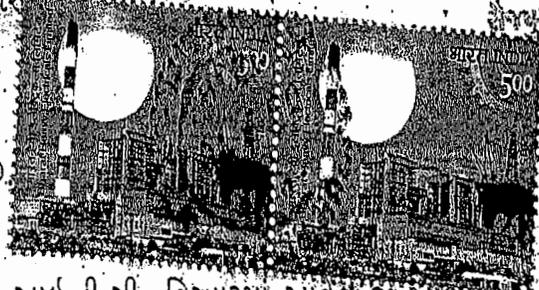
ચેરમેન/સિકેટરીશ્રી,

નરોડા ઈન્ડસ્ટ્રીયલ એસોસિએશન

ટ્રેનીંગ સેન્ટર, ૧૮૪/એ,

ફેઝ-૧, જી. આઈ. ડી. સી.,

નરોડા, અમદાવાદ-૩૮૨૩૩૦



NIA	
ડે. સીટી ઈજનેર	
રાજીવગાંધી ભવન, ઉત્તર ઝોન	૩૫૫
સેન્ટ્રલ અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન	
ફોન નં.	૧૨૧૧
સુ.	
પ્રેસી	

વિષય:- નરોડા વોર્ડમાં જી. આઈ. ડી. સી. વિસ્તારમાં આવેલ જી. આઈ. ડી. સી. ના રેસીડેન્સીયલ ક્વાર્ટર્સના ડ્રેનેજ પાણીનો નિકાલની વ્યવસ્થા આપના દ્વારા કરવા બાબત.

મહાશય,

ઉપરોક્ત વિષય મુજબ આપશ્રીને જણાવવાનું કે હાલમાં મુઠીયા ગામ ડ્રેનેજ ના પાણીનો તથા જી. આઈ. ડી. સી. ના રેસીડેન્સીયલ ક્વાર્ટર્સના ડ્રેનેજના પાણીનો નિકાલ પાણીકાંઠા પાસે આવેલ જી. આઈ. ડી. સી. ડ્રેનેજ પંપીંગમાંથી ગાંધીગામ બેઝીન દ્વારા નરોડા સ્મશાન પાસેના મેગા લાઇનના મેનહોલમાં કરવામાં આવે છે.

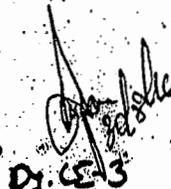
➤ હાલમાં જી. આઈ. ડી. સી. ની મેગા લાઇનમાંથી કેમીકલ યુક્ત પાણી ઓવર ફ્લો થવાનો પ્રશ્ન ઉપસ્થિત થતા નરોડા વોર્ડ તેમજ એન. આઈ. એ. ના અધિકારીશ્રીઓ દ્વારા જોઈન્ટ વીઝીટ લઈ નરોડા વોર્ડમાં મેગા લાઇનમાં થયેલ ડ્રેનેજ ડોમેસ્ટીક ગેર કાલેક્ચર કનેક્શનો છૂટ કરવા તેમજ મુઠીયા ગામના ડ્રેનેજના ૦.૫ એમ. એલ. ડી. જેટલા ડ્રેનેજ ના પાણીને જી. આઈ. ડી. સી. ડ્રેનેજ પંપીંગમાં આવતો બંધ કરવા ચર્ચા થયેલ તેમજ જો મુઠીયા ગામના ડ્રેનેજ ના પાણીનો નિકાલ જી. આઈ. ડી. સી. ડ્રેનેજ પંપીંગમાં ન કરતા અન્ય જગ્યાએ મ્યુનિ. કોર્પોરેશન દ્વારા કરવામાં આવે તો જી. આઈ. ડી. સી. ના રેસીડેન્સીયલ ક્વાર્ટર્સના ડ્રેનેજ ના પાણીને આપના દ્વારા ટ્રીટમેન્ટ પ્લાન્ટ (CTP) ખાતે ડાયવર્ટ કરવાની તૈયારી બતાવેલ.



➤ જે મુજબ મુઠીયા ગામના ૦.૫ એમ. એલ. ડી. જેટલા ડ્રેનેજ ના પાણીને મુઠીયા ગામથી બંસીપાર્ક થઈ વ્રજ રેસીડેન્સી પાસે મ્યુનિ. ડ્રેનેજ લાઇનમાં ડાયવર્ટ કરવાની કામગીરી હાલમાં ખાતા દ્વારા ચલુ છે. જે દિન-૧૫ માં પુરી કરી મુઠીયા ગામના ડ્રેનેજના પાણીને જી. આઈ. ડી. સી. પંપીંગમાં આવતું બંધ કરવામાં આવશે.

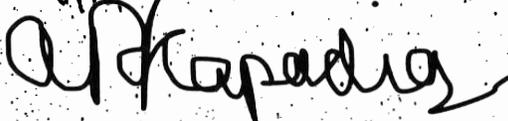
- જી.આઈ.ડી.સી તેમજ અમદાવાદ મ્યુનિસિપલ કોર્પોરેશન વચ્ચે થયેલ MOU (Memorandum Of Under Standing) ના પાના નં.૦૪ ઉપરની શરત મુજબ AND WHERE AS Party Of The second part have agreed that minimum 75% of the actual collection of property TAX from the Naroda Industrial Estate GIDC area shall be spent for the purpose of development and maintenance of the Infrastructural facility such as Roads, Water, Street Lights, Drainage, Storm Water Drainage, Fire Station, Health Care Centre, Environment improvement Centre, Gardens etc. and/or any other activity related to infrastructure for the Industrial activities with mutual consent of both the parties.
- જી.આઈ.ડી.સી. વિસ્તારમાં આવેલ ઈન્ફ્રાસ્ટ્રક્ચર ના વિકાસ માટે રસ્તા, પાણી, ડ્રેનેજ, સ્ટ્રોમ વોટર ડ્રેઇન વગેરે જેવી સુવિધાઓના વિકાસ તેમજ મરામત હેતુ જી.આઈ.ડી.સી. વિસ્તારમાંથી પ્રોપર્ટી ટેક્સ રૂપે આવતી આવકના ૭૫% લેખે આપને પરત કરવામાં આવે છે.
- જેથી જી.આઈ.ડી.સી. વિસ્તારમાં આવેલ રેસીડેન્સીયલ ક્વાર્ટર્સમાં રસ્તા, પાણી, ડ્રેનેજ વગેરે જેવી યુટીલીટી ઈસ્ટેબ્લીસમેન્ટ તેમજ સર્વિસીગની જવાબદારી આપના દ્વારા કરાવની થાય છે.
- હાલમાં જી.આઈ.ડી.સી. વિસ્તારમાં રેસીડેન્સીયલ ક્વાર્ટર્સની પીવાનું પાણી, નવા રસ્તાની સુવિધાઓ આપના દ્વારા પુરી પાડવામાં આવેલ છે. તેમજ ડ્રેનેજ લાઈનો નાંખવાની તેમજ તેના સર્વિસની જવાબદારી પણ આપના દ્વારા જ કરવાની થાય છે.
- ઉપરોક્ત તમામ બાબતો ધ્યાને લઈ એન.આઈ.એ. તેમજ અ.મ્યુ.કોર્પો. દ્વારા કરવાના થતા કામોનું સ્પષ્ટીકરણ નક્કી થયેલ એમ.ઓ.યુ. મુજબ થતુ હોઈ આપના સ્તરેથી જી.આઈ.ડી.સી. વિસ્તારમાં આવેલ રેસીડેન્સીયલ તેમજ ઈન્ડસ્ટ્રીયલ ઈન્ફ્રાસ્ટ્રક્ચરના ડેવલોપમેન્ટ તેમજ મેઈન્ટેનન્સની સઘળી જવાબદારી આપની હોઈ આપના દ્વારા કરવાની થાય છે. જે આપની જાણ સારૂ.


27/11/16
ACE.
(NARODA)


D. C. 3
(N2)


2/11/16
અ.ડી.સી.ટી.ઈજનેર
(ઉત્તરઓન)

નામ રવાના: DPMC (N2) - ૨૧/૧૧/૧૬



**NIA - ANALYTICAL & RESEARCH LABORATORY**
(COMMON EFFLUENT TREATMENT PLANT)

153/A, G.I.D.C. Nandesari, Dist. Baroda - 391 340.
Phone No. : 0265-2841016 / 2840321 / 2840078
email : niacetp@gmail.com, nia_cetp@yahoo.co.in

Hydrodynamic Cavitation Studies for M/s. NEPL (CETP), Ahmedabad

Title: Treatability Report for COD Reduction by principle of hydrodynamic cavitation

1. Purpose

This note describes the procedure for reduction of COD by hydrodynamic cavitation insitu generation of hydroxyl ion and Calcium hypochlorite by continuous injection of chlorine gas.

2. Equipment :

- a) Hydrodynamic cavitation unit with pump
- b) Chlorine cylinder
- c) Lime solution with intermittent dosing
- d) pH meter
- e) Dosing Pump
- f) pH and dosing Pump controller

3. Procedure

- 3.1 Add Caustic Lye solution to waste water to be treated and raise the pH to 10.5
- 3.2 Transfer the waste water to the reactor and keep it half empty
- 3.3 Start the chlorination slowly
- 3.4 Keep a check on the pH
- 3.5 If the pH drops to about 7, add fresh lime solution to raise the pH
- 3.6 Continue the reaction till the effluent is colorless and the COD drops below the required norms.

4. Checks and Precautions:

- 4.1 Provide barometric header of minimum 7 mts. for addition of chlorine.
- 4.2 Keep a continuous check on the pH of the Waste Water and maintain alkaline conditions to prevent emission of unreacted chlorine gas.





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5. Sample Preparation:

Sample was received from NEPL CETP, which was subjected to Hydrodynamic Cavitation treatment at the Pilot Plant facilities at CETP, GIDC, Nandesari, after carrying out a detailed analysis of untreated effluent. The

6. Treatability Results Obtained for Raw Untreated Sample:

Name of Unit: Wastewater from NEPL CETP, Ahmedabad (Sample No. 2)										
Sr.No.	Time	pH	Color	COD (mg/L)	Chloride (mg/L)	TDS (mg/L)	NH3-N (mg/L)	Phenolic Compounds (mg/L)	Lime (kgs)	Cl2 (kgs)
1	0 hr	8.56	redish color	1,560	14,448	19,238	130	0.6		
2	1 hr	7.78	colorless	998	15,122				0.14	0.12
3	2 hrs	7.42	colorless	542	15,842				0.24	0.22
4	3 hrs	7.20	colorless	372	16,024		BDL	BDL	0.36	0.34
5	4 hrs	7.56	Colorless	224	16,728	21,452	BDL	BDL	0.48	0.44

Note : Sample Volume 100 lts,
Lime required for pH control = 0.48 kgs.
Chlorine consumed = 0.44 Kgs
Remarks: The COD reduced to 1,560 mg/L to 224 after 4 hours of treatment. The sludge generated was 90.2 gms in 100 Lts of treated effluent or 0.902 kgs/KL of treated effluent.

7. Observations:

7.1 Sample volume for treatment taken was 100 lts. The composite wastewater was blackish in color before the treatment and became colorless after 2 hours of treatment.

7.2 Effervescence and foaming was observed in the first 20 mins of treatment.

7.3 The reduction of COD and other parameter could be achieved by hydrodynamic cavitation based treatment after 4 hours.

7.4 COD reduction of 85.6% was achieved after 4 hours of treatment. The COD achieved after treatment was 224 mg/L.

7.5 The ammoniacal nitrogen and phenolic compounds reduced to below detectable limits after 2 hours of treatment.



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Phone No. 0265-2840390, Fax No. : 0265-2840890

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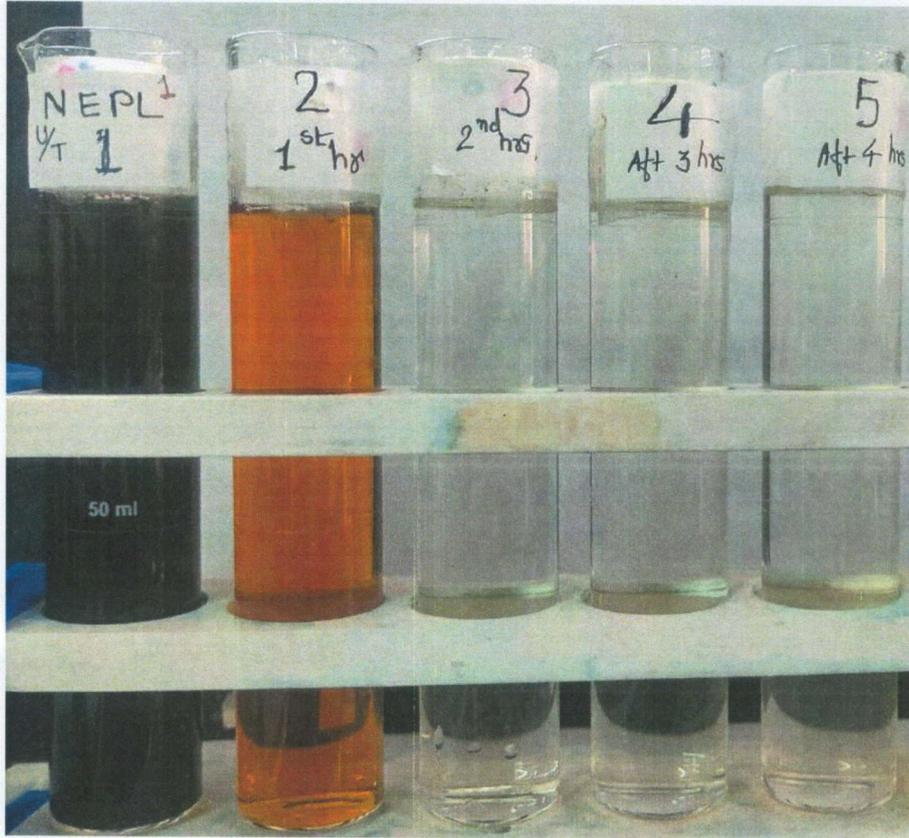




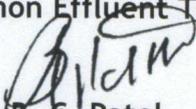
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(COMMON EFFLUENT TREATMENT-PLANT)

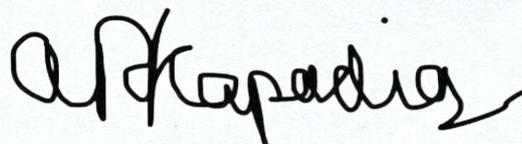
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email : niacetp@gmail.com, nia_cetp@yahoo.co.in

8 Photograph of stages of Treatment:



for Nandesari Industries Association
Common Effluent Treatment Plant


B. C. Patel
(Chairman)



TRUE COPY



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NABL ACCREDITED LABORATORY



**Additional Affidavit on behalf of the Respondent No.1**

1 message

Anushree Kapadia <a.kapadiaoffice@gmail.com>

Sat, Jul 1, 2023 at 12:22 PM

To: uh-gpcb-ahme@gujarat.gov.in, Rajesh Kumar <rajeshgpcb@gmail.com>, legal.gpcb@gmail.com, aniruddha1488@gmail.com, Surender Singh Hooda <sshoda65@gmail.com>, maulik@nanavatico.com

NATIONAL GREEN TRIBUNAL

(WESTERN ZONE BENCH, PUNE)

ORIGINAL APPLICATION No. 7/2020**IN THE MATTER OF:**

ARYAVART FOUNDATION

THROUGH ITS PRESIDENT

... APPLICANT

Vs.

M/S NARODA ENVIRO PROJECTS LTD.

(CETP) & ORS.

RESPONDENTS

Additional Affidavit on behalf of the Respondent No.1

SIR/Madam,

Please find attached herewith Additional Affidavit on behalf of R-1 IN Captioned matter

[Additional Affidavit on behalf Respondent No. 1...](#)

--

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